

# National Company Law Tribunal

## Objection List

| S No | Diary No           | Matter Name                                                                                      | Case Type | Section                                                            | Main Case No         | Advocate Name                                                                 | Status                                                                                                                              | Date       |
|------|--------------------|--------------------------------------------------------------------------------------------------|-----------|--------------------------------------------------------------------|----------------------|-------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1    | 0710102/06086/2020 | Akash Singhal Vs. Earth Infrastructure Private Limited                                           |           | Rule 11 of NCLT                                                    | IB/401/ND/2017       | Akash Singhal                                                                 | Proof Service                                                                                                                       | 18.05.2020 |
| 2    | 710102062292020    | Debashish Nanda                                                                                  |           | Application under any other provisions- IBC                        | IB/590/PB/2018       | Debashish Nanda                                                               | Pgs Not Clear- 446,447,453,498,499,501,502,503-507,519,521,522,534,543,544,545, 556,594,607,608,613-615,616-625,626,627,630,675,721 | 01.06.2020 |
| 3    | 0710102/03656/2020 | STATE BANK OF INDIA                                                                              |           | 22(3)(b)                                                           | IB/2013/ND/2019      | Shweta Dhingra                                                                | Page NO .11 to 15 Not Clear                                                                                                         | 02-05-2020 |
| 4    | 0710102/06085/2020 | Anant Overseas Pvt Ltd VS Global Houserware Ltd                                                  |           |                                                                    | IB/73/PB/2017        | Vijender Sharma, Liquidator                                                   | Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear                                                                             | 18-05-2020 |
| 5    | 0710102/03950/2020 | SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana           |           | Sec 252 (3)                                                        |                      | Prakash Giri Goswami,                                                         | Pages wrong arrange and Case Type wrong                                                                                             | 05-06-2020 |
| 6    | 710102062832020    | Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana |           | Sec 252 (3)                                                        | CA/159/252/ND/2020   | Sandeep Chilana                                                               | Case Type Wrong / Every Pgs Signed                                                                                                  | 04.06.2020 |
| 7    | 710102062812020    | Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana |           | Sec 252 (3) - By Government Body                                   | CA/149/252/ND/2020   | Sandeep Chilana                                                               | Case Type Wrong / Every Pgs Signed                                                                                                  | 04.06.2020 |
| 8    | 0710102/03530/2020 | BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED                                             |           | Application under any other provisions- IBC                        | ib/1117/nd/2018      | Jaspreet Singh                                                                | Pagination Not Done                                                                                                                 | 21-03-2020 |
| 9    | 0710102/03554/2020 | Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited                             |           | 22(3)(b)                                                           | IB/2380/ND/2019      | Anand Raj                                                                     | Page No 14,15,20 Not Clear                                                                                                          | 30/03/2020 |
| 10   | 710102/06324/2020  | KUMAR ALOK Vs. India Power Corporation Limited                                                   |           | Sec. 59                                                            | NIL                  | NIL                                                                           | Wrong Document / Case Type                                                                                                          | 07.06.2020 |
| 11   | 0710102/06297/2020 | RAKESH KUMAR SINGALA                                                                             |           | Sec 60(5)                                                          | (IB) No. 985/ND/2018 | ANAND BAJPAI                                                                  | page numbering not mention                                                                                                          | 06-03-2020 |
| 12   | 0710102/06437/2020 | Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited                   |           | Application under any other provisions- IBC<br>Caveat Application  | ib/197/pb/2017       | anand Shankar                                                                 | Wrong File                                                                                                                          | 13-06-2020 |
| 13   | 0710102/06443/2020 | Shipra Soman Vs. Mayasheel Retail India Limited                                                  |           | IBC Under Sec 9                                                    | IB/2184/ND/2019      | Manorath Rathi                                                                | Wrong Section                                                                                                                       | 13-06-2020 |
| 14   | 0710102/06481/2020 | Raj Kumar Gupta Vs. RATHI ISPAT LTD                                                              |           | Sec 60(5)                                                          | IB/558/ND/2019       | Raj Kumar Gupta                                                               | Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing                                                         | 17-06-2020 |
| 15   | 0710102/06487/2020 | NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)              |           | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body | CA/1032/252/2019     | Lakshmi Gurung                                                                | Wrong Section                                                                                                                       | 17-06-2020 |
| 16   | 710102/06499/2020  | Rakesh Kumar Jain                                                                                |           | Sec 60(5)                                                          | IB/2161/ND/2019      | MOHIT NANDWANI                                                                | Proof Of Service                                                                                                                    | 17/06/2020 |
| 17   | 710102036052020    | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED                                                   |           | Sec 241 (2)                                                        | NIL                  | UNION OF INDIA                                                                | DOCUMENT NOT COMPLETE                                                                                                               | 23/04/2021 |
| 18   | 710102036022020    | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED                                                   |           | Sec 241 (2)                                                        | NIL                  | UNION OF INDIA                                                                | DOCUMENT NOT COMPLETE                                                                                                               | 23/04/2022 |
| 19   | 710102036032020    | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED                                                   |           | Sec 241 (2)                                                        |                      | Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi | Uncompleted documents                                                                                                               | 23-04-2020 |
| 20   | 710102036002020    | UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED                                                  |           | Sec 241 (2)                                                        |                      | Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi | Uncompleted documents                                                                                                               | 23-04-2020 |
| 21   | 710102036012020    | UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED                                                  |           | Sec 241 (2)                                                        |                      | Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi | Uncompleted documents                                                                                                               | 23-04-2020 |
| 22   | 710102/06434/2020  | SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED                                  |           | Sec 252 (1) - By Government Body                                   |                      | NAVEEN SINGLA                                                                 | Wrong Document                                                                                                                      | 13/06/2020 |
| 23   | 710102/06420/2020  | Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa                                         |           | Sec 252 (1) - By Government Body                                   |                      | Pranav Kumar                                                                  | Wrong Document / Case Type Wrong                                                                                                    | 06-12-2020 |
| 24   | 710102/06338/2020  | Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.                                                  |           | Sec 241 (2)                                                        | NIL                  | Shubho Jana                                                                   | Wrong Document                                                                                                                      | 06-08-2020 |
| 25   | 710102/06448/2020  | Department of Telecommunication V/s. Tata Teleservices (Maharashtra) limited                     |           | Sec. 230-232 - Second Motion                                       | CA/CAA/126/PB/2018   | Kamal Kant Jha                                                                | Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate                                       | 15/06/2020 |
| 26   | 0710102/03483/2020 | Richa gupta Vs. hotel zodiac                                                                     |           | Sec. 241(1)                                                        |                      | RANJANA ROY GAWAI                                                             | Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt                                                   | 19/03/2020 |
| 27   | 0710102/03481/2020 | ACL Components Limited                                                                           |           | Sub-section (I) of section 230                                     |                      | Afnaan Siddiqui                                                               | Page no-97 to 111,105,106-109, is not clear                                                                                         | 19/03/2020 |
| 28   | 0710102/03498/2020 | GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi                             |           | Sec 252 (3)                                                        |                      | Sidharth Sharma                                                               | Case Type Wrong / List Of Date & Events                                                                                             | 20/03/2020 |
| 29   | 710102064352020    | RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS                                                |           | Rule 11 of NCLT, 2016                                              | IB-577(ND)/2018      | PAWAN                                                                         | CASE TYPE WRONG,PAGE 30-32 MISSED                                                                                                   | 13-06-2020 |

|    |                    |                                                                                  |  |                                             |                                     |                    |                                                                                                                                                                              |            |
|----|--------------------|----------------------------------------------------------------------------------|--|---------------------------------------------|-------------------------------------|--------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 30 | 710102064232020    | SHILPI CABLES PVT. LTD.                                                          |  | Application under any other provisions- IBC | IB-461(PB)/2017                     | SUKHDEV MADNANI    | CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR                                                                                                                            | 12-06-2020 |
| 31 | 0710102/06412/2020 | TCM-UTM JV Vs. RAJESH JANGRA                                                     |  | Sec 60(5)                                   | C.Pc NO. IB-248/ND of 2019          | ANGAD MEHTA        | Case type wrong                                                                                                                                                              | 06-12-2020 |
| 32 | 0710102/03527/2020 | DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED                                     |  | Sec 60(5)                                   | CP NO/IB/272/PB/2019                | DEEPAK             | Case type wrong/Pages Not Clear-19 / Missing Pg-9                                                                                                                            | 21/03/2020 |
| 33 | 0710102/03595/2020 | uttam value steels limited Vs. art special situation finance limited             |  | Application under any other provisions- IBC | CP/IB/ 1830 OF 2017                 | VAIJAYANT PALIWAL  | Case type wrong                                                                                                                                                              | 19/04/2020 |
| 34 | 0710102/03610/2020 | SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED                                |  | Sec 60(5)                                   | C.P. NO.923 OF 2018                 | ABHAY PRATAP SINGH | Case type wrong                                                                                                                                                              | 24/04/2020 |
| 35 | 710102/06367/2020  | KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA                                  |  | Rule 11 of NCLT, 2016                       | IB/940/ND/2018                      | Vaibhav Singh      | Application Every Pages Not Sign / Affidavit Deponent Signature / Case Type Wrong                                                                                            | 09-06-2020 |
| 36 | 0710102/06047/2020 | ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED                |  | IBC under Sec 7                             | Company Petition IB (IBC)           |                    | page:25, 31, 54, 84, 86-88, not clear etc                                                                                                                                    | 14-05-2020 |
| 37 | 0710102/06029/2020 | CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED                    |  | IBC under Sec 7                             | Company Petition IB (IBC)           |                    | proof of service missed AND BRIEF OF SYNOPSIS MISSED                                                                                                                         | 11-05-2020 |
| 38 | 0710102/03583/2020 | HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED                           |  | IBC under Sec 7                             | Company Petition IB (IBC)           |                    | Pagination missing ETC PAGES NOT CLEAR                                                                                                                                       | 14-04-2020 |
| 39 | 0710102/06526/2020 | Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD            |  | IBC Under Sec 9                             | Company Petition IB (IBC)           |                    | document uncompleted                                                                                                                                                         | 19-06-2020 |
| 40 | 0710102/03137/2020 | RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.                                   |  | IBC under Sec 7                             | Company Petition IB (IBC)           |                    | FORM I PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer                                                                                   | 11-03-2020 |
| 41 | 0710102/06574/2020 | Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED                          |  | Sec. 241(1),Sec. 242(4)                     | Company Petition (Companies Act)    | Bharat Arora       | Proof of Service & List of Date And Events & Brief Synopsis                                                                                                                  | 23-06-2020 |
| 42 | 0710102/06249/2020 | Kuldeep Kumar Bassi Vs. CMI FPE                                                  |  | Sec 60(5)                                   | IB/50/PB/2018                       | Srishti Khare      | WRONG CASE TYPE,PAGE NO.-145,180,181,242 TRANSLATE                                                                                                                           | 02-06-2020 |
| 43 | 0710102/03534/2020 | SATYADEVI ALAMURI Vs. TECPRO INFRA PROJECTS LIMITED                              |  | Sec 12(2)                                   | (IB) -1721(PB)/2019                 | Bhavana Duhoon     | Pg No 8A,11,12 & case type wrong & documents not upload properly                                                                                                             | 24-03-2020 |
| 44 | 0710102/06123/2020 | K&A Organics Vs. Tamta Construction Co-Private Limited                           |  | Sec. 12A                                    | IB/1121/ND/2019                     | ARVIND KUMAR       | case type wrong                                                                                                                                                              | 21-05-2020 |
| 45 | 0710102/06065/2020 | uttam galva metallics limited Vs. pricewater house coopers professional services |  | Application under any other provisions- IBC | COMPANY PETITION (IB)-2054(MB)/2018 | MISHA              | case type wrong                                                                                                                                                              |            |
| 46 | 0710102/06064/2020 | uttam value steel Vs. pricewater house coopers professional services             |  | Application under any other provisions- IBC | (IB)-2054(MB)/2018                  | MISHA              | Wrong Section                                                                                                                                                                | 15-05-2020 |
| 47 | 710102/06589/2020  | precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd    |  | Sec. 241(1)                                 |                                     | SANYAM JAIN        | Pgs Not Clear-46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262, | 24/06/2020 |
| 48 | 710102/06261/2020  | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.                                  |  | Sec 425                                     |                                     | Shubho Jana        | List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102                                                                                  | 06-03-2020 |
| 49 | 710102/03548/2020  | Pushpa Shrikant Kulkarni Vs. Unitech Limited                                     |  | Sec. 73(4)                                  |                                     | NIL                | Document Not Properly                                                                                                                                                        | 28/03/2020 |
| 50 | 710102/03586/2020  | Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN           |  | Sec. 131(1)                                 |                                     | NIL                | Not Properly Upload Document                                                                                                                                                 | 16-04-2020 |
| 51 | 0710102/06581/2020 | IDBI Bank Limited                                                                |  | Application under any other provisions- IBC | CP/IB NO/3/ND/2019                  | Harshit Khare      | Proof of Service                                                                                                                                                             | 23/06/2020 |
| 52 | 0710102/06586/2020 | Ms. Priyanshi Arora Vs. Dream Procon Projects Limited                            |  | Application under any other provisions- IBC | CP NO/IB/1771/ND/2018               | NILESH SHARMA      | Case Type Wrong                                                                                                                                                              | 23/06/2020 |
| 53 | 0710102/03423/2020 | Global Autotech Limited Vs. Maini Constructions Private Limited                  |  | Application under any other provisions- IB  | CP NO/1236/2016                     | ROHIT GANDHI       | Case Type Wrong & Pg No 114,181                                                                                                                                              | 18/03/2020 |
| 54 | 0710102/06394/2020 | MUKESH KUMAR GUPTA                                                               |  | 60(5)                                       | IB/755/PB/2018                      | NOT MENTION        | CASE TYPE WRONG PAGE                                                                                                                                                         |            |
| 55 | 0710102/06298/2020 | Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.               |  | APPLICATION                                 | IB/1756/PB/2018                     | SAPAN MOHAN GARG   | CASE TYPE WRONG                                                                                                                                                              |            |
| 56 | 0710102/06287/2020 | Punjilloyd Ltd Vs. Indian Oil Corporation Limited                                |  | 60(5)                                       | IB/731/PB/2018                      | Meharia & Compaby  | CASE TYPE WRONG                                                                                                                                                              |            |
| 57 | 0710102/06299/2020 | Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.               |  | APPLICATION                                 | IB/1756/PB/2018                     | SAPAN MOHAN GARG   | CASE TYPE WRONG                                                                                                                                                              |            |
| 58 | 710102065512020    | M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.               |  | Sec 60(5)                                   | IB-45(PB)/2018                      | RAJANSH THUKRAL    | WRONG CASE TYPE ,TRUE COPY SIGN MISSED                                                                                                                                       | 20-06-2020 |
| 59 | 710102065432020    | M/S STRESSED ASSETS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.                 |  | Application under any other provisions- IBC | IB-244(PB)/2019                     | MANISH AGARWAL     | Matter Format Wrong / Index Not Properly / Every Pages Not Sign                                                                                                              | 24-06-2020 |
| 60 | 710102062742020    | Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited                |  | Sec 60(5)                                   |                                     | Meharia & Compaby  | CASE TYPE WRONG,ONLY PROOF OF SERVICE                                                                                                                                        |            |
| 61 | 710102/06269/2020  | Alfatech Private Limited Vs. The Registrar of Companies                          |  | Sec 252 (1) - By Government Body            | NIL                                 | Kajal Goyal        | Case Type Wrong / STK-7 Missing                                                                                                                                              | 06-04-2020 |

|    |                    |                                                                                          |  |                                             |                                        |                           |                                                                                                                                                                      |            |
|----|--------------------|------------------------------------------------------------------------------------------|--|---------------------------------------------|----------------------------------------|---------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 62 | 710102/06245/2020  | HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                         |  | Sec 252 (3)                                 | Sec 252 (3)                            | MANISH KUMAR SINGH        | Pgs Not Clear-41,118,134 / All Pgs Blur                                                                                                                              | 02.06.2020 |
| 63 | 710102/03485/2020  | B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                               |  | Sec 252 (3)                                 | NIL                                    | SAROJ KUMAR SINGH         | Case Type Wrong / ROC & Income Tax Service                                                                                                                           | 19/03/2020 |
| 64 | 0710102/03282/2020 | Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd                                  |  | Sec 60(5)                                   |                                        | un singh                  | Memo of Parties & Pages Are Not Clear                                                                                                                                | 29.06.2020 |
| 65 | 710102/06619/2020  | TUSHAN AHUJA Vs. VIPIN AHUJA                                                             |  | Sec. 241(1),Sec. 242(4),Sec. 244(1)         |                                        | ANGAD MEHTA               | Breif Synopsis                                                                                                                                                       | 25/06/2020 |
| 66 | 710102/03412/2020  | UJJAWAL GARMENTS PRIVATE LIMITED                                                         |  | Sec 252 (3) - By Government Body            |                                        | Sanjeev Choudhary         | Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34                                                                                                     | 18/03/2020 |
| 67 | 710102/03383/2020  | Navneet Kumar Gupta                                                                      |  | Application under any other provisions- IBC | IB/1038/2018                           | Navneet Kumar Gupta       | Pgae Not Clear-80                                                                                                                                                    | 17-03-2020 |
| 68 | 710102/03271/2020  | SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED                          |  | Rule 11 of NCLT, 2016                       | NIL                                    | YASHMEET KAUR             | Document Not Upload                                                                                                                                                  | 14-03-2020 |
| 69 | 710102/03252/2020  | Anil Tayal                                                                               |  | Application under any other provisions- IBC | IB/2240/ND/2019                        | NIL                       | Case Type Wrong / Pages Blur-3-7,15 / Missing-16                                                                                                                     | 13-03-2020 |
| 70 | 710102/03241/2020  | Income Tax Vs. M/S Comfortable Travels Pvt.Ltd                                           |  | Application under any other provisions- IBC | CA.No.28/2020                          | Benant Noor Singh Marok   | Case Type Wrong / Wrong Document                                                                                                                                     | 13-03-2020 |
| 71 | 710102/03152/2020  | JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA                                           |  | Application under any other provisions- IBC | IB/995/ND/2018                         | animesh Rastogi           | Index Not Mention / Pg Not Clear-5,9-10,15-18,21-28 / All Page Blur                                                                                                  | 12-03-2020 |
| 72 | 710102/02744/2020  | JNC CONSTRUCTIONS PRIVATE LIMITED                                                        |  | Application under any other provisions- IBC | IB/272/PB/2019                         | PRABHJIT SINGH SONI       | Every Pages Not Sign & Case Type Wrong                                                                                                                               | 02-03-2020 |
| 73 | 710102/02754/2020  | ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL                          |  | Sec 60(5)                                   | IB/593/PB/2018                         | KARAN KOHLI               | Pagination Not Mention After-3                                                                                                                                       | 02-03-2020 |
| 74 | 710102/02749/2020  | JNC CONSTRUCTIONS PRIVATE LIMITED                                                        |  | Application under any other provisions- IBC | IB/272/PB/2019                         | PRABHJIT SINGH SONI       | Every Pages Not Sign & Case Type Wrong                                                                                                                               | 02-03-2020 |
| 75 | 710102/02745/2020  | JNC CONSTRUCTIONS PRIVATE LIMITED                                                        |  | Application under any other provisions- IBC | IB/272/PB/2019                         | PRABHJIT SINGH SONI       | Every Pages Not Sign & Case Type Wrong                                                                                                                               | 02-03-2020 |
| 76 | 710102/06678/2020  | Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors                   |  | Sec 241 (2)                                 |                                        | Ashim Sood                | Proof Of Service                                                                                                                                                     | 29-06-2020 |
| 77 | 710102/06670/2020  | VIRGIN TECHNBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.                           |  | Sec. 71(10)                                 |                                        | SUVABRATA DUTTA           | Document Not Upload / Case Type Wrong                                                                                                                                | 28-06-2020 |
| 78 | 0710102/06640/2020 | Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD                                     |  | Application under any other provisions- IBC | CP/IB/1756/PB/2018                     | SAPAN MOHAN GARG          | PAGE NO 18 & 19 MISSING                                                                                                                                              | 26/06/2020 |
| 79 | 0710102/06735/2020 | Deepraj Investments Limited Vs Sai Precious Traexim Private Limited                      |  | Application under any other provisions- IBC | Case no/IB/2845/ND/2019                | Sushil Aggarwal           | Document not properly                                                                                                                                                | 01.07.2020 |
| 80 | 710102/06730/2020  | INCOM WIRES AND CABLES LTD.                                                              |  | Application under any other provisions- IBC | IB/1456/PB/2019                        | Rakesh Jindal             | Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,                                                                                                                    | 30/06/2020 |
| 81 | 0710102/06741/2020 | Deepraj Investments Limited Vs Sai Precious Traexim Private Limited                      |  | Application under any other provisions- IBC | IB-2845/ND/2019                        | NA                        | Document not uploaded properly no index no annexures. Etc.                                                                                                           | 07-01-2020 |
| 82 | 0710102/06779/2020 | SANTOSHI FINLEASE PRIVATE LIMITED Vs                                                     |  | Sec 60(5)                                   | CP/IB/2122/ND/2019                     | ANAND PRAKASH             | All pages not clear & translated pages 599 to 612 etc                                                                                                                | 03.07.2020 |
| 83 | 0710102/02595/2020 | PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED                                    |  | Application under any other provisions- IBC | CA/779/C-III/ND/2020                   | Puneet sachdev            | Pages not clear-10 to 17 is not clear & Index                                                                                                                        | 03.07.2020 |
| 84 | 710102068232020    | Rakesh Mediratta Vs Asian Hotels (North) Ltd                                             |  | Section 9                                   |                                        | Yogesh Kumar Jagia        | objection- claim amount less then 1 crore                                                                                                                            | 04.07.2020 |
| 85 | 710102/06796/2020  | K.K GOLYAN Vs nulon india                                                                |  | Sec. 242(4)                                 | NIL                                    | RANJANA ROY GAWAI         | Fees Issue                                                                                                                                                           | 07-03-2020 |
| 86 | 710102/06861/2020  | Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors |  | Sec 241 (2)                                 | NIL                                    | Ashim Sood                | Proof Of Service                                                                                                                                                     | 07-06-2020 |
| 87 | 0710102/06891/2020 | RP SUNIL KUMAR AGRAWAL Vs                                                                |  |                                             |                                        | Sunil Kumrar Agarwal      | Case Type Wrong                                                                                                                                                      | 07-07-2020 |
| 88 | 710102/06906/2020  | Stup Consultants Vs Vardhman Infradevelopers                                             |  | Application under any other provisions- IBC | IB/748/ND/2019                         | priyadarshi chaitanyashil | Document Not Properly                                                                                                                                                | 07-08-2020 |
| 89 | 0710102/06369/2020 | GAUTAM BUILDERS Vs                                                                       |  | Sec 60(5)                                   | IB/272/PB/2019                         | SOMA SAMANTARAI           | Case Type Wrong / PAGE NOT CLEAR<br>21,22,25,26,28,29,30,34,35,36,37                                                                                                 |            |
| 90 | 0710102068482020   | JAGDISH SINGH NAIN Vs.                                                                   |  | Application under any other provisions- IBC | COMPANY PETITION (IB) NO.1359 /ND/2019 | ABHISHEK NAIK             | OBJECTION Pagination Not Done & Index Missing<br>Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded |            |
| 91 | 0710102/03487/2020 | Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd                            |  | section 7                                   |                                        | Maya Gupta                |                                                                                                                                                                      | 20-03-2020 |
| 92 | 0710102/04263/2020 | GAUTAM BUILDERS                                                                          |  | Sec 60(5)                                   | IB/272/PB/2019                         | SOMA SMANTARAI            | Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear                                                                                  | 07-05-2020 |
| 93 | 0710102/02826/2020 | M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED                           |  | Rule 11 of NCLT, 2016                       | 381/2014                               | CHANDRA SHEKHAR YADAV     | PAGE 18-20 ,39,43 NOT CLEAR                                                                                                                                          | 10.07.2020 |
| 94 | 0710102/06797/2020 | GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED                   |  | Rule 11 of NCLT, 2016                       | 94/PB/2020                             | VENKET RAO                | pagination                                                                                                                                                           | 10.07.2020 |

|     |                    |                                                                                                                               |  |                                              |                    |                            |                                                                                                                                  |            |
|-----|--------------------|-------------------------------------------------------------------------------------------------------------------------------|--|----------------------------------------------|--------------------|----------------------------|----------------------------------------------------------------------------------------------------------------------------------|------------|
| 95  | 0710102/02946/2020 | JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.                                                                            |  | Rule 11 of NCLT, 2016                        | 2581/2019          | UTTAM DATT                 | PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI                                                                        | 10.07.2020 |
| 96  | 0710102/03134/2020 | KANHA BUILDERS Vs. ANIL MATTA                                                                                                 |  | any other provision                          | 995/2018           | animesh Rastogi            | INDEX BLURE, PG 5,5A,9,12,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE FOLDER                       | 10.07.2020 |
| 97  | 0710102/06214/2020 | SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES                                                                       |  | Rule 11 of NCLT                              | APPEAL/203/ND/2020 | AKSHANSH SINGHAL           | CASE TYPE IS WRONG                                                                                                               | 30-05-2020 |
| 98  | 0710102/06217/2020 | SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD                                                                             |  | Application under any other provisions- IBC  | IB/879/ND/2019     | K K SINGH & KRISHNA MISHRA | CASE TYPE IS WRONG                                                                                                               | 30-05-2020 |
| 99  | 0710102/02098/2020 | ROHIT SEHGAL Vs. BHAVINDER SINGH KHURANA                                                                                      |  | sec-33                                       | cp/1525/nd/2019    | nipun gautam               | 175 to 180 180 187 191 etc not                                                                                                   | 15/00/2020 |
| 100 | 710102/06999/2020  | ARIVOICE YELENEY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES                                                                    |  | Sec 252 (3),Sec 252 (3) - By Government Body |                    | SIMRANJEET SINGH           | Case Type Wrong / Pages Blur-85-97 After Pages all Blur                                                                          | 13/07/2020 |
| 101 | 0710102/06996/2020 | Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED                                                                                   |  | Sec 60(5)                                    | IB/934/PB/2018     | Anurag Bhatt               | Every pages not signature / Affidavit wrong format                                                                               | 13/07/2020 |
| 102 | 0710102/07001/2020 | VP SHARMA Vs                                                                                                                  |  | Rule 11 of NCLT                              | CA/CAA/12/ND/2020  | VP SHARMA                  | Document not properly upload                                                                                                     | 13/07/2020 |
| 103 | 0710102/06949/2020 | GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD                                                   |  | Sec 60(5)                                    | 1248/PB/2018       | Nitin Mishra               | AFFDAVIT                                                                                                                         | 14.07.2020 |
| 104 | 0710102015642020   | APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS                                                        |  | Rule 154, NCLT 2016                          | CA/CAA/44/ND/2019  | K K R DAS                  | Case Type Wrong                                                                                                                  | 10.07.2020 |
| 105 | 710102/07060/2020  | Registrar of Companies Vs M/S LOTUS REALCON LLP                                                                               |  | Sec 272 of the Companies Act , 2013          |                    | Kamal Kant Jha             | Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,                                          | 15/07/2020 |
| 106 | 710102/07071/2020  | Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.                                                                      |  | Sec 272 of the Companies Act , 2013          |                    | Kamal Kant Jha             | Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589, 618 / No Pages Sign-554-558,562-616 / Pg Cut-605 | 15/07/2020 |
| 107 | 0710102/06937/2020 | ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.                                                                                     |  | IBC under Sec 7                              |                    | RAHUL MALHOTRA             | page 6, (list of dates & events missed) brief of synopsis missed page 28-31 cut, no record of default given                      | 10-07-2020 |
| 108 | 0710102/06062/2020 | HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED                                                                    |  | IBC Under Sec 9                              |                    | Yash Tembe                 | -page-, 82, 84-86, 134, 182, 184-186 translate                                                                                   | 15-05-2020 |
| 109 | 0710102/06825/2020 | SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD                                                                                 |  | IBC Under Sec 9                              |                    | YOGESH K. JAGIA            | memo of parties missed and claim is less than 1 Cr                                                                               | 04-07-2020 |
| 110 | 0710102/06333/2020 | HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED                                                         |  | IBC Under Sec 9                              | 10-06-2020         | 88511 67622                | debt amount less than 1 cr                                                                                                       | 08-06-2020 |
| 111 | 0710102/06847/2020 | PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.                                                              |  | IBC under Sec 7                              | 15-07-2020         | 9417640609                 | 51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed   | 06-07-2020 |
| 112 | 0710102/07012/2020 | GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd                                                                              |  | Rule 11 of NCLT                              |                    |                            | No Document Uploaded                                                                                                             | 14-07-2020 |
| 113 | 0710102/01591/2020 | AGBRO FOODS & FMCG LIMITED Vs                                                                                                 |  | Sec 252 (1)                                  |                    | Dhruv Mishra               | Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire                                   | 04-02-2020 |
| 114 | 0710102/07223/2020 | Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore |  | Rule 11 of NCLT, 2016                        | IB/418/ND/2018     |                            | Case Type Wrong                                                                                                                  | 20-07-2020 |
| 115 | 710102/07165/2020  | AN Infracom Pvt Ltd Vs AN Infracom Pvt Ltd                                                                                    |  | Sec 60(5)                                    | IB/45/PB/2018      | RAJEEV KUMAR               | Wrong Arrange-6-7 / Page Not Clear-54-56,57                                                                                      | 17/07/2020 |
| 116 | 0710102/07238/2020 | Promila Ahuja Vs Earth Buildprop Pvt Ltd                                                                                      |  | Sec 60(5)                                    | CP/IB/1747/PB/2018 | Sunil K Goel               | Index not uploaded & not pagination                                                                                              | 21/07/2020 |
| 117 | 0710102/07138/2020 | ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                                         |  | Sec 252 (3) - By Government Body             | 120/252/ND/2020    |                            | Case Type Wrong / Index Not Upload                                                                                               | 22/07/2020 |
| 118 | 0710102/03630/2020 | EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH                                    |  | Sec 60(5)                                    |                    |                            | pagination not Done                                                                                                              | 22/07/2020 |
| 119 | 0710102/03659/2020 | CANARA BANK Vs. MR. AASHISH GUPTA                                                                                             |  | Rule 11 of NCLT, 2016                        | 1705/8/2018        |                            | Pg No 40,41 Not Clear Document And Index Not Match ....                                                                          | 22/07/2020 |
| 120 | 0710102/03209/2020 | NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD                                                                       |  | Application under any other provisions- IBC  | 1671/ND/2019       |                            | No Supporting Affidavit and E Stamp                                                                                              | 22/07/2020 |
| 121 | 0710102/03206/2020 | AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED                                                                             |  | Sec 66(1)                                    | 1705/PB/2018       |                            | Document Not Properly Upload                                                                                                     | 22/07/2020 |
| 122 | 0710102/03333/2020 | CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED                                                                         |  | Application under any other provisions- IBC  | 33/ND/2019         |                            | Page No. 352 to 354 & 356 to 360 not clear, 362, 363 Hindi                                                                       | 22/07/2020 |
| 123 | 0710102/06442/2020 | OM PRAKASH VIJAY- LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD                                                                   |  | Sec 60(5)                                    | 37/PB/2018         |                            | Wrong Case Type                                                                                                                  | 22/07/2020 |

|     |                    |                                                                                                  |  |                                             |                                                   |                      |                                                                                                                                                                                                                              |            |
|-----|--------------------|--------------------------------------------------------------------------------------------------|--|---------------------------------------------|---------------------------------------------------|----------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 124 | 0710102/06439/2020 | MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                               |  |                                             | 44/252/2020                                       |                      | SELECT WRONG SECTION AND PAYMENT                                                                                                                                                                                             | 22/07/2020 |
| 125 | 0710102/03114/2020 | M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD                                    |  | Application under any other provisions- IBC | (IB)-879(ND)/2019                                 | Krishna Kumar Mishra | Application Sign Missed & True Copy Signature Missed                                                                                                                                                                         |            |
| 126 | 0710102/03614/2020 | BEST AGOLIFE LIMITED Vs.                                                                         |  | Rule 11 of NCLT                             | CP(CAA)149/PB/2018                                | Afnaan Siddiqui      | Pagination Not Done & Main Index                                                                                                                                                                                             | 27-04-2020 |
| 127 | 0710102/03606/2020 | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD                                                  |  | Application under any other provisions      | TP/09/PB/2020                                     | Aneesha Dutt         | AFFIDAVIT MISSED & VAKALATANAM                                                                                                                                                                                               | 23-04-2020 |
| 128 | 710102/07239/2020  | BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA        |  | Sec 252 (3)                                 |                                                   | HEMANT KUMAR         | Case Type Wrong / Not Properly Document Arrange / Income Tax Service                                                                                                                                                         | 21/07/2020 |
| 129 | 0710102/07254/2020 | M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD                           |  | Rule 11 of NCLT, 2016                       | IB /IB/1677/ND/2019                               | pankaj agarwal       | Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)                                                                                                                                     | 21/07/2020 |
| 130 | 0710102/07269/2020 | Rajiv Khanna Vs Earth Buildprop Pvt Ltd                                                          |  | Sec 60(5)                                   | CP/IB/1747/PB/2018                                | Sunil K Goel         | Page not clear 120                                                                                                                                                                                                           | 22/07/2020 |
| 131 | 710102/06715/2020  | K.K GOLYAN Vs. NULON INDIA                                                                       |  | Sec. 241(1)                                 |                                                   | RANJANA ROY GAWAI    | Wrong Index                                                                                                                                                                                                                  | 30/06/2020 |
| 132 | 710102/10147/2019  | ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR                                  |  | Sec. 230-232 - Second Motion                | CA/CAA/13/ND/2019                                 | ANIL SINGH           | Case Type Wrong / Document Not Properly                                                                                                                                                                                      | 07-09-2020 |
| 133 | 0710102/07076/2020 | USHA BRECO LIMITED Vs. ANIL KUMAR LADHA                                                          |  | Caveat Application                          | Caveat Application                                | RAKESH WADHWA        | Case Type Wrong                                                                                                                                                                                                              | 15-07-2020 |
| 134 | 0710102/07121/2020 | RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.                                                          |  | Application under any other provisions      | Nil                                               | Jaskaran Singh       | Document Not Properly                                                                                                                                                                                                        | 21-07-2020 |
| 135 | 0710102/07127/2020 | GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPRETECH LIMITED                                    |  | IBC Under Sec 9                             |                                                   | VIBHA V MISHRA       | Index misused memo of parties missed list dates & event , brief of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear | 16/07/2020 |
| 136 | 0710102/03410/2020 | SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.                                                      |  | IBC Under Sec 9                             |                                                   | Atul Sahi            | claim less then 1 Cr                                                                                                                                                                                                         | 17/03/2020 |
| 137 | 0710102/06329/2020 | HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED                                  |  | IBC Under Sec 9                             |                                                   | Shantanu Derhgawen   | page:35, 68, 69, not clear                                                                                                                                                                                                   | 06-08-2020 |
| 138 | 0710102/03607/2020 | DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED                                              |  | IBC under Sec 7                             |                                                   | Ashwani Kumar Gupta  | all pages are not clear, Upload clear copy                                                                                                                                                                                   | 23/04/2020 |
| 139 | 0710102/07332/2020 | MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED                                             |  | Rule 11 of NCLT                             | 81/nd/2020                                        | PRASHANT MEHTA       | No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn                                                                                                                                                             | 24/07/2020 |
| 140 | 0710102/07339/2020 | PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG                                |  | Sec 42                                      | 706/2018                                          | K. ENATOLI SEMA      | No Sign in Application & No True Copy and Page No 63 not Clear                                                                                                                                                               | 24/07/2020 |
| 141 | 0710102/07320/2020 | ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.                                    |  | Sec 60(5)                                   | 22/2018                                           | PRANAV VERMA         | PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE                                                                                                                                                                          | 24/07/2020 |
| 142 | 0710102/07341/2020 | RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)                                            |  | Sec 60(5)                                   | IB-248/ND/2019                                    | Nil                  | P- 36 Hindi, P- 92, 195, 197, 255 Not Clear                                                                                                                                                                                  | 8800343000 |
| 143 | 0710102/06038/2020 | UNION OF INDIA Vs. GYM KHANA CLUB LIMITED                                                        |  | Sec 241 (2)                                 |                                                   | Nil                  | Incomplete Document                                                                                                                                                                                                          | 12-05-2020 |
| 144 | 0710102/03604/2020 | UNION OF INDIA Vs. GYM KHANA CLUB LIMITED                                                        |  | Sec 241 (2)                                 |                                                   | Nil                  | DOCUMENT NOT COMPLETE                                                                                                                                                                                                        | 12-05-2020 |
| 145 | 710102/07352/2020  | ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited                                   |  | Sec. 241(1)                                 |                                                   | Prashant Jain        | Translate-102-111,133-146,                                                                                                                                                                                                   | 24/07/2020 |
| 146 | 0710102064702020/3 | Arunav Pankaj                                                                                    |  | ADDITIONAL DOCUMENT                         | IB-1367/PB/2019                                   | PULKIT DEORA         | page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR                                                                              | 27-07-2020 |
| 147 | 710102064702020/4  | Arunav Pankaj                                                                                    |  | Sec 60(5)                                   | ib/1367/pb/2019 & ia/2334/of/2020                 | pulkita deora        | 91-94 135-144 174-179 207-209 231 not clear (small font)                                                                                                                                                                     |            |
| 148 | 710102064922020    | Rakesh Kumar Jain                                                                                |  | Sec 60(5)                                   | (IB)-917(ND) / 2019                               | MOHIT NANDWANI       | AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED                                                                                                                                                             | 23-07-2020 |
| 149 | 0710102/07520/2020 | Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.                                  |  | Rule 11 of NCLT, 2016                       | (IB) NO.272 (ND) OF 2019                          | Aviral Kapoor        | signature missing IN application & true copy & Signature Missing                                                                                                                                                             | 30-07-2020 |
| 150 | 710102/06738/2020  | SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES                              |  | Sec 252 (1)                                 |                                                   | SHARAD RAJWANSHI     | Case Type Wrong / Missing-208                                                                                                                                                                                                | 07-01-2020 |
| 151 | 710102/06960/2020  | Bharti Airtel Limited Vs                                                                         |  | Sec. 230-232 - Second Motion                |                                                   | Tanmay Sharma        | Case Type Wrong / Wrong Document                                                                                                                                                                                             | 07-10-2020 |
| 152 | 0710102/07556/2020 | M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI |  | Sec 252 (1) - By Government Body            |                                                   | Depaish Tangoriya    | Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose                                                                                                             | 31-07-2020 |
| 153 | 0710102/07539/2020 | ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED                                                     |  | Sec 60(5)                                   | Diary No. 0710102/ 03620/ 2020 Main Case Diary No | MISHA                | Case Type Wrong & Main Case No Missing                                                                                                                                                                                       | 30-07-2020 |

|     |                    |                                                                                                                 |  |                                             |                   |                       |                                                                                                                                                                                                                             |            |
|-----|--------------------|-----------------------------------------------------------------------------------------------------------------|--|---------------------------------------------|-------------------|-----------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 154 | 0710102/07516/2020 | NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana                             |  | Sec 252 (3)                                 |                   | ABHAY BANSAL          | Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service | 30.07.2020 |
| 155 | 0710102/07560/2020 | KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies                                              |  | Sec 252 (1)                                 |                   | Depaish Tangoriya     | Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109,                                                                                                               | 31.07.2020 |
| 156 | 0710102/07569/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED                                                                 |  | Sec 60(5)                                   | IB/446/ND/2017    | ROHIT RATHI           | No Sign in Application and No True Copy and Sign in Annexures                                                                                                                                                               | 31-07-2020 |
| 157 | 0710102/07564/2020 | Forgings Private Limited Vs Indiabulls Housing Finance limited                                                  |  | Application under any other provisions- IBC | IB/455/PB/2017    | Sanjeev Bhushan Deora | Page No. 121 & 131 Not Clear                                                                                                                                                                                                | 31-07-2020 |
| 158 | 0710102/07566/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED                                                                 |  | Sec 60(5)                                   | IB/446/ND/2017    | ROHIT RATHI           | No Sign in Application and No True Copy and Sign in Annexures                                                                                                                                                               | 31-07-2020 |
| 159 | 0710102/07570/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED                                                                 |  | Sec 60(5)                                   | IB/446/ND/2017    | ROHIT RATHI           | No Sign in Application and No True Copy and Sign in Annexures                                                                                                                                                               | 31-07-2020 |
| 160 | 0710102/06812/2020 | Manohar Lal Vij Vs                                                                                              |  | Application under any other provisions- IBC | IB-1874/ND/2019   | NA                    | Index Missing , Proof of Service                                                                                                                                                                                            | 07-03-2020 |
| 161 | 0710102/07568/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED                                                                 |  | Sec 60(5)                                   | IB/446/ND/2017    | ROHIT RATHI           | No Sign in Application and No True Copy and Sign in Annexures                                                                                                                                                               | 31-07-2020 |
| 162 | 0710102/01482/2020 | ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED                                                           |  | Application under any other provisions- IBC | IB-569/2019       | NA                    | case type wrong                                                                                                                                                                                                             | 08-05-2020 |
| 163 | 0710102/07521/2020 | KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTI WAL PULP AND BOARD MILLS PRIVATE LIMITED |  | Sec 60(5)                                   | IB-343/2019       | Mohit Singh           | Index and sign on every page of application are missing                                                                                                                                                                     | 08-05-2020 |
| 164 | 0710102/07319/2020 | DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED                                              |  | IBC Under Sec 9                             | FRESH             | Mohit Singhal         | claim less than 1 Cr                                                                                                                                                                                                        | 08-05-2020 |
| 165 | 0710102/07427/2020 | HARI SINGH Vs. DYNAMIC AURA LLP                                                                                 |  | IBC Under Sec 9                             | FRESH             | BHARAT GUPTA          | claim amount less than 1 CR                                                                                                                                                                                                 | 08-05-2020 |
| 166 | 0710102/07452/2020 | VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED                   |  | IBC Under Sec 9                             | FRESH             | Pankaj Paliwal        | claim amount less than 1 CR                                                                                                                                                                                                 | 08-05-2020 |
| 167 | 0710102/07454/2020 | THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD                                            |  | IBC under Sec 7                             | FRESH             | Jatin S Sethi         | page:475 black not clear                                                                                                                                                                                                    | 08-05-2020 |
| 168 | 0710102/07567/2020 | DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED                                                                |  | Sec 12(2)                                   | 446/2017          | rohit rathi           | Sign missing on application and sign and true copy missing on Annexures                                                                                                                                                     | 08-05-2020 |
| 169 | 0710102076272020   | SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD                                     |  | Rule 11 of NCLT                             | CP(IB)364/ND/2019 | Amresh Kumar          | Case Type Wrong                                                                                                                                                                                                             | 08-05-2020 |
| 170 | 0710102/07597/2020 | Mohan Lal Jain Vs Kaliber Associates Private Limited                                                            |  | Application under any other provisions- IBC | IB-228/PB/2018    | NA                    | True Copy and Sign Missed                                                                                                                                                                                                   | 08-02-2020 |
| 171 | 0710102/07621/2020 | M L Gupta Vs Lifestyle Fitness Private Limited                                                                  |  | Sec 60(5)                                   | IB-310/ND/2019    | Manashwy Jha          | True Copy and Sign Missed in all pages                                                                                                                                                                                      | 08-02-2020 |
| 172 | 0710102/07618/2020 | DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED                                                  |  | Sec 60(5)                                   | IB-1006/ND/2019   | RAJENDRA BENIWAL      | True Copy and Sign Missed                                                                                                                                                                                                   | 08-04-2020 |
| 173 | 0710102/07630/2020 | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                           |  | Sec 252 (1) - By Government Body            | APPEAL/206/2020   | ANAND BAJPAI          | Wrong case type chose                                                                                                                                                                                                       | 08-07-2020 |
| 174 | 0710102/07434/2020 | Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited                                |  | IBC Under Sec 9                             |                   | SUMIT KUMAR BATRA     | objection-default amount less than 1 crore                                                                                                                                                                                  | 28/07/2020 |
| 175 | 0710102/07469/2020 | JAIN FACILITY MANAGEMENT PRIVATE LIMITED Vs K.S.N. BUILDCON PRIVATE LIMITED                                     |  | IBC Under Sec 9                             |                   | Gulshan kr sachdev    | objection-default amount less than 1 crore                                                                                                                                                                                  | 29/07/2020 |
| 176 | 0710102/07200/2020 | ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited                                           |  | Sec. 241(1)                                 |                   | Ajay Kumar Gupta      | Missing-35-354                                                                                                                                                                                                              | 19/07/2020 |

|     |                    |                                                                             |  |                                             |                        |                       |                                                                                                                                                                                                                                                                                                                                                                                        |                                      |
|-----|--------------------|-----------------------------------------------------------------------------|--|---------------------------------------------|------------------------|-----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|
| 177 | 710102017622020    | Serious Fraud Investigation office Vs. Sunair Hotels Limited                |  | Sec. 241(1)                                 |                        | Ashim Sood            | PG-78,98,116-119,128,132,139,176,177,183,185,186,191,193-195,197-222,224,226,228,229,233,234-237,240-242,244,245-247,255,256,261,275,280,286,297,299,387,388,391,394,395,397,404-407,409,433,451,452,462,463,470,475,482,487,488,491,509,525-564 NOT CLEAR PG-88 FONT SMALL PG-175,184 CUT PG-304 WRONG ARRANGE PG-410G,410H MISSED,PROOF OF SERVICE MISSED BRIEF SYNOPSIS,MOA AND AOA | 31-07-2020( Before Lockdown period ) |
| 178 | 0710102/07776/2020 | KDR Services Private Limited Vs ROC DELHI                                   |  | Sec 252 (1)                                 |                        | RITESH UPADHYAY       | Case type wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Counsel Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise                                                                                                                                                      | 08-10-2020                           |
| 179 | 0710102/07765/2020 | SAPAN MOHAN GARG Vs.                                                        |  | Application under any other provisions- IBC | C.P. (IB)/1756(PB)2018 | NA                    | TRUE COPY MISSED                                                                                                                                                                                                                                                                                                                                                                       | 08-11-2020                           |
| 180 | 0710102/07695/2020 | M/S AMPL INFRASTRUCTURE PVT. LTD Vs M/S INTELICITY BUSINESS PARK PVT. LTD   |  | Sec 60(5)                                   | (IB) 17(NB) OF 2019    | upasana chandrashekar | Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103                                                                                                                                                                                                                                                                                                                     | 08-07-2020                           |
| 181 | 0710102/07788/2020 | Rakesh Sareen Vs                                                            |  | Sec 60(5)                                   | C.P. (IB)/1006(ND)2019 | Ravi Krishan Chandna  | pg-21,23,26,31,33,35 cut                                                                                                                                                                                                                                                                                                                                                               | 10-Aug-20                            |
| 182 | 0710102/07807/2020 | YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED                                  |  | Sec 60(5)                                   | C.P. (IB)/1731(ND)2019 | NEERAJ YADAV          | Wrong File Uploaded Matter Name Different.                                                                                                                                                                                                                                                                                                                                             |                                      |
| 183 | 0710102/07739/2020 | vishnu dutt Vs                                                              |  | Interlocutory Application (I.B.C)           | CP/IB/1753/ND/2019     | Dilip kumar Niranjan  | Pages not clear-1,6 to 13,26 to 36. Proof of service                                                                                                                                                                                                                                                                                                                                   | 13-08-2020                           |
| 184 | 0710102/07869/2020 | SHARMA KALYPSO PRIVATE LIMITED Vs                                           |  | Application under any other provisions- IBC | IB-1887/ND/2019        | NA                    | Pages- 34 to 41 & 43,44,46 and 47 are not clear                                                                                                                                                                                                                                                                                                                                        | 13/08/2020                           |
| 185 | 0710102/07887/2020 | KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA                |  | Sec 60(5)                                   | IB-2130/ND/2019        | Rajan Gupta           | Page-12 to 17 and 31 not clear                                                                                                                                                                                                                                                                                                                                                         | 13/08/2020                           |
| 186 | 0710102/07625/2020 | SHITESH SACHAN AND OTHERS Vs. SUPERTech LIMITED                             |  | APPLICATION ANY UNDER PROVISION             | (IB)/2187(ND)2019      | MAREESH PRAVIR SAHAY  | vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear                                                                                                 | 08-04-2020                           |
| 187 | 0710102/07877/2020 | davendra kumar Vs deltos infra private limited                              |  | Sec. 213,Sec. 241(1),Sec. 242(4)            |                        | RAHUL AHUJA           | Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed                                                                                                                                                                                         | 13-08-2020                           |
| 188 | 0710102/07873/2020 | M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD                 |  | Rule 11 of NCLT                             | IB-420/ND/2017         | NALINI                | True copy and sign missed                                                                                                                                                                                                                                                                                                                                                              | 13/08/2020                           |
| 189 | 710000074832020    | IDBI Bank Limited Vs. Resolution                                            |  | Caveat Application                          | 1B-1757/2018           | Rajive R. Raj         | No Advance Service & No Vakaltnama                                                                                                                                                                                                                                                                                                                                                     | 29/07/2020                           |
| 190 | 710000073862020    | Radhika Sankaran                                                            |  | Caveat Application                          | Caveat-Application     |                       | No index, No Vakaltnama, No Advance Services                                                                                                                                                                                                                                                                                                                                           | 26/07/2020                           |
| 191 | 0710102/07852/2020 | VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES               |  | Sec 252 (3)                                 |                        | VINOD SINGH           | Case type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature                                                                                                                                                                                                 | 13/08/2020                           |
| 192 | 0710102/07856/2020 | RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION                       |  | Rule 11 of NCLT                             | CP/51/2020             | Tanuj Khurana         | Memo of party                                                                                                                                                                                                                                                                                                                                                                          | 17/08/2020                           |
| 193 | 0710102/07801/2020 | SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF                    |  | Rule 11 of NCLT, 2016                       | CP/IB/2932/2019        | Manoj Kumar           | case type wrong                                                                                                                                                                                                                                                                                                                                                                        | 17/08/2020                           |
| 194 | 0710102/07884/2020 | SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION                      |  | Sec 60(5)                                   | CP/IB/1756/2018        | Mukund Rawat          | Pages not clear-124 to 129,141 to 148,413                                                                                                                                                                                                                                                                                                                                              | 17/08/2020                           |
| 195 | 0710102/07681/2020 | GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED       |  | Sec. 230-232 - Second Motion                | NA                     | Sandeep Kumar         | Wrong case type chose / Main case no / index not mention / document not properly uploaded                                                                                                                                                                                                                                                                                              | 17/08/2020                           |
| 196 | 0710102/07924/2020 | APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED                    |  | Sec. 12A                                    | C.P. (IB)/587(ND)2019  | RAJENDRA BENIWAL      | Pages not clear-31,33 to 37                                                                                                                                                                                                                                                                                                                                                            | 17/08/2020                           |
| 197 | 0710102/07732/2020 | ERICAN ENTERPRISE LIMITED Vs. SUPER SEAL FLEXIBLE HOSE LIMITED              |  | IBC Under Sec 9                             |                        | Gautam Kumar          | page:38-39, 48-51, 74-80, (81-95 translate ) and claim amount in rupee ( contact to help center)                                                                                                                                                                                                                                                                                       | 08-08-2020                           |
| 198 | 0710102/07754/2020 | ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED                      |  | IBC Under Sec 9                             |                        | SHAILENDER KUMAR      | claim amount less than 1 cr.                                                                                                                                                                                                                                                                                                                                                           | 10-08-2020                           |
| 199 | 710102018152020    | Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd. |  | Rule 11 of NCLT, 2016                       | C.P. (IB)/913(ND)2019  |                       | case type wrong view recipet payment not show                                                                                                                                                                                                                                                                                                                                          |                                      |

|     |                    |                                                                                  |                                    |                                             |                                         |                        |                                                                                                       |            |
|-----|--------------------|----------------------------------------------------------------------------------|------------------------------------|---------------------------------------------|-----------------------------------------|------------------------|-------------------------------------------------------------------------------------------------------|------------|
| 200 | 710102076522020    | RP SUNIL KUMAR AGRAWAL                                                           |                                    | Application under any other provisions- IBC | C.P. (IB)/1896(ND)2019                  | 9811347648             | Translated pages-60 to 65 e-stamp paper wrong                                                         |            |
| 201 | 710102080142020    | PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited         |                                    | Sec 60(5)                                   | C.P. (IB)/934(PB)2018                   | 41354354               | e-stamp paper missed                                                                                  |            |
| 202 | 0710102/07562/2020 | ELLORA COMMOSALES PRIVATE LIMITED Vs                                             |                                    | Sec. 230-232, Sec 234                       | 1st Motion                              | ankit singal           | Page Not Clear-595-602,605-611,741,1479,1478,1477,                                                    | 31/07/2020 |
| 203 | 710102072682020    | SANTOSH SHARMA Vs. DASH EXPORT PVT LTD                                           |                                    | Application under any other provisions- IBC | C.P. (IB)/1388(ND)2018                  | Sanyam goel            | PAGE no 27- 41, 77 AND 78 NOT CLEAR                                                                   | 28-07-2020 |
| 204 | 0710102/07349/2020 | MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |                                    | Sec 252 (3)                                 |                                         | NOOR MOHAMMAD          | Translate-141-164 / No Documents Proper Uploaded                                                      | 24-07-2020 |
| 205 | 0710102/06207/2020 | Kalyankari Suppliers Private Limited Vs                                          |                                    | CA/CAA/42/ND/2020                           |                                         | Neeraj Arora           | Missing Pg-147-149 / Condonation Of Delay / Accounting Treatment Certificate                          | 29/05/2020 |
| 206 | 710102039352020    | Noida Power Company Limited                                                      |                                    | Sec 60(5)                                   | C.P. (IB)/995(ND)2018                   | 8505934646             | Pgae Not Clear-12,16,43,50-53 and UP E-STAMP PAPER 100 RS.                                            | refile     |
| 207 | 0710102/07170/2020 | Mohd Zuvaib Khan Vs Registrar of Companies                                       |                                    | Sec 252 (3)                                 |                                         | ANJALI YADAV           | income tax service DCIT High Court                                                                    | 17/07/2020 |
| 208 | 0710102/08052/2020 | Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.                                 |                                    | Sec 60(5)                                   | C.P. No. (IB)50(PB)12018                | RAJIV ANEJA            | Affidavit verifying date                                                                              | 18/08/2020 |
| 209 | 0710102/08030/2020 | Jaswinder Singh Wallia Vs PUMA REALTORS PRIVATE LIMITED                          |                                    | Sec 60(5)                                   | CP/IB/934/PB/2018                       | Anurag Bhatt           | Application every pages sign Annexure every pages sign /Proof of service                              | 18/08/2020 |
| 210 | 0710102/08126/2020 | LEE FININVEST PRIVATE LIMITED Vs ROC Delhi                                       | Company Appeal(Companies Act)      | Sec 252 (1) - By Government Body            |                                         | Bharti Kashyap         | Document not properly uploaded / wrong section / wrong case type                                      | 21/08/2020 |
| 211 | 0710102/08081/2020 | LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.                       |                                    | IBC Under Sec 9                             |                                         | RANJIT KHATRI          | claim less than 1 cr                                                                                  |            |
| 212 | 0710102/06329/2020 | HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED                          |                                    | IBC Under Sec 9                             |                                         | Shantanu Derhgawen     | page:35, 68, 69, not clear                                                                            |            |
| 213 | 0710102/08166/2020 | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES             | Company Application(Companies Act) | Rule 11 of NCLT                             | Appeal no. 206/252/ND/2020              | ANAND BAJPAI           | Advance service to income tax (DCIT)                                                                  | 22/08/2020 |
| 214 | 710102069192020    | Mobeinnovation Software Private Limited Vs. Registrar of Companies               | Company Application                | Rule 11 of NCLT                             | Appeal/44(ND)2020                       | Narayan Kumar Jha      | supporting affidavit                                                                                  | 24-08-2020 |
| 215 | 0710102/07514/2020 | JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD                           | Company Petition IB                | IBC Under Sec 9                             |                                         | AMIT PRABHAT DESHPANDE | amount less than 1 Cr                                                                                 |            |
| 216 | 0710102/07604/2020 | Rajesh Sabharwal Vs Desein Private Limited                                       | Company Petition IB                | IBC Under Sec 9                             |                                         | NITIN KUMAR KAUSHIK    | objection-default amount less than 1 crore                                                            |            |
| 217 | 0710102/07725/2020 | INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED                  | Company Petition IB                | IBC Under Sec 9                             |                                         | MANISH KAUSHIK         | objection-jurisdiction(registered office indore)                                                      |            |
| 218 | 0710102/03587/2020 | ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.                           | Company Petition IB                | IBC under Sec 7                             |                                         | LZAFEER AHMAD B F      | documents not uploaded (only six pages are uploaded)                                                  |            |
| 219 | 0710102/08190/2020 | SIDHANT SHARMA Vs AKASH KHWLANI                                                  | Company Application(Companies Act) | Rule 11 of NCLT                             | CP/305/241/242/ND/2018                  | YOGESH KUMAR JAGIA     | Index not uploaded                                                                                    | 24/08/2020 |
| 220 | 0710102/07755/2020 | BSM India Private Limited                                                        | Company Petition IB                | Sec 60(5)                                   |                                         | amresh kumar           | case type wrong not sign in application page 18-21 not clear main case no. not mention                | 10.8.2020  |
| 221 | 0710102148962019/7 | M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED               | IBC Under Sec 9                    | Company Petition IB                         | ib/3196/ND/2019                         | Onkar Nath             | 33, 27,23 not clear page 24 translate                                                                 |            |
| 222 | 0710102/08230/2020 | SARIKA SOMVANSHI Vs. R S STONE                                                   | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | C.P. (IB)/1788(ND)2018                  |                        | PG-369,388,389,390,396-399 VOL-2 VOL-4- 651 ,652,808,809,811,895,896 NOT CLEAR                        | 26-08-2020 |
| 223 | 0710102/08231/2020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED                       | Interlocutory Application (I.B.C)  | Sec 60(5)                                   |                                         | 9711967227             | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR | 25-08-2020 |
| 224 | 710102080802020    | Casablanca Industries Private Limited                                            | CAVEAT                             | NA                                          | NA                                      | RISHAB WASSAN          | DD WRONG DETAILS                                                                                      | 25/08/2020 |
| 225 | 0710102/08264/2020 | Rohit Sehgal Vs Supritendent of Police                                           | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | CP/IB/547/PB/2018                       | Rohit Sehgal           | Proof of service                                                                                      | 27.08.2020 |
| 226 | 0710102/08243/2020 | ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd                           | Company Application(Companies Act) | Rule 11 of NCLT                             | CP/434/2018                             | AMIT PRABHAT DESHPANDE | Memo of party                                                                                         | 27.08.2020 |
| 227 | 0710102/08241/2020 | Anupam Gupta Vs Overseas Courier Service India Pvt Ltd                           | Company Application(Companies Act) | Rule 11 of NCLT                             | CP/434/2018                             | AMIT PRABHAT DESHPANDE | Memo of party                                                                                         | 27.08.2020 |
| 228 | 0710102/08258/2020 | Punjab National Bank Vs Metaphor Exports Pvt. Ltd                                | Company Application(Companies Act) | Application under any other provisions      | IB/422/2016                             | Rajinder Wali          | Application every pages sign-1 to 11                                                                  | 27.08.2020 |
| 229 | 0710102/08265/2020 | TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED          | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY APPLICATION NO. IB-2417/ND/2019 | Rachit Kohli           | Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12                          | 27.08.2020 |
| 230 | 0710102/07786/2020 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.                          | Company Petition IB (IBC)          | IBC Under Sec 9                             |                                         | ARV CHAMBERS LAW       | page:1466-1476 missed and proof of service missed                                                     |            |
| 231 | 0710102/06056/2020 | BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED        | Company Petition IB (IBC)          | IBC under Sec 7                             |                                         | sachdev & associates   | claim Less then 1 CR                                                                                  |            |

|     |                            |                                                                                                 |                                    |                                                        |                            |                          |                                                                                                                               |            |
|-----|----------------------------|-------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------------------|----------------------------|--------------------------|-------------------------------------------------------------------------------------------------------------------------------|------------|
| 232 | 0710102/08234/2020         | LM Landmark Private Limited Vs The Registrar of Companies                                       | Company Appeal(Companies Act)      | Sec 252 (3)                                            |                            | YOGITA BHATIA            | Page Not Clear-33-53,96, / Translate-83                                                                                       | 25/08/2020 |
| 233 | 0710102/08273/2020         | Ahlwalia Contracts (India) Limited Vs Gian Chand Narang                                         | Interlocutory Application (I.B.C)  | Sec 42                                                 | CP/IB/706 /PB/2018         | Tariq Khan               | Wrong Section                                                                                                                 |            |
| 234 | 0710102/08275/2020         | SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES                                           | Company Application(Companies Act) | Sec 252 (1) - By Government Body                       | APPEAL no. 169/252/ND/2020 | SANKET GUPTA             | Wrong Section and fees not paid                                                                                               | 27/08/2020 |
| 235 | 0710102/08278/2020         | THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA                   | Company Application(Companies Act) | Application under any other provisions                 | Not Mentioned              | Dr. Maurya Vijay Chandra | No Pagination/ main case no. not mentioned/ No index                                                                          | 27/08/2020 |
| 236 | 0710102/07903/2020 Refiled | Divyanshu Setia Vs REGISTRAR OF COMPANIES                                                       | Company Appeal(Companies Act)      | Sec 252 (1) - By Government Body                       |                            | Amol Sinha               | STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut                 | 14-08-2020 |
| 237 | 0710102/07559/2020 Refiled | M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies                          | Company Appeal(Companies Act)      | Sec 252 (1)                                            |                            | Depaish Tangoriya        | Jurisdiction Haryana in Master Data                                                                                           | 31-07-2020 |
| 238 | 0710102/08289/2020         | CZONE ENGINEERS PRIVATE LIMITED Vs                                                              | Company Application(Companies Act) | Application under any other provisions                 | APPEAL no. 839/252/ND/2019 | Abdul Quadir             | Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done                                        | 27/08/2020 |
| 239 | 0710102/08330/2020         | Sunrays Properties and Investments Company Private Limited Vs                                   | Company Application(Companies Act) | Application under any other provisions                 | C.A.(CAA)/52(PB)2019       | MANOJ SHARMA             | TRUE COPY SING MISSED                                                                                                         | 28/08/2020 |
| 240 | 0710102/02671/2020         | Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited                                       | Interlocutory Application (I.B.C)  | 19(2)                                                  | C.P. (IB)/432(ND)2019      | Atul Sharma              | Pg-15,40 not clear                                                                                                            | 28/02/2020 |
| 241 | 0710102/07646/2020         | IDBI BANK Vs                                                                                    | Interlocutory Application (I.B.C)  | Sec 60(5)                                              | IB-1757/PB/2018            | RAJIV RANJAN RAJ         | Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory                                               | 08-05-2020 |
| 242 | 0710102/07759/2020         | NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited                                   | Company Petition IB (IBC)          | Application under any other provisions- IBC            |                            | NA                       | case type wrong & document not upload properly                                                                                | 10-08-2020 |
| 243 | 0710102/07723/2020         | Pawan Vs Supertech Township Project Ltd                                                         | Contempt Petition (IBC)            | Rule 11 of NCLT, 2016                                  | IB/904/ND/2019             | Rajiv Shukla             | case type wrong                                                                                                               | 07-08-2020 |
| 244 | 710102078462020            | Karnataka Bank Ltd. Vs. Resolution Professional &#40;Ortel Communications Ltd.&#41; & Ors.      | Interlocutory Application(IBC)     | Sec 60(5)                                              | C.P. (IB)/761(ND)2018      | NIPUN GAUTAM             | pg-51 missed                                                                                                                  |            |
| 245 | 710102081272020            | M/S. PREMSONS SUPER STEEL PVT. LTD.                                                             | Interlocutory Application(IBC)     | Sec. 12A                                               | C.P. (IB)/404(ND)2018      | VIVEK KUMAR              | wrong proof of service in Proof of service column                                                                             |            |
| 246 | 0710102/08312/2020         | AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED                                         | Interlocutory Application (I.B.C)  | Regulation 44(2), Liquidation process Regulation, 2016 | CP/IB/794/ND/2018          | Surabhi Sinha            | Proof of service                                                                                                              | 28/08/2020 |
| 247 | 0710102/08358/2020         | MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer     | Interlocutory Application (I.B.C)  | Sec 60(5)                                              | CP/IB-2375/(ND)/ 2019      | PARTHO BHATTACHARYA      | Application every pages sign-2 to 4                                                                                           | 29/08/2020 |
| 248 | 0710102/07437/2020         | WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana        | Company Appeal(Companies Act)      | Sec 252 (3)                                            |                            | Rohit                    | Council Sign and Detail Missed in Index                                                                                       | 28-07-2020 |
| 249 | 0710102/06135/2020         | RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED                                                 | Company Petition (Companies Act)   | Sec. 241(1),Sec. 242(4)                                |                            | Devesh Arora             | Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no separte index and Break after 200 pages | 22-05-2020 |
| 250 | 0710102/08192/2020         | AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)           | Company Appeal(Companies Act)      | Sec 252 (1)                                            |                            | PRAMOD PRASAD KOTHARI    | Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign                                      | 24/08/2020 |
| 251 | 0710102/08067/2020         | UJJAWAL GARMENTS PRIVATE LIMITED Vs                                                             | Company Application(Companies Act) | Sec 252 (3)                                            |                            | CS AVINASH KUMAR         | Case Type Change                                                                                                              | 19/08/2020 |
| 252 | 0710102/08129/2020         | CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED                                                 | Company Petition IB (IBC)          | IBC Under Sec 9                                        |                            | AMIT GUPTA               | pages 430,434,436,438,440,442 not clear                                                                                       | 21-08-2020 |
| 253 | 0710102/08451/2020         | Longowal traders Vs DCM LIMITED                                                                 | Company Petition IB (IBC)          | IBC Under Sec 9                                        |                            | SANYAM JAIN              | objection-claim amount less then 1 crore                                                                                      | 09-01-2020 |
| 254 | 0710102/08454/2020         | VEER BHAN Vs. DCM LIMITED                                                                       | Company Petition IB (IBC)          | IBC Under Sec 9                                        |                            | SANYAM JAIN              | claim amount less then 1 crore                                                                                                | 09-02-2020 |
| 255 | 0710102/06283/2020         | Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana | Company Application(Companies Act) | Sec 252 (3)                                            | CA/149/252/ND/2020         | Sandeep Chilana          | Case Type Wrong / Every Pgs Signed                                                                                            | 06-04-2020 |
| 256 | 0710102/08403/2020         | Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED                                  | Interlocutory Application (I.B.C)  | Sec 60(5)                                              | C.P. (IB)/1392(ND)2019     | Jatin S Sethi            | TRUE COPY MISSED                                                                                                              | 31/08/2020 |
| 257 | 0710102/07845/2020         | Woolways India Limitd Vs Standard Chartered Bank                                                | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC            | IB/29(ND)2018              | sajeve BHUSHAN DEORA     | WRONG SCRUTINY                                                                                                                | 13/08/2020 |
| 258 | 710102080532020            | M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED                             | Intervention Petition              | Sec 60(5)                                              | IB-3171 OF 2019            | Abhishek Bhardwaj        | APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE                                                                     |            |
| 259 | 0710102/08573/2020         | SANJAY GUPTA Vs.                                                                                | Interlocutory Application(IBC)     | Application under any other provisions- IBC            | (IB)/132(PB)2017           | NIPUN GAUTAM             | PAGE 53-56 FONT SMALL                                                                                                         | 09-05-2020 |

|     |                    |                                                                                                                                                 |                                      |                                                |                                                |                               |                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |             |
|-----|--------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|------------------------------------------------|------------------------------------------------|-------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|
| 260 | 0710102/03456/2020 | SONIA KHOSLA Vs MONTREAU<br>RESORTS PVT. LTD.                                                                                                   | Company Petition<br>(Companies Act)  | Sec. 243(1) (b)                                |                                                | deepak khosla                 | mentioned, Memo of Parties<br>Missed, List of dates missed, Brief<br>Synopsis Missed, Page<br>No.132,295,297,343,346,348,356,3<br>58,362,395,397,398,408,413,416,4<br>20,444,445,461,462,466,469,470,4<br>71,472,474,475,477,478,479,639,6<br>40,642,653,655,656,658,659,661,6<br>62,663,666,874,875,877,878,882<br>not clear, page no.<br>225,226,279,280,282,323 to 329,<br>533 to 539 Hindi, page 893 to 900<br>Missed, Advance Service Missed,<br>Master data missed | 18-03-2020  |
| 261 | 0710102/08454/2020 | veer bhan Vs DCM LIMITED                                                                                                                        | Company Petition<br>IB (IBC)         | IBC Under Sec 9                                |                                                | SANYAM JAIN                   | objection-claim amount less then<br>1 crore                                                                                                                                                                                                                                                                                                                                                                                                                              | 09-02-2020  |
| 262 | 0710102/08444/2020 | SAWHNEY COAL TRANSPORT<br>PRIVATE LIMITED Vs.<br>ASSESSING OFFICER                                                                              | Company Petition<br>IB (IBC)         | IBC Section 59                                 |                                                | RAKESH KUMAR                  | page:42-48, 52-57, 90-103 not<br>clear and page 68, 73, 74, 76, 84,<br>90 wrong arrange                                                                                                                                                                                                                                                                                                                                                                                  | 01-09-2020  |
| 263 | 0710102/06276/2020 | Sona Beverages Pvt. Ltd. Vs<br>KAAMA BREWERIES PVT LTD                                                                                          | Company Petition<br>IB (IBC)         | IBC Under Sec 9                                |                                                | debopriyo moulik              | page:77-88, 126-132 note clear                                                                                                                                                                                                                                                                                                                                                                                                                                           |             |
| 264 | 0710102/07974/2020 | Arun Kumar Mittal Vs SPM PVC<br>Industries Pvt Ltd                                                                                              | Company Petition<br>IB (IBC)         | IBC Under Sec 9                                |                                                | Sargar Aggarwal               | claim less than 1 cr                                                                                                                                                                                                                                                                                                                                                                                                                                                     |             |
| 265 | 0710102/08297/2020 | Mukund Vs M/s Logix City<br>Developers Pvt Ltd                                                                                                  | Interlocutory<br>Application (I.B.C) | IBC Under Sec 9                                |                                                | BALAJI SRINIVASAN             | Wrong section (wrong e-file)                                                                                                                                                                                                                                                                                                                                                                                                                                             |             |
| 266 | 0710102/08178/2020 | PCL IT Solutions Private Limited<br>Vs                                                                                                          | Company Petition<br>IB (IBC)         | IBC Under Sec 10                               |                                                | sonal mashankar<br>8109308340 | page:173-175, 200 missed and<br>claim less than 1 cr                                                                                                                                                                                                                                                                                                                                                                                                                     |             |
| 267 | 0710102/08450/2020 | GOENKA ENTERPRISES Vs<br>KULDEEP VERMA                                                                                                          | Interlocutory<br>Application (I.B.C) | Sec 42                                         | CP/IB/ 418/ND/2018                             | DIVYANSHU AGRAWAL             | (AFFIDAVIT DATE)                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 09-01-2020  |
| 268 | 0710102/07233/2020 | INDIAN OVERSEAS BANK Vs.<br>M/S PIXION MEDIA PVT. LTD.                                                                                          | Interlocutory<br>Application(IBC)    | Application under any<br>other provisions- IBC | Application under any<br>other provisions- IBC | ANIL KUMAR                    | pg-21 repeated.                                                                                                                                                                                                                                                                                                                                                                                                                                                          | REFILE      |
| 269 | 0710102/08425/2020 | DARA SINGH ESTATES PVT LTD<br>Vs THE REGISTRAR OF<br>COMPANIES DELHI                                                                            | Company Appeal<br>(IBC)              | Rule16(d),NCLT<br>Rules,2016 IBC               | Company Appeal---/2020                         | Prateek Gangwani              | Main case no. not<br>mention/Affidavit missing                                                                                                                                                                                                                                                                                                                                                                                                                           | 09-01-2020  |
| 270 | 0710102/08629/2020 | Sanjib Kumar Dey Vs Concept<br>Capital Infra Projects Pvt. Ltd.                                                                                 | Interlocutory<br>Application (I.B.C) | Rule 11 of NCLT, 2016                          | IB-911/2020                                    | Srijan Sinha                  | No Index, No pagination, No e-<br>Stamp, Brief Synopsis, memo of<br>parties                                                                                                                                                                                                                                                                                                                                                                                              | 07-09-2020  |
| 271 | 0710102/08510/2020 | DEVKRIPA ISPAT PRIVATE<br>LIMITED Vs DE LAGE LANDEN<br>FINANCIAL SERVICES INDIA<br>PRIVATE LIMITED                                              | Interlocutory<br>Application (I.B.C) | Sec 60(5)                                      | C.P. (IB)/985(ND)2018                          | ANAND BAJPAI                  | PG-18,45 NOT CLEAR                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 09-02-2020  |
| 272 | 0710102/08470/2020 | Manoj Giri Vs Ansal Phalak<br>Infrastructure Pvt Limited                                                                                        | Interlocutory<br>Application (I.B.C) | Rule 11 of NCLT, 2016                          | C.P. (IB)/2336(ND)2019                         | ROHIT CHOUDHRY                | SELECT CORRECT DOCUMENT TYPE                                                                                                                                                                                                                                                                                                                                                                                                                                             | 09-02-2020  |
| 273 | 0710102/08486/2020 | ARUN ANAND Vs. AKME<br>PROJECTS LIMITED                                                                                                         | Company<br>Application               |                                                | CP/55(ND)2018                                  | ROHIT KRISHAN NAGPAL          | affidavit back date sign missing<br>and section wrong                                                                                                                                                                                                                                                                                                                                                                                                                    | application |
| 274 | 710000085722020    | Neeraj Aggarwala                                                                                                                                |                                      | Cavet                                          |                                                |                               | NCLT form 3c Missed                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 05-09-2020  |
| 275 | 710102086282020    | MASQ BUSINESS SOLUTION PVT.<br>LTD Vs. Registrar of Companies                                                                                   | Company<br>Application               | Rule 11 of NCLT                                | Appeal-280 of 2020                             | Sameer Sidhar                 | page numbering missed,income<br>tax service missed                                                                                                                                                                                                                                                                                                                                                                                                                       |             |
| 276 | 0710102/00024/2020 | VARDHMAN INFRABUILD<br>PRIVATE<br>LIMITED Vs. REGISTRAR OF<br>COMPANIES                                                                         | Company Appeal                       | Sec 252 (3)                                    | NA                                             | YOGITA BHATIA                 | 83 not clear 50 soft 68 73 missed<br>etc and case type wrong...                                                                                                                                                                                                                                                                                                                                                                                                          | 09-09-2020  |
| 277 | 0710102/03278/2020 | HARYANA CARBON PVT<br>LTD Vs. REGISTRAR OF<br>COMPANIES NCT AND DELHI                                                                           | Company Appeal                       | Sec 252 (1) - By<br>Government Body            | NA                                             | SAMAKSH GOYAL                 | case type wrong AND DOCS NOT<br>UPLOAD PROPERLY...                                                                                                                                                                                                                                                                                                                                                                                                                       | 09-09-2020  |
| 278 | 0710102/03560/2018 | ADITYA PUGLIA Vs. FIRESTAR<br>DIMANOND PRIVATE LIMITED<br>FIRESTAR DIMANOND<br>INTERNATIONAL PRIVATE<br>LIMITED NIRAV MODI HONG<br>KONG LIMITED | Intervention<br>Petition             | Application under any<br>other provisions      | NA                                             | Aditya Puglia                 | case type wrong document not<br>properly uplad                                                                                                                                                                                                                                                                                                                                                                                                                           | 09-09-2020  |
| 279 | 0710102/03576/2018 | MR. NAVNEET KUMAR<br>GUPTA Vs. M/S. TATA STEEL<br>LIMITED                                                                                       | Company Petition<br>IB               | Sec 60(5)                                      | NA                                             | J SAGAR                       | case type wrong/SECTION                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 09-09-2020  |
| 280 | 0710102/00176/2019 | DR.SEEMA BAJAJ Vs. EMBRYO<br>HEALTH PRIVATE LIMITED                                                                                             | Company Petition                     | Application under any<br>other provisions      | NA                                             | Vishnu PS Langawat            | case type wrong sing missed in<br>application                                                                                                                                                                                                                                                                                                                                                                                                                            | 09-09-2020  |
| 281 | 0710102/14108/2019 | STATE BANK OF INDIA Vs. SHRI<br>LAL MAHAL LTD.                                                                                                  | Company<br>Application               | Rule 11 of NCLT, 2016                          | C.P. (IB)/613(ND)2019                          | AYUSH AGARWAL                 | CASE TYPE WRONG                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 09-09-2020  |
| 282 | 0710102/00084/2020 | SINGLA BUILDERS AND<br>PROMOTERS LIMITED Vs.                                                                                                    | Company<br>Application               | Sec 60(5)                                      | C.P. (IB)/934(PB)2018                          | PALLAVI SINGH                 | CASE TYPE WRONG                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 09-09-2020  |
| 283 | 0710102/00059/2020 | SHIV DYAL SHARMA Vs                                                                                                                             | Company<br>Application               | Sec 60(5)                                      | C.P. (IB)/1718(PB)2018                         | Jatin S Sethi                 | case type wrong                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 09-09-2020  |
| 284 | 0710102/01303/2020 | KALIBER ASSOCIATES PVT.<br>LTD Vs. INCOME TAX OFFICER                                                                                           | Company<br>Application               | Application under any<br>other provisions      | CP/228(ND)2018                                 | Anirban Bhattacharya          | petition filled in companies act,Pg<br>Not Clear-24-28,29-38,36,37 and<br>case type wrong                                                                                                                                                                                                                                                                                                                                                                                | 09-09-2020  |
| 285 | 0710102/02479/2020 | AXYKN CAPITAL SERVICES PVT.<br>LTD. Vs. RATTANINDIA POWER<br>LTD                                                                                | Cross Application                    | Application under any<br>other provisions- IBC | NA                                             | Vikram Hegde                  | CASE TYPE WRONG                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 09-09-2020  |
| 286 | 0710102/03191/2020 | SHRISOURABHAGGARWAL SOLE<br>PROPRIETOR M/S. S S<br>ENTERPRISES Vs. SHRI BALAJI<br>INFRADEVELOPERS PRIVATE<br>LIMITED                            | Review Application                   | Rule 11 of NCLT, 2016                          | C.P. (IB)/2126(ND)2019                         | Mohit Singhal                 | CASE TYPE WRONG                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 09-09-2020  |
| 287 | 0710102/03136/2020 | SPEED CARRIERS Vs. ANIL<br>MATTA                                                                                                                | Interlocutory<br>Application(IBC)    | Application under any<br>other provisions- IBC | C.P. (IB)/995(ND)2018                          | animesh Rastogi               | PAGE 5<br>,7,11,12,13,15,19,20,21,22,24,26,2<br>7,30A,21,32,33,36,37,39,48,49,51,<br>51A,52,53A,56,57,58,59,61A,62,63<br>A,64,67,69,69A,71,73,73A,74,76,8<br>0-82,82A,85,85ANOT CLEAR,<br>AFTER 76 NOT CLEAR,89 MISSED                                                                                                                                                                                                                                                   | 09-09-2020  |

|     |                    |                                                                                                                          |                                    |                                             |                        |                           |                                                                                                                                                                                                  |            |
|-----|--------------------|--------------------------------------------------------------------------------------------------------------------------|------------------------------------|---------------------------------------------|------------------------|---------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 288 | 0710102/03028/2020 | KAVYA TRADERS Vs. ANIL MATTA                                                                                             | Interlocutory Application(IBC)     | Application under any other provisions- IBC | C.P. (IB)/995(ND)2018  | animesh Rastogi           | DOC NOT UPLOAD                                                                                                                                                                                   | 09-09-2020 |
| 289 | 0710102/03128/2020 | SINGH PROPERTIES AND CONSTRUCTIONS Vs. ANIL MATTA                                                                        | Interlocutory Application(IBC)     | Application under any other provisions- IB  | C.P. (IB)/995(ND)2018  | animesh Rastogi           | TRUE COPY SING MISSED PG 24,28, 29 ,31 44, 46,60, 63 66, 71 BLURE AFTER 25 PAGE NOT CLEAR LAST 2 PAGE NOT UPLOAD                                                                                 | 09-09-2020 |
| 290 | 0710102/02618/2020 | THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP                              | Interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/1348(ND)2019 | URFEE HAIDER              | Pg-40-43 ,49,68-70,71 not clear                                                                                                                                                                  | 09-09-2020 |
| 291 | 0710102/03083/2020 | BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL                          | Company Appeal                     | Application under any other provisions- IBC | C.P. (IB)/192(PB)2019  | NA                        | EVERY 2 PAGE BLANK                                                                                                                                                                               | 09-09-2020 |
| 292 | 0710102/03069/2020 | SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL                              | Company Appeal                     | Application under any other provisions- IBC | NA                     | NA                        | EVERY PAGE BLANK AND CASE TYPE WRONG,                                                                                                                                                            | 09-09-2020 |
| 293 | 0710102/02736/2020 | CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD                                                                          | Company Appeal                     | Section 42 - Submitted by Government Body   | NA                     | VIJAY KUMAR               | CASE TYPE WRONG AND DOCUMENT NOT UPLOADED PROPERLY                                                                                                                                               | 09-09-2020 |
| 294 | 0710102/08672/2020 | Haryana Carbon Private Limited Vs Registrar of Companies                                                                 | Company Application(Companies Act) | Sec 252 (1) - By Government Body            | Appeal no. 242/2020    | SAMAKSH GOYAL             | Wrong Section                                                                                                                                                                                    | 09-09-2020 |
| 295 | 0710102/08700/2020 | Hemant Kumar Kakati Representative of Workers and Employees Member                                                       | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | C.P. (IB)/418(ND)2018  | DHRUPAD DAS               | TRUE COPY SING MISSED                                                                                                                                                                            | 09-07-2020 |
| 296 | 710102076952020    | M/S AMPLIE INFRASTRUCTURE PVT. LTD Vs. M/S INTELICITY BUSINESS PARK PVT. LTD                                             | Interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/17(ND)2019   | upasana chandrashekar     | wrong main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages                                                                                                  |            |
| 297 | 710102064042020    | Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd                                                                      | Interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/1788(PB)2018 | Jatin S Sethi             | sign missed on application,pg-130,139 black,pg-131-133,203-210,432-434,461,465A,556,557,811not clear,pg-355 font small,pg-473,474,478,479,480,481,482,486, 487-491,807 translate                 |            |
| 298 | 0710102/06621/2020 | INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED                                                                    | Interlocutory Application(IBC)     | Application under any other provisions- IBC | C.P. (IB)/438(PB)2018  |                           | 167-170,172-179 not clear page                                                                                                                                                                   | refile     |
| 299 | 710102071432020    | De Nora India Limited Vs. Mr. Kuldeep Verma Liquidator in the Liquidation Process of Hindustan Paper Corporation Limited | Interlocutory Application(IBC)     | Sec 42                                      | C.P. (IB)/418(ND)2018  | AJAY BHARGAV              | Wrong case type                                                                                                                                                                                  |            |
| 300 | 0710102/07816/2020 | Kiran Chopra Vs Arvind Chopra                                                                                            | Company Application(Companies Act) | Rule 32                                     | CP/64(PB)2019          | VARUN KATHURIA            | Pg-71 72 73 74 75 76 NOT CLEAR                                                                                                                                                                   | 08-11-2020 |
| 301 | 0710102/08539/2020 | Rajiv Srivastava Vs Manish Kumar Gupta                                                                                   | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | C.P. (IB)/1718(PB)2018 | Mukund Rawat              | PG-102,147,148,152,153,155,156,157, 159,160,162,164,246,257-260,359-363,393-397,398-401,462,464, NOT CLEAR                                                                                       | 09-04-2020 |
| 302 | 0710102/08614/2020 | IDBI Bank Limited Vs Amzen Transportation Industries Private Limited                                                     | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | C.P. (IB)/3(ND)2020    | Harshit Khare             | wrong filing rejoinder file as a application                                                                                                                                                     | 09-07-2020 |
| 303 | 0710102/03519/2020 | Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana                                               | Company Appeal(Companies Act)      | Sec 252 (3)                                 |                        | ZZ                        | NCLT Form 12 Missed                                                                                                                                                                              | 21-03-2020 |
| 304 | 710102081952020    | BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED                                                                          | Company Application                | Application under any other provisions      | CP/25(ND)2020          | Pratishtha                | True Copy Sign missed                                                                                                                                                                            |            |
| 305 | 0710102/08554/2020 | CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED                                                   | Company Petition IB (IBC)          | IBC Under Sec 9                             |                        | sandeep phogat 9873687595 | page:95-97, 98, 105, 108, 111, 135-139, page not clear                                                                                                                                           |            |
| 306 | 0710102/08714/2020 | ARUN ANAND Vs. HARIKRISHAN SHARMA                                                                                        | Interlocutory Application(IBC)     | APPLICATION UNDER PROVISION IBC             | (IB)/55(ND)2018        | Rohit Naagpal             | ALL PAGES ARE BLURE                                                                                                                                                                              |            |
| 307 | 0710000080072020   | Hem Singh Bharana Vs.                                                                                                    | CAVEAT                             |                                             |                        |                           | FORM 3C MISSED                                                                                                                                                                                   | 17-08-2020 |
| 308 | 0710000080602020   | Trinity Cleantech Private Limited                                                                                        | CAVEAT                             |                                             |                        |                           | FORM 3C MISSED                                                                                                                                                                                   | 19-08-2020 |
| 309 | 0710102080792020   | Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED                                                                              | CAVEAT                             |                                             |                        |                           | FORM 3C MISSED                                                                                                                                                                                   | 20-08-2020 |
| 310 | 710000085722020    | 1. Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd.                                     |                                    |                                             |                        |                           | NCLT form 3c Missed                                                                                                                                                                              | 09-05-2020 |
| 311 | 710000084682020    | Green Channel publications (India) Pvt Ltd                                                                               |                                    |                                             |                        |                           | Supporting Affidavit missed Advance Service Missed , vakaltname Missed                                                                                                                           | 09-02-2020 |
| 312 | 0710102/08777/2020 | SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana                                         | Company Appeal(Companies Act)      | Sec 252 (1)                                 |                        | RANJAN KUMAR JHA          | in index pagination Not Done & True Copy Signature Missing In Annexures & Page No 46 To 80& Page 87 To 97 Hindi Pages Translate Copy Missing & Page No 98 Not Clear & Income Tax Service Missing | 09-12-2020 |
| 313 | 710102080052020    | Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.                                                                 | Company Petition IB                | Rule 11 of NCLT, 2016                       | IB-1601/ND/2019        | Ankur kashyap             | ONLY VAKALATNAME,WONG CASE TYPE                                                                                                                                                                  | refile     |
| 314 | 710102079782020    | Mohan Aggarwal Vs. JAI PRAKASH GUPTA                                                                                     | Review Application                 | Rule 11 of NCLT, 2016                       | C.P. (IB)/1565(PB)2018 | RAJENDRA GUPTA            | CASE TYPE WRONG                                                                                                                                                                                  | refile     |

|     |                    |                                                                                                                           |                                               |                                                                |                                                         |                         |                                                                                                                                                                      |            |
|-----|--------------------|---------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|----------------------------------------------------------------|---------------------------------------------------------|-------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 315 | 0710102/08695/2020 | SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                | Company Petition (Companies Act)              | Sub-Section (1) Of Section 66.                                 |                                                         | RANJAN KUMAR JHA        | Page Cut-11,13,14,15-21,25,28 / list of date events / Board resolution / Annexure every pages sign / Proof of service                                                | 09-09-2020 |
| 316 | 0710102/08686/2020 | SHIV DAYAL SHARMA Vs THREE C PROJECTS PVT LTD                                                                             | Interlocutory Application(IBC)                | Sec 60(5)                                                      | IB/1718/PB/2018                                         | Jatin S Sethi           | PDF Uploaded 2 times and service is missing                                                                                                                          | 09-09-2020 |
| 317 | 0710102/08636/2020 | M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.                                             | Interlocutory Application(IBC)                | Sec 60(5)                                                      | IB/862/ND/2019                                          | Gautam Singh            | True copy is missing on annexures                                                                                                                                    |            |
| 318 | 0710102/08665/2020 | V.N. PROPERTIES PRIVATE LIMITED                                                                                           | Company Application                           | Sec. 230-232 - Second Motion                                   | CAA/15/PB/2019                                          | Sanjeev Choudhry        | Wrong Section                                                                                                                                                        | 09-09-2020 |
| 319 | 0710102/08692/2020 | DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTech PRIVATE LIMITED                                                            | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC                    | IB/1006/ND/2019                                         | Anil Kumar              | PG no. 4-11 cut                                                                                                                                                      | 09-09-2020 |
| 320 | 0710102/08761/2020 | Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD                                                                     | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC                    | IB/2239/ND/2019                                         | Aseem Talwar            | Service is missing                                                                                                                                                   | 09-11-2020 |
| 321 | 710102085812020    | RITESH SPINNING MILLS LIMITED                                                                                             | CA(A) Merger & Amalgamation(Companies Act)    | Rule 11 of NCLT                                                | no mention                                              | SUJOY DATTA             | Wrong case type                                                                                                                                                      |            |
| 322 | 710102080972020    | TGS Water Private Limited Vs. Registrar Of Companies                                                                      | Contempt Petition                             | Application under any other provisions                         | appeal-372/2019                                         | JEEVES MEHTA            | Wrong case type                                                                                                                                                      |            |
| 323 | 710102036232020    | Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited                                                     | Company Petition IB                           | Application under any other provisions- IBC                    | COMPANY PETITION (IB) NO. 1665/(PB)/2018                | Shweta Dubey            | CASE TYPE IS WRONG,prayer missed,supporting affidavit missed,proof of service                                                                                        |            |
| 324 | 0710102/07728/2020 | Oswal exports pvt ltd Vs roc                                                                                              | CA(A) Merger and Amalgamation(Companies Act)  | Sub-section (I) of section 230                                 |                                                         | aaryan sharma           | Translate Page-161,164                                                                                                                                               | 08-07-2020 |
| 325 | 0710102/06957/2020 | INDIAN DUROBUILD PVT. LTD. Vs                                                                                             | Company Petition (Companies Act)              | Sec. 131(1)                                                    |                                                         | ASHISH MIDDHA           | Page Not Clear- 19,22,25,26,29,32,35,37,39,41,43, 47,51,55,56,86,89-93 / Brief Synopsis / ROC Service                                                                | 07-10-2020 |
| 326 | 0710102/08767/2020 | R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.                      | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC                    | C.P. (IB)/1499(PB)2019                                  | na                      | True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69                                                                                                    | 12-09-2020 |
| 327 | 0710102/01885/2020 | RAJEEV LOCHAN Vs.                                                                                                         | Company Application                           | Sec. 12A                                                       | C.P. (IB)/2166(ND)2019                                  | 981803467               | Case type wrong                                                                                                                                                      | 11-09-2020 |
| 328 | 0710102/08854/2020 | UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED                                                                         | Interlocutory Application(IBC)                | SECTION -9                                                     | C.P. (IB)/310(ND)2019                                   | NIRAJ YADAV             | WRONG SECTION SELET AND PG - 17 NOT CLEAR                                                                                                                            | 15-09-2020 |
| 329 | 0710102/06531/2020 | Olympia Electronics Private Limited Vs                                                                                    | Company Petition IB (IBC)                     | IBC Section 59                                                 |                                                         | Soma Samantarai         | uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to registry 24361890) |            |
| 330 | 0710102/08720/2020 | J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                            | Company Application                           | Application under any other provisions                         | Appeal/187(ND)2020                                      | Depaish Tangoriya       | 7-9 not clear page                                                                                                                                                   | refile     |
| 331 | 0710102/08837/2020 | Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD                                                              | Company Petition IB (IBC)                     | IBC Under Sec 9                                                |                                                         | upasana chandrashekaran | objection-claim amount less than 1 crore                                                                                                                             | 14/09/2020 |
| 332 | 0710102/08364/2020 | Rapipay Fintech Holding Private Limited Vs                                                                                | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                                   |                                                         | KARAN MALHOTRA          | Missing-311 / Delay Application                                                                                                                                      | 31/08/2020 |
| 333 | 0710102/08865/2020 | ANAND KUMAR AGARWAL Vs M/S. SHUBHKAMNA BUILDTech PVT. LTD.                                                                | Interlocutory Application (I.B.C)             | Sec 60(5)                                                      | CP/IB/1059/ND/2018                                      | RAHUL ADLAKHA           | Blour pages-9 to 58                                                                                                                                                  | 15/09/2020 |
| 334 | 0710102/08884/2020 | FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED                                                                           | Intervention Petition (IBC)                   | Sec 60(5)                                                      |                                                         | SANJEEV KATARIA         | true copy missing on all petition, page 69 cut & Case Type                                                                                                           | 16-09-2020 |
| 335 | 0710102061192020/1 | Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited                                                                      |                                               | Sec 60(5)                                                      | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020          |                         | pg-22 not clear,pg-41 overwriting                                                                                                                                    |            |
| 336 | 0710102061192020/3 | Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited                                                                      |                                               | Sec 60(5)                                                      | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020          |                         | true copy sign and stamp missed                                                                                                                                      |            |
| 337 | 0710102139162019/9 | MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD                                                             |                                               | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019            |                         | sign missed on reply,pg-42,43 cut,true copy stamp                                                                                                                    |            |
| 338 | 0710102173432019/7 | MCCORMICK SUPPORT SERVICES PRIVATE LIMITED                                                                                |                                               | Sec. 230-232, Sec 234                                          | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2020 |                         | Only one page in the file                                                                                                                                            |            |
| 339 | 0710102/08898/2020 | KMQ Engineering & Tools Private Limited Vs 1. Union of India Ministry of Corporate Affairs through Registrar of Companies | Company Petition (Companies Act)              | Sec 252 (1) - By Government Body                               |                                                         |                         | Case type wrong, service to Income Tax (DCIT) High court is missing, MOA and AOA missing , NCLT form 12 memorandum of appearance is missing                          | 16/09/2020 |
| 340 | 0710102/08884/2020 | Farheen Arshad Vs M/S Overseas Private Limited                                                                            | Intervention Petition (IBC)                   | Sec 60(5)                                                      | CP/IB/1731/2019                                         | Manoj Kumar Malik       | Page cut-34 /Wrong section choose                                                                                                                                    | 16/09/2020 |
| 341 | 0710102/08914/2020 | SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED                                                            | Interlocutory Application (I.B.C)             | Rule 11 of NCLT, 2016                                          |                                                         |                         | Advance Service Missing-60                                                                                                                                           | 16/09/2020 |
| 342 | 0710102/08930/2020 | SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED                                                                       | Interlocutory Application(IBC)                | Application under any other provisions- IBC                    | C.P. (IB)/495(ND)2017                                   | H P BHARDWAJ            | PAGE NO 7 ,12 NOT CLEAR                                                                                                                                              | 17-09-2020 |
| 343 | 0710102/08917/2020 | Vijay Oberoi Vs                                                                                                           | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC                    | IB/159/ND/2019                                          | Vijay Oberoi            | Page no. 67,68 not clear                                                                                                                                             | 16-09-2020 |
| 344 | 0710102/08622/2020 | IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL                                                                           | Company Petition IB (IBC)                     | Section 95(1)                                                  |                                                         | asa legal               | proof of service missed                                                                                                                                              |            |

|     |                          |                                                                                                          |                                                |                                                                   |                      |                         |                                                                                                                            |            |
|-----|--------------------------|----------------------------------------------------------------------------------------------------------|------------------------------------------------|-------------------------------------------------------------------|----------------------|-------------------------|----------------------------------------------------------------------------------------------------------------------------|------------|
| 345 | 0710102/08814/2020       | Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited                                 | Transfer Petition (IBC)                        | Rule16(d),NCLT Rules,2016 IBC                                     |                      | putri marwaha gupta     | case type wrong in Company act                                                                                             |            |
| 346 | 0710102/06277/2020       | Cowgill Holloway Support ( India) Pvt Ltd. Vs                                                            | Company Petition (Companies Act)               | Sec. 59                                                           |                      | ASHISH SINGH LIQUIDATOR | Page Not Sign-13-44 and case type wrong ibc                                                                                |            |
| 347 | 0710102/08944/2020 Fresh | A.V. COMPUTERS PRIVATE LIMITED Vs                                                                        | Company Petition (Companies Act)               | Rule 11 of NCLT                                                   |                      | ISWAR MOHAPATRA         | Wrong Case Type                                                                                                            | 17-09-2020 |
| 348 | 710102088932020          | Nandita Sharma                                                                                           |                                                | CAVEAT                                                            |                      |                         | NCLT FORM 3C MISSED AND PROOF OF SERVICE                                                                                   | 16/09/2020 |
| 349 | 710102088912020          | Nandita Sharma                                                                                           |                                                | CAVEAT                                                            |                      |                         | NCLT FORM 3C MISSED AND PROOF OF SERVICE                                                                                   | 16/09/2020 |
| 350 | 710102088892020          | Nandita Sharma                                                                                           |                                                | CAVEAT                                                            |                      |                         | NCLT FORM 3C MISSED AND PROOF OF SERVICE                                                                                   | 16/09/2020 |
| 351 | 710102088872020          | Nandita Sharma                                                                                           |                                                | CAVEAT                                                            |                      |                         | NCLT FORM 3C MISSED AND PROOF OF SERVICE                                                                                   | 16/09/2020 |
| 352 | 0710102025802018/15      | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD                            | COMPANY PETITION IB (IBC)/1683(ND)2018         |                                                                   |                      |                         | WRONG FILE                                                                                                                 | 09-04-2020 |
| 353 | 0710102025802018/16      | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD                            | COMPANY PETITION IB (IBC)/1683(ND)2018         |                                                                   |                      |                         | Wrong File                                                                                                                 | 09-10-2020 |
| 354 | 0710102085472020/1       | SUNIL KUMAR JAIN Vs. SANDEEP SHARMA                                                                      | INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020 |                                                                   |                      |                         | Incomplete documents.                                                                                                      | 09-12-2020 |
| 355 | 0710102/08969/2020       | Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang                                               | Interlocutory Application (I.B.C)              | Sec 60(5)                                                         | CP/IB/ 20            | Prabhu                  | Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing                                                     | 17/09/2020 |
| 356 | 0710102/08968/2020       | SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED                                                             | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC                       | CP/IB/1935/PB/2019   | Sajeve Bhushan Deora    | Proof of service                                                                                                           | 17/09/2020 |
| 357 | 0710102/08971/2020       | MUKESH KUMAR GROVER Vs                                                                                   | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC                       | CP/IB/2375/ ND/ 2019 | PARTHO BHATTACHARYA     | Unsign Page-2                                                                                                              | 17/09/2020 |
| 358 | 0710102/08902/2020       | Patents Talgo S.L. Vs Skylark Warehousing Solutions P. Ltd                                               |                                                | IBC Under Sec 9                                                   |                      | amit kapur              | objection-pages not clear-51,118, true copy missed on every page, signature missed on few pages & proof of service missing |            |
| 359 | 0710102/08906/2020       | Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.                                              | Restoration Application (Companies Act)        | Rule16(d),NCLT Rules,2016                                         | IB-1389-2019         | Amarjit Singh           | SECTION CHOOSE WRONG                                                                                                       |            |
| 360 | 0710102019142020/3       | YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD                                                         | COMPANY PETITION IB (IBC)/519(ND)2020          | IBC Under Sec 9                                                   |                      |                         | Page 26, 72-74, 94-101,103, 134-135, 265-280, 300-301, 304 wrong arrange and font small, volume wise index missed          | 11-03-2020 |
| 361 | 0710102105522019/5       | SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE                                                             | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |                      |                         | Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc.   | 25-06-2020 |
| 362 | 0710102009632020/1       | SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED                                                   | COMPANY APPLICATION(IBC)/684(ND)2020           | Application under any other provisions- IBC                       |                      |                         | wrong e filed                                                                                                              | 16-09-2020 |
| 363 | 0710102015602020/1       | SPJ CARGO PVT LTD Vs AL-DUA FOOD PROCESSING PVT LTD                                                      | COMPANY PETITION IB (IBC)/453(ND)2020          | IBC Under Sec 9                                                   |                      |                         | Page 35, 102-112, 143-144, 285-286, 313 not clear, Page 275-284, 308-310 font small Page 500 missed                        | 16-09-2020 |
| 364 | 071020000062017/10       | IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED                                          | COMPANY PETITION IB (IBC)/495(ND)2017          | Application under any other provisions                            |                      |                         | wrong e-filing                                                                                                             | 16-09-2020 |
| 365 | 0710102068432020/2       | CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD                                                       | INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020 | Sec 66(1)                                                         |                      |                         | Page no. 19-20 and 27-28 not clear and font small.                                                                         | 17-09-2020 |
| 366 | 0710102002052020/4       | WORKSPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD                                                          | COMPANY APPLICATION(IBC)/253(ND)2020           | Sec 60(5)                                                         |                      |                         | Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed                                                      | 18-09-2020 |
| 367 | 0710102009742020/2       | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.                  | COMPANY PETITION IB (IBC)/128(ND)2020          | IBC Under Sec 9                                                   |                      |                         | two misscellaneous no.                                                                                                     | 18-09-2020 |
| 368 | 0710102023082020/8       | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                    | COMPANY APPEAL(COMPANIES ACT)/206(ND)2020      | Sec 252 (1)                                                       |                      |                         | wrong e-filing                                                                                                             | 18-09-2020 |
| 369 | 0710102068392020/4       | HEMANT KHADELWAL Vs NIHO CONSTRUCTION                                                                    | COMPANY PETITION (COMPANIES ACT)/89(ND)2020    | Sec. 241(1)                                                       |                      |                         | page end signature,true copy                                                                                               | 18-09-2020 |
| 370 | 0710102071362020/3       | STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/279(ND)2020      | Sec 252 (3)                                                       |                      |                         | Affidavit missed                                                                                                           | 18-09-2020 |
| 371 | 0710102075402020/1       | GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK           | INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020 | Sec 60(5)                                                         |                      |                         | Affidavit missed                                                                                                           | 18-09-2020 |
| 372 | 0710102077152020/4       | MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJIV ATE LIMITED                                                  | COMPANY PETITION (COMPANIES ACT)/104(PB)2020   | Sec. 241(1)                                                       |                      |                         | Page 18-19 not clear proof of service missed and 65-B certificate missed                                                   | 18-09-2020 |

|     |                     |                                                                                           |                                           |                                             |                       |                             |                                                                                                                                    |            |
|-----|---------------------|-------------------------------------------------------------------------------------------|-------------------------------------------|---------------------------------------------|-----------------------|-----------------------------|------------------------------------------------------------------------------------------------------------------------------------|------------|
| 373 | 0710102172562019/4  | ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA                                                  | COMPANY PETITION IB (IBC)/207(ND)2020     | IBC under Sec 7                             |                       |                             | Page 94-123, 144 not clear and font small                                                                                          | 18-09-2020 |
| 374 | 0710120012082018/39 | SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD                                       | COMPANY PETITION IB (IBC)/1248(PB)2018    | IBC under Sec 7                             |                       |                             | Page 29 and 38-39 not clear                                                                                                        | 18-09-2020 |
| 375 | 071020000062017/12  | IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED                           | COMPANY PETITION IB (IBC)/495(ND)2017     | Application under any other provisions      |                       |                             | Index missed, affidavit missed, Proof of service missed page numbering missing etc.                                                | 18-09-2020 |
| 376 | 0710102064972020/1  | THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/277(ND)2020 | Sec 252 (3)                                 |                       |                             | affidavit missed                                                                                                                   | 18-09-2020 |
| 377 | 0710102/09032/2020  | RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA                                          | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | C.P. (IB)/59(PB)2018  | ADITYA DEWAN                | PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF                                                                                             | 19/09/2020 |
| 378 | 0710102/09010/2020  | Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang                                | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | C.P. (IB)/706(PB)2018 |                             | PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED                                                                              | 19/09/2020 |
| 379 | 0710102/08999/2020  | padia timber company pvt ltd Vs bank of baroda                                            | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | IB/559(PB)2017        | PANKAJ BHAGAT               | Page 41 not clear                                                                                                                  | 18/09/2020 |
| 380 | 0710102/09001/2020  | Nitin gupta Vs SK Bhatt                                                                   | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | (IB)/742(ND)2018      | KARAN GANDHI                | Wrong Main Case no mentioned in Application                                                                                        | 18/09/2020 |
| 381 | 0710102/08997/2020  | padia timber company pvt ltd Vs bank of baroda                                            | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | (IB)/559(PB)2017      | Pankaj Bhagat               | Wrong File Application and progress Report page no 41 not clear                                                                    | 18/09/2020 |
| 382 | 0710102/09036/2020  | Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED                            | Company Application(Companies Act)        | Sec 252 (1) - By Government Body            | CA/928/252/ND/2019    | Lakshmi Gurung              | Case Type Wrong                                                                                                                    | 20/09/2020 |
| 383 | 0710102/09002/2020  | NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED                                        | Company Appeal(Companies Act)             | Section 420                                 |                       | NIL                         | Document not upload / Case type wrong                                                                                              | 18/09/2020 |
| 384 | 0710102/02775/2020  | BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED                                         | Company Petition IB (IBC)                 | IBC under Sec 7                             |                       | rajb 7 associates           | form 1 part 3 not fill, form 2 missed, and court not received                                                                      | 02-03-2020 |
| 385 | 0710102/02820/2020  | Ahluwalia Marbles Private Limited Vs Chetanya Buildcon Private Limited                    | Company Petition IB (IBC)                 | IBC Under Sec 9                             |                       | rakesh malviya & associates | document not upload and payment not received                                                                                       | 03-03-2020 |
| 386 | 0710102/02812/2020  | Ahluwalia Marbles Private Limited Vs Saluja Construction Company Limited                  | Company Petition IB (IBC)                 | IBC Under Sec 9                             |                       | rakesh malviya & associates | document not upload and payment not received                                                                                       | 03-03-2020 |
| 387 | 0710102/02887/2020  | ICICI Bank Limited Vs Avantha Holdings Limited                                            | Company Petition IB (IBC)                 | IBC under Sec 7                             |                       | sng & partners              | page:236-244 missed & payment recheck                                                                                              | 04-03-2020 |
| 388 | 0710102/02895/2020  | JSB Consultants Vs AL TABARAK FROZEN FOODS PVT. LTD.                                      | Company Petition IB (IBC)                 | IBC Under Sec 9                             |                       | vishal choudhary            | brief of synopsis and list date and event missed, and court fee not received                                                       | 04-03-2020 |
| 389 | 0710102/02908/2020  | SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited           | Company Petition IB (IBC)                 | IBC Under Sec 9                             |                       | prashant bhushan            | page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice) | 05-03-2020 |
| 390 | 0710102/03014/2020  | Burlington Finance Limited Vs Vipul Limited                                               | Company Petition IB (IBC)                 | IBC under Sec 7                             |                       | shailender kishore singh    | payment not received , index page numbering missed, irp form 2 missed, and proof of service missed                                 | 07-03-2020 |
| 391 | 0710102/03237/2020  | Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC                           | Company Petition IB (IBC)                 | Sec 30                                      |                       | singh & singh law firm LLP  | case type wrong (companies Act)                                                                                                    | 13-03-2020 |
| 392 | 0710102/03265/2020  | turtle books pvt ltd Vs aditya birla finance ltd                                          | Company Petition IB (IBC)                 | Application under any other provisions- IBC |                       | siddharth tandon            | wrong section                                                                                                                      | 13-03-2020 |
| 393 | 0710102/08982/2020  | ONESOURCE INDIA PRIVATE LIMITED Vs                                                        | Company Petition IB (IBC)                 | IBC Section 59                              |                       | girish singhania            | jurisdiction gurugram                                                                                                              | 18-09-2020 |
| 394 | 0710102/08987/2020  | M/s M.M. Metacraft Pvt. Ltd. Vs M/s R.M. Controls Pvt. Ltd.                               | Company Petition IB (IBC)                 | IBC Under Sec 9                             |                       | Raj karan sharma            | claim amount less than 1 cr                                                                                                        | 18-09-2020 |
| 395 | 0710102006892019/5  | PLUG ENERGIA PRIVATE LIMITED VS ROC                                                       |                                           | Sec 252 (3)                                 |                       |                             | Index page cut Main case no. not mentioned                                                                                         | 16/09/2020 |
| 396 | 0710102006892019/5  | PLUG ENERGIA PRIVATE LIMITED VS ROC                                                       |                                           | Sec 252 (3)                                 |                       |                             | Index page cut Main case no. not mentioned                                                                                         | 16/09/2020 |
| 397 | 0710102007012019/9  | DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.              |                                           | Sec. 230-232 - Second Motion                |                       |                             | True copy sign missed                                                                                                              | 27/07/2020 |
| 398 | 0710102014892020/2  | PRECISE LABORATORIES PRIVATE LIMITED VS ET TU                                             |                                           | Sec. 230-232, Sec 234                       |                       |                             | Page 3,4 is missed                                                                                                                 | 19/03/2020 |
| 399 | 0710102022452020/2  | BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER                          |                                           | Sec. 230-232 - Second Motion                |                       |                             | True copy sign missed                                                                                                              | 07-10-2020 |
| 400 | 0710102022452020/2  | BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER                          |                                           | Sec. 230-232 - Second Motion                |                       |                             | True copy sign missed                                                                                                              | 07-10-2020 |
| 401 | 0710102022452020/5  | BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER                          |                                           | Sec. 230-232 - Second Motion                |                       |                             | wrong filling                                                                                                                      | 19/08/2020 |
| 402 | 0710102026152020/4  | HIND POCKET BOOKS PRIVATE LIMITED                                                         |                                           | Sec. 230-232 - Second Motion                |                       |                             | True copy sign missed                                                                                                              | 07-10-2020 |
| 403 | 0710102032242018/4  | CLARITY VINIMAY PVT LTD                                                                   |                                           | Sec. 230-232 - Second Motion                |                       |                             | True copy sign missed and index not signed                                                                                         | 27/08/2020 |
| 404 | 0710102032242018/5  | CLARITY VINIMAY PVT LTD                                                                   |                                           | Sec. 230-232 - Second Motion                |                       |                             | True copy sign missed and index not signed                                                                                         | 28/08/2020 |
| 405 | 0710200418032018/1  | M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES                               |                                           | 252                                         |                       |                             | page 3-4 missed                                                                                                                    | 18-06-2020 |

|     |                     |                                                                                        |                             |                                                                          |                                                                                                |                   |                                                                                         |            |
|-----|---------------------|----------------------------------------------------------------------------------------|-----------------------------|--------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|-------------------|-----------------------------------------------------------------------------------------|------------|
| 406 | 0710200411492017/7  | STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED                |                             | IBC-7                                                                    |                                                                                                |                   | SECTION WRONG                                                                           | 30-05-2020 |
| 407 | 0710200410172018/22 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.               |                             | IBC-7                                                                    |                                                                                                |                   | SECTION WRONG                                                                           | 12-06-2020 |
| 408 | 0710102432872018/2  | HT MEDIA LIMITED Vs.                                                                   |                             | SUB SECTION 230                                                          |                                                                                                |                   | INCOMPLETE DOC PG 4-5 MISSED                                                            | 15-06-2020 |
| 409 | 0710102166382019/2  | SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES                                    |                             | IBC Under Sec 10                                                         |                                                                                                |                   | SECTION WRONG                                                                           | 13-06-2020 |
| 410 | 0710102165942019/6  | AADHUNIK INFRA PROJEC PVT LDT Vs. AADHUNIK INFRA PROJEC PVT LDT                        |                             | SECOND MOTION 230-232                                                    |                                                                                                |                   | PG 5-6 MISSED                                                                           | 27-06-2020 |
| 411 | 0710102159082019/7  | GARRHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                    |                             | 252                                                                      |                                                                                                |                   | PROOF OF SERVICE MISSED                                                                 | 02-03-2020 |
| 412 | 0710102154412019/2  | GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |                             | 252(3)                                                                   |                                                                                                |                   | INDEX WRONG                                                                             | 11-03-2020 |
| 413 | 0710102149292019/4  | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED                    |                             | IBC-7                                                                    |                                                                                                |                   | SECTION WRONG                                                                           | 20-03-2020 |
| 414 | 0710102149292019/3  | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED                    |                             | IBC-7                                                                    |                                                                                                |                   | SECTION WRONG                                                                           | 20-03-2020 |
| 415 | 0710102022452020/5  | BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.                                             |                             | Sec. 230-232 - Second Motion                                             |                                                                                                |                   | WRONG EFILE                                                                             | 19-08-2020 |
| 416 | 0710102/09046/2020  | Aman deep Saxena Vs tusilani construction and developers pvt ltd                       | Company Petition IB (IBC)   | IBC under Sec 7                                                          | centrik lgalistic llp 9811421253                                                               |                   | page:139, 140 not clear and petitioner is single home buyer                             | 18-09-2020 |
| 417 | 0710102/08145/2020  | Transit Geo System Integrators Private Limited Vs StahI Tecniks Private Limited        | Company Petition IB (IBC)   | IBC Under Sec 9                                                          | AADITYA A PANDE                                                                                |                   | claim amount less then 1 crore                                                          | 21-08-2020 |
| 418 | 0710102/07931/2020  | Allied Alloys Vs URBANTECH INFRA SOLUTIONS PRIVATE LIMITED                             | Company Petition IB (IBC)   | IBC Under Sec 9                                                          | MOHD NAZIM KHAN                                                                                |                   | claim amount less then 1 crore                                                          | 14-08-2020 |
| 419 | 0710102/07642/2020  | Sondhi Travels Vs Naveen Tours Private Limited                                         | Company Petition IB (IBC)   | IBC Under Sec 9                                                          | RAKESH WADHWHA                                                                                 |                   | default amount less than 1 crore                                                        | 05-08-2020 |
| 420 | 0710102/08206/2020  | Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd                                                   | Company Petition IB (IBC)   | IBC Under Sec 9                                                          | ROHIT BANSAL                                                                                   |                   | default amount less than 1 crore                                                        | 23-07-2020 |
| 421 | 0710102/03022/2020  | DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.                    | Company Petition IB (IBC)   | Sec 60(5)                                                                | prerna arora 9910800018                                                                        |                   | case type wrong ( file is application )                                                 | 03-07-2020 |
| 422 | 0710102/08488/2020  | JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad                 | Company Petition IB (IBC)   | Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016 | Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile: +919899909287 |                   | case type wrong ( file is application )                                                 | 09-02-2020 |
| 423 | 0710102/08934/2020  | Tusharr Vs Mawkin                                                                      | Company Petition IB (IBC)   | Regulation 10(1) & (2), Liquidation process Regulation, 2016             | padora low company 9999195702                                                                  |                   | wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid | 17/09/2020 |
| 424 | 0710102/08730/2020  | Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD            | Intervention Petition (IBC) | Sec 60(5)                                                                | Siddharth Seem 9999019270;                                                                     |                   | case type wrong file is IA                                                              | 09-10-2020 |
| 425 | 710000090422020     | M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited                   | CAVEAT                      |                                                                          |                                                                                                |                   | NCLT FORM 3C MISSED                                                                     |            |
| 426 | 710102028442020     | SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED                                         | Company Petition            | Sec 241 (2)                                                              | C.P.-26/2019                                                                                   | Ritesh Singh      | Wrong case type and Wrong section,payment of Rs1000                                     |            |
| 427 | 710102028392020     | DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI                | Company Appeal              | Application under any other provisions                                   |                                                                                                | Charu Sangwan     | Wrong section,payment                                                                   |            |
| 428 | 710102028402020     | DILER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI               | Company Appeal              | Application under any other provisions                                   |                                                                                                | Charu Sangwan     | Wrong section,payment                                                                   |            |
| 429 | 710102029332020     | BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                 | Company Petition            | Sec 252 (3)                                                              |                                                                                                | Mohit Gulati      | wrong case type                                                                         |            |
| 430 | 710102029752020     | sdsd Vs. ddfd                                                                          | Company Appeal              | Sec. 140(5)                                                              |                                                                                                |                   | wrong case type,document not properly upload                                            |            |
| 431 | 710102031762020     | VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED                                           | Company Petition            | Cavet Application                                                        |                                                                                                | AKANKSHA KAUL     | Wrong section                                                                           |            |
| 432 | 710102032722020     | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies                            | Company Petition            | Sec 252 (3)                                                              |                                                                                                | Sheetal           | Wrong case type                                                                         |            |
| 433 | 710102033552020     | DPS Management Consultants Pvt Ltd Vs. ROC Gov of India                                | Company Petition            | Application under any other provisions                                   |                                                                                                | vanadana sharma   | Wrong section                                                                           |            |
| 434 | 710102033712020     | HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI                        | Company Appeal              | Sec 252 (1) - By Government Body                                         |                                                                                                | SAMAKSH GOYAL     | Wrong section                                                                           |            |
| 435 | 710102033902020     | UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                            | Company Petition            | Sec 252 (1) - By Government Body                                         |                                                                                                | SANJEEV CHOUDHARY | wrong case type,wrong section                                                           |            |
| 436 | 710102034542020     | ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED                      | Company Petition            | Application under any other provisions                                   |                                                                                                | SHANKARI MISHRA   | wrong case type                                                                         |            |
| 437 | 710102034162020     | UJJAWAL GARMENTS PRIVATE LIMITED                                                       | Company Petition            | Sec 252 (3)                                                              |                                                                                                | SANJEEV CHOUDHARY | Wrong case type                                                                         |            |
| 438 | 0710102/09154/2020  | MEDIPLUS (INDIA) LTD. Vs. SUNDER LAL GOEL                                              | COMPANY APPLICATION         | RULE 11 OF NCLT                                                          | CP/84(ND)2019                                                                                  | Shailen Bhatia    | SIGN MISSED ON APPLICATION                                                              | 23/09/2020 |

|     |                          |                                                                                               |                                                 |                                             |                       |                        |                                                                                                                                                                                                            |            |
|-----|--------------------------|-----------------------------------------------------------------------------------------------|-------------------------------------------------|---------------------------------------------|-----------------------|------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 439 | 0710102086642020/1       | PARVINDER SINGH Vs. RABINDRA MINTRI                                                           | INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020  | Sec 60(5)                                   |                       |                        | reply not sign on every pages                                                                                                                                                                              | 22/09/2020 |
| 440 | 0710102106902019/13      | UCO BANK Vs. SASI POWER PVT. LTD.                                                             | COMPANY PETITION IB (IBC)/1790(ND)2019          | IBC under Sec 7                             |                       |                        | document not found                                                                                                                                                                                         | 22/09/2020 |
| 441 | 0710102013782020/2       | SHASHI BHUSAN Vs. M/S. PERFECT COLOR DIGITAL PRINTS PRIVATE LIMITED                           | COMPANY APPLICATION(IBC)/940(ND)2020            | Application under any other provisions- IBC |                       |                        | wrong e-file                                                                                                                                                                                               | 23/09/2020 |
| 442 | 0710102084902020/1       | APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES                                       | COMPANY APPLICATION(COM PANIES ACT)/470(ND)2020 | Rule 11 of NCLT                             |                       |                        | CASE TYPE WRONG                                                                                                                                                                                            | 23/09/2020 |
| 443 | 0710102086002020/4       | UNION BANK OF INDIA Vs. SARVESHVAR CREATIONS PRIVATE LIMITED                                  | INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020  | Sec 60(5)                                   |                       |                        | true copy sign missed and written submission not sign on every pages                                                                                                                                       | 23/09/2020 |
| 444 | 0710102/09120/2020       | Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES                                  | Company Appeal(Companies Act)                   | Sec 252 (3)                                 |                       | Sonika Shharma         | Page no 48,49,53,63,68,69,83,120 not clear                                                                                                                                                                 | 20/09/2020 |
| 445 | 0710102/09106/2020       | Sanyog Healthcare Limited Vs                                                                  | Company Petition (Companies Act)                | Sec. 131(1)                                 |                       | SP Singh Chawla        | Brief Synopsis, List of dates and Master Data Missed                                                                                                                                                       | 22/09/2020 |
| 446 | 0710102/09152/2020 Fresh | UD INFRATECH PRIVATE LIMITED Vs The Registrar of Companies                                    | Company Appeal(Companies Act)                   | Sec 252 (3)                                 |                       | MOHIT SINGH KHARAYAT   | No Sing in Appeal of every pages                                                                                                                                                                           | 23/09/2020 |
| 447 | 0710102/09167/2020       | Mediplus (India) Ltd. Vs Sunder Lal Goel                                                      | Company Application(Comp anies Act)             | Rule 11 of NCLT                             | CP/84/241-242/ND/2019 | Shailen Bhatia         | Application every pages sign-1 to 8, /Blur-54,55,103,106 / Page cut 68                                                                                                                                     | 22/09/2020 |
| 448 | 0710102/08958/2020       | Pravin R Navandar- IRP (Interim Resolution Professional)) Vs                                  | Interlocutory Application (I.B.C)               | Application under any other provisions- IBC |                       |                        | INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF                                                                                                                                                     | 27/02/2020 |
| 449 | 0710102/09158/2020       | Religare Finvest Limited Vs Parsvnath Developers Limited                                      | Interlocutory Application (I.B.C)               | Rule 11 of NCLT, 2016                       | C.P. (IB)/959(ND)2020 | Prashant Tripathi      | affidavit missed e-stamp missed                                                                                                                                                                            | 23/09/2020 |
| 450 | 0710102/09176/2020       | Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang                                    | Interlocutory Application (I.B.C)               | Sec 60(5)                                   | C.P. (I.B.) No.of 20  | SE PRABHU              | Company format Missing / Index Page numbering wrong format /Blur page-14 to 17, /Proof of service/ etc                                                                                                     | 23/09/2020 |
| 451 | 0710102/06208/2020       | RITESH SPINNING MILLS LIMITED Vs                                                              | CA(A) Merger and Amalgamation(Comp anies Act)   | Sub-section (I) of section 230              |                       | SAHEB SINGH CHADHA     | Page Not Clear-134-186,203,301,311,319-327,340,437,439,441,446-479,491,706,707,709 / Wrong Scan-311-318 / Volume-II & III Index Missing / Unsign Page-556-694 / Vakalatnama No Signature Client & Advocate | 29/05/2020 |
| 452 | 0710102/09175/2020       | Sachin Gupta Vs union of india                                                                | Company Petition (Companies Act)                | Sec 252 (1) - By Government Body            |                       | AMIT KUMAR SRIVASTAVA  | Case Type Wrong / Format Wrong(appellate) / Stay Application-44 / STK-7 List Missing / Page Cut-58-66,69-73 / ROC & Income Tax Service                                                                     | 23/09/2020 |
| 453 | 0710102/07969/2020       | PUMA REALTORS PRIVATE LIMITED Vs. AKILA CONSTRUC                                              | Interlocutory Application(IBC)                  | Sec 60(5)                                   | i/934/2018            |                        | 13-14,16,17,24,25 not clear page and affidavit missing and proof service missing                                                                                                                           | AMIT       |
| 454 | 0710102/09198/2020       | ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd                                        | Company Application(Comp anies Act)             | Sec. 213                                    | CP/434(ND)2018        | AMIT PRABHAT DESHPANDE | Wrong Section                                                                                                                                                                                              | 24/09/2020 |
| 455 | 0710102/09199/2020       | RP SUNIL KUMAR AGRAWAL Vs                                                                     | Interlocutory Application (I.B.C)               | Application under any other provisions- IBC | (IB)/1896(ND)2019     | Sunil Kumar Aggarwal   | Page No 64 Hindi                                                                                                                                                                                           | 24/09/2020 |
| 456 | 0710102074452020/2       | M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.           | COMPANY PETITION IB (IBC)/885(ND)2020           | IBC Under Sec 9,Rule 11 of NCLT, 2016       |                       |                        | wrong e fill                                                                                                                                                                                               | 21/09/2020 |
| 457 | 710102079052019          | ATS SERVICES PVT. LTD. Vs. N.A                                                                | COMPANY PETITION (COMPANIES ACT)/69(ND)2019     | Application under any other provisions      |                       |                        | wrong e fill                                                                                                                                                                                               | 21/09/2020 |
| 458 | 0710102090782020/1       | MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR                              | INTERLOCUTORY APPLICATION (I.B.C)/4092(I)2020   | Sec 60(5)                                   |                       |                        | FILE AS APPLICATION INDEX MISSED                                                                                                                                                                           | 22/09/2020 |
| 459 | 0710102093642019/23      | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS               | COMPANY PETITION (COMPANIES ACT)/94(ND)2019     | Sec. 241(1)                                 |                       |                        | not found                                                                                                                                                                                                  | 24/09/2020 |
| 460 | 0710102067942020/3       | M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN                                      | INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020  | Sec 60(5)                                   |                       |                        | not found                                                                                                                                                                                                  | 25/09/2020 |
| 461 | 0710102074452020/2       | M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.           | COMPANY PETITION IB (IBC)/885(ND)2020           | IBC Under Sec 9,Rule 11 of NCLT, 2016       |                       |                        | not found                                                                                                                                                                                                  | 25/09/2020 |
| 462 | 0710102093852019/1       | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS               | COMPANY PETITION (COMPANIES ACT)/94(PB)2019     | Sec. 213,Sec. 241(1),Sec. 242(4)            |                       |                        | service missing and affidavit e-stamp missing                                                                                                                                                              | 25/09/2020 |
| 463 | 0710102123382019/2       | KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/666(ND)2019       | Sec 252 (3)                                 |                       |                        | wrong efilling                                                                                                                                                                                             | 25/09/2020 |
| 464 | 0710102409572018/4       | USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.                                                   | COMPANY PETITION IB (IBC)/486(PB)2018           | IBC under Sec 7                             |                       |                        | service missing                                                                                                                                                                                            | 25/09/2020 |

|     |                     |                                                                                                                                |                                                |                                                                |                        |                         |                                                                                                                           |            |
|-----|---------------------|--------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|----------------------------------------------------------------|------------------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------|------------|
| 465 | 0710200702692018/34 | ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD                                                              | COMPANY PETITION IB (IBC)/418(ND)2018          | IBC Under Sec 9                                                |                        |                         | document not properly upload                                                                                              | 25/09/2020 |
| 466 | 0710102015602020/1  | SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD                                                                           | COMPANY PETITION IB (IBC)/453(ND)2020          | IBC Under Sec 9                                                |                        |                         | RJ                                                                                                                        | 16/09/2020 |
| 467 | 0710102009622020/2  | INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.                                            | COMPANY APPLICATION(IBC)/665(ND)2020           | Rule 11 of NCLT, 2016                                          |                        |                         | NOT FOUND                                                                                                                 | 23/09/2020 |
| 468 | 0710102066772020/2  | KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.                                                                | INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020 | Sec 60(5)                                                      |                        |                         | document not properly upload                                                                                              | 24/09/2020 |
| 469 | 0710102079052019/3  | ATS SERVICES PVT. LTD. Vs. N.A                                                                                                 | COMPANY PETITION (COMPANIES ACT)/69(ND)2019    | Application under any other provisions                         |                        |                         | wrong efilling                                                                                                            | 24/09/2020 |
| 470 | 0710102085162020/1  | L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD                                                                            | INTERLOCUTORY APPLICATION (I.B.C)/4093(I)2020  | Application under any other provisions- IBC                    |                        |                         | wrong e fill plz fill in ia                                                                                               | 24/09/2020 |
| 471 | 0710102067232020/1  | MAHESH BANSAL Vs.                                                                                                              | INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020 | Sec 12(2)                                                      |                        |                         | RJ                                                                                                                        | 25/09/2020 |
| 472 | 0710102075132020/2  | JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.                                                               | INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020 | Sec 60(5)                                                      |                        |                         | document not in proper                                                                                                    | 25/09/2020 |
| 473 | 0710102082882020/1  | AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.                                                                                   | INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020 | Sec. 12A                                                       |                        |                         | wrong efilling                                                                                                            | 25/09/2020 |
| 474 | 0710102083942019/7  | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.                                                       | COMPANY PETITION IB (IBC)/1141(ND)2019         | IBC under Sec 7                                                |                        |                         | wrong efilling                                                                                                            | 25/09/2020 |
| 475 | 0710102083942019/8  | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.                                                       | COMPANY PETITION IB (IBC)/1141(ND)2019         | IBC under Sec 7                                                |                        |                         | wrong efilling                                                                                                            | 25/09/2020 |
| 476 | 0710102090782020/1  | MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR                                                               | INTERLOCUTORY APPLICATION (I.B.C)/4092(I)2020  | Sec 60(5)                                                      |                        |                         | wrong e fill need to ia fill                                                                                              | 25/09/2020 |
| 477 | 0710102407642018/5  | PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED                                                                                  | COMPANY PETITION IB (IBC)/840(PB)2018          | IBC under Sec 7                                                |                        |                         | True copy sign missed                                                                                                     | 25/09/2020 |
| 478 | 0710102/09269/2020  | DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                               |                                                | Sec 252 (3)                                                    |                        | Rahul Jogi              | Council Detail Missing & Signature / Pages Cut-50-72 / ROC & Income Tax Service / Annexure Every Pages Sign / Vakalatnama |            |
| 479 | 710102090842020     | Joint Commissioner of Commercial Tax & GST Vs. Harish Taneja Resolution Professional for M/s. Zillion Infra Projects Pvt. Ltd. | Interlocutory Application(IBC)                 | Sec 60(5)                                                      | C.P. (IB)/694(PB)2018  | SIDHARTH SHANKAR PADHY  | Merge into one pdf,PG-17,18 REPEATED                                                                                      |            |
| 480 | 710102089962020     | GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA                                                                                        | Interlocutory Application(IBC)                 | Sec 60(5)                                                      | C.P. (IB)/559(PB)2017  | PANKAJ BHAGAT           | Application and progress report both file seprately                                                                       |            |
| 481 | 710102091012020     | Mohan Lal Jain Vs. Vivek Shukla                                                                                                | Interlocutory Application(IBC)                 | Rule 11 of NCLT, 2016                                          | C.P. (IB)/1373(ND)2019 | Inder Paul Singh Oberoi | pg-9-14 missed                                                                                                            |            |
| 482 | 0710102/09123/2020  | MOHAN LAL JAIN Vs. MOHAN LAL JAIN                                                                                              | Interlocutory Application(IBC)                 | Sec 60(5)                                                      |                        |                         | sign missing                                                                                                              |            |
| 483 | 710000092402020     | Bank of Baroda VS                                                                                                              |                                                |                                                                |                        |                         | Form 3C missed, Proof of service missed                                                                                   |            |
| 484 | 0710102080192020/2  | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                                  | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020      | Sec 252 (3)                                                    |                        |                         | incomplete document                                                                                                       |            |
| 485 | 0710102082812020/2  | AMIT GEONKA Vs.                                                                                                                | INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020 | Rule 11 of NCLT, 2016                                          |                        |                         | true copy missed in all pages                                                                                             |            |
| 486 | 0710102083942019/8  | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.                                                       | COMPANY PETITION IB (IBC)/1141(ND)2019         | IBC under Sec 7                                                |                        |                         | wrong e fill                                                                                                              |            |
| 487 | 0710102139162019/10 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                                                                  | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |                        |                         | need to file in one volume                                                                                                |            |
| 488 | 0710102149722019/5  | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES                                                                            | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)                       |                        |                         | wrong e fill                                                                                                              |            |
| 489 | 0710102149722019/6  | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES                                                                            | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)                       |                        |                         | wrong e fill                                                                                                              |            |
| 490 | 0710102072952020/2  | ANKITA MITHAL Vs. CHD DEVELOPERS                                                                                               | COMPANY PETITION (COMPANIES ACT)/100(ND)2020   | Sec. 73(4)                                                     |                        |                         | not complete document                                                                                                     |            |
| 491 | 0710102091162020/2  | M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN                                                                           | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 | Sec 60(5)                                                      |                        |                         | No Pagination, No Index                                                                                                   |            |

|     |                     |                                                                                                     |                                                |                                                                |                          |                     |                                                                                                            |            |
|-----|---------------------|-----------------------------------------------------------------------------------------------------|------------------------------------------------|----------------------------------------------------------------|--------------------------|---------------------|------------------------------------------------------------------------------------------------------------|------------|
| 492 | 0710102136682019/6  | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOISOFT PRIVATE LIMITED                  | COMPANY PETITION IB (IBC)/2694(ND)2019         | IBC Under Sec 9                                                |                          |                     | wrong e fill                                                                                               |            |
| 493 | 0710102139162019/11 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                                       | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |                          |                     | true copy missed in all pages                                                                              |            |
| 494 | 0710102139162019/12 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                                       | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |                          |                     | true copy missed                                                                                           |            |
| 495 | 0710102074782020/5  | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS                             | INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020 | Rule 11 of NCLT, 2016,Section 74                               |                          |                     | wrong e fill                                                                                               |            |
| 496 | 0710120005022018/5  | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018          | IBC Under Sec 9                                                |                          |                     | pg 5 need to translate                                                                                     |            |
| 497 | 0710102063852020/1  | POOJA BAHRY vsBINAY SARAWGI                                                                         | INTERLOCUTORY APPLICATION (I.B.C)/3758(I)2020  |                                                                |                          |                     | True copy sign missed                                                                                      |            |
| 498 | 0710102160992019/6  | IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/3(ND)2020            |                                                                |                          |                     | True copy sign missed                                                                                      |            |
| 499 | 0710102417442018/6  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED                               | COMPANY PETITION (COMPANIES ACT)/302(ND)2018   |                                                                |                          |                     | Wrong e-filed Document (Application filed)                                                                 |            |
| 500 | 0710102421442018/5  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED   | COMPANY PETITION (COMPANIES ACT)/135(ND)2018   |                                                                |                          |                     | Wrong e-filed Document (Application filed)                                                                 |            |
| 501 | 0710102032752018/11 | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED                            | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   |                                                                |                          |                     | True copy sign missed                                                                                      |            |
| 502 | 0710102032752018/9  | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED                            | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   |                                                                |                          |                     | True copy sign missed                                                                                      |            |
| 503 | 0710102091162020/3  | M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN                                                 | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 |                                                                |                          |                     | No Pagination, No Index                                                                                    |            |
| 504 | 0710102/07311/2020  | RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED                                               | Interlocutory Application(IBC)                 | Application under any other provisions- IBC                    | C.P. (IB)/1270(ND)2019   |                     | Every pages signature.suporting Affidavit                                                                  | 29-09-2020 |
| 505 | 0710102/08170/2020  | RELIAANCE HOME FINANCE LTD. Vs. VEKAS GARG                                                          | Interlocutory Application(IBC)                 | Sec 60(5)                                                      | C.P. (IB)/281(PB)2019    | Akhil Sachar        | 31-36,39,40 not clear page                                                                                 |            |
| 506 | 710102093152020     | Kashyap Sikdar & Co                                                                                 | Company Application                            | Rule 11 of NCLT                                                | CP/01(ND)2018            | Aditi Sharma        | Sign missed in application,true copy sign and stamp missed                                                 |            |
| 507 | 710102093222020     | ANYA PROMOTERS PRIVATE LIMITED                                                                      | Company Application                            | Rule 11 of NCLT                                                | C.A.(CAA)/23(PB)2020     | SUMIT KUMAR         | pg-5,7,9 not clear,After page 10 page numbering not mention                                                |            |
| 508 | 0710102/08485/2020  | INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD                                          | Company Petition IB (IBC)                      | IBC under Sec 7                                                |                          | j. sagar associates | proof of service missed( contact to registry )                                                             | 09-02-2020 |
| 509 | 0710102/08445/2020  | INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT                                                  | Company Petition IB (IBC)                      | IBC under Sec 7                                                |                          | j. sagar associates | proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear                                  | 09-01-2020 |
| 510 | 0710102/08462/2020  | Indiabulls Housing Finance Ltd. Vs Ambience Private Limited                                         | Company Petition IB (IBC)                      | IBC under Sec 7                                                |                          | j. sagar associates | page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed       | 09-02-2020 |
| 511 | 0710102/08489/2020  | INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT                                                  | Company Petition IB (IBC)                      | Section 95(1)                                                  |                          | j. sagar associates | page:331-353 not clear and proof of service missed                                                         | 09-02-2020 |
| 512 | 0710102/08467/2020  | INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD                                  | Company Petition IB (IBC)                      | IBC under Sec 7                                                |                          | j. sagar associates | proof of service missed                                                                                    | 09-02-2020 |
| 513 | 0710102/08474/2020  | INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD                      | Company Petition IB (IBC)                      | IBC under Sec 7                                                |                          | j. sagar associates | page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed | 09-02-2020 |
| 514 | 0710102/02818/2020  | Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi               | Company Appeal(Companies Act)                  | Sec 252 (1)                                                    |                          | NIRAJ BOBBY PAONAM  | Registered Office Gurgaon                                                                                  | 03-03-2020 |
| 515 | 0710102/09120/2020  | Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES                                        | Company Appeal(Companies Act)                  | Sec 252 (3)                                                    |                          | Sonika Shharma      | Signature Missing in Annexures                                                                             | 20-09-2020 |
| 516 | 0710102/09371/2020  | Chirag Shah Liquidator of Hotline CPT Limited Vs                                                    | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC                    | C.P. (IB)/33(ND)2019     |                     | MEMO OF PARTY MISSED PG -41,42                                                                             | 30/09/2020 |
| 517 | 0710102/09354/2020  | Hem singh Bharana Vs SHAILESH VERMA                                                                 | Interlocutory Application (I.B.C)              | Sec 60(5)                                                      | CP/IB/1140/PB/2018       | Apoorv Agarwal      | Blur page-53,90,110,153,154 /Merge into one PDF                                                            | 29/09/2020 |
| 518 | 0710102/09348/2020  | Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED                                      | Interlocutory Application (I.B.C)              | Sec 43(1) r/w Sec 44 (1)                                       | CP/IB/1392/ND/2019       | Jatin S Sethi       | Unsign paper-1,14                                                                                          | 29/09/2020 |
| 519 | 0710102/09339/2020  | CS Satyadevi Alamuri Vs Ajukumar Baskaran                                                           | Interlocutory Application (I.B.C)              | 19(2)                                                          | CP/IB/1721/PB/2019       | Bhavana Duhoon      | Blur pages/not clear-10                                                                                    | 29/09/2020 |
| 520 | 0710102/09364/2020  | Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.                                             | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC                    | C.P. No. IB- 449(PB)2019 | Umesh garg          | Pagination not mention in index & Application /Affidavit/E Stamp paper                                     | 30/09/2020 |

|     |                    |                                                                                      |                                                 |                                                                 |                    |                     |                                                                            |            |
|-----|--------------------|--------------------------------------------------------------------------------------|-------------------------------------------------|-----------------------------------------------------------------|--------------------|---------------------|----------------------------------------------------------------------------|------------|
| 521 | 0710200431502018/9 | MR. GAUTAM MULICK Vs. M/S ROHTAS PROJECTS LTD.                                       | COMPANY PETITION IB (IBC)/1022(ND)2018          | IBC under Sec 7                                                 |                    |                     | page 59 60 67 not clear                                                    |            |
| 522 | 0710102035742020/2 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED      | COMPANY PETITION IB (IBC)/822(ND)2020           | IBC Under Sec 9                                                 |                    |                     | index missing                                                              |            |
| 523 | 0710102068592020/7 | CHANCHAL DUA Vs. NARESH KUMAR MITTAL                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020  | 19(2)                                                           |                    |                     | page 17-40 translate                                                       |            |
| 524 | 0710102073612020/1 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                                       | INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020  | Sec 60(5)                                                       |                    |                     | true copy sign missing                                                     |            |
| 525 | 0710102077112020/1 | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.             | INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020  | Sec 60(5)                                                       |                    |                     | index missing                                                              |            |
| 526 | 0710102077862020/3 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.                              | COMPANY PETITION IB (IBC)/925(PB)2020           | IBC under Sec 7                                                 |                    |                     | proof of service missed                                                    |            |
| 527 | 0710102078792020/2 | PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED                        | COMPANY PETITION (COMPANIES ACT)/114(PB)2020    | Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) |                    |                     | index missing                                                              |            |
| 528 | 0710102019142020/3 | YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD                                     | COMPANY PETITION IB (IBC)/519(ND)2020           | IBC Under Sec 9                                                 |                    |                     | WRONG E FILING                                                             |            |
| 529 | 0710102020262020/4 | MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD AND ORS                                  | COMPANY APPLICATION(COM PANIES ACT)/162(ND)2020 | Rule 11 of NCLT                                                 |                    |                     | incomplete documents,notary stamp and verification on affidavit is missing |            |
| 530 | 0710102035742020/3 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED      | COMPANY PETITION IB (IBC)/822(ND)2020           | IBC Under Sec 9                                                 |                    |                     | index missing                                                              |            |
| 531 | 0710102061222020/3 | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                                      | COMPANY PETITION (COMPANIES ACT)/74(ND)2020     | Sec. 59,Sec. 241(1),Sec. 242(4)                                 |                    |                     | true copy sign missing                                                     |            |
| 532 | 0710102080082020/1 | AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES              | COMPANY APPEAL(COMPANIES ACT)/296(ND)2020       | Sec 252 (3)                                                     |                    |                     | page-5 to 33 not clear & pg-12,34 translation                              |            |
| 533 | 0710102087622020/1 | PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA                                            | INTERLOCUTORY APPLICATION (I.B.C)/4181(I)2020   | Sec 60(5)                                                       |                    |                     | Wrong e-filed Doc. (application filed)                                     |            |
| 534 | 0710102062862020/2 | NAV RATNA ELECTRONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI                 | COMPANY APPEAL(COMPANIES ACT)/264(ND)2020       | Sec 252 (3)                                                     |                    |                     | wrong filing                                                               |            |
| 535 | 0710102157202019/2 | DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.                               | COMPANY PETITION IB (IBC)/3478(ND)2019          | IBC Under Sec 9                                                 |                    |                     | wrong filing                                                               |            |
| 536 | 0710200014262017/9 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER          | COMPANY PETITION IB (IBC)/575(ND)2017           | Sec. 7(7)                                                       |                    |                     | wrong filing                                                               |            |
| 537 | 0710102/09319/2020 | TARA OVERSEAS PVT. LTD. Vs REGISTRAR OF COMPANIES DELHI & HARYANA                    | Company Appeal(Companies Act)                   | Sec 252 (1)                                                     |                    | praveen chauhan     | Prayer not signature / Income tax service DCIT Cell                        | 22/09/2020 |
| 538 | 0710102/08521/2020 | YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                             | Company Application                             | Application under any other provisions                          | Appeal/388(ND)2019 | SANJIV KUMAR JHA    | service missing roc and income tax                                         |            |
| 539 | 0710102/03024/2020 | NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi | Company Appeal(Companies Act)                   | Sec 252 (1)                                                     |                    | RANJEET KUMAR VERMA | Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell / | 07-03-2020 |
| 540 | 0710102159672019/4 | GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED                                     | COMPANY PETITION IB (IBC)/2(ND)2020             | IBC under Sec 7                                                 |                    |                     | Wrong e-filed Doc. (application filed)                                     | 02.09.2020 |
| 541 | 0710102019332020/3 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                                    | COMPANY PETITION IB (IBC)/514(ND)2020           | Section 95(1)                                                   |                    |                     | 202 249 true copy sign                                                     | 02.09.2020 |
| 542 | 0710102082802020/2 | DEEPAK GUPTA RP Vs. HDFC BANK LIMITED                                                | INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020  | Sec 60(5)                                                       |                    |                     | wrong e fill need to IA fill true copy sign                                | 02.09.2020 |
| 543 | 0710200412652017/9 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                               | COMPANY PETITION IB (IBC)/546(ND)2017           | IBC Under Sec 9                                                 |                    |                     |                                                                            | 02.09.2020 |
| 544 | 0710102035742020/4 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED      | COMPANY PETITION IB (IBC)/822(ND)2020           | IBC Under Sec 9                                                 |                    |                     | true copy sign missed                                                      | 02.09.2020 |
| 545 | 0710102019332020/1 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                                    | COMPANY PETITION IB (IBC)/514(ND)2020           | Section 95(1)                                                   |                    |                     | wrong e fill need to IA fill                                               | 02.09.2020 |
| 546 | 0710102016602020/3 | SUDHANSHU GUPTA Vs. ASHFAQ ALAM                                                      | COMPANY APPLICATION(IBC)/1093(I)2020            | 19(2)                                                           |                    |                     | page 19 20 not clear                                                       | 02.09.2020 |

|     |                     |                                                                                                                                      |                                                           |                                             |                        |                       |                                                                                                             |                |
|-----|---------------------|--------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|---------------------------------------------|------------------------|-----------------------|-------------------------------------------------------------------------------------------------------------|----------------|
| 547 | 0710102019332020/3  | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                                                                                    | COMPANY PETITION IB (IBC)/514(ND)2020                     | Section 95(1)                               |                        |                       | wrong e fill need to IA fill                                                                                | 02.09.2020     |
| 548 | 0710102011792019/5  | LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED                                                              | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/60(ND)2019 | Sec. 230-232, Sec 234                       |                        |                       | document not in proper                                                                                      | 08-01-2020     |
| 549 | 0710102089232020/1  | MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                                | INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020            | Application under any other provisions- IBC |                        |                       | application file in addestional wrong filing                                                                | 10-01-2020     |
| 550 | 0710102035252020/1  | ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED                                                  | COMPANY PETITION IB (IBC)/821(ND)2020                     | IBC Under Sec 9                             |                        |                       | INDEX MISSED                                                                                                | 10-02-2020     |
| 551 | 0710102171132019/1  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED                   | COMPANY APPLICATION (IBC)/200(PB)2020                     | Application under any other provisions- IBC |                        |                       | FILE AS A APPLICATION                                                                                       | 10-02-2020     |
| 552 | 0710102171142019/2  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED                   | COMPANY APPLICATION (IBC)/202(PB)2020                     | Application under any other provisions- IBC |                        |                       | FILE AS A APPLICATION wrong filing                                                                          | 10-02-2020     |
| 553 | 0710102066962020/4  | PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA                                                                          | INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020            | Sec 43(1) r/w Sec 44 (1)                    |                        |                       | REJECTED                                                                                                    | 10-03-2020     |
| 554 | 0710102067222020/1  | JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.                                                                             | COMPANY APPLICATION (COMPANIES ACT)/333(PB)2020           | Rule 11 of NCLT                             |                        |                       | True copy sign missing                                                                                      | 10-03-2020     |
| 555 | 0710102070492020/2  | GAC SHIPPING ( INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.                                                                    | INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020            | Application under any other provisions- IBC |                        |                       | index missing                                                                                               | 10-03-2020     |
| 556 | 0710102/09427/2020  | GYANESHWAR SAHAI Vs.                                                                                                                 | Interlocutory Application (IBC)                           | IBC                                         | C.P. (IB)/597(ND)2018  | GAYNESHVER            | PRIMARY REPORT                                                                                              | 01/010/2020    |
| 557 | 0710102/09389/2020  | M. M. Ceramics & Ferro Alloys Vs DCM Limited                                                                                         | Company Petition IB (IBC)                                 | IBC Under Sec 9                             |                        | Dr. sumant bhardwaj   | claim less than 1 cr                                                                                        | 30-09-2020     |
| 558 | 0710102/09241/2020  | Flight Lieutenant Rupa R. Gaur (Retd.) Vs Mode Advertising and Marketing Private Limited                                             | Company Petition IB (IBC)                                 | IBC Under Sec 9                             |                        | anuj tiwari           | claim amount less than 1 cr. receipt not show                                                               | 25/09/2020     |
| 559 | 0710102/09444/2020  | VIVEK RAHEJA Vs.                                                                                                                     | nterlocutory Application (IBC)                            | Application under any other provisions- IBC | C.P. (IB)/2924(ND)2019 | VIVEK RAHEJA          | PAGE 155 NOT CLEAR                                                                                          | 10-03-2020     |
| 560 | 0710102/09450/2020  | APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.                                                                               | nterlocutory Application (IBC)                            | Application under any other provisions- IBC | C.P. (IB)/1238(ND)2019 | VINAY KUMAR JAIRATH   | 9,11,18,42,43 IN HINDI                                                                                      | 10-03-2020     |
| 561 | 0710102/09425/2020  | DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED                                                                                      | Company Application                                       | Rule 11 of NCLT                             | CP/98(ND)2020          | aaryan sharma         | SIGN MISSED on application                                                                                  |                |
| 562 | 0710102/09446/2020  | N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                                            | Company Appeal (Companies Act)                            | Sec 252 (1) - By Government Body            |                        | Gursat Singh Vachher  | Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103                                        | 10-03-2020     |
| 563 | 0710102/02660/2020  | GE INDIA INDUSTRIAL PRIVATE LIMITED Vs                                                                                               | CP(AA) Merger and Amalgamation (Companies Act)            | Sec. 230-232 - Second Motion                | CA/CAA/117/ND/2019     | Anuradha Dutt         | Registered Office Mumbai Tamilnadu / Page Not Clear-146-152,181-182,185,189,190,225,233-236,238-242,251,255 | 28/02/2020     |
| 564 | 710102063812020     | MANOHAAR LAL VIJ                                                                                                                     | Interlocutory Application (IBC)                           | Sec 43(1) r/w Sec 44 (1)                    | C.P. (IB)/179(ND)2019  | CHANDRA SHEKHAR GUPTA | pg-94,110 font small not clear,pg-141 not clear                                                             | online         |
| 565 | 0710102/09340/2020  | AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED) | Interlocutory Application (IBC)                           | Sec 60(5)                                   | C.P. (IB)/1397(PB)2019 | PULKIT RASWANT        | 17,20,22,22-25,27-29,32-35,38,39,41-45,47-48,51-53,55-56,66-70 not clear page                               | online payment |
| 566 | 0710102/08345/2020  | VIKAS KUMAR GARG Vs. MAHESH TANEJA                                                                                                   | Interlocutory Application (IBC)                           | Sec 60(5)                                   |                        | RAKESH KUMAR          | true copy missing                                                                                           | online payment |
| 567 | 0710102/09483/2020  | Arjun Ispat India Private Limited through liquidator Mr. Rajneesh Singhvi Vs                                                         |                                                           | Application under any other provisions- IBC |                        | AMOL VYAS             | objection-case type wrong                                                                                   | 10-05-2020     |
| 568 | 0710102/09491/2020  | Arjun Ispat India Private Limited through liquidator Mr. Rajneesh Singhvi Vs                                                         |                                                           | Application under any other provisions- IBC |                        | AMOL VYAS             | objection-case type wrong                                                                                   | 10-05-2020     |
| 569 | 0710102005032019/27 | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED                                                                                       | COMPANY PETITION IB (IBC)/613(ND)2019                     | IBC under Sec 7                             |                        |                       | Volume will be divided after 200 pages. true copy sign missing                                              |                |
| 570 | 0710102005032019/28 | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED                                                                                       | COMPANY PETITION IB (IBC)/613(ND)2019                     | IBC under Sec 7                             |                        |                       | True Copy Sign Missing                                                                                      |                |
| 571 | 0710102006262020/2  | MR. ANIL GARG & OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS                                                       | COMPANY PETITION (COMPANIES ACT)/23(PB)2020               | Sec. 241(1)                                 |                        |                       | page 12 to 18 true copy sign missing                                                                        |                |
| 572 | 0710102065212020/3  | ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS                                                                                           | INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020            | Sec 60(5)                                   |                        |                       | Proof of service not clear                                                                                  |                |

|     |                     |                                                                                                                                                                                                                                                                                                           |                                                  |                                             |                       |              |                                                                         |            |
|-----|---------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|---------------------------------------------|-----------------------|--------------|-------------------------------------------------------------------------|------------|
| 573 | 0710102079582019/3  | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD                                                                                                                                                                                                                                                     | COMPANY APPEAL (COMPANIES ACT)/367 (ND) 2019     | Sec 252 (3)                                 |                       |              | Index missing, No pagination                                            |            |
| 574 | 0710102080642020/1  | ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD                                                                                                                                                                                                                                                  | INTERLOCUTORY APPLICATION (I.B.C)/3413 (PB) 2020 | Application under any other provisions- IBC |                       |              | page no. 1 - 23 Sign missing                                            |            |
| 575 | 0710102061222020/2  | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                                                                                                                                                                                                                                                           | COMPANY PETITION (COMPANIES ACT)/74 (ND) 2020    | Sec. 59, Sec. 241(1), Sec. 242(4)           |                       |              | page no. 116, 132, not clear, page no. 138-143 page cut,                |            |
| 576 | 0710102066122020/5  | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD                                                                                                                                                                                                                                                              | INTERLOCUTORY APPLICATION (I.B.C)/2782 (ND) 2020 | Sec 60(5)                                   |                       |              | Supporting Affidavit missing                                            |            |
| 577 | 0710102074782020/5  | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS                                                                                                                                                                                                                                   | INTERLOCUTORY APPLICATION (I.B.C)/3047 (ND) 2020 | Rule 11 of NCLT, 2016, Section 74           |                       |              | Documents not properly upload, sign missing                             |            |
| 578 | 0710102076762020/1  | LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.                                                                                                                                                                                                                                                | INTERLOCUTORY APPLICATION (I.B.C)/3168 (PB) 2020 | Sec 60(5)                                   |                       |              | Wrong e-filing                                                          |            |
| 579 | 0710102082462020/1  | SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED                                                                                                                                                                                                                                                          | INTERLOCUTORY APPLICATION (I.B.C)/3478 (I) 2020  | Sec 60(5)                                   |                       |              | index missing                                                           | 06-10-2020 |
| 580 | 0710102091382020/1  | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA                                                                                                                                                                                                                                                     | INTERLOCUTORY APPLICATION (I.B.C)/4068 (I) 2020  | Sec 60(5)                                   |                       |              | wrong e fill need to IA file                                            | 06-10-2020 |
| 581 | 0710102091462020/1  | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA                                                                                                                                                                                                                                                     | INTERLOCUTORY APPLICATION (I.B.C)/4141 (I) 2020  | Sec 60(5)                                   |                       |              | wrong e fill need to IA file                                            | 06-10-2020 |
| 582 | 0710102118802019/9  | GHANSHYAM SHARMA Vs. SH. ANURAG SINHA                                                                                                                                                                                                                                                                     | COMPANY PETITION IB (IBC)/2218 (ND) 2019         | IBC Under Sec 9                             |                       |              | wrong e fill need to IA file                                            | 06-10-2020 |
| 583 | 0710102417442018/7  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED                                                                                                                                                                                                                                    | COMPANY PETITION (COMPANIES ACT)/302 (ND) 2018   | Application under any other provisions      |                       |              | wrong e fill need to IA fill                                            | 06-10-2020 |
| 584 | 0710102421442018/6  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES                                                                                                                                                                                                                           | COMPANY PETITION (COMPANIES ACT)/135 (ND) 2018   | Application under any other provisions      |                       |              | wrong e fill need to IA fill                                            | 06-10-2020 |
| 585 | 0710200431502018/9  | MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.                                                                                                                                                                                                                                                           | COMPANY PETITION IB (IBC)/1022 (ND) 2018         | IBC under Sec 7                             |                       |              | page no. 28, 29, 31, 32 not clear, page no. 42A, 57 translator missing, | 15-09-2020 |
| 586 | 0710100409592017/26 | ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED                                                                                                                                                                                                                 | COMPANY PETITION IB (IBC)/560 (PB) 2017          | IBC under Sec 7                             |                       |              | Index missing                                                           | 06/10/2020 |
| 587 | 0710102034702020/1  | ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED                                                                                                                                                                                                                                | INTERLOCUTORY APPLICATION (I.B.C)/2245 (ND) 2020 | Application under any other provisions- IBC |                       |              | Sign Missing                                                            | 06-10-2020 |
| 588 | 0710102061222020/4  | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                                                                                                                                                                                                                                                           | COMPANY PETITION (COMPANIES ACT)/74 (ND) 2020    | Sec. 59, Sec. 241(1), Sec. 242(4)           |                       |              | Wrong e-filing                                                          | 06-10-2020 |
| 589 | 0710102070542020/1  | NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY                                                                                                                                                                                                                                                      | INTERLOCUTORY APPLICATION (I.B.C)/2795 (PB) 2020 | Sec 60(5)                                   |                       |              | Index Missing                                                           | 06-10-2020 |
| 590 | 0710102/09520/2020  | Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD                                                                                                                                                                                                                                             | Interlocutory Application (I.B.C)                | Sec 60(5), Rule 11 of NCLT, 2016            | (IB)/694 (PB) 2018    | Sanjiv Dagar | Pg-37 to 49 cut & not clear/supporting affidavit missed                 | 10-06-2020 |
| 591 | 0710102/09521/2020  | Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD                                                                                                                                                                                                                         | Interlocutory Application (I.B.C)                | Sec 60(5), Rule 11 of NCLT, 2016            | (IB)/694 (PB) 2018    | Sanjiv Dagar | pg-16, 38 to 49 cut & not clear/supporting affidavit missed             | 10-06-2020 |
| 592 | 0710102/09505/2020  | M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies                                                                                                                                                                                                                                     | Company Application (Companies Act)              | Sec 252 (3)                                 | Appeal/323 (ND) 2020  | AMIT AGARWAL | Wrong Section                                                           | 10-05-2020 |
| 593 | 710000094692020     | Amazon.com NV Investment Holdings LLC Vs Future Corporate Resources Pvt. Ltd., Akar Estate Pvt. Ltd., Vivek Biyani, Future Retail Limited, Future Coupons Limited, Kishore Biyani, Ashni Kishore Biyani, Anil Biyani, Lakshminarayan Biyani, Rakesh Biyani, Sunil Biyani, Vijay Biyani, Gopikishan Biyani |                                                  |                                             |                       |              | proof of service                                                        | 10-04-2020 |
| 594 | 0710102/08952/2020  | RAHUL JAIN Vs. REGISTRAR OF COMPANIES                                                                                                                                                                                                                                                                     | Company Application                              | Rule 11 of NCLT                             | Appeal/1196 (ND) 2018 |              | 83,82,94, not clear page 74 translate page                              |            |
| 595 | 0710102/09145/2020  | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA                                                                                                                                                                                                                                                     | Interlocutory Application (IBC)                  | Sec 60(5)                                   |                       |              | 25,88 not clear 28 translate page                                       |            |
| 596 | 0710102076762020/1  | LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.                                                                                                                                                                                                                                                | INTERLOCUTORY APPLICATION (I.B.C)/3168 (PB) 2020 | Sec 60(5)                                   |                       |              | wrong e file need to IA file                                            | 06-10-2020 |

|     |                     |                                                                             |                                                |                                             |                              |                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |            |
|-----|---------------------|-----------------------------------------------------------------------------|------------------------------------------------|---------------------------------------------|------------------------------|----------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 597 | 0710102091462020/1  | M/S PADIA TIMBER COMPANY PVT. LTD.<br>Vs.<br>BANK OF BARODA                 | INTERLOCUTORY APPLICATION (I.B.C)/4141(I)2020  | Sec 60(5)                                   |                              |                      | Wrong e-filing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 06/10/2020 |
| 598 | 0710102091382020/1  | M/S PADIA TIMBER COMPANY PVT. LTD.<br>Vs.<br>BANK OF BARODA                 | INTERLOCUTORY APPLICATION (I.B.C)/4068(I)2020  | Sec 60(5)                                   |                              |                      | Wrong e-filing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 06-10-2020 |
| 599 | 0710102068222020/1  | OWC APAC PRIVATE LIMITED<br>Vs.<br>KAPIL DEV REHANI                         | COMPANY PETITION IB (IBC)/904(ND)2020          | IBC Section 59                              |                              |                      | Index Missing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 06-10-2020 |
| 600 | 0710102004022019/23 | BUDGE BUDGE COMPANY LIMITED<br>Vs.<br>UTM PACKAGING (INDIA) PRIVATE LIMITED | COMPANY PETITION IB (IBC)/271(ND)2019          | IBC Under Sec 9                             |                              |                      | Page no. 10 missing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 06/10/2020 |
| 601 | 0710102/02670/2020  | DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED                  |                                                | IBC under Sec 7                             |                              | Somya Singh          | objection volume wise index not upload pages cut and not clear, 4791-4802,4809,4813,4874,4910-4918,4925-4936 after 4992and 4994 page numbering not mention on one page,5054-5060,5114,5121-5122, not clear 5072,5079 page cut 5247 repeated, page no - 5255,5256,5300-5304,5308,not clear 5345 page cut 5413,5423, 5503,5530,5546-5549,5532, not clear 5417 5556,5578,5672-5673,5677-5678,5682-5683,5685,5689-5690-5695,5735-5939 994,996,998,1005,1057,1066,1097,1104,1105,1111,1113-1121,1166,1174,1187,1190,1206,1209,1221,1230,1250-1259,1263-1275,1349,1378,1385,1446,1456-1471,1481-1493,1579,1580-1629,1669,1471,(1700 MISSING),1716,1723-1725,1734,1735,1786,1920(CUT),1924-1927,1939,1943-1944,,2037,2040,2042,2045,2047,2131-2145,2169,2170,2235,2260,2359,2363,2439-2450(CUT),2484-2493,2553,2590(CUT),2638,2641,2647-2658,2671,-2677,5750-5759,5763,5764,( 5790-5798 MISSING), 5851,5865,5876,5898,5901,5941(A)7273,7277,7278,7280-7281,7283,7340,7454,7456,7458,7089-7095,7137-7140,7194-7204,7208,7209,7210(A),6923- | 06/10/2020 |
| 602 | 0710102/09499/2020  | AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED        | Interlocutory Application (I.B.C)              | Rule 11 of NCLT, 2016                       | C.P. (IB)/1464(PB)2018       | Vikram Hegde         | PAGE END SIGNATURE MISSING                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |            |
| 603 | 0710102/09524/2020  | SAKSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs NFX DIGITAL PRIVATE LIMITED   | Company Petition IB (IBC)                      | IBC Under Sec 9                             | NA                           | sachdev & associates | claim less than 1 cr                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 10-02-2020 |
| 604 | 0710102/08475/2020  | aadhaar group limited Vs REGISTRAR OF COMPANIES                             | Company Appeal(Companies Act)                  | Sec 252 (1) - By Government Body            |                              | deepti grover khanna | Jurisdiction Haryana in Master Data                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 02-09-2020 |
| 605 | 0710102/09182/2020  | Madhu bhaskar Vs BHARAT BHASKAR                                             | Company Petition (Companies Act)               | Sec 425                                     |                              | aaryan sharma        | Brief Synopsis / List Of Date & Events / Proof Of Service / MOA / AOA / Case Type Wrong                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 24/09/2020 |
| 606 | 0710102/09229/2020  | Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited         | Company Petition (Companies Act)               | Sec. 241(1),Sec. 242(4),Sec. 244(1)         |                              | YOGESH KUMAR JAGIA   | Payment Issue By NIC                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 25/09/2020 |
| 607 | 0710102/09571/2020  | TFM fashion and Entertainment India Private Limited Vs                      | Company Petition (Companies Act)               | Sec 272 of the Companies Act , 2013         |                              | RAKESH KUMAR         | Annexure Every Pages Sign / Page Not Clear-54-55,59-60,63,66,68,73 / Missing-85 / Master Data                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 10-07-2020 |
| 608 | 0710102/09567/2020  | JAGAT PAL PALIWAL AND ANR Vs JASSUM PROPCON PROJECTS PVT LTD                | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | C.P. NO. (IB)-1756/(PB)/2018 |                      | Unsign pages-13 to 19,21 to 35,38,39                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 10-07-2020 |
| 609 | 0710102/09555/2020  | FRANCO SYSTEMS PRIVATE LIMITED Vs                                           | Company Application(Companies Act)             | Sec 252 (3) - By Government Body            | NIL                          | Amit Kumar           | wrong section choose/service missed to income tex/supporting Affidavit missed                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 10-07-2020 |
| 610 | 0710102082462020/1  | SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED                            | INTERLOCUTORY APPLICATION (I.B.C)/3478(I)2020  | Sec 60(5)                                   |                              |                      | page no. 8, 9 not clear                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 10-05-2020 |
| 611 | 0710102024782020/4  | ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/616(ND)2020          | IBC Under Sec 9                             |                              |                      | page no. 20 to 33 True Copy sign missing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 10-06-2020 |
| 612 | 0710102066972020/3  | PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED                   | INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020 | Sec 60(5)                                   |                              |                      | Page no. 26 not clear, Index missing in vakalatnama                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 10-06-2020 |
| 613 | 0710102080082020/2  | AA PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES      | APPEAL(COMPANIES ACT)/296(ND)2020              | Sec 252 (3)                                 |                              |                      | Sign Missing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 10-06-2020 |
| 614 | 0710102090192020/1  | YOGESH GUPTA Vs. ESTATE OFFICER                                             | INTERLOCUTORY APPLICATION (I.B.C)/4005(I)2020  | Sec 60(5)                                   |                              |                      | Wrong Pagination, Index missing in vakalatnama                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 10-06-2020 |

|     |                     |                                                                                      |                                                |                                             |           |                     |                                                                                                                                                                                  |            |
|-----|---------------------|--------------------------------------------------------------------------------------|------------------------------------------------|---------------------------------------------|-----------|---------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 615 | 0710102090192020/2  | YOGESH GUPTA Vs. ESTATE OFFICER                                                      | INTERLOCUTORY APPLICATION (I.B.C)/4005(I)2020  | Sec 60(5)                                   |           |                     | Index missing                                                                                                                                                                    | 10-06-2020 |
| 616 | 0710200432722018/16 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.                           | COMPANY PETITION IB (IBC)/408(ND)2018          | IBC Under Sec 9                             |           |                     | page no. 31, 32, 35, 36 are not clear                                                                                                                                            | 10-06-2020 |
| 617 | 0710200432722018/17 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.                           | COMPANY PETITION IB (IBC)/408(ND)2018          | IBC Under Sec 9                             |           |                     | page no. missing in some pages,                                                                                                                                                  | 10-06-2020 |
| 618 | 0710102000472020/1  | RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.                    | COMPANY APPLICATION(IBC)/192(I)2020            | 22(3)(b)                                    |           |                     | pages wrong arrange                                                                                                                                                              | 10-07-2020 |
| 619 | 0710102065972020/1  | ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD                      | INTERLOCUTORY APPLICATION (I.B.C)/2422(I)2020  | Sec 60(5)                                   |           |                     | OC NOT UPLOAD                                                                                                                                                                    | 10-07-2020 |
| 620 | 0710102078032020/13 | ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED                            | COMPANY PETITION (COMPANIES ACT)/94(ND)2020    | Sec. 241(1)                                 |           |                     | Sign Missing                                                                                                                                                                     | 10-07-2020 |
| 621 | 0710102085142020/1  | SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                          | APPEAL(COMPANIES ACT)/316(ND)2020              | Sec 252 (3)                                 |           |                     | Page no. 7 translator missing                                                                                                                                                    | 10-07-2020 |
| 622 | 0710102086452019/16 | DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/1206(ND)2019         | IBC under Sec 7                             |           |                     | wrong e fill need TO IA file                                                                                                                                                     | 10-07-2020 |
| 623 | 0710102086452019/17 | DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/1206(ND)2019         | IBC under Sec 7                             |           |                     | wrong e fill need TO IA file                                                                                                                                                     | 10-07-2020 |
| 624 | 0710102086662020/1  | ROHIT SEGHAL Vs. AJIT MEHRA                                                          | INTERLOCUTORY APPLICATION (I.B.C)/4009(ND)2020 | Sec 43(1) r/w Sec 44 (1)                    |           |                     | Page no. 20 not clear                                                                                                                                                            | 10-07-2020 |
| 625 | 0710102090402020/1  | BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED                               | INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020 | 19(2)                                       |           |                     | No Pagination                                                                                                                                                                    | 10-07-2020 |
| 626 | 0710102090402020/2  | BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED                               | INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020 | 19(2)                                       |           |                     | NO Pagination,                                                                                                                                                                   | 10-07-2020 |
| 627 | 0710200117292019/5  | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/266(ND)2019          | IBC under Sec 7                             |           |                     | No Docs Uploaded                                                                                                                                                                 | 10-07-2020 |
| 628 | 0710120012082018/45 | SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD                                 | COMPANY PETITION IB (IBC)/1248(PB)2018         | IBC under Sec 7                             |           |                     | true copy sign missing                                                                                                                                                           | 08-10-2020 |
| 629 | 710000096052020     | Shailendra Aggarwal VS Mr Debashis Nanda                                             |                                                |                                             |           |                     | proof of service/Supporting Affidavit missed                                                                                                                                     | 10-08-2020 |
| 630 | 710000096042020     | Pradeep Arora VS Mr Debashis Nanda                                                   |                                                |                                             |           |                     | proof of service/Supporting Affidavit missed                                                                                                                                     | 10-07-2020 |
| 631 | 710000096032020     | Piya Puri VS Mr Debashis Nanda                                                       |                                                |                                             |           |                     | proof of service/Supporting Affidavit missed                                                                                                                                     | 10-07-2020 |
| 632 | 710000095922020     | Satyadeep Bishnoi VS Mr Debashis Nanda                                               |                                                |                                             |           |                     | proof of service/Supporting Affidavit missed                                                                                                                                     | 10-07-2020 |
| 633 | 0710102017952020/4  | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS                                               |                                                | Sec. 230-232 - Second Motion                |           |                     | pg-1 cut & not clear/true copy sign missed                                                                                                                                       | 18/09/2020 |
| 634 | 0710102017952020/4  | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS                                               |                                                | Sec. 230-232 - Second Motion                |           |                     | pg-1 cut & not clear/true copy sign missed                                                                                                                                       | 18/09/2020 |
| 635 | 0710102/09610/2020  | RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED                      | Company Application(Companies Act)             | Rule 11 of NCLT, 2016                       | Not found | JASPAL SINGH PANNU  | Main case no. Not mentioned                                                                                                                                                      | 10-08-2020 |
| 636 | 0710102/09553/2020  | Agrante Developers Pvt. Ltd. Vs. M/S EARTH BUILDPROP PVT LTD                         | Interlocutory Application(IBC)                 | Application under any other provisions- IBC |           | Alok Tripathi       | Translated page- 56,136,132,125,121,58,62,64,71,73,/small font-80,84,99,156,/Page cut-122,124,126,127,137,sign missed on Annexures/ Upload documents in sequence/memo of parties |            |
| 637 | 0710102073352020/1  | SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.       | INTERLOCUTORY APPLICATION (I.B.C)/2422(I)2020  | Application under any other provisions- IBC |           |                     | WRONG E-FILL NEED TO IA file                                                                                                                                                     | 08-10-2020 |
| 638 | 0710102090192020/2  | YOGESH GUPTA Vs. ESTATE OFFICER                                                      | INTERLOCUTORY APPLICATION (I.B.C)/4005(I)2020  | Sec 60(5)                                   |           |                     | pg 1 not clear                                                                                                                                                                   | 08-10-2020 |
| 639 | 0710120007562018/10 | M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.            | COMPANY PETITION (COMPANIES ACT)/173(PB)2019   | IBC Under Sec 9                             |           |                     | WRONG E-FILL NEED TO IA file                                                                                                                                                     | 08-10-2020 |
| 640 | 0710102/03024/2020  | NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi | Company Appeal(Companies Act)                  | Sec 252 (1)                                 |           | RANJEET KUMAR VERMA | Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed                                                                                                  | 07-03-2020 |
| 641 | 0710102/07003/2020  | NARESH BASIA Vs                                                                      |                                                | Section 94(1)                               |           | SATISH RAI          | objection-pages not clear & cut - 56-65,67,84,124-127,144,160,162,217,226,229,255, 264,270,299-307,327,328,340,342,375-381,384-387, remove blank pages                           | 13/07/2020 |

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|-----|--------------------------|------------------------------------------------------------------------------------------------|------------------------------------------------|---------------------------------------------|-----------------------|----------------------|------------------------------------------------------------------|-------------------------------|
| 642 | 0710102034072020/1       | HULAS RAHUL GUPTA Vs. UNION BANK OF INDIA                                                      | COMPANY PETITION IB (IBC)/985(ND)2020          | Section 94(1)                               |                       |                      | true copy sign missed                                            | 07-10-2020                    |
| 643 | 0710102093792020/1       | RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD                             | INTERLOCUTORY APPLICATION (I.B.C)/4207(I)2020  | Application under any other provisions- IBC |                       |                      | wrong e-fill need to IA file                                     | 08-10-2020                    |
| 644 | 0710102126192019/8       | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/2371(ND)2019         | IBC Under Sec 9                             |                       |                      | wrong e-fill need to IA file                                     | 08-10-2020                    |
| 645 | 0710102/09495/2020       | .GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                     | Company Application                            | Application under any other provisions      |                       | Mohit                | APPEAL HEADING WRONG.                                            |                               |
| 646 | 0710102/09588/2020       | SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED                                                | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | CP/IB/742/ND/2018     | Sandeep Kr Bhatt     | Blur page-6,7                                                    | 10-07-2020                    |
| 647 | 0710102/09581/2020       | Kanti Mohan Rustagi Vs SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTech PRIVATE LIMITED         | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | CP/IB/1081/ND/2016    | Kanti Mohan Ruastagi | Blur page-28 TO 41 ,70/Small font- 42,56 to 58,63,73 to 75,etc   | 10-07-2020                    |
| 648 | 0710102/09607/2020       | Interlocutory Application(IBC)                                                                 | Rule 11 of NCLT, 2016                          | C.P. (IB)/2765(ND)2019                      | Rohan Gupta           |                      | PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR     | 10-08-2020                    |
| 649 | 0710102091032019/11      | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED                                   | COMPANY PETITION IB (IBC)/1404(ND)2019         | IBC under Sec 7                             |                       |                      | true copy sign missing                                           | 08-10-2020                    |
| 650 | 0710102126192019/8       | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/2371(ND)2019         | IBC Under Sec 9                             |                       |                      | wrong e -file need to IA file                                    | 08-10-2020                    |
| 651 | 0710102412382017/4       | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.                                   | COMPANY PETITION IB (IBC)/343(ND)2017          | IBC Under Sec 9                             |                       |                      | wrong e -file need to IA file                                    | 08-10-2020                    |
| 652 | 0710102/09598/2020 Fresh | MAHENDRA ROLLING MILLS PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana        | Company Petition (Companies Act)               | Sec 252 (1)                                 |                       | Himanshu Alagh       | Wrong Section Select, Page No. 164, 163 Wrong Arrange, P 228 Cut | 07-03-2020                    |
| 653 | 0710102/03628/2020       | M/s Gupta Exim (India) Private Limited Vs M/s Knitcraft Apparels International Private Limited | Company Petition IB (IBC)                      | IBC Under Sec 9                             | NA                    | ULKIT GOYAL          | claim amount less than 1 cr                                      | 28-04-2020                    |
| 654 | 0710102/06624/2020       | Tiger Logistics India Ltd. Vs Jaguar Overseas Limited                                          | Company Petition IB (IBC)                      | IBC Under Sec 9                             |                       | Kshiti Mudgal        | claim amount less than 1 cr                                      | 25-06-2020                    |
| 655 | 0710102/02636/2020       | Maulana Textiles Private Limited Vs                                                            | Company Petition (Companies Act)               | Sec 252 (3)                                 |                       | NIL                  | Case Type Wrong / Page Missing- 159-161                          | OFFLINE PAYMENT DD NOT SUBMIT |
| 656 | 0710102/07299/2020       | SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi                   | Company Petition (Companies Act)               | Sec. 441                                    |                       | Shashwat Bajpai      | ROC Report / AOA Missing                                         | OFFLINE PAYMENT               |
| 657 | 0710102/09125/2020       | UMESH GARG Vs. LIC HOUSING FINANCE LTD                                                         | Interlocutory Application(IBC)                 | Sec 60(5)                                   | C.P. (IB)/449(PB)2019 | VIERAT K ANAND       | 104, NOT CLEAR                                                   | 10-01-2020                    |
| 658 | 0710102027772020/3       | NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED                                           | COMPANY PETITION IB (IBC)/784(ND)2020          | IBC under Sec 7                             |                       |                      | Page no. 1 to 2 sign missing, wrong order of pages               | 10-08-2020                    |
| 659 | 0710102068082020/2       | SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED                              | COMPANY PETITION IB (IBC)/849(PB)2020          | IBC under Sec 7, Rule 11 of NCLT, 2016      |                       |                      | True copy sign missing                                           | 10-08-2020                    |
| 660 | 0710102126192019/8       | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/2371(ND)2019         | IBC Under Sec 9                             |                       |                      | WRONG DOCUMENT NEED TO IA FILE                                   | 10-08-2020                    |
| 661 | 0710102006922019/10      | SEEMA BUILDTech PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA            | COMPANY APPEAL(COMPANIES ACT)/233(ND)2019      | Sec 252 (3)                                 |                       |                      | INDEX MISSING                                                    | 10-09-2020                    |
| 662 | 0710102019332020/1       | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                                              | COMPANY PETITION IB (IBC)/514(ND)2020          | Section 95(1)                               |                       |                      | WRONG DOCUMENT NEED TO IA FILE                                   | 10-09-2020                    |
| 663 | 0710102019332020/3       | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                                              | COMPANY PETITION IB (IBC)/514(ND)2020          | Section 95(1)                               |                       |                      | Docs exceeding page limit of 200,                                | 10-09-2020                    |
| 664 | 0710102063742020/2       | SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA                     | COMPANY APPEAL(COMPANIES ACT)/272(ND)2020      | Sec 252 (3)                                 |                       |                      | No Pagination, Page cut                                          | 10-09-2020                    |
| 665 | 0710102068722020/5       | RITU RASTOGI Vs.                                                                               | INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020 | Sec 60(5)                                   |                       |                      | WRONG EFILL NEED TO IA FILE                                      | 10-09-2020                    |
| 666 | 0710102072112020/3       | NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.                                            | INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020 | Application under any other provisions- IBC |                       |                      | wrong filing                                                     | 10-09-2020                    |
| 667 | 0710102084222020/2       | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR                                       | COMPANY PETITION IB (IBC)/937(ND)2020          | Section 95(1)                               |                       |                      | WRONG E-FILL NEED TO IA FILE                                     | 10-09-2020                    |
| 668 | 0710102118802019/9       | GHANSHYAM SHARMA Vs. SH. ANURAG SINHA                                                          | COMPANY PETITION IB (IBC)/2218(ND)2019         | IBC Under Sec 9                             |                       |                      | Wrong e-filing                                                   | 10-09-2020                    |
| 669 | 0710102139542019/6       | OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED                                          | COMPANY PETITION IB (IBC)/2728(ND)2019         | IBC Under Sec 9                             |                       |                      | No Pagination                                                    | 10-09-2020                    |
| 670 | 0710102169962019/7       | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/236(ND)2020          | IBC under Sec 7                             |                       |                      | Sign missing in whole document                                   | 10-09-2020                    |

|     |                     |                                                                                     |                                                         |                                             |                        |                      |                                                                                                 |            |
|-----|---------------------|-------------------------------------------------------------------------------------|---------------------------------------------------------|---------------------------------------------|------------------------|----------------------|-------------------------------------------------------------------------------------------------|------------|
| 671 | 0710102/09637/2020  | Teleopti India Pvt. Ltd. Vs Registrar of Companies                                  | Company Petition IB (IBC)                               | IBC Section 59                              |                        | RAKESH KUMAR         | jurisdiction gurugram                                                                           | 10-08-2020 |
| 672 | 0710102/09639/2020  | VIKAS TODKAR Vs HBN FOODS LIMITED                                                   | Intervention Petition (IBC)                             | Sec 60(5)                                   |                        | priyaranjan dubey    | wrong application                                                                               | 25/09/2020 |
| 673 | 0710102/08689/2020  | SANJAY GARG Vs Pankaj Mohan Gupta                                                   | Contempt Petition (IBC)                                 | Rule 11 of NCLT, 2016                       |                        | ADV. NIKSHUBHA SETHI | section wrong ( contempt petition is under sec 425) matter is companies act but filled in IBC   | 09-09-2020 |
| 674 | 0710102/09703/2020  | HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA                     | Interlocutory Application(IBC)                          | Sec 60(5)                                   | C.P. (IB)/1140(ND)2018 | APOORV AGARWAL       | signature missed in application                                                                 | 11-10-2020 |
| 675 | 0710102140782019/2  | AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED                                       | COMPANY PETITION IB (IBC)/3029(ND)2019                  | IBC Under Sec 9                             |                        |                      | Wrong e-filing                                                                                  | 03-07-2020 |
| 676 | 071010200042020/1   | SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD                                         | COMPANY APPLICATION(IBC)/109(PB)2020                    | Application under any other provisions- IBC |                        |                      | Wrong e-filing                                                                                  | 15/06/2020 |
| 677 | 710102090192020     | YOGESH GUPTA Vs. ESTATE OFFICER                                                     | INTERLOCUTORY APPLICATION (I.B.C)/4005(I)2020           | Sec 60(5)                                   |                        |                      | Wrong E-filing, page no. 1-16 sign missing,                                                     | 19/09/2020 |
| 678 | 0710102415722018/35 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.                    | COMPANY PETITION IB (IBC)/37(PB)2018                    | IBC under Sec 7                             |                        |                      | Wrong e-filing                                                                                  | 10-05-2020 |
| 679 | 0710102415722018/36 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.                    | COMPANY PETITION IB (IBC)/37(PB)2018                    | IBC under Sec 7                             |                        |                      | Wrong e-filing                                                                                  | 10-08-2020 |
| 680 | 0710102004522020/1  | SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD                                         | COMPANY APPLICATION(IBC)/392(PB)2020                    | Application under any other provisions- IBC |                        |                      | Wrong e-filing                                                                                  | 10-09-2020 |
| 681 | 0710102011422020/4  | HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.                       | COMPANY PETITION IB (IBC)/381(ND)2020                   | ----IBC Under Sec 9                         |                        |                      | page no. 2, 3 sign missing, page no. 10 to 29 cheque details not clear                          | 10-09-2020 |
| 682 | 0710102028842020/1  | SHAIKENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.                   | INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020          | Sec 60(5)                                   |                        |                      | Wrong e-filing                                                                                  | 10-09-2020 |
| 683 | 0710102087182020/2  | MANOHAR LAL VII Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)                | INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020          | Sec 60(5)                                   |                        |                      | Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing,             | 10-09-2020 |
| 684 | 0710102060732020/1  | STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL                                          | INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020          | Sec 66(1)                                   |                        |                      | Volume wise index missing, Page no. 1 - 8, page no. 221 - 273, 275 - 307 true copy sign missing | 10-10-2020 |
| 685 | 0710102061652020/2  | ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020 | Sub-section (I) of section 230              |                        |                      | Page no. 7 to 8 true copy sign missing                                                          | 10-10-2020 |
| 686 | 0710102080402020/2  | MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED                                | CONTEMPT PETITION(COMPANIES ACT)/3(ND)2020              | Sec 425                                     |                        |                      | Wrong e-filing                                                                                  | 10-10-2020 |
| 687 | 0710102084642020/1  | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                        | INTERLOCUTORY APPLICATION (I.B.C)/3711(I)2020           | 19(2)                                       |                        |                      | Index missing, pagination missing,                                                              | 10-10-2020 |
| 688 | 0710102090312020/3  | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED                           | COMPANY PETITION (COMPANIES ACT)/119(ND)2020            | Sec. 241(1),Sec. 242(4)                     |                        |                      | Documents not upload properly                                                                   | 10-10-2020 |
| 689 | 0710102090312020/4  | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED                           | COMPANY PETITION (COMPANIES ACT)/119(ND)2020            | Sec. 241(1),Sec. 242(4)                     |                        |                      | index missing, true copy sign missing                                                           | 10-10-2020 |
| 690 | 0710102096412020/1  | BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED                                 | INTERLOCUTORY APPLICATION (I.B.C)/4357(I)2020           | Application under any other provisions- IBC |                        |                      | Wrong e-filing                                                                                  | 10-10-2020 |
| 691 | 0710102128042019/12 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED          | COMPANY PETITION IB (IBC)/2413(ND)2019                  | IBC Under Sec 9                             |                        |                      | True copy sign missing                                                                          | 10-10-2020 |
| 692 | 0710102161222019/5  | PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                          | COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019              | Sec 252 (1)                                 |                        |                      | True copy sign missing                                                                          | 10-10-2020 |
| 693 | 0710102171592019/4  | HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED | COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020           | Sec. 230-232 - Second Motion                |                        |                      | Wrong e-filing                                                                                  | 10-10-2020 |
| 694 | 0710102076312019/1  | SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED                                 | COMPANY PETITION IB (IBC)/1125(ND)2019                  | IBC Under Sec 9                             |                        |                      | True Copy sign missing                                                                          | 10-11-2020 |
| 695 | 0710102086102020/1  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                      | COMPANY PETITION (COMPANIES ACT)/120(I)2020             | Sec. 59                                     |                        |                      | Wrong e-filing                                                                                  | 10-11-2020 |
| 696 | 0710102005502019/6  | POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED                                 | COMPANY PETITION IB (IBC)/204(ND)2019                   | IBC under Sec 7                             |                        |                      | Wrong e-filing                                                                                  | 10-12-2020 |
| 697 | 0710102008252019/9  | DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD                                       | COMPANY PETITION IB (IBC)/297(ND)2019                   | IBC under Sec 7                             |                        |                      | Index missing                                                                                   | 10-12-2020 |

|     |                     |                                                                                                  |                                                            |                                             |                        |                      |                                                                                                                                                                                                                                                                                                                                                 |            |
|-----|---------------------|--------------------------------------------------------------------------------------------------|------------------------------------------------------------|---------------------------------------------|------------------------|----------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 698 | 0710102010992019/11 | ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED                                               | COMPANY PETITION IB (IBC)/432(ND)2019                      | IBC under Sec 7                             |                        |                      | wrong filing                                                                                                                                                                                                                                                                                                                                    | 10-12-2020 |
| 699 | 0710102019332020/3  | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                                                | COMPANY PETITION IB (IBC)/514(ND)2020                      | Section 95(1)                               |                        |                      | WRONG E-FILL NEED TO IA FILE                                                                                                                                                                                                                                                                                                                    | 10-12-2020 |
| 700 | 0710102031232018/2  | MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES                                                    | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/181(PB)2018 | Application under any other provisions      |                        |                      | index missing                                                                                                                                                                                                                                                                                                                                   | 10-12-2020 |
| 701 | 0710102068602020/1  | DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.                                                     | INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020             | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |                        |                      | Index missing, no pagination, True copy sign missing                                                                                                                                                                                                                                                                                            | 10-12-2020 |
| 702 | 0710102075362020/2  | SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                        | COMPANY APPEAL (COMPANIES ACT)/306(ND)2020                 | Sec 252 (3)                                 |                        |                      | INDEX MISSING                                                                                                                                                                                                                                                                                                                                   | 10-12-2020 |
| 703 | 0710102075952020/3  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                                                          | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020             | Sec 66(1)                                   |                        |                      | page end signature missing, True copy sign missing                                                                                                                                                                                                                                                                                              | 10-12-2020 |
| 704 | 0710102076972020/2  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                                                          | INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020             | Sec. 45 (1)                                 |                        |                      | Volume wise index missing, true copy sign missing, page no. 91 cut, page no. 195, 241, 242, 306, not clear, , page end signature missing, proof of service, pages not clear.                                                                                                                                                                    | 10-12-2020 |
| 705 | 0710102090312020/5  | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED                                        | COMPANY PETITION (COMPANIES ACT)/119(ND)2020               | Sec. 241(1), Sec. 242(4)                    |                        |                      | page end signatures missing                                                                                                                                                                                                                                                                                                                     | 10-12-2020 |
| 706 | 0710102098902019/19 | VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED                                     | COMPANY PETITION (COMPANIES ACT)/112(ND)2019               | Sec. 241(1)                                 |                        |                      | 57 59 61-64 73 not clear                                                                                                                                                                                                                                                                                                                        | 10-12-2020 |
| 707 | 0710102155722019/4  | M/S SHRUI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.                                                 | COMPANY PETITION IB (IBC)/3398(ND)2019                     | IBC Under Sec 9                             |                        |                      | wrong e fill need to IA FILE                                                                                                                                                                                                                                                                                                                    | 10-12-2020 |
| 708 | 0710102/03140/2020  | JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies                                          | Company Appeal (Companies Act)                             | Sec 252 (1)                                 |                        | pankaj agarwal       | Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55-56,71-72,93-96 Registered Office Uttar Pradesh / Page Not Clear- 67,69,71,73,76,78,79,80,83,84,134,153,154,183-186,193-200,212,218,243-244,259,301,315-333,348,362-373,397-409,419,446,450, / Volume-II Index Missing / Page Missing-374,380-388 / Master Data | 03-11-2020 |
| 709 | 0710102/02962/2020  | Narendra Kumar Arora Vs Waseem Ahmed Khan                                                        | Company Petition (Companies Act)                           | Sec. 241(1)                                 |                        | Prashant Katara      |                                                                                                                                                                                                                                                                                                                                                 | 03-05-2020 |
| 710 | 0710102/02846/2020  | FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES                       | Company Appeal (Companies Act)                             | Sec 252 (3)                                 |                        | Gursat Singh Vachher | STK-7 Missing / Master Data                                                                                                                                                                                                                                                                                                                     | 03-03-2020 |
| 711 | 0710102/03183/2020  | ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.                                    | Company Petition (Companies Act)                           | Sec. 213                                    |                        | AASTHA SAXENA        | Page Not Clear-54,59,83,86,87,89-92,120,121,138,176,177,179,                                                                                                                                                                                                                                                                                    | 03-12-2020 |
| 712 | 0710102/09509/2020  | William Flint Vs IPROF Learning Solutions India Pvt. Ltd.                                        | Company Petition (Companies Act)                           | Sec. 58(3)                                  |                        | DESAI AND DIWANJI    | Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF                                                                                                                                                                                                                                                                                  | 10-05-2020 |
| 713 | 0710102/09063/2020  | DYNACON PROJECTS PVT LTD. Vs. M/S TODAY HOMES& INFRASTRUCTURE PVT LTD.                           | Interlocutory Application (IBC)                            | Sec 60(5)                                   | C.P. (IB)/2130(ND)2019 | NA                   | Blur page-31,32,34,36-43                                                                                                                                                                                                                                                                                                                        | 13.10.2020 |
| 714 | 0710102/09067/2020  | RANJEET RAMKRISHNA YADAV Vs. M/S JNC CONSTRUCTION PVT LTD.                                       | Interlocutory Application (IBC)                            | Sec 60(5)                                   | C.P. (IB)/272(PB)2019  | NA                   | 23-26 blur page                                                                                                                                                                                                                                                                                                                                 | 13.10.2020 |
| 715 | 0710102/09069/2020  | M/S NISUS FINACE & INVESTMENT MANAGER LLP & ANR. Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD. | Interlocutory Application (IBC)                            | Sec 60(5)                                   | C.P. (IB)/1348(ND)2019 | NA                   | Blur page-24-26 not clear                                                                                                                                                                                                                                                                                                                       | 13.10.2020 |
| 716 | 0710102/09767/2020  | Brahm Datt Verma Vs Four Coins Global India Private Limited                                      | Interlocutory Application (IBC)                            | 19(2)                                       | C.P. (IB)/741(ND)2019  | 9811443244           | Sign is missing on index                                                                                                                                                                                                                                                                                                                        | 13-10-2020 |
| 717 | 710102083552020     | SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED                      | Restoration Application                                    | Application under any other provisions- IBC | C.P. (IB)/1820(ND)2019 | MOHIT GOLYAN         | Wrong section and 151,,86-87 not clear page                                                                                                                                                                                                                                                                                                     | online     |
| 718 | 710102081652020     | Rabindra Kumar Mintri Vs. ajay sood                                                              | Interlocutory Application (IBC)                            | Sec 43(1) r/w Sec 44 (1)                    | C.P. (IB)/923(PB)2018  | APOORV AGARWAL       | break the file in volume and volume is not more than 200 pages                                                                                                                                                                                                                                                                                  | online     |
| 719 | 0710102/09263/2020  | Fateh Bahadur Singh Proprietor of Maa Sharda Traders Vs APS HYDRO PRIVATE LIMITED                | Company Petition IB (IBC)                                  | IBC Under Sec 9                             |                        | 9873579804           | claim less than 1 cr                                                                                                                                                                                                                                                                                                                            | 26/09/2020 |
| 720 | 0710102081322020/1  | RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.                                           | INTERLOCUTORY APPLICATION (I.B.C)/3419(I)2020              | Sec 12(2)                                   |                        |                      | WRONG E FILE NEED TO IA FILE                                                                                                                                                                                                                                                                                                                    | 13/10/2020 |
| 721 | 0710102087802020/1  | ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/976(ND)2020                      | IBC Under Sec 9                             |                        |                      | need to upload in one volume or one pdf                                                                                                                                                                                                                                                                                                         | 13/10/2020 |

|     |                     |                                                                                                                |                                                 |                                             |                       |                   |                                                                                                                                                               |            |
|-----|---------------------|----------------------------------------------------------------------------------------------------------------|-------------------------------------------------|---------------------------------------------|-----------------------|-------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 722 | 0710102129312019/11 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ                                                                     | COMPANY APPLICATION(COM PANIES ACT)/380(ND)2019 | Rule 11 of NCLT                             |                       |                   | NEED TO FILE IN ONE PDF ONE VOLUME                                                                                                                            | 09-12-2020 |
| 723 | 0710102157702019/8  | MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED                                        | COMPANY APPLICATION(IBC)/644(ND)2019            | Sec 60(5)                                   |                       |                   | INDEX MISSING                                                                                                                                                 | 13/10/2020 |
| 724 | 0710102406262018/11 | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED                                                               | COMPANY PETITION IB (IBC)/661(PB)2018           | IBC under Sec 7                             |                       |                   | wrong e fill need to IA file                                                                                                                                  | 13/10/2020 |
| 725 | 0710102406262018/13 | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED                                                               | COMPANY PETITION IB (IBC)/661(PB)2018           | IBC under Sec 7                             |                       |                   | wrong e fill need to IA file                                                                                                                                  | 13/10/2020 |
| 726 | 0710200418112018/11 | EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED                                            | COMPANY PETITION IB (IBC)/866(PB)2018           | IBC under Sec 7                             |                       |                   | true copy sign missed                                                                                                                                         | 13/10/2020 |
| 727 | 0710102/03393/2020  | Bindu Rai & Nilabh and Ors. Vs Morpheus Developers Private Ltd and Anr                                         | IBC under Sec 7                                 | Offline                                     |                       | Rituraj Choudhary | objection-page 59 cut, pages not clear-85,88,100 and true copy sign missed ,( 6 home buyer case discuss with sir)                                             | refile     |
| 728 | 710000096902020     | Anand Engineering Limited VS Prasad & Company (Projects Works) Limited                                         | Caveat                                          |                                             |                       |                   | No pagination on Demand notice & 4 pages not clear                                                                                                            | 10-10-2020 |
| 729 | 0710102/09830/2020  | MUKESH AGGARWAL Vs sanjay choudhary                                                                            | Company Application(Companies Act)              | Application under any other provisions- IBC | CP/41/ND/2015         | SUSHANT KUMAR     | Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89                                                                                           | 14/10/2020 |
| 730 | 0710102/09829/2020  | ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.                                                              | Company Petition IB (IBC)                       | IBC Under Sec 9                             |                       | pankaj yadav      | page:70-89, 102-105 not clear & payment not received                                                                                                          | 14/10/2020 |
| 731 | 0710102/09810/2020  | InterGlobe Technology Quotient Pvt Ltd Vs Business Travels Private Limited                                     | Company Petition IB (IBC)                       | IBC under Sec 7                             |                       | D. Kishore Kumaar | petition sign missed on every pages, proof of serviced missed , irp detail missed, form 2 missed, claim amount less than 1 Cr , page: 31-35, 39-40, not clear | 14/10/2020 |
| 732 | 0710102/09515/2020  | AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.                                            | Contempt Petition (IBC)                         | Rule 11 of NCLT, 2016                       |                       | Rajiv Malik       | PLS DOC UPLOAD PROPERLY                                                                                                                                       | 10-05-2020 |
| 733 | 0710102/09734/2020  | The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd                               | Company Appeal (IBC)                            | Rule 11 of NCLT, 2016                       |                       | SONAL ANAND       | case type check PLEASE FILE IN SEC 42                                                                                                                         | 10-12-2020 |
| 734 | 71010208872020      | SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                   | Company Appeal                                  | v Rule 11 of NCLT Sec 252 (3)               |                       |                   | section wrong and case type wrong main case not mention                                                                                                       | online pay |
| 735 | 0710102/09864/2020  | Moods Hospitality Private Limited Vs Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli | Interlocutory Application (I.B.C)               | Application under any other provisions- IBC | CP/IB/189/PB/2018     | Akhil goel        | sign mis-16 to 25                                                                                                                                             | 15/10/2020 |
| 736 | 0710102/09854/2020  |                                                                                                                | Interlocutory Application (I.B.C)               | Sec 60(5)                                   | C.P. (IB)/378(PB)2017 | Nil               | File not properly uploaded                                                                                                                                    | 15/10/2020 |
| 737 | 0710102/09862/2020  | RITA GUPTA Vs                                                                                                  | Interlocutory Application (I.B.C)               | Application under any other provisions- IBC | CP/IB/479/ND/2019     | SUMIT KUMAR BATRA | After 54 Page numbering missing in index                                                                                                                      | 15/10/2020 |
| 738 | 0710102/09873/2020  | Big Vacations Private Limited Vs Registrar of Companies                                                        | Company Appeal(Companies Act)                   | Sec 252 (1) - By Government Body            |                       | AVTAAR SINGH      | Wrong Section                                                                                                                                                 | 15/10/2020 |
| 739 | 0710102080902020/2  | ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA                                                                           | INTERLOCUTORY APPLICATION (I.B.C)/3400(PB)2020  | Rule 11 of NCLT, 2016                       |                       |                   | wrong file attach petition also attach                                                                                                                        | 10-09-2020 |
| 740 | 0710102033512020/1  | ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED                                                       | INTERLOCUTORY APPLICATION (I.B.C)/1996(J)2020   | Application under any other provisions- IBC |                       |                   | index missed                                                                                                                                                  | 13/10/2020 |
| 741 | 0710102035732020/1  | YOGESH NAYAK Vs. STATE BANK OF INDIA                                                                           | INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020  | Sec 60(2)                                   |                       |                   | true copy sign missed                                                                                                                                         | 13/10/2020 |
| 742 | 0710102169962019/8  | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED                                         | COMPANY PETITION IB (IBC)/236(ND)2020           | IBC under Sec 7                             |                       |                   | INDEX MISSING                                                                                                                                                 | 13/10/2020 |
| 743 | 0710102410822018/16 | BANK OF BARODA Vs. BRY'S INTERNATIONAL PRIVATE LIMITED                                                         | COMPANY PETITION IB (IBC)/892(PB)2018           | IBC under Sec 7                             |                       |                   | index missing                                                                                                                                                 | 13/10/2020 |
| 744 | 0710102410822018/17 | BANK OF BARODA Vs. BRY'S INTERNATIONAL PRIVATE LIMITED                                                         | COMPANY PETITION IB (IBC)/892(PB)2018           | IBC under Sec 7                             |                       |                   | index missing                                                                                                                                                 | 13/10/2020 |
| 745 | 0710102424522018/27 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED                                        | COMPANY PETITION IB (IBC)/936(PB)2018           | IBC under Sec 7                             |                       |                   | wrong filing                                                                                                                                                  | 13/10/2020 |
| 746 | 0710120004512018/18 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                                                   | COMPANY PETITION IB (IBC)/637(PB)2018           | Application under any other provisions      |                       |                   | WRONG E FILE NEED TO IA FILE                                                                                                                                  | 13/10/2020 |
| 747 | 0710102073632019/27 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD                                                            | COMPANY PETITION IB (IBC)/889(ND)2019           | IBC Under Sec 9                             |                       |                   | wrong filing                                                                                                                                                  | 14/10/2020 |
| 748 | 0710102086152020/1  | NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS                                                | INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020  | Sec 60(5)                                   |                       |                   | true copy sign missed                                                                                                                                         | 14/10/2020 |
| 749 | 0710102168932019/1  | AKHIL GOEL Vs.                                                                                                 | INTERLOCUTORY APPLICATION (IBC)/2875(PB)2019    | Application under any other provisions- IBC |                       |                   | wrong e file need to IA file                                                                                                                                  | 14/10/2020 |

|     |                     |                                                                                  |                                           |                                                    |                       |                    |                                                                                                                                             |             |
|-----|---------------------|----------------------------------------------------------------------------------|-------------------------------------------|----------------------------------------------------|-----------------------|--------------------|---------------------------------------------------------------------------------------------------------------------------------------------|-------------|
| 750 | 0710120001492018/11 | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/398(PB)2017     | IBC Under Sec 9                                    |                       |                    | wrong e fill need to IA file                                                                                                                | 14/10/2020  |
| 751 | 0710102/06301/2020  | ELIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Petition IB (IBC)                 | IBC Section 59                                     |                       |                    | page:90-93, 177, not clear                                                                                                                  | 05-06-2020  |
| 752 | 0710102/09950/2020  | Rajesh Kumar Gupta Vs VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.     | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC        | CP/IB/1411/ND/2019    | Rajesh Kumar Gupta | Small font-9                                                                                                                                | 16-Oct-20   |
| 753 | 0710102/09914/2020  |                                                                                  | Interlocutory Application (I.B.C)         | IBC Under Sec 9                                    | (IB)/1108(ND)2019     | Shashwat Parihar   | No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG                                                               |             |
| 754 | 0710102/09880/2020  | ANIL KOHLI Vs                                                                    | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC        | CP/IB/144/PB/2017     | ABHISHEK Anand     | Blur page-104                                                                                                                               | 15-Oct-20   |
| 755 | 0710102/09882/2020  | Harvinder Kumar Jatana Vs                                                        | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC        | CP/IB/904/PB/2018     | KOMAL ABROL        | Memo of party/supporting Affidavit                                                                                                          | 15-Oct-20   |
| 756 | 0710102/09902/2020  | Nili Infrastructure pvt. ltd. Vs Alchemist assets                                | Interlocutory Application (I.B.C)         | Rule 11 of NCLT, 2016                              | CP/IB/560/PB/2018     | Anurag Bhatt       | Blur page-12 & wrong scan/Proof of service                                                                                                  | 15-Oct-20   |
| 757 | 0710102/07655/2020  | Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited               | Company Petition (Companies Act)          | Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT |                       | NIHARIKA AHLUWALIA | Do Separate rule 11 application not in Petition                                                                                             | 05 Aug 2020 |
| 758 | 0710102/09878/2020  | Amit Bakiwala Proprietor of M/s Asha Paints and Decorators Vs SPML Infra Limited |                                           | IBC Under Sec 9                                    |                       | Aditya vijay       | objection- claim amount less then 1 crore                                                                                                   | fresh       |
| 759 | 0710102/02686/2020  | ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED                                      | Company Petition IB                       | IBC under Sec 7                                    | NA                    | SNG PARTNER        | uncompleted document only form 1 upload                                                                                                     | 19-Oct-20   |
| 760 | 0710102/09264/2020  | RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE   | Company Appeal                            | Sec 252 (1)                                        | NA                    | Achal Gupta        | Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing-111-114 / After-119 Wrong Arrange Pgs / Annexure Every Pages Sign | 19-Oct-20   |
| 761 | 0710102/08103/2020  | SHEFALI SINGH Vs. UNITECH LIMITED                                                | Company Petition                          | Sec. 73(4)                                         |                       |                    | Council Detail Missed in Index                                                                                                              | 19-Oct-20   |
| 762 | 0710102/09080/2020  | SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                       | Company Appeal                            | Sec 252 (1)                                        |                       |                    | Company Master Data Missed, Page 188 Missed                                                                                                 | 19-Oct-20   |
| 763 | 0710102/09287/2020  | super residency private limited Vs registrar of companies                        | Company Petition (Companies Act)          | Sec 252 (1)                                        |                       | SHIKHAR GARG       | Wrong case type, Page no 188 missed, mentioned page no 205 in index                                                                         | 28-09-2020  |
| 764 | 0710102/09960/2020  | UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.                                | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC        | CP/IB/386/PB/2018     | Rohit sehgal       | Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70                                                                                       | 17-Oct-20   |
| 765 | 0710102/09952/2020  | VIKRAM BAJAJ Vs                                                                  | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC        | CP/IB/323/ND/2019     | ABHISHEK Anand     | Blur Page-186,276,277/small font-234                                                                                                        | 17-Oct-20   |
| 766 | 0710102/09962/2020  | IDBI BANK LIMITED Vs M/S SANTOSH OVERSEAS LIMITED                                | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC        | CP/IB/386/PB/2018     | Rohit sehgal       | Sign mis-1 to 14/small font-56,75,76/Blur Page-60,63,67,70                                                                                  | 17-Oct-20   |
| 767 | 0710102/09969/2020  | DENA BANK Vs RATHI SUPER STEEL LIMITED                                           | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC        | CP/IB/1446/PB/2018    |                    | Blur Page-29 to 39                                                                                                                          | 17-Oct-20   |
| 768 | 0710102/09975/2020  | DEBASHIS NANDA Vs.                                                               | Interlocutory Application(IBC)            | Application under any other provisions- IBC        | CP/452(ND)2017        | Debashis Nanda     | Case type, section wrong and volume break after 200 pages                                                                                   | 18-Oct-2020 |
| 769 | 0710102/09949/2020  | GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI                                            | Interlocutory Application(IBC)            | Application under any other provisions- IBC        | C.P. (IB)/597(ND)2018 | Gyaneshwar Sahai   | Index missed                                                                                                                                | 17-Oct-2020 |
| 770 | 0710102/09660/2020  | LAXMI STEELS THROUGH RAHUL SINGHAL Vs VIJAY KUMAR GUPTA                          | Interlocutory Application (I.B.C)         | Sec 60(5)                                          | CP/IB/1551/ND/2019    | Aditya Saurabh     | Small font page-13 to 67 & not clear                                                                                                        | 10-09-2020  |
| 771 | 0710102/09985/2020  | Sanjay Gupta Vs                                                                  | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC        | CP/IB/132/PB/2017     | NIPUN GAUTAM       | Small font-73,74                                                                                                                            | 19-Oct-20   |
| 772 | 0710102/09989/2020  | Sanjay Gupta Vs                                                                  | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC        | CP/IB/597/PB/2017     | NIPUN GAUTAM       | Blur Page-21 to 29,33 to 38                                                                                                                 | 19-Oct-20   |
| 773 | 0710102/09986/2020  | Ranjan Khanna Vs                                                                 | Interlocutory Application (I.B.C)         | Sec 60(5)                                          | CP/IB/2354/ND/2019    | Pushkar Taimni     | Blur page-20/Merge into one pdf                                                                                                             | 19-Oct-20   |
| 774 | 0710102094212019/9  | ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG                       | COMPANY APPLICATION(IBC)/1161(PB)2019     | Sec 60(5)                                          |                       |                    | TRUE COPY SIGN MISSING                                                                                                                      | 22-09-2020  |
| 775 | 0710102075842020/1  | JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA   | COMPANY APPEAL(COMPANIES ACT)/349(ND)2020 | Sec 252 (1)                                        |                       |                    | pg- 12 13 16 not clear                                                                                                                      | 14-10-2020  |
| 776 | 0710102000722018/10 | RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED           | COMPANY PETITION IB (IBC)/361(PB)2018     | Application under any other provisions             |                       |                    | WRONG DOCUMENT NEED TO IA FILE                                                                                                              | 15-10-2020  |
| 777 | 0710102003762019/11 | GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRA TECH PRIVATE LIMITED             | COMPANY PETITION IB (IBC)/179(ND)2019     | IBC Under Sec 9                                    |                       |                    | WRONG E FILE NEED TO IA FILE                                                                                                                | 15-10-2020  |
| 778 | 0710102007762020/1  | STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED                            | COMPANY APPLICATION(IBC)/564(PB)2020      | Application under any other provisions- IBC        |                       |                    | WRONG E FILE NEED TO IA FILE                                                                                                                | 15-10-2020  |
| 779 | 0710102015782020/2  | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD                  | COMPANY APPLICATION(IBC)/1117(PB)2020     | Sec 60(5)                                          |                       |                    | no index document not in proper                                                                                                             | 15-10-2020  |
| 780 | 0710102061132020/2  | KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED                                 | COMPANY PETITION IB (IBC)/874(PB)2020     | IBC under Sec 7                                    |                       |                    | pg-24 25 26 not clear                                                                                                                       | 15-10-2020  |

|     |                     |                                                                                                                          |                                                         |                                             |                        |                        |                                             |             |
|-----|---------------------|--------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|---------------------------------------------|------------------------|------------------------|---------------------------------------------|-------------|
| 781 | 0710102066122020/6  | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD                                                                             | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020          | Sec 60(5)                                   |                        |                        | PAGE-17 18 21 NOT CLEAR                     | 15-10-2020  |
| 782 | 0710102068082020/3  | SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED                                                        | COMPANY PETITION IB (IBC)/849(PB)2020                   | IBC under Sec 7, Rule 11 of NCLT, 2016      |                        |                        | INDEX MISSING                               | 15-10-2020  |
| 783 | 0710102081932020/1  | ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT                                                              | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/7(ND)2020 | Sec. 230-232, Sec 234                       |                        |                        | page end signatures missing                 | 15-10-2020  |
| 784 | 0710102090162020/1  | BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.                                              | INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020          | Sec 60(5)                                   |                        |                        | wrong document need to IA file              | 15-10-2020  |
| 785 | 0710102094632020/1  | RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI                                                                                | INTERLOCUTORY APPLICATION (I.B.C)/4280(ND)2020          | Sec 60(5)                                   |                        |                        | WRONG E FILE NEED TO IA FILE                | 15-10-2020  |
| 786 | 0710102096132020/1  | KHEM CHAND GUPTA Vs.                                                                                                     | INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020          | Application under any other provisions- IBC |                        |                        | wrong document need to IA file              | 15-10-2020  |
| 787 | 0710120007932018/2  | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.                                                                    | COMPANY PETITION IB (IBC)/1082(PB)2018                  | IBC under Sec 7                             |                        |                        | WRONG E FILE NEED TO IA FIE                 | 15-10-2020  |
| 788 | 0710120008412018/12 | M/S. PANIPAT TEXO FABRS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.                                                  | COMPANY PETITION IB (IBC)/1106(ND)2018                  | IBC Under Sec 9                             |                        |                        | wrong document need to IA file              | 15-10-2020  |
| 789 | 071020000062017/14  | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED                                                         | COMPANY PETITION IB (IBC)/495(ND)2017                   | Application under any other provisions      |                        |                        | WRONG E FILE NEED TO IA FILE                | 15-10-2020  |
| 790 | 0710200409692018/4  | M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.                                                                  | COMPANY PETITION IB (IBC)/643(ND)2018                   | IBC Under Sec 9                             |                        |                        | TWO AFFIDAVIT FILE IN ONE FILLING           | 15-10-2020  |
| 791 | 0710200411282018/14 | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.                                                                           | COMPANY PETITION IB (IBC)/623(ND)2018                   | IBC Under Sec 9                             |                        |                        | WRONG DOCUMENT NEED TO IA FILE              | 15-10-2020  |
| 792 | 0710200411282018/15 | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.                                                                           | COMPANY PETITION IB (IBC)/623(ND)2018                   | IBC Under Sec 9                             |                        |                        | WRONG DOCUMENT NEED TO IA FILE              | 15-10-2020  |
| 793 | 0710200411282018/16 | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.                                                                           | COMPANY PETITION IB (IBC)/623(ND)2018                   | IBC Under Sec 9                             |                        |                        | WRONG DOCUMENT NEED TO IA FILE              | 15-10-2020  |
| 794 | 0710200411862017/7  | M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.                                                    | COMPANY PETITION IB (IBC)/525(ND)2017                   | IBC under Sec 7                             |                        |                        | WRONG FILING                                | 15-10-2020  |
| 795 | 0710200412652017/12 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                                                                   | COMPANY PETITION IB (IBC)/546(ND)2017                   | IBC Under Sec 9                             |                        |                        | WRONG DOCUMENT NEED TO IA FILE              | 15-10-2020  |
| 796 | 0710200412802017/8  | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD                                                                               | COMPANY PETITION IB (IBC)/178(PB)2017                   | IBC Under Sec 9                             |                        |                        | WRONG DOCUMENT NEED TO IA FILE              | 15-10-2020  |
| 797 | 0710200423482018/31 | M/S RANJIT DAS Vs. MSX MALL PVT. LTD.                                                                                    | COMPANY PETITION IB (IBC)/334(ND)2018                   | IBC under Sec 7                             |                        |                        | WRONG FILING                                | 15-10-2020  |
| 798 | 0710102006922019/11 | SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                                      | COMPANY APPEAL (COMPANIES ACT)/233(ND)2019              | Sec 252 (3)                                 |                        |                        | WRONG E FILE NEED TO IA FILE                | 16-10-2020  |
| 799 | 0710102015722020/1  | GSI ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.                                                                       | COMPANY APPLICATION (COMPANIES ACT)/153(ND)2020         | Application under any other provisions      |                        |                        | incomplete documents                        | 16-10-2020  |
| 800 | 0710102073342020/1  | RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2975(ND)2020          | Sec 52 (5)                                  |                        |                        | wrong e file need to IA file                | 16-10-2020  |
| 801 | 0710102073632019/31 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD                                                                      | COMPANY PETITION IB (IBC)/889(ND)2019                   | IBC Under Sec 9                             |                        |                        | WRONG E FILE NEED TO IA FILE                | 16-10-2020  |
| 802 | 0710102082802019/6  | VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.                                                                  | COMPANY PETITION IB (IBC)/1108(ND)2019                  | IBC Under Sec 9                             |                        |                        | WRONG FILING NEED TO IA FILE                | 16-10-2020  |
| 803 | 0710102082872020/1  | SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED                                                                               | COMPANY PETITION IB (IBC)/965(PB)2020                   | IBC under Sec 7                             |                        |                        | wrong filing                                | 16-10-2020  |
| 804 | 0710120007932018/3  | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.                                                                    | COMPANY PETITION IB (IBC)/1082(PB)2018                  | IBC under Sec 7                             |                        |                        | WRONG E FILE NEED TO IA FILE                | 16-10-2020  |
| 805 | 0710102/09963/2020  | Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.                                                      | Interlocutory Application (I.B.C)                       | Application under any other provisions- IBC | C.P. (IB)/1499(PB)2019 | Girish Kumar Sahni IRP | page no 44-45                               | 17-Oct-2020 |
| 806 | 0710102/10015/2020  | Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI                                                      | Company Application (Companies Act)                     | Sec 252 (3) - By Government Body            |                        | Prashant Gupta         | section wrong                               | 20-Oct-20   |
| 807 | 710000098402020     | VIKAS BISHNOI VS ASHOK KUMAR GUPTA                                                                                       | Caveat                                                  |                                             |                        |                        | NCLT form 3C missed                         |             |
| 808 | 710000096452020     | Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain                                                                           | Caveat                                                  |                                             |                        |                        | NCLT form 3C missed/proof of service missed |             |

|     |                     |                                                                                     |                                                          |                                             |                       |                              |                                                                                                                             |             |
|-----|---------------------|-------------------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------|-----------------------|------------------------------|-----------------------------------------------------------------------------------------------------------------------------|-------------|
| 809 | 0710102/09719/2020  | STANFORD PARK INFRA TECH PRIVATE LIMITED Vs Registrar Of Companies Delhi            | Company Petition (Companies Act)                         | Sec 252 (3)                                 |                       | Nitin Grover                 | Judication Haryana according to Company Master Data                                                                         | 10-12-2020  |
| 810 | 0710102/07487/2020  | Preeti W/o Sunil Arora Vs UNITECH. Ltd                                              | Company Petition (Companies Act)                         | Sec. 73(4)                                  |                       | Sandeep Mishra               | Form 11 missed and Brief Synopsis & List of Dates missed                                                                    | 29-07-2020  |
| 811 | 0710102/07488/2020  | Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd                                  | Company Petition (Companies Act)                         | Sec. 73(4)                                  |                       | Sandeep Mishra               | Form 11 missed and Brief Synopsis and List of dates Missed                                                                  | 29-07-2020  |
| 812 | 0710102/09774/2020  | VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs                                   | Company Petition (Companies Act)                         | Sec. 131(1)                                 |                       | VISHAL AGARWAL               | Pls Mentioned 302 pages in Index and Advance service to Roc, Make Separate index of 2nd Volume                              | 13-10-2020  |
| 813 | 0710102/09200/2020  | SANJEEV AHUJA V                                                                     | Interlocutory Application(IBC)                           | Application under any other provisions- IBC |                       | KARAN MALHOTRA               | 20-31,53 not clear page                                                                                                     | online pay  |
| 814 | 0710102/07622/2020  | DONRIVER INDIA PRIVATE LIMITED Vs                                                   | CP(AA) Merger and Amalgamation(Companies Act)            | Sec. 230-232 - Second Motion                | CA/CAA/121/ND/2019    | MOHD NAZIM KHAN              | Delay Application                                                                                                           | 08-04-2020  |
| 815 | 0710102/08302/2020  | Zlato Business Solutions P Ltd Vs Registrar of Companies                            | Company Petition (Companies Act)                         | Sec 252 (1)                                 |                       | NIL                          | Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master Data           | 28/08/2020  |
| 816 | 0710102/08476/2020  | Krishan Pal Singh Vs M/s Bulland Buildtech Pvt Ltd.                                 | Company Petition (Companies Act)                         | Sec. 241(1)                                 |                       | Anurag Ojha                  | Blur Pages-113-119,157-159,164,176,178-180,188-191,208, / Missing-160,199, / Annexure Every Pages Sign / Page Numbering Cut | 09-01-2020  |
| 817 | 0710102/08747/2020  | Trivir Hotels & Resorts Private Limited Vs Registrar of Companies                   | Company Petition (Companies Act)                         | Sec 252 (3) - By Government Body            |                       | Divesh Goyal                 | Case Type Wrong / Wrong Section / Income Tax Service Wrong(DCIT Cell) / Annexure & Petition Every Pages Sign                | 09-11-2020  |
| 818 | 0710102/09683/2020  | KRISHAN PAL Vs S.D.ENGINEERSTECH PVT. LTD.                                          | Company Petition IB (IBC)                                | IBC Under Sec 9                             |                       | Vishweshwar Mishra           | objection-pages not clear 38,39-47                                                                                          | 10-09-2020  |
| 819 | 0710102/06591/2020  | RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD                                            | Company Petition IB (IBC)                                | IBC under Sec 7                             |                       | PSL ADVOCATES AND SOLICITORS | page:49-51, 57, 65, 76, etc (typed copy)                                                                                    | 24/06/2020  |
| 820 | 0710102/10014/2020  | RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED       | Company Petition IB (IBC)                                | IBC Under Sec 9                             |                       | Karan Valecha                | objection-claim amount less than 1 crore                                                                                    | 20/10/2020  |
| 821 | 0710102/06354/2020  | PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs                                     | Company Petition (Companies Act)                         | Sub-Section (1) Of Section 66.              |                       | KARAN MALHOTRA               | ONE PAGE NOT CLEAR                                                                                                          | 06-08-2020  |
| 822 | 0710102/03107/2020  | bank of india Vs m/s swadeshi aluminium co. (p) Ltd                                 | Company Petition IB (IBC)                                | IBC under Sec 7                             |                       | vipin jai & associates       | page:216-218, 256 blank, 260-262, not clear page 272-273 translate                                                          | 03-11-2020  |
| 823 | 0710102/09951/2020  | REKHA SHARMA Vs. BHANSALI CABLES & CONDUCTORS PVT. LTD Vs. FIBCOM INDIA LIMITED     | Interlocutory Application                                | Application under any other provisions- IBC | C.P. (IB)/364(ND)2019 |                              | 95,298-305 not clear page                                                                                                   | offline pay |
| 824 | 0710102/09306/2020  |                                                                                     | Company Petition                                         | Rule 11 of NCLT                             |                       |                              | Wrong Case Type                                                                                                             | online pay  |
| 825 | 0710102128042019/13 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED          | COMPANY PETITION IB (IBC)/2413(ND)2019                   | IBC Under Sec 9                             |                       |                              | DOCUMENT INCOMPLETE                                                                                                         | 24/09/2020  |
| 826 | 0710102087092020/1  | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/939(ND)2020                    | IBC Under Sec 9                             |                       |                              | need to upload in one volume                                                                                                | 28/09/2020  |
| 827 | 0710200418112018/15 | EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED                 | COMPANY PETITION IB (IBC)/866(PB)2018                    | IBC Under Sec 7                             |                       |                              | page end signature missingneed to IA file                                                                                   | 16/10/2020  |
| 828 | 0710102017952020/1  | DAKSHNESHVAR INFRASTRUCTURE AND OTHERS Vs.                                          | CP(AA) MERGER AND AMALGAMATION(Companies Act)/36(ND)2020 | Sec. 230-232 - Second Motion                |                       |                              | PAGE LIMIT 200                                                                                                              | 19/10/2020  |
| 829 | 0710200423482018/34 | M/S RANJIT DAS Vs. MSX MALL PVT. LTD.                                               | COMPANY PETITION IB (IBC)/334(ND)2018                    | IBC Under Sec 7                             |                       |                              | PAGE LIMIT 200                                                                                                              | 19/10/2020  |
| 830 | 0710102069102020/1  | ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL                            | COMPANY APPLICATION(Companies Act)/379(ND)2020           | Rule 32                                     |                       |                              | TRUE COPY SIGN MISSING                                                                                                      | 20/10/2020  |
| 831 | 0710102077352019/15 | A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD. | COMPANY PETITION IB (IBC)/984(ND)2019                    | IBC Under Sec 9                             |                       |                              | DOCUMENT INCOMPLETE/Index Missing/Pagination                                                                                | 20/10/2020  |
| 832 | 0710102090942020/2  | MANSUJ ARYA Vs.                                                                     | INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020           | Application under any other provisions- IBC |                       |                              | NEED TO IA FILE                                                                                                             | 20/10/2020  |
| 833 | 0710200714362018/15 | SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED                                | MISCELLANEOUS APPLICATION(Companies Act)/1213212(ND)2018 | Application under any other provisions      |                       |                              | need to IA file                                                                                                             | 20/10/2020  |
| 834 | 0710102085072020/1  | RAJNATH SINGH Vs. VIVEK RAHEJA                                                      | INTERLOCUTORY APPLICATION (I.B.C)/4097(I)2020            | #NAME?                                      |                       |                              | NEED TO IA FILE                                                                                                             | 21/10/2020  |
| 835 | 0710102088532020/1  | ABHISHEK ANAND Vs.                                                                  | INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020           | Application under any other provisions- IBC |                       |                              | NEED TO IA FILE                                                                                                             | 21/10/2020  |
| 836 | 0710102092052020/1  | RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.                                    | COMPANY PETITION (Companies Act)/142(I)2020              | Sec. 73(4)                                  |                       |                              | DOCUMENT UPLOAD                                                                                                             | 21/10/2020  |

|     |                     |                                                                                                |                                                          |                                             |                        |                       |                                                                                                                                      |              |
|-----|---------------------|------------------------------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------|------------------------|-----------------------|--------------------------------------------------------------------------------------------------------------------------------------|--------------|
| 837 | 0710102093662020/1  | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED                                 | INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020           | Application under any other provisions- IBC |                        |                       | NEED TO IA FILE                                                                                                                      | 21/10/2020   |
| 838 | 0710102113592019/9  | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.                        | COMPANY PETITION IB (IBC)/2130(ND)2019                   | IBC Under Sec 9                             |                        |                       | TRUE COPY SIGN MISSED                                                                                                                | 21/10/2020   |
| 839 | 0710102410352017/11 | ICICI BANK LIMITED Vs. SR FOILS & TISSUE LIMITED                                               | COMPANY PETITION IB (IBC)/144(PB)2017                    | IBC under Sec 7                             |                        |                       | PAGE NO NOT MENTION                                                                                                                  | 20/10/2020   |
| 840 | 0710120004512018/19 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                                   | COMPANY PETITION IB (IBC)/637(PB)2018                    | Application under any other provisions      |                        |                       | NEED TO IA FILE                                                                                                                      | 20/10/2020   |
| 841 | 0710102012202020/4  | ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020 | Sec. 230-232 - Second Motion                |                        |                       | WRONG DOCUMENT                                                                                                                       | 21/10/2020   |
| 842 | 0710102034682018/12 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED                             | COMPANY PETITION IB (IBC)/206(ND)2019                    | IBC under Sec 7                             |                        |                       | NEED TO IA FILE                                                                                                                      | 21/10/2020   |
| 843 | 0710102093662020/2  | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED                                 | INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020           | Application under any other provisions- IBC |                        |                       | NEED TO IA FILE                                                                                                                      | 21/10/2020   |
| 844 | 0710102/10010/2020  | BETA INFRTech P LTD Vs DEPUTY REGISTRAR                                                        | Interlocutory Application (I.B.C)                        | Sec 60(5)                                   | cp/117(PB)2019         | TSN RAJA              | CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN CASE IS COMPANY ACT                                                      | 20-Oct-20    |
| 845 | 0710102/10047/2020  | HCK INFRTech PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA                  | Company Application(Companies Act)                       | Rule 11 of NCLT                             | Appeal/126(ND)2020     | ANAND VARMA           | sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and supporting affidavit date mismatch | 20-Oct-2020  |
| 846 | 0710102/10051/2020  | KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.                                           | Interlocutory Application (I.B.C)                        | Sec 60(5)                                   | 21/10/2020             | Prashant Jain         | affidavit verification back date                                                                                                     | 21-Oct-2020  |
| 847 | 0710102/10042/2020  | Debashis Nanda Vs                                                                              | Interlocutory Application (I.B.C)                        | Sec 30                                      | C.P. (IB)/923(ND)2019  | Debashis Nanda        | page no 47 , 115 page cut                                                                                                            | 20-Oct-2020  |
| 848 | 0710102/10059/2020  | PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited                                 | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC |                        | PARTHA SARATHY SARKAR | main case not showing and affidavit not verified                                                                                     | 13-Oct-2020  |
| 849 | 0710102/06629/2020  | Anil Tayal Vs                                                                                  | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC | C.P. (IB)/2380(ND)2019 | Anil Tayal            | Page. 49 not clear                                                                                                                   | 19-June-2020 |
| 850 | 0710102/09464/2020  | Nilesh Sharma Vs                                                                               | Company Application(IBC)                                 | Application under any other provisions- IBC |                        | Nilesh Sharma         | Main case not link and case type wrong                                                                                               | 10-Mar-2020  |
| 851 | 0710102/10019/2020  | MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED                                          | Interlocutory Application(IBC)                           | Application under any other provisions- IBC | C.P. (IB)/547(PB)2018  | NA                    | MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD                                                                    |              |
| 852 | 0710102/09584/2020  | SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED                               | C.P. (IB)/2765(ND)2019                                   | Rule 11 of NCLT, 2016                       | C.P. (IB)/2765(ND)2019 | PRIYOJEET CHATTERJEE  | INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR                                                                      |              |
| 853 | 0710102/10032/2020  | DEBASHIS NANDA Vs.                                                                             | Interlocutory Application(IBC)                           | Application under any other provisions- IBC | CP/452(ND)2017         | NA                    | case type and section wrong                                                                                                          |              |
| 854 | 710102/09216/2020   | ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B                                             | Interlocutory Application(IBC)                           | Sec 60(5)                                   | C.P. (IB)/1935(PB)2019 | MADHURIMA DAS         | merge in to file one pdf                                                                                                             | online pay   |
| 855 | 0710102/10007/2020  | VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                   | Company Application                                      | Rule 11 of NCLT                             | CP/60(ND)2020          | SHASHANK TANDON       | SIGN MISSED IN APPLICATION PAGE NO 9 TO 17 NOT CLEAR.                                                                                | online pay   |
| 856 | 0710102/10093/2020  | kashyap sikdar & co Vs                                                                         | Company Application(Companies Act)                       | Rule 11 of NCLT                             | CP/01(ND)2018          | Aditi Sharma          | Memo of parties/True copy sign missed                                                                                                | 22-10-2020   |
| 857 | 0710102/10094/2020  | kashyap sikdar & co Vs                                                                         | Company Application(Companies Act)                       | Rule 11 of NCLT                             | CP/84(ND)2018          | Aditi Sharma          | Memo of parties/True copy sign missed                                                                                                | 22-10-2020   |
| 858 | 0710102/10022/2020  | Ms. Deepika Bhugra Prasad Vs                                                                   | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC | IB-1372/ND/2018        | NA                    | PG-27 to 40/54 to 56 not clear                                                                                                       | 20-10-2020   |
| 859 | 0710102/02323/2020  | Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited                                       | Company Application(IBC)                                 | Application under any other provisions- IBC | (IB)/846(ND)2018       | Anurag Bhatt          | Wrong case type/proof of service                                                                                                     | 20-10-2020   |
| 860 | 0710102/10049/2020  | Manish Garg Vs Arsh Associates Pvt. Ltd.                                                       | Company Petition IB (IBC)                                | IBC Under Sec 9                             |                        | Akshay Dhawan         | claim amount less than 1 cr                                                                                                          | 21/10/2020   |
| 861 | 0710102/10018/2020  | RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.                      | Company Petition IB (IBC)                                | IBC Under Sec 9                             |                        | himesh thakur         | claim amount less than 1 Cr                                                                                                          | 20/10/2020   |
| 862 | 0710102/08929/2020  | RAJINDER MEHTA Vs PROSPER CHANNEL LIFE SCIENCE INDIA                                           | Company Petition IB (IBC)                                | IBC Under Sec 9                             |                        | SANDEEP SHARMA        | page cut- 54,55,61,158,174 not clear                                                                                                 | 17/09/2020   |
| 863 | 0710102/10095/2020  | kashyap sikdar & co Vs                                                                         | Contempt Petition(Companies Act)                         | Rule 11 of NCLT                             | CP.No.427/2017         | Aditi Sharma          | Case Type Wrong                                                                                                                      | 22/10/2020   |
| 864 | 0710102/10096/2020  | MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana                         | Company Appeal(Companies Act)                            | Sec 252 (3) - By Government Body            |                        | PAWAN SHARMA          | Wrong Section / Page Cut-64                                                                                                          | 22/10/2020   |
| 865 | 0710102/09358/2020  | Union Of India Through SPIO Vs Peeyush Aggarwal And Comp.                                      | Company Petition (Companies Act)                         | Sec. 140(5)                                 |                        | Amit Mahajan          | Page Not Clear-636-637,641,670,707 / Volume Repeated                                                                                 | 30/09/2020   |
| 866 | 0710102/08749/2020  | Trivir Blessing Developers Private Limited Vs Registrar of Companies                           | Company Petition (Companies Act)                         | Sec 252 (3)                                 |                        | Divesh Goyal          | Case Type Wrong                                                                                                                      | 09-11-2020   |

|     |                     |                                                                                                          |                                                          |                                                       |                        |                     |                                                                                          |             |
|-----|---------------------|----------------------------------------------------------------------------------------------------------|----------------------------------------------------------|-------------------------------------------------------|------------------------|---------------------|------------------------------------------------------------------------------------------|-------------|
| 867 | 0710102001362019/24 | AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD..                                          |                                                          | IBC Under Sec 9                                       |                        |                     | Wrong case type/Wrong Doc.                                                               | 15-10-2020  |
| 868 | 0710102084802019/11 | M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED |                                                          | IBC Under Sec 9                                       |                        |                     | Wrong case type/Wrong e-filed                                                            | 12-10-2020  |
| 869 | 0710102151742019/1  | YOGESH KUMAR GUPTA                                                                                       |                                                          | Application under any other provisions- IBC           |                        |                     | Wrong case type/Wrong e-filed                                                            | 14-10-2020  |
| 870 | 0710120007702018/37 | STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.                                       |                                                          | IBC under Sec 7                                       |                        |                     | Wrong case type/Wrong e-filed                                                            | 12-10-2020  |
| 871 | 0710200445342018/3  | BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.                                                          |                                                          | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)              |                        |                     | Wrong case type/Wrong e-filed                                                            | 10-10-2020  |
| 872 | 0710102/07655/2020  | Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited                                       | Company Petition (Companies Act)                         | Sec. 58(3), Sec. 59, Rule 11 of NCLT, Rule 11 of NCLT |                        | NIHARIKA AHLUWALIA  | After-462 Not Pagination In Index                                                        | 08-06-2020  |
| 873 | 0710102/02656/2020  | PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED                                              | Company Petition IB (IBC)                                | Rule 11 of NCLT, 2016                                 |                        | harshal             | wrong section & case type wrong                                                          | 28/02/2020  |
| 874 | 0710102/10131/2020  | Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited                         | Company Petition IB (IBC)                                | IBC Under Sec 9                                       |                        | JEETENDER GUPTA     | page: 34, 88-95 blur (all pdf blur), demand notice not as Performa                       | 23/10/2020  |
| 875 | 0710102/09080/2020  | super residency private limited Vs registrar of companies                                                | Company Appeal(Companies Act)                            | Sec 252 (1)                                           |                        | SHIKHAR GARG        | Company Master Data Missed,                                                              | 22-09-2020  |
| 876 | 0710102/10035/2020  | BETA INFRTech P LTD Vs NCLT                                                                              | Interlocutory Application (I.B.C)                        | Sec 60(5)                                             | IB-117/PB/2019         | TSN RAJA            | PG- 7 wrong arranged/pg-9 translation/Pg-35,36 not clear/main case no. wrongly mentioned | 20/10/2020  |
| 877 | 0710102/10040/2020  | Rabindra Kumar Mintri Vs ajay sood                                                                       | Interlocutory Application (I.B.C)                        | Sec 66(1)                                             | (IB)/923(PB)2018       | APOORV AGARWAL      | PG-147 to 155/ 185 to 188/230 to 232/266 not clear/ not uploaded in single pdf           | 20/10/2020  |
| 878 | 0710102/10087/2020  | Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli                                | Interlocutory Application (I.B.C)                        | Sec 60(5)                                             | (IB)/378(PB)2017       | NA                  | NO index/NO pagination/No Affidavit/ No payment                                          | 21/10/2020  |
| 879 | 0710102/10033/2020  | YES BANK LIMITED Vs. SURESH KUMAR JAIN                                                                   | Interlocutory Application(IBC)                           | Sec 60(5)                                             | C.P. (IB)/1731(ND)2019 | NEERAJ YADAV        | 83-84,35-40,149-159,227 not clear page                                                   | online pay  |
| 880 | 0710102021062020/1  | RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED                  | COMPANY PETITION IB (IBC)/567(ND)2020                    | IBC Under Sec 9                                       |                        |                     | pg 33 not clear                                                                          | 22/10/2020  |
| 881 | 0710102071312020/2  | R SYSTEMS INTERNATIONAL LIMITED Vs.                                                                      | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020 | Sec. 230-232 - Second Motion                          |                        |                     | PAGE 18 TRANSLATE                                                                        | 22/10/2020  |
| 882 | 0710102092202020/1  | WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES                                                               | COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020           | Rule 11 of NCLT                                       |                        |                     | INDEX MISSING                                                                            | 22/10/2020  |
| 883 | 0710102096132020/2  | KHEM CHAND GUPTA Vs.                                                                                     | INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020           | Application under any other provisions- IBC           |                        |                     | NEED TO IA FILE                                                                          | 22/10/2020  |
| 884 | 0710102122702019/6  | SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.                                                | COMPANY PETITION IB (IBC)/2253(ND)2019                   | IBC Under Sec 9                                       |                        |                     | TRUE COPY SIGN MISSING                                                                   | 22/10/2020  |
| 885 | 0710200714362018/15 | SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED                                                     | MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018 | Application under any other provisions                |                        |                     | NEED TO IA FILE                                                                          | 22/10/2020  |
| 886 | 0710102/10202/2020  | YES BANK LIMITED Vs Durha Vitrak Private Limited                                                         | Interlocutory Application (I.B.C)                        | Sec 60(5)                                             | C.P. (IB)/470(ND)2019  | RAJAT KATYAL        | page no 31 - 41 not clear.                                                               | 25-Oct-2020 |
| 887 | 0710102/10212/2020  | Care Security Private Limited Vs Registrar of Companies                                                  | Company Application(Companies Act)                       | Rule 11 of NCLT                                       |                        | RAKESH WADHWA       | main case not link TO Application.                                                       | 26-Oct-2020 |
| 888 | 0710102/10089/2020  | RAM NIWAS GUPTA Vs                                                                                       | Company Application(IBC)                                 | Application under any other provisions- IBC           | (IB)/894(ND)2019       | ARVIND KUMAR        | Wrong case type/ true copy sign missed                                                   | 21/10/2020  |
| 889 | 0710102/10098/2020  | Sandeep Kumar Bhatt Vs Ramit Rastogi                                                                     | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC           | (IB)/210(ND)2017       | NA                  | Wrong document ( wrong e-filed )                                                         | 22/10/2020  |
| 890 | 0710102/09420/2020  | MUKUL JAIN Vs. B NAGA BHUSA                                                                              | Interlocutory Application(IBC)                           | Sec 60(5)                                             | C.P. (IB)/893(ND)2018  | Shashwat Anand      | PG 20,29,30 NOT CLEAR                                                                    | online pay  |
| 891 | 0710102/09448/2020  | NAVNEET KUMAR GUPTA Vs.                                                                                  | Application under any other provisions- IBC              | Interlocutory Application(IBC)                        | C.P. (IB)/451(PB)2018  | ABHISHEK Anan       | 45,46,47,48 NOT CLEAR                                                                    | online pay  |
| 892 | 0710102/09966/2020  | HAPTIK INFOTECH PRIVATE LIMITED Vs                                                                       | Company Application                                      | Rule 154, NCLT 2016                                   | C.P.(CAA)/67(PB)2020   | ABHISHEK SETH       | section wrong                                                                            | online pay  |
| 893 | 0710102/09898/2020  | ANIL KOHLI Vs                                                                                            | Application under any other provisions- IBC              | Interlocutory Application(IBC)                        | C.P. (IB)/378(PB)2017  | ABHISHEK Anand      | 157-174 not clear page 275 TRANSLATE                                                     | online pay  |
| 894 | 710102100412020     | JITESH GUPTA Vs. Sunil Kumar                                                                             | Interlocutory Application(IBC)                           | Sec 43(1) r/w Sec 44 (1)                              | C.P. (IB)/1018(ND)2018 | NEERAJ SHARMA       | pg-13 not clear                                                                          | online      |
| 895 | 710102100362020     | TECHNICO STRIPS AND TUBES PRIVATE LIMITED Vs. EMKAY AUTOMOBILE INDUSTRIES LIMITED                        | Interlocutory Application(IBC)                           | Rule 11 of NCLT, 2016                                 | C.P. (IB)/912(ND)2020  | RAJESH KUMAR LOOMBA | true copy stamp missed                                                                   | online      |
| 896 | 710102100272020     | G S BEDI Vs. SATYA PRAKASH GUPTA                                                                         | Interlocutory Application(IBC)                           | Sec 60(5)                                             | C.P. (IB)/375(PB)2018  | RKG LAW ASSOCIATES  | page 59 cut page                                                                         | online      |

|     |                     |                                                                                                                          |                                                |                                                                                                                                    |                                       |                                |                                                                                                                                                                                                                  |            |
|-----|---------------------|--------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 897 | 710102099302020     | Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD                                                                          | Interlocutory Application(IBC)                 | Sec 60(5)                                                                                                                          | C.P. (IB)/334(ND)2018                 | Dhruv Gupta                    | service to all respondent                                                                                                                                                                                        | online     |
| 898 | 710102098962020     | Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited                                                                  | Interlocutory Application(IBC)                 | Rule16(d),NCLT Rules,2016 IBC                                                                                                      | C.P. (IB)/455(PB)2017                 | Sajeve Bhushan                 | WRONG SECTION                                                                                                                                                                                                    | online     |
| 899 | 0710102/10132/2020  | Supertech Limited Vs VIJAY STEEL CORPORATION                                                                             | Interlocutory Application (I.B.C)              | Sec 60(5)                                                                                                                          | (IB)/984(ND)2018                      | RISHI KAPOOR                   | True copy sign missed                                                                                                                                                                                            | 23-10-2020 |
| 900 | 0710102/10147/2020  | JSB INFRATECH LIMITED Vs registrar of companies                                                                          | Company Application(Companies Act)             | Rule 11 of NCLT, 2016                                                                                                              | Appeal/175(ND)2020                    | Atul Kumar Singh               | True copy sign missed                                                                                                                                                                                            | 23-10-2020 |
| 901 | 0710102/10133/2020  | sanju kumar Vs Satyam Drugs Private Ltd                                                                                  | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC                                                                                        | (IB)/1177(ND)2019                     | NA                             | NO pagination                                                                                                                                                                                                    | 23-10-2020 |
| 902 | 0710102/09825/2020  | Ashmeet Singh Vs MSD Telematics Private Limited                                                                          | Company Petition (Companies Act)               | Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions |                                       | Suchinto Chatterji             | Hindi Page no 173 to 175, Not clear page 354 to 358                                                                                                                                                              | 23/10/2020 |
| 903 | 0710102/10098/2020  | SANDEEP KUMAR BHATT Vs. R                                                                                                | Application under any other provisions- IBC    | Interlocutory Application(IBC)                                                                                                     |                                       |                                | 22 to 27,18,19 not clear page                                                                                                                                                                                    | online pay |
| 904 | 0710102/10008/2020  | Mahesh Yadav Vs Registrar of Companies                                                                                   | Company Appeal(Companies Act)                  | Sec 252 (3)                                                                                                                        |                                       | Prakhar Srivastava             | STK-7 Missing / 1st & 2nd Volume divide after 200 pages and make separate index / Income Tax Service DCIT Cell                                                                                                   | 20/10/2020 |
| 905 | 0710102/10189/2020  | M/S GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.                                                                | Company Petition (Companies Act)               | Rule 11 of NCLT                                                                                                                    | COMPANY PETITION NO. (IB) 113 of 2020 | Anurag Bhatt                   | Case Type Wrong                                                                                                                                                                                                  | 24/10/2020 |
| 906 | 0710102/10192/2020  | TAURUS PACKAGING PRIVATE LIMITED Vs                                                                                      | CA(A) Merger and Amalgamation(Companies Act)   | Sec. 230-232, Sec 234                                                                                                              |                                       | VEKAS KUMAR GARG               | Page Not Clear- 63,65,68,72,74,76,78,84,239,372 / Wrong Arrange-200,222 / Annexure Sign-211-217,330 / Volume-1 Master Index Incomplete                                                                           | 24/10/2020 |
| 907 | 0710102/10221/2020  | GSI Envo limited Vs GOODWILL APARTMENTS PRIVATE LIMITED                                                                  | CA(A) Merger and Amalgamation(Companies Act)   | Sec. 230-232 - Second Motion                                                                                                       | CA/CAA/170/ND/2019                    | Jitesh Pandey                  | Case Type Wrong / Page Not Clear- 111,113,120, / Page Missing-201-207 / Wrong Arrange-505 / Page Cut-506,505,507,510,519, / Volume-1 Master Index Incomplete / Delay Application / Certified Order Copy Original | 26/10/2020 |
| 908 | 0710102/09957/2020  | CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED                                             | Interlocutory Application(IBC)                 | Sec 60(5)                                                                                                                          | C.P. (IB)/834(PB)2020                 | SUMESH DHAWAN                  | Blur Page-1,2                                                                                                                                                                                                    | online pa  |
| 909 | 0710102/10121/2020  | GAURAV KUMAR Vs PARSVNATH DEVELOPERS LTD                                                                                 | Cross Application (IBC)                        | Rule 11 of NCLT, 2016                                                                                                              | C.P. (IB)/65(ND)2019                  | Nithin Chandran                | Sign is missing on application and true copy missing on annexures, Case Type is wrong                                                                                                                            | 1 to 33    |
| 910 | 0710102/10128/2020  | Rabindra Kumar Mintri Vs ajay sood                                                                                       | Interlocutory Application (I.B.C)              | Sec 50(1)                                                                                                                          | C.P. (IB)/923(PB)2018                 | APOORV AGARWAL                 | application need to merge in one pdf                                                                                                                                                                             | 1-224      |
| 911 | 0710102/10116/2020  | KHYATI NILUM ASSOCIATES PVT. LTD. Vs KHYATI GLOBAL PVT. LTD.                                                             | Company Application(Companies Act)             | Rule 11 of NCLT, 2016                                                                                                              | nil                                   | SAXENA AND SAXENA LAW CHAMBERS | 10-25,37 55-61,106-124 are not clear                                                                                                                                                                             | 1 to 225   |
| 912 | 7.10102E+14         | MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                        | COMPANY APPEAL(COMPANIES ACT)/313(ND)2020      | Sec 252 (3)                                                                                                                        |                                       |                                | NEED TO FILE SAPERATE ADDITIONAL FILE                                                                                                                                                                            | 17/08/2020 |
| 913 | 0710102084352020/3  | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED                                                | COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020 | Rule 11 of NCLT                                                                                                                    |                                       |                                | true copy sign missed                                                                                                                                                                                            | 10-06-2020 |
| 914 | 0710102073342020/1  | RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2975(2020)   | Sec 52 (5)                                                                                                                         |                                       |                                | NEED TO FILE SAPERATE FILE                                                                                                                                                                                       | 16/10/2020 |
| 915 | 0710102090312020/7  | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED                                                                | COMPANY PETITION (COMPANIES ACT)/119(ND)2020   | Sec. 241(1),Sec. 242(4)                                                                                                            |                                       |                                | NEED TO SAPERATE FILLING                                                                                                                                                                                         | 23/10/2020 |
| 916 | 0710102000452020/1  | J V RESTAURANT PRIVATE LIMITED Vs.                                                                                       | COMPANY APPLICATION(IBC)/169(ND)2020           | Application under any other provisions- IBC                                                                                        |                                       |                                | NEED TO IA FILE                                                                                                                                                                                                  | 26/10/2020 |
| 917 | 0710102134622019/6  | TAIPACK LTD Vs.                                                                                                          | COMPANY PETITION IB (IBC)/2574(ND)2019         | IBC Under Sec 10                                                                                                                   |                                       |                                | NEED TO IA FILE                                                                                                                                                                                                  | 26/10/2020 |
| 918 | 0710102003902020/3  | B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD                                                        | COMPANY PETITION IB (IBC)/268(ND)2020          | IBC Under Sec 9                                                                                                                    |                                       |                                | TRUE COPY SIGN MISSED                                                                                                                                                                                            | 27/10/2020 |
| 919 | 0710102033182020/1  | B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED                                                        | COMPANY PETITION IB (IBC)/799(ND)2020          | IBC Under Sec 9                                                                                                                    |                                       |                                | INDEX MISSED                                                                                                                                                                                                     | 27/10/2020 |
| 920 | 0710102073632019/33 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD                                                                      | COMPANY PETITION IB (IBC)/889(ND)2019          | IBC Under Sec 9                                                                                                                    |                                       |                                | NEED TO IA FILE                                                                                                                                                                                                  | 27/10/2020 |
| 921 | 0710102074092019/6  | BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.                                                 | COMPANY PETITION IB (IBC)/826(ND)2019          | IBC Under Sec 9                                                                                                                    |                                       |                                | NEED TO IA FILE                                                                                                                                                                                                  | 27/10/2020 |
| 922 | 0710102079582019/4  | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD                                                                    | COMPANY APPEAL(COMPANIES ACT)/367(ND)2019      | Sec 252 (3)                                                                                                                        |                                       |                                | 10 26 29 31 32 34 NOT CLEAR                                                                                                                                                                                      | 27/10/2020 |

|     |                     |                                                                                                                                |                                                          |                                                                   |                       |                        |                                                                               |            |
|-----|---------------------|--------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|-------------------------------------------------------------------|-----------------------|------------------------|-------------------------------------------------------------------------------|------------|
| 923 | 0710102083432020/3  | PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION                                                                         | INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020           | Sec 60(5)                                                         |                       |                        | NEED TO IA FILE                                                               | 27/10/2020 |
| 924 | 0710102084392019/8  | MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD                                     | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(PB)2019 | Sec. 230-232 - Second Motion                                      |                       |                        | TRUE COPY SIGN MISSED                                                         | 27/10/2020 |
| 925 | 0710102087072020/3  | SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED                                                               | COMPANY PETITION IB (IBC)/940(ND)2020                    | IBC Under Sec 9                                                   |                       |                        | 23 91 93-138 NOT CLEAR                                                        | 27/10/2020 |
| 926 | 0710102091312020/1  | INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED                                                                           | COMPANY PETITION IB (IBC)/994(ND)2020                    | IBC Section 59                                                    |                       |                        | INDEX MISSED                                                                  | 27/10/2020 |
| 927 | 0710102098482020/1  | SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES                           | INTERLOCUTORY APPLICATION (I.B.C)/4682(I)2020            | Sec 60(5)                                                         |                       |                        | INDEX MISSING                                                                 | 27/10/2020 |
| 928 | 0710102099832020/1  | MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.                                                                                        | INTERLOCUTORY APPLICATION (I.B.C)/4554(I)2020            | Sec 60(5)                                                         |                       |                        | INDEX MISSED                                                                  | 27/10/2020 |
| 929 | 0710120007932018/4  | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.                                                                          | COMPANY PETITION IB (IBC)/1082(PB)2018                   | IBC under Sec 7                                                   |                       |                        | NEED TO IA FILE                                                               | 27/10/2020 |
| 930 | 0710200417362018/31 | STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD                                                                               | COMPANY PETITION IB (IBC)/29(ND)2018                     | IBC under Sec 7                                                   |                       |                        | NEED TO IA FILE                                                               | 27/10/2020 |
| 931 | 0710200417362018/32 | STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD                                                                               | COMPANY PETITION IB (IBC)/29(ND)2018                     | IBC under Sec 7                                                   |                       |                        | NEED TO IA FILE                                                               | 27/10/2020 |
| 932 | 0710102032622020/4  | M/S SYSTEM OVERSEAS Vs. BOBIERI CREA ZON FASHION ACCESSORIES PVT/ LTD.                                                         | COMPANY PETITION IB (IBC)/797(ND)2020                    | IBC Under Sec 9                                                   |                       |                        | INDEX MISSING                                                                 | 28/10/2020 |
| 933 | 0710102032622020/5  | M/S SYSTEM OVERSEAS Vs. BOBIERI CREA ZON FASHION ACCESSORIES PVT/ LTD.                                                         | COMPANY PETITION IB (IBC)/797(ND)2020                    | IBC Under Sec 9                                                   |                       |                        | INDEX MISSING                                                                 | 28/10/2020 |
| 934 | 0710102064462020/1  | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD                                                       | COMPANY PETITION IB (IBC)/833(ND)2020                    | IBC Under Sec 9                                                   |                       |                        | ONLY PROOF OF SERVICE                                                         | 28/10/2020 |
| 935 | 0710102082222020/2  | INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED                                                        | COMPANY PETITION IB (IBC)/952(ND)2020                    | IBC Under Sec 9                                                   |                       |                        | INDEX MISSING                                                                 | 28/10/2020 |
| 936 | 0710102/09544/2020  | SRIKALAHASTHI PIPES LIMITED Vs.                                                                                                | Transfer Petition                                        | Rule16(d),NCLT Rules,2016                                         |                       | TRIVIKRAM KHAITAN      | main case no not mention in th petition                                       | 02-Nov-20  |
| 937 | 0710102/10278/2020  | RGTL INDUSTRIES LIMITED Vs. COMMISSIONER OF INCOME TAX                                                                         | Interlocutory Application(IBC)                           | Sec 60(5)                                                         | C.P. (IB)/431(ND)2019 | RISHI KAPOOR           | 79,83,78,26,29,41,43-46 not clear page and 28 page translate                  | 02-Nov-20  |
| 938 | 0710102/03045/2020  | DEPUTY COMMISSIONER OF INCOME TAX Vs REGISTRAR OF COMPANIES DOUBLE STAR BUILDERS PVT LTD                                       | Company Appeal(Companies Act)                            | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |                       | LAKSHMI GURUNG         | Kindly replace your old petition and upload only corrected petition           | 03-07-2020 |
| 939 | 0710102/07485/2020  | Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd                                                                                      | Company Petition (Companies Act)                         | Sec. 73(4)                                                        |                       | Sandeep Mishra         | No proper pagination, Form 11 missed, Brief Synopsis and list of dates missed | 29/07/2020 |
| 940 | 0710102/09084/2020  | JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. | Interlocutory Application(IBC)                           | Sec 60(5)                                                         | C.P. (IB)/694(PB)2018 | SIDHARTH SHANKAR PADHY | mearge into one pdf                                                           | online pay |
| 941 | 0710102065632020/2  | KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA                                              | COMPANY APPEAL(COMPANIES ACT)/341(ND)2020                | Sec 252 (3)                                                       |                       |                        | NEED TO APPLICATION FILE                                                      | 25/10/2020 |
| 942 | 0710102002732020/5  | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD                                                        | COMPANY PETITION IB (IBC)/300(PB)2020                    | IBC under Sec 7                                                   |                       |                        | INDEX MISSED                                                                  | 11-02-2020 |
| 943 | 0710102028322020/4  | RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.                                                                | COMPANY PETITION IB (IBC)/764(ND)2020                    | IBC under Sec 7                                                   |                       |                        | NEED TO SAPERATE FILE                                                         | 11-02-2020 |
| 944 | 0710102065542020/3  | ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN                                                                           | COMPANY PETITION (COMPANIES ACT)/79(ND)2020              | Sec. 241(1),Sec. 242(4),Sec. 244(1)                               |                       |                        | PAGE-97 98 NOT CLEAR                                                          | 11-02-2020 |
| 945 | 0710102065942020/3  | MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED                                                                           | COMPANY PETITION (COMPANIES ACT)/81(ND)2020              | Sec. 241(1)                                                       |                       |                        | PAGE 27 TRANSLATE                                                             | 11-02-2020 |
| 946 | 0710102097372019/13 | M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED                                                          | COMPANY PETITION IB (IBC)/1525(ND)2019                   | IBC Under Sec 9                                                   |                       |                        | TRUE COPY SIGN MISSED                                                         | 11-02-2020 |
| 947 | 0710102098602020/1  | MOHIT CHAWLA LIQUIDATOR Vs.                                                                                                    | INTERLOCUTORY APPLICATION (I.B.C)/4485(I)2020            | Application under any other provisions- IBC                       |                       |                        | TRUE COPY SIGN MISSED                                                         | 11-02-2020 |
| 948 | 0710102139542019/9  | OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED                                                                          | COMPANY PETITION IB (IBC)/2728(ND)2019                   | IBC Under Sec 9                                                   |                       |                        | 54-62 PAGE CUT                                                                | 11-02-2020 |

|     |                    |                                                                                                |                                                          |                                             |                 |                  |                                                                                                                                                                                                                                                                       |            |
|-----|--------------------|------------------------------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------|-----------------|------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 949 | 0710204001052018/2 | MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD                                                | COMPANY PETITION IB (IBC)/1158(ND)2018                   | IBC under Sec 7                             |                 |                  | NEED TO APPLICATION FILE                                                                                                                                                                                                                                              | 11-02-2020 |
| 950 | 0710102012202020/5 | ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020 | Sec. 230-232 - Second Motion                |                 |                  | NEED TO APPLICATION FILE                                                                                                                                                                                                                                              | 11-02-2020 |
| 951 | 0710102013772020/1 | JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED                                            | COMPANY APPLICATION(IBC)/922(ND)2020                     | Application under any other provisions- IBC |                 |                  | NEED TO APPLICATION FILE                                                                                                                                                                                                                                              | 11-02-2020 |
| 952 | 0710102013882020/1 | M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED                                     | RESTORATION APPLICATION (IBC)/7(ND)2020                  | Rule 11 of NCLT, 2016                       |                 |                  | NEED TO APPLICATION FILE                                                                                                                                                                                                                                              | 11-02-2020 |
| 953 | 710102102562020    | M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN                        | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC |                 |                  | Main case no. pertains to NCLT Mumbai ( Wrong e-filed)                                                                                                                                                                                                                | 27/10/2020 |
| 954 | 710102104552020    | NILESH SHARMA VS PRAMOD GOEL                                                                   | Interlocutory Application (I.B.C)                        | Sec 43(1) r/w Sec 44 (1)                    |                 |                  | PG-50-74 NOT CLEAR                                                                                                                                                                                                                                                    | 11-02-2020 |
| 955 | 710102099172020    | SUMAN SEHGAL VS SUMAN SEHGAL                                                                   | Execution Petition                                       | Application under any other provisions      |                 |                  | Many section found in application but fees paid only 1 section. and please choose correct section .                                                                                                                                                                   | 10-12-2020 |
| 956 | 710102102762020    | B9 BEVERAGES PRIVATE LIMITED VS CMYK PRINTECH LIMITED                                          | Company Petition (Companies Act)                         | Sec. 131(1)                                 |                 |                  | List of dates, Brief Synopsis missed, No sign in every page of petition, No true copy sign in every page of annexures, page not clear 166,181,182,184,194,no clear pagination, RoC advance service missed                                                             | 27/10/2020 |
| 957 | 710102102912020    | TELISHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                 | Company Petition (Companies Act)                         | Sec 252 (3) - By Government Body            |                 |                  | Wrong section and wrong case type select, list of date missed from index, 50 rupees e stamp missed in power of attorney, Page not clear 36,43,47,111, page Hindi 122,124,136, Roc and Income Tax advance service missed                                               | 28/10/2020 |
| 958 | 710102102862020    | MD WIRELESS INDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA         | Company Petition (Companies Act)                         | Sec 252 (3) - By Government Body            |                 |                  | Wrong Case and Wrong Section select, Council Detail missed in index, Master index missed, Page not clear 57,154,158,162,166,182,186,221,222,227,228                                                                                                                   | 28/10/2020 |
| 959 | 710102104682020    | A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVLA STAYS PVT. LTD.    | Company Petition IB (IBC)                                | IBC Under Sec 9                             |                 |                  | claim amount less than 1Cr                                                                                                                                                                                                                                            | 11-03-2020 |
| 960 | 710102104742020    | SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED                             | Company Petition IB (IBC)                                | IBC Under Sec 9                             |                 |                  | claim amount less than 1Cr                                                                                                                                                                                                                                            | 11-03-2020 |
| 961 | 710102103552020    | DEVVART RANA VS FRANCHISE INDIA BRANDS LIMITED                                                 | Interlocutory Application (I.B.C)                        | Rule 11 of NCLT, 2016                       |                 |                  | Prayer missed,supporting affidavit missed                                                                                                                                                                                                                             | 29/10/2020 |
| 962 | 710102103472020    | MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                      | Company Application(Companies Act)                       | Sec 252 (3)                                 |                 |                  | Wrong section,Wrongly upload additional document in application                                                                                                                                                                                                       | 29/10/2020 |
| 963 | 710102104282020    | PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED                             | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC |                 |                  | pg-105-107 not clear                                                                                                                                                                                                                                                  | 11-01-2020 |
| 964 | 710102104302020    | ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD                                  | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC |                 |                  | PLEASE LINK YOUR APPLICATION WITH MAIN CASE                                                                                                                                                                                                                           | 11-02-2020 |
| 965 | 710102103602020    | SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL                                             | Company Application(Companies Act)                       | Rule 11 of NCLT                             |                 |                  | 608/700/706 to 708/710,711,713,716,718,721/723 to 732,734,736 to 744,746 to 752/754 to 756/790,791/794 to 1015/1019 to 1031/1034 to 1046/1103/1119 to 1345,1346,1347,1349,1350/1352 to 1565/1567 to 1576/1590 to 1594,1596/1598 to 1628 pages missed and volume break | 29/10/2020 |
| 966 | 710102104062020    | PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD                 | Company Application(Companies Act)                       | Sec 60-62 LLP Act 2008                      |                 |                  | WRONG SECTION                                                                                                                                                                                                                                                         | 31/10/2020 |
| 967 | 710102103492020    | PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD                                           | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC |                 |                  | Pg-15 to 18,47/56 to 58 not clear                                                                                                                                                                                                                                     | 29/10/2020 |
| 968 | 710102105002020    | MUKESH KUMAR GROVER VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD                                   | Interlocutory Application (I.B.C)                        | Sec 60(5)                                   |                 |                  | ALL DOCS FILE IN ONE FOLDER                                                                                                                                                                                                                                           | 11-03-2020 |
| 969 | 710102105012020    | MR. MUKESH KUMAR GROVER RP VS CLC INDUSTRIES LIMITED                                           | Interlocutory Application (I.B.C)                        | Rule 154 (1)                                |                 |                  | Please file separate your additional files                                                                                                                                                                                                                            | 11-03-2020 |
| 970 | 0710102/10210/2020 | G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                | Company Application                                      | Rule 11 of NCLT                             | CP/1022(PB)2016 | SUJOY DATTA      | 58-72 not clear page                                                                                                                                                                                                                                                  |            |
| 971 | 0710102/10541/2020 | Religare Finvest Limited Vs Modland Wears Private Limited                                      | Interlocutory Application (I.B.C)                        | Sec 60(5)                                   | IB/1689/PB/2018 | Archana Lakhotia | Page not clear-77 to 85,140 to 145,small font-133,77 to 85,133                                                                                                                                                                                                        | 05-Nov-20  |

|      |                     |                                                                                       |                                             |                 |                         |                  |                                                                                                                                                               |            |
|------|---------------------|---------------------------------------------------------------------------------------|---------------------------------------------|-----------------|-------------------------|------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 972  | 0710102/10542/2020  | EXCEL MEDIA PVT. LTD. Vs.                                                             | Company Application(Companies Act)          | Rule 11 of NCLT | Company Appeal-727/2018 | ASHISH MIDDHA    | Sign miss-1,2/Merge into one PDF                                                                                                                              | 05-Nov-20  |
| 973  | 710102092662020     | SANDEEP GOEL Vs. M/S. ARINITS SALES PVT. LTD.                                         | Interlocutory Application(IBC)              | Sec 66(1)       | C.P. (IB)/728(ND)2018   | RISHABH TRIPATHI | pg-82 cut,volume wise index missed                                                                                                                            |            |
| 974  | 710102078432020     | Chandra Prakash Vs. Saurabh Vinayak                                                   | Interlocutory Application(IBC)              | Sec 66(1)       | C.P. (IB)/1248(PB)2018  | Sanyam Saxena    | pg-35-44 not clear                                                                                                                                            |            |
| 975  | 710102078572020     | Chandra Prakash Vs. Dr. Lori Issar                                                    | Interlocutory Application(IBC)              | Sec 66(1)       | C.P. (IB)/1248(PB)2018  | Sanyam Saxena    | pg-36-45,67,68 not clear,volume 1 repeated                                                                                                                    |            |
| 976  | 710102078512020     | Chandra Prakash Vs. Gaurav Issar                                                      | Interlocutory Application(IBC)              | Sec 66(1)       | C.P. (IB)/1248(PB)2018  | Sanyam Saxena    | pg-35 to 44,66 not clear                                                                                                                                      |            |
| 977  | 710102078942020     | Chandra Prakash Vs. Savita Yadav                                                      | Interlocutory Application(IBC)              | Sec 66(1)       | C.P. (IB)/1248(PB)2018  | Sanyam Saxena    | pg-35,41 not clear                                                                                                                                            |            |
| 978  | 0710102140782019/2  | AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED                                         |                                             | IBC Under Sec 9 |                         |                  | NEED TO IA FILE                                                                                                                                               | 07-03-2020 |
| 979  | 0710102000662018/4  | CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED                                        |                                             | IBC under Sec 7 |                         |                  | NEED TO IA FILE                                                                                                                                               | 11-03-2020 |
| 980  | 0710102139992019/8  | AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED                                     | IBC under Sec 7                             |                 |                         |                  | true copy sign missing, Index missing in proof of service                                                                                                     | 24-10-2020 |
| 981  | 0710102100772020/1  | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED                        | Application under any other provisions- IBC |                 |                         |                  | NEED TO IA FILE                                                                                                                                               | 29-10-2020 |
| 982  | 0710102101012020/1  | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.                                 | Sec 60(5)                                   |                 |                         |                  | INDEX MISSING                                                                                                                                                 | 29-10-2020 |
| 983  | 0710102168702019/1  | JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED                                    | Sec 43(1) r/w Sec 44 (1)                    |                 |                         |                  | No Index                                                                                                                                                      | 29-10-2020 |
| 984  | 0710102174012019/4  | NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE                               | IBC Under Sec 10                            |                 |                         |                  | Index missing in proof of service                                                                                                                             | 29-10-2020 |
| 985  | 0710102426702018/15 | MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.                                | IBC Under Sec 9                             |                 |                         |                  | mention proof of service in index with page no.                                                                                                               | 29-10-2020 |
| 986  | 0710102018582020/5  | AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED                    | IBC Under Sec 9                             |                 |                         |                  | page no. missing on Proof of service                                                                                                                          | 30-10-2020 |
| 987  | 0710102035282020/1  | JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED           | Sec. 230-232, Sec 234                       |                 |                         |                  | file need to IA                                                                                                                                               | 30-10-2020 |
| 988  | 0710102065042020/3  | GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED                           | Sec 60(5)                                   |                 |                         |                  | No index, no pagination, truecopy sign missing                                                                                                                | 30-10-2020 |
| 989  | 0710102068862020/1  | PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH                                            | Sec 60(5)                                   |                 |                         |                  | page no. 28,85,92,128,236,308,412 page cut, page no. 153,166,319,321,not clear, vol. 2 have more than 200 pages, proof of service not mention in master index | 30-10-2020 |
| 990  | 0710102070952020/1  | YOGESH KUMAR GUPTA Vs.                                                                | Application under any other provisions- IBC |                 |                         |                  | file need to IA                                                                                                                                               | 30-10-2020 |
| 991  | 0710102079022019/2  | MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD                                  | Sec 42                                      |                 |                         |                  | Vakalatnama not clear                                                                                                                                         | 30-10-2020 |
| 992  | 0710102090002020/1  | MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA               | Sub-section (I) of section 230              |                 |                         |                  | Wrong document (petition filed)                                                                                                                               | 30-10-2020 |
| 993  | 0710102092372020/2  | MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.                                     | IBC Under Sec 7                             |                 |                         |                  | Index missing                                                                                                                                                 | 31-10-2020 |
| 994  | 0710200425572018/9  | ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED                                      | IBC Under Sec 10                            |                 |                         |                  | page no. 55- 61 not clear , no pagination on vakalatnama                                                                                                      | 03-11-2020 |
| 995  | 0710102080642020/2  | ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD                              | Application under any other provisions- IBC |                 |                         |                  | Index missing in proof of service                                                                                                                             | 04-11-2020 |
| 996  | 0710102096322020/1  | HIGH WINGS SOLUTIONS PRIVATE LIMITED Vs. CMYK PRINTECH LIMITED                        | IBC Section 59                              |                 |                         |                  | page no. 5 -11, 13, 14, 29-35,38,39 truecopy sign missing, index missing in proof of service                                                                  | 04-11-2020 |
| 997  | 0710102097022020/1  | NAKUL BHARANA Vs. ICICI BANK                                                          | Sec 60(5)                                   |                 |                         |                  | Index missing                                                                                                                                                 | 04-11-2020 |
| 998  | 0710102097232020/1  | AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES                                           | Sec 252 (1)                                 |                 |                         |                  | page no. 4 page cut                                                                                                                                           | 04-11-2020 |
| 999  | 0710102100922020/2  | GAC SHIPPING ( INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.                      | Sec 12(2)                                   |                 |                         |                  | volume break after 200 pages, page no. 78E,89, 90, 154, not clear, page no. 155-156 type copy missing, page no. 164A - 213 wrong arranged                     | 04-11-2020 |
| 1000 | 7.10102E+14         | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Rule 11 of NCLT                             |                 |                         |                  | index missing                                                                                                                                                 | 04-11-2020 |
| 1001 | 0710102170452019/3  | ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED                                           | IBC Under Sec 9                             |                 |                         |                  | NEED TO SAPERATE FILLING                                                                                                                                      | 04-11-2020 |
| 1002 | 0710102033342020/2  | NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED                                  |                                             | IBC Under Sec 9 |                         |                  | PAGE NO 1 NOT UPLOAD                                                                                                                                          | 05-11-2020 |
| 1003 | 0710102063842020/13 | TARUN BATRA Vs. RAMBHAJ JAIN                                                          |                                             | Sec 60(5)       |                         |                  | NEED TO IA FILE                                                                                                                                               | 05-11-2020 |
| 1004 | 0710102063872020/7  | CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED          |                                             | IBC under Sec 7 |                         |                  | PETITION UPLOAD IN DOCUMENT                                                                                                                                   | 05-11-2020 |
| 1005 | 0710102065502020/1  | SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED                            |                                             | IBC Under Sec 9 |                         |                  | ONLY PROOF OF SERVICE                                                                                                                                         | 05-11-2020 |

|      |                     |                                                                                           |                                             |                                                |                        |                      |                                                                                                                                                                                                                                                    |            |
|------|---------------------|-------------------------------------------------------------------------------------------|---------------------------------------------|------------------------------------------------|------------------------|----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1006 | 0710102065502020/2  | SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED                                |                                             | IBC Under Sec 9                                |                        |                      | NEED TO UPLOAD                                                                                                                                                                                                                                     | 05-11-2020 |
| 1007 | 0710102079592020/3  | DAYA PRAKASH Vs. ANI MEDIA PVT LTD.                                                       |                                             | Sec. 241(1),Sec. 242(4)                        |                        |                      | TRUE COPY SIGN MISSED                                                                                                                                                                                                                              | 05-11-2020 |
| 1008 | 0710102/10104/2020  | SEEMA BUILDTech PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI                   | Company Application                         | Rule 11 of NCLT                                |                        | Prashant Gupta       | page number missing                                                                                                                                                                                                                                |            |
| 1009 | 0710102/10469/2020  | ARCHANA DWIVEDI Vs. EARTH GRACIA BUILDCON PRIVATE LIMITED                                 | Interlocutory Application(IBC)              | Sec 60(5)                                      | C.P. (IB)/448(PB)2017  | MIMANSA LAW OFFICES  | 16-22,52-54 not clear                                                                                                                                                                                                                              |            |
| 1010 | 0710102/10363/2020  | K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED                                            | Interlocutory Application(IBC)              | Sec 60(5)                                      | C.P. (IB)/933(PB)2019  | ADV AMIT AGRAWAL     | sign missing application                                                                                                                                                                                                                           |            |
| 1011 | 0710102/09638/2020  | Amarpal Vs Ansal properties and Infrastructure Ltd.                                       | Interlocutory Application (I.B.C)           | Application under any other provisions- IBC    | C.P. (IB)/2584(ND)2019 | Shohit Chaudhry      | sign missing on every pagr of application, file need to merge into one pdf                                                                                                                                                                         | 10-09-2020 |
| 1012 | 0710102/09731/2020  | U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA        | Company Application                         | Rule 11 of NCLT                                | Appeal/668(ND)2019     | Bhupendra Kaushik    | Sign is missing on application , true copy and sign is missing on annexures and file need to merge into one pdf                                                                                                                                    | 10-12-2020 |
| 1013 | 0710102/07810/2020  | ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES                       | Company Petition (Companies Act)            | Sec 252 (3)                                    |                        | deepti grover khanna | Wrong case type select, kindly upload all pdf pages in same size, no true copy sign in annexures                                                                                                                                                   | 19/10/2020 |
| 1014 | 0710102/09763/2020  | M/s Anshul Print Solution Vs M/s GREEN CHANNEL PUBLICATIONS PVT LTD                       | Company Petition IB (IBC)                   | IBC Under Sec 9                                |                        | meenakshi jhosi      | 9(3)b affidavit missed, and reply not in sequence                                                                                                                                                                                                  |            |
| 1015 | 0710102/02340/2020  | Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED                                   | Company Petition IB (IBC)                   | IBC Under Sec 9                                |                        |                      | document not uploaded                                                                                                                                                                                                                              | 21/02/2020 |
| 1016 | 0710102/08017/2020  | NIRMAL TRADING CO. Vs PRINTLAND DIGITAL (INDIA)PVT LTD                                    | Company Petition IB (IBC)                   | IBC Under Sec 9                                |                        | geetesh meena        | wrong document type : ( old objection )pages not clear- 37,83,90,91,96,98,99,101,page cut-58, translation missing- 330,336, pages missing-508, upload volume wise don't break the volume in between {delete all document and upload fresh volume } | 18/08/2020 |
| 1017 | 710102086462020     | Shitesh Sachan and Others Vs. SUPRETECH LIMITED                                           | Interlocutory Application(IBC)              | Application under any other provisions- IBC    | C.P. (IB)/2187(ND)2019 | MAREESH PRAVIR SAHAY | pg-217,288-297,300,314,385,526-535,538,604,661, 663,670,671,838,956,958,962,963, 965,970 not clear,after page 322 page numbering missed and after pg-373,pg-359,388 cut,pg-412 blur,page number missed after page 954                              |            |
| 1018 | 710102090172020     | shiv shankar seth Vs. City union Bank                                                     | Interlocutory Application(IBC)              | Sec 60(5)                                      | C.P. (IB)/2144(ND)2019 | ohit kumar Bimal     | sign missed on application,pg-50,89,90,106,107 not clear,pg-61-63 cut                                                                                                                                                                              |            |
| 1019 | 710102087342020     | PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED                                 | Interlocutory Application(IBC)              | Application under any other provisions- IBC    | C.P. (IB)/997(ND)2019  | ASHISH VIRMANI       | pg-25,26 not clear,pg-60,64,65 cut,volume break after 200 pages                                                                                                                                                                                    |            |
| 1020 | 0710102/10534/2020  | Kashi Viswanathan Sivaraman Vs Mehtra Sales & Ors.                                        | Interlocutory Application (I.B.C)           | Sec. 45 (1)                                    | CP/IB/564/ND/2019      | NIPUN GAUTAM         | Small font-96 to 108                                                                                                                                                                                                                               | 04-Nov-20  |
| 1021 | 0710102/10531/2020  | Kashi Viswanathan Sivaraman Vs AKL impex Private Limited                                  | Interlocutory Application (I.B.C)           | Sec 43(1) r/w Sec 44 (1)                       | CP/IB/564/ND/2019      | NIPUN GAUTAM         | Small font-75,76,78,79,81 to 87                                                                                                                                                                                                                    | 04-Nov-20  |
| 1022 | 0710102/09987/2020  | GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies                               | Company Application(Compnies Act)           | Rule 11 of NCLT                                | Appeal/979(ND)2019     | Sanchit Kumar        | only one pdf need to upload                                                                                                                                                                                                                        |            |
| 1023 | 0710102072662020/1  | PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/918(ND)2020          |                        |                      | NO index                                                                                                                                                                                                                                           | 31-10-2020 |
| 1024 | 0710102072672020/2  | PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED                  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/934(ND)2020          |                        |                      | NO index                                                                                                                                                                                                                                           | 31-10-2020 |
| 1025 | 0710102028702020/1  | UMESH GARG Vs. ORIENTAL BANK OF COMMERCE                                                  | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1772(PB)2020 |                        |                      | Blank index/No pagination                                                                                                                                                                                                                          | 01-11-2020 |
| 1026 | 0710102098152019/4  | CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.                                            | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/1789(ND)2019         |                        |                      | Wrong document (status report filed)                                                                                                                                                                                                               | 01-11-2020 |
| 1027 | 0710102026902020/1  | PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA                            | IBC Section 59                              | COMPANY PETITION IB (IBC)/740(ND)2020          |                        |                      | Wrong document (application filed)                                                                                                                                                                                                                 | 02-11-2020 |
| 1028 | 0710102026982020/1  | GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED                       | IBC Section 59                              | COMPANY PETITION IB (IBC)/730(ND)2020          |                        |                      | Wrong document (application filed)                                                                                                                                                                                                                 | 02-11-2020 |
| 1029 | 0710102028702018/18 | SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED                           | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1689(ND)2018         |                        |                      | Wrong document (application filed)                                                                                                                                                                                                                 | 02-11-2020 |
| 1030 | 0710102031582020/1  | EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.                              | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/768(ND)2020          |                        |                      | Wrong document (application filed)                                                                                                                                                                                                                 | 02-11-2020 |
| 1031 | 0710102146182019/7  | NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.                                         | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/2970(ND)2019         |                        |                      | Wrong document (progress report filed)                                                                                                                                                                                                             | 02-11-2020 |
| 1032 | 0710102069782020/1  | SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED                                               | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020 |                        |                      | INDEX MISSING                                                                                                                                                                                                                                      | 03-11-2020 |
| 1033 | 0710102072282020/2  | CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS                                        | Sec 66(1)                                   | INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020 |                        |                      | PG-27 34 38 39 40 NOT CLEAR                                                                                                                                                                                                                        | 03-11-2020 |

|      |                     |                                                                                        |                                             |                                                          |  |                                                             |            |
|------|---------------------|----------------------------------------------------------------------------------------|---------------------------------------------|----------------------------------------------------------|--|-------------------------------------------------------------|------------|
| 1034 | 0710102078282020/1  | SPIRITED AUTO CARS (I) LIMITED Vs.                                                     | Sec. 230-232 - Second Motion                | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020 |  | PG-16 17 18 22 NOT CLEAR                                    | 03-11-2020 |
| 1035 | 0710102079192020/5  | VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR                      | 19(2)                                       | INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020           |  | PROOF OF SERVICE MISSED                                     | 03-11-2020 |
| 1036 | 0710102081182020/1  | JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/342(ND)2020                |  | ONLY PROOF OF SERVICE                                       | 03-11-2020 |
| 1037 | 0710102088262020/2  | K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                            | Sec 252 (1)                                 | COMPANY APPEAL(COMPANIES ACT)/345(ND)2020                |  | ALL PAGES CUT                                               | 03-11-2020 |
| 1038 | 0710102091962020/1  | M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD            | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4100(ND)2020           |  | DOCUMENT INCOMPLETE                                         | 03-11-2020 |
| 1039 | 0710102093502020/1  | ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.                                           | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020           |  | DOCUMENT INCOMPLETE                                         | 03-11-2020 |
| 1040 | 0710102100632020/1  | ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.                                   | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020           |  | ONLY PROOF OF SERVICE                                       | 03-11-2020 |
| 1041 | 0710102136612019/3  | SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE                                  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/3164(ND)2019                   |  | NEED TO IA FILE                                             | 03-11-2020 |
| 1042 | 0710102138172019/1  | MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. LTD.                              | Rule 11 of NCLT, 2016                       | INTERLOCUTORY APPLICATION (IBC)/69(ND)2019               |  | NEED TO SEPARATE FILING                                     | 03-11-2020 |
| 1043 | 0710102158162019/1  | UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED                                 | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/27 44(PB)2019                   |  | NEED TO IA FILE                                             | 03-11-2020 |
| 1044 | 0710102166002019/4  | ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD                  | Sec 60(5)                                   | COMPANY APPLICATION(IBC)/28 77(PB)2019                   |  | INDEX MISSING                                               | 03-11-2020 |
| 1045 | 0710102030052020/2  | BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                 | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/227(ND)2020                |  | NEED TO APPLICATION FILE                                    | 04-11-2020 |
| 1046 | 0710102066122020/8  | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD                                           | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020           |  | TRUE COPY SIGN MISSED                                       | 04-11-2020 |
| 1047 | 0710102075542019/4  | NITIN KHADELWAL Vs. MAINI CONSTRUCTION PVT LTD                                         | Sec 425                                     | COMPANY APPLICATION(IBC)/63 3(PB)2019                    |  | NEED TO IA FILE                                             | 04-11-2020 |
| 1048 | 0710102075542020/3  | MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED                     | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/907(ND)2020                    |  | DOCUMENT INCOMPLETE                                         | 04-11-2020 |
| 1049 | 0710102077352019/16 | A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.    | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/984(ND)2019                    |  | INDEX MISSING                                               | 04-11-2020 |
| 1050 | 0710102087892020/3  | REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY                                             | 19(2)                                       | INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2020           |  | DOCUMENT INCOMPLETE                                         | 04-11-2020 |
| 1051 | 0710102089652020/1  | MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED               | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020           |  | DOCUMENT INCOMPLETE                                         | 04-11-2020 |
| 1052 | 710102104452020     | RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.                                        |                                             | Rule 11 of NCLT                                          |  | Please link your application with main petition.            | 11-02-2020 |
| 1053 | 710102105612020     | MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.                                |                                             | Sec 30                                                   |  | JURIDICTION WRONG                                           | 11-05-2020 |
| 1054 | 710102105882020     | DAMONT DEVELOPERS PRIVATE LIMITED VS BRY'S HOTEL PRIVATE LIMITED THROUGH SANDEEP GOEL  |                                             | Sec 60(5)                                                |  | pg-19,20,52,71,92,95,96,105-140 not clear                   | 11-06-2020 |
| 1055 | 710102033972020     | M/S AMRIT SEAIR EXPRESS PRIVATE LIMITED VS M/S HAMD FOODS PRIVATE LIMITED              |                                             | IBC Under Sec 9                                          |  | all pdf pages are dim & blur( scanned in higher resolution) | 17/03/2020 |
| 1056 | 710102034222020     | GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTIONS PRIVATE LIMITED                         |                                             | Application under any other provisions- IBC              |  | case type in companies act and wrong section                | 18/03/2020 |
| 1057 | 710102034212020     | GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS                               |                                             | Application under any other provisions- IBC              |  | case type in companies act and wrong section                | 18/03/2020 |
| 1058 | 710102060842020     | ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP                                          |                                             | IBC Under Sec 9                                          |  | jurisdiction Chandigarh                                     | 18/05/2020 |
| 1059 | 710102058862020     | B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED                                       |                                             | IBC Under Sec 9                                          |  | jurisdiction punjabpunjab                                   | 05-11-2020 |
| 1060 | 710102029712020     | YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED   |                                             | IBC Under Sec 9                                          |  | payment                                                     | 03-06-2020 |

|      |                     |                                                                                                     |  |                                          |                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |            |
|------|---------------------|-----------------------------------------------------------------------------------------------------|--|------------------------------------------|----------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1061 | 710102077802020     | SUNIEL VIRMAANI & ORS VS SARE GURUGRAM PRIVATE LIMITED                                              |  | IBC under Sec 7                          |                                                          | council sign missed in index, page: 229, 235, 236, 320, 345, 346, 347, 348, 349-358, 362, 364, 365, 590-591, 613, 675, 741, 750, 819, 827-846, 951, 956-959, 961-962, 964, 965, 967, 977-978, 1046, 1054, 1057, 1066, 1068, 1072-1073, 1075, 1076, 1094, 1104-1107, 1173, 1175-1179, 1256, 1261-1777, 1280, 1366, 1402, 1435, 1437, 1739, 1447, 1457-1463 cut , 1500-1512, 1560, 1577, 1620, 1690, 1704-1707, 1709, 1768, 1813-1816, 1926, pages not clear and form 1 repeated , true copy sign missed, etc page not clear | 08-10-2020 |
| 1062 | 710102093892020     | M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED                                                        |  | IBC Under Sec 9                          |                                                          | claim less than 1 cr                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 30/09/2020 |
| 1063 | 710102103922020     | SUMA HOLDING PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                              |  | Sec 252 (1)                              |                                                          | Page 31 not clear, page translate in English from 104 to 201, advance service missed Roc and Income tax                                                                                                                                                                                                                                                                                                                                                                                                                    | 30/10/2020 |
| 1064 | 710102103272020     | HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA              |  | Sec 252 (3) - By Government Body         |                                                          | Wrong case type and wrong section select, Page missed 61,62, Not sign in every page of petition, Page not clear 43 to 49, 59, According to index no page in annexures page no. 118,119,120                                                                                                                                                                                                                                                                                                                                 | 29/10/2020 |
| 1065 | 710102103822020     | YAMINI APPEARALS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI                                |  | Sec 252 (1) - By Government Body         |                                                          | Wrong section select, Page 59 to 69 Hindi Translate to English                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 30/10/2020 |
| 1066 | 710102104002020     | SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD                                                      |  | Sec. 241(1)                              |                                                          | 242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed, Advance service missed                                                                                                                                                                                                                                                                                                                                                                                                   | 30/10/2020 |
| 1067 | 710102104322020     | SOMOTO LTD. VS XAPADS MEDIA PVT. LTD.                                                               |  | IBC Under Sec 9                          |                                                          | proof of service not upload                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 24/09/2019 |
| 1068 | 710102104042020     | KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |  | Sec 252 (3) - By Government Body         |                                                          | Wrong section select                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 31/10/2020 |
| 1069 | 0710102081922020/1  | AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)              |  | Sec 252 (1)                              | COMPANY APPEAL(COMPANIES ACT)/322(ND)2020                | page numbering missed                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 29/10/2020 |
| 1070 | 0710102062262020/2  | ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE                                              |  | Sub-section (I) of section 230           | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020  | Wrong document(Petition in additional document)                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 11-02-2020 |
| 1071 | 0710120004072018/89 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                                              |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018                    | true copy sign missed                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 11-05-2020 |
| 1072 | 0710120004072018/90 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                                              |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018                    | true copy sign missed                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 11-05-2020 |
| 1073 | 0710120004072018/91 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                                              |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018                    | true copy sign missed                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 11-06-2020 |
| 1074 | 0710120004072018/92 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                                              |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018                    | true copy sign missed                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 11-06-2020 |
| 1075 | 0710120004072018/93 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                                              |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018                    | page 4 5 6 not clear                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 11-06-2020 |
| 1076 | 0710102072472020/1  | CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED                        |  | IBC Under Sec 9                          | COMPANY PETITION IB (IBC)/915(ND)2020                    | Supporting affidavit missed                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 11-02-2020 |
| 1077 | 0710102079582019/5  | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD                                               |  | Sec 252 (3)                              | COMPANY APPEAL(COMPANIES ACT)/367(ND)2019                | affidavit wrongly upload before index,Wrong pagination                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 11-02-2020 |
| 1078 | 0710102080582020/2  | NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD                                                       |  | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)2020           | Wrongly document(application in additional document)                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 11-02-2020 |
| 1079 | 0710102033212020/2  | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED                                                            |  | IBC Under Sec 9                          | COMPANY PETITION IB (IBC)/791(ND)2020                    | TRUE COPY SIGN MISSED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 11-05-2020 |
| 1080 | 0710102077402020/1  | GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD                         |  | Sec 60(5)                                | INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020           | ALL PAGES CUT                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 11-05-2020 |
| 1081 | 0710102077402020/2  | GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD                         |  | Sec 60(5)                                | INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020           | NEED TO IA FILE                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 11-05-2020 |
| 1082 | 710102096702020     | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                                        |  | Regulation 30, CIRP Regulations, 2016    | INTERLOCUTORY APPLICATION (I.B.C)/4884(ND)2020           | NA                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 11-05-2020 |
| 1083 | 0710102091942020/1  | COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED                                |  | Sec. 230-232, Sec 234                    | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020 | File both the document separately                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 11-02-2020 |
| 1084 | 0710102068392020/8  | HEMANT KHADELWAL Vs. NIHO CONSTRUCTION                                                              |  | Sec. 241(1)                              | COMPANY PETITION (COMPANIES ACT)/89(ND)2020              | 185 190 217 242 243 246 247 252 282 342 not clear                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 11-03-2020 |

|      |                     |                                                                                                    |                                                |                                             |                                       |                                                                                                |            |
|------|---------------------|----------------------------------------------------------------------------------------------------|------------------------------------------------|---------------------------------------------|---------------------------------------|------------------------------------------------------------------------------------------------|------------|
| 1085 | 0710102022462020/7  | TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.                           |                                                | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/581(ND)2020 | PAGE 16 17 NOT CLEAR                                                                           | 11-05-2020 |
| 1086 | 710102024802020     | BHAVYA PRAKASH Vs. DD MOTORS LIMITED                                                               |                                                | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/765(ND)2020 | NEED TO UPLOAD ONE TIME ONLY                                                                   | 11-05-2020 |
| 1087 | 0710102028322020/5  | RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.                                    |                                                | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/764(ND)2020 | UPLOAD IN ONE PDF                                                                              | 11-05-2020 |
| 1088 | 710102098552020     | SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS                                  | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC |                                       | case type wrong                                                                                | 14/10/2020 |
| 1089 | 710102106252020     | PRAMOD GOEL VS M.K. OVERSEAS PVT. LTD.                                                             | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC |                                       | wrong Pagination                                                                               | 11-07-2020 |
| 1090 | 710102106022020     | CENTRAL BANK OF INDIA VS RS INGOT AND BILLET PRIVATE LIMITED                                       | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC |                                       | Blur page-73,79                                                                                | 11-06-2020 |
| 1091 | 710102106232020     | PRAMOD GOEL VS TOURISM FINANCE CORPORATION OF INDIA LTD.                                           | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC |                                       | wrong Pagination                                                                               | 11-07-2020 |
| 1092 | 710102106272020     | SUPERTECH TOWNSHIP PROJECT LIMITED VS SANJEEV AGGARWAL & ORS                                       | Interlocutory Application (I.B.C)              | Sec 60(5)                                   |                                       | SIGN MISS-1,4 TO 18,WELFARE FEES MISSED/COURT FEES MISSED                                      | 11-07-2020 |
| 1093 | 710102106182020     | SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                         | Company Application(Companies Act)             | Sec 252 (1) - By Government Body            |                                       | wrong section/merge into one PDF/Proof of service                                              | 11-07-2020 |
| 1094 | 7.10102E+14         | SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED                                          | Company Petition IB (IBC)                      | IBC Under Sec 9                             |                                       | wrong document type upload ( delete old document and merge into separate volume of 200 pages ) | 24/01/2020 |
| 1095 | 0710200411282017/10 | SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED                                      | COMPANY PETITION IB (IBC)/470(ND)2017          | IBC under Sec 7                             |                                       | PG-52 & 53 not clear                                                                           | 11-02-2020 |
| 1096 | 0710102139542019/6  | OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED                                              | COMPANY PETITION IB (IBC)/2728(ND)2019         | IBC Under Sec 9                             |                                       | NO Pagination                                                                                  | 10-09-2020 |
| 1097 | 0710102088732020/2  | CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.              | INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020 | Sec 60(5)                                   |                                       | No Supporting affidavit                                                                        | 25/10/2020 |
| 1098 | 0710102095022020/1  | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA              | COMPANY APPEAL(COMPANIES ACT)/402(ND)2020      | Sec 252 (3)                                 |                                       | Wrong Document (application filed)                                                             | 27/10/2020 |
| 1099 | 0710102082632020/2  | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED                                          | COMPANY PETITION IB (IBC)/923(ND)2020          | IBC Under Sec 9                             |                                       | Wrong Document (application filed)                                                             | 11-06-2020 |
| 1100 | 0710102107652019/7  | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/1808(ND)2019         | IBC under Sec 7                             |                                       | Wrong Document (Report filed)                                                                  | 29/09/2020 |
| 1101 | 0710102114692019/7  | M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.                                  | COMPANY PETITION IB (IBC)/2036(ND)2019         | IBC Under Sec 9                             |                                       | Pg- 1 to 5,7,18 to 22 is cut/pg 12 not clear                                                   | 11-09-2020 |
| 1102 | 0710102000452020/2  | J V RESTAURANT PRIVATE LIMITED Vs.                                                                 |                                                | Application under any other provisions- IBC |                                       | NEED TO IA FILE                                                                                | 27/10/2020 |
| 1103 | 0710120004492018/37 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.                                             |                                                | IBC under Sec 7                             |                                       | True copy sign missed                                                                          | 11-09-2020 |
| 1104 | 0710102013352019/8  | SHREE BALAJI REFRACTORIES CO Vs. RGLT INDUSTRIES LIMITED                                           |                                                | IBC Under Sec 9                             |                                       | Wrong Document (application filed)                                                             | 11-09-2020 |
| 1105 | 0710102102792020/1  | MANOHAR LAL VII Vs. COMMISSIONER OF INCOME TAX SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD |                                                | Rule 11 of NCLT, 2016                       |                                       | Wrong Document (application filed)                                                             | 11-05-2020 |
| 1106 | 0710102073632019/34 | AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED                                  |                                                | IBC Under Sec 9                             |                                       | Dument not matching with index or wrong index                                                  | 11-09-2020 |
| 1107 | 0710102087462020/1  | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.                                                     |                                                | Sec. 97(1)                                  |                                       | True copy sign missed                                                                          | 11-09-2020 |
| 1108 | 710102103232020     | M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD                                               |                                                | Sec 60(5)                                   |                                       | NF                                                                                             | 11-10-2020 |
| 1109 | 0710102007332019/25 | ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED                                           |                                                | IBC under Sec 7                             |                                       | No court fee/No welfare                                                                        | 11-10-2020 |
| 1110 | 0710102017542020/3  | TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.                           |                                                | IBC under Sec 7                             |                                       | Pg-39,40,72,79,80 translation                                                                  | 11-10-2020 |
| 1111 | 0710102022462020/8  | BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                             |                                                | Sec 252 (3)                                 |                                       | Pagination not clear                                                                           | 11-10-2020 |
| 1112 | 710102103232020     | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.                                                     |                                                | Sec 60(5)                                   |                                       | NF                                                                                             | 11-10-2020 |
| 1113 | 710102103232020     | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.                                                     |                                                | Sec 60(5)                                   |                                       | NF                                                                                             | 11-10-2020 |
| 1114 | 710102105492020     | M/S RENU PROPTech PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD                                    |                                                | Sec 60(5)                                   |                                       | NF                                                                                             | 11-10-2020 |

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|------|---------------------|----------------------------------------------------------------------------------------------------------------|--|----------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1116 | 710102065782020     | SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.                                                                   |  | Sec 60(5), Rule 11 of NCLT, 2016                                                                                           |                                                | NF                                                                                                                                                                                 | 11-10-2020 |
| 1117 | 0710102075852020/1  | SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA                                    |  | Sec 252 (1)                                                                                                                |                                                | PG 8 NOT CLEAR                                                                                                                                                                     | 11-10-2020 |
| 1118 | 0710102076442019/17 | PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED                                                   |  | IBC under Sec 7                                                                                                            |                                                | 54-57 NOT CLEAR                                                                                                                                                                    | 11-10-2020 |
| 1119 | 0710102084152019/11 | 1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL                                                              |  | Application under any other provisions<br>Application under any other provisions<br>Application under any other provisions |                                                | NEED TO IA FILE                                                                                                                                                                    | 11-10-2020 |
| 1120 | 0710102096132020/3  | KHEM CHAND GUPTA Vs.                                                                                           |  | Application under any other provisions- IBC                                                                                |                                                | NEED TO IA FILE                                                                                                                                                                    | 11-10-2020 |
| 1121 | 0710102103572020/3  | M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS                                                  |  | Rule 11 of NCLT                                                                                                            |                                                | TRUE COPY SIGN MISSED                                                                                                                                                              | 11-10-2020 |
| 1122 | 0710102166522019/2  | M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED                                                              |  | Application under any other provisions- IBC                                                                                |                                                | wrong e filing                                                                                                                                                                     | 11-09-2020 |
| 1123 | 0710102016252018/25 | AS TECHNO SOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED                                                |  | IBC Under Sec 9                                                                                                            |                                                | 145 155 not clear                                                                                                                                                                  | 11-10-2020 |
| 1124 | 0710102033212020/3  | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED                                                                       |  | IBC Under Sec 9                                                                                                            |                                                | only proof of service uploaded                                                                                                                                                     | 11-10-2020 |
| 1125 | 0710102076882020/2  | GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED                                                |  | IBC Under Sec 9                                                                                                            |                                                | COURT FEE MISSED                                                                                                                                                                   | 11-10-2020 |
| 1126 | 0710200434452018/2  | SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                    |  | Application under any other provisions                                                                                     |                                                | NEED TO IA FILE                                                                                                                                                                    | 11-10-2020 |
| 1127 | 710102103312020     | SANDEEP KUMAR BHATT VS GANDHARV GOYAL                                                                          |  | Application under any other provisions- IBC                                                                                |                                                | pg-29-32,34,35,39 not clear                                                                                                                                                        | 29/10/2020 |
| 1128 | 710102105062020     | RAKESH KUMAR GUPTA VS LOTUS POND CONSTRUCTION PVT LTD                                                          |  | Sec 25(j)                                                                                                                  |                                                | 136-143,150-153,92 not clear page                                                                                                                                                  | 11-03-2020 |
| 1129 | 710102106202020     | PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED                                                                 |  | Application under any other provisions- IBC                                                                                |                                                | Pages not clear-6 to 8/Wrong Pagination before page no-1                                                                                                                           | 11-07-2020 |
| 1130 | 710102106262020     | MR. ANUP KUMAR VS BANK OF BARODA                                                                               |  | Sec 60(5)                                                                                                                  |                                                | Sign miss-2 to 5/Blur Page-43 to 45                                                                                                                                                | 11-07-2020 |
| 1131 | 710102106492020     | MAMRAM PRIVATE LIMITED VS YUMA PRIVATE LIMITED                                                                 |  | Application under any other provisions                                                                                     |                                                | Welfare/Court fees missing                                                                                                                                                         | 11-08-2020 |
| 1132 | 710102104622020     | NEERAJ AGGARWALA VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.                                             |  | Sec. 241(1)                                                                                                                |                                                | Memo or parties, list of dates, Synopsis missed, AoA &&& MoA missed, No sign in every page of petition, Pages not clear 141,143,144,155,152,222 to 224, Company master data missed | 11-02-2020 |
| 1133 | 710102104472020     | AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.                                 |  | Sec 252 (3)                                                                                                                |                                                | Wrong case type, wrong income tax service kindly service to DCIT Cell Delhi High court, STK 07 Missed                                                                              | 11-02-2020 |
| 1134 | 0710102074222020/3  | SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES                                        |  | Sec 252 (1)                                                                                                                | COMPANY APPEAL(COMPANIES ACT)/304(ND)2020      | Pg-6 to 10,17 to 20 is cut/ Proof of service                                                                                                                                       | 11-06-2020 |
| 1135 | 0710102153232019/3  | BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED                                                                  |  | Sec 60(5)                                                                                                                  | COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019 | TRUE COPY SIGN MISSED                                                                                                                                                              | 11-07-2020 |
| 1136 | 0710200421392018/17 | AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.                                         |  | IBC Under Sec 9                                                                                                            | COMPANY PETITION IB (IBC)/183(ND)2018          | INDEX MISSING                                                                                                                                                                      | 11-07-2020 |
| 1137 | 0710102089732020/1  | DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED                                                      |  | IBC under Sec 7                                                                                                            | COMPANY PETITION IB (IBC)/970(PB)2020          | TRUE COPY SIGN MISSED                                                                                                                                                              | 11-08-2020 |
| 1138 | 0710102032752018/16 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED                                      |  | Section 420                                                                                                                | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   | UPLOADED ONLY ONE TIME/BACK DATE FILE DELETE                                                                                                                                       | 11-09-2020 |
| 1139 | 0710102061262019/10 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED                                      |  | IBC under Sec 7                                                                                                            | COMPANY PETITION IB (IBC)/712(ND)2019          | NEED TO IA FILE                                                                                                                                                                    | 11-09-2020 |
| 1140 | 0710102061262019/11 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED                                      |  | IBC under Sec 7                                                                                                            | COMPANY PETITION IB (IBC)/712(ND)2019          | NEED TO IA FILE                                                                                                                                                                    | 11-09-2020 |
| 1141 | 0710102077862020/5  | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.                                                        |  | IBC under Sec 7                                                                                                            | COMPANY PETITION IB (IBC)/925(PB)2020          | Court fee &&& welfare fee missed on vakalatnama                                                                                                                                    | 11-06-2020 |
| 1142 | 0710102082632020/3  | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED                                                      |  | IBC Under Sec 9                                                                                                            | COMPANY PETITION IB (IBC)/923(ND)2020          | PG-5 &&& 6 not clear                                                                                                                                                               | 11-06-2020 |
| 1143 | 0710102093592020/1  | MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI |  | Rule 11 of NCLT, 2016                                                                                                      | INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020 | NO index/no pagination/No service                                                                                                                                                  | 11-06-2020 |

|      |                     |                                                                                                            |                                              |                                             |                                               |              |                                                                                                                                                                                             |            |
|------|---------------------|------------------------------------------------------------------------------------------------------------|----------------------------------------------|---------------------------------------------|-----------------------------------------------|--------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1144 | 0710102097382020/3  | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD                                                    |                                              | Sec 42                                      | COMPANY APPEAL (IBC)/7(I)2020                 |              | Wrong Document (application filed) No Supporting affidavit                                                                                                                                  | 11-06-2020 |
| 1145 | 0710102416142018/7  | SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.                                                |                                              | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/569(ND)2018         |              | pg 1 not clear                                                                                                                                                                              | 11-10-2020 |
| 1146 | 0710120004002018/12 | CORPORATION BANK Vs. M/S UNITECH MACHINES LIMITED                                                          |                                              | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/937(PB)2018         |              | NEED TO IA FILE                                                                                                                                                                             | 11-10-2020 |
| 1147 | 0710102101822020/1  | BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED                                                        |                                              | Sec 66(1)                                   | INTERLOCUTORY APPLICATION (I.B.C)/4907(I)2020 |              | NEED TO IA FILE                                                                                                                                                                             | 11-11-2020 |
| 1148 | 710102082312020     | MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED                                                  | Interlocutory Application (I.B.C)            | Sec 60(5)                                   |                                               |              | 12,14-20,53,65 not clear page                                                                                                                                                               | 25/08/2020 |
| 1149 | 710102101162020     | KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.                                               | Company Application(Companies Act)           | Rule 11 of NCLT                             |                                               |              | pg no. 196 is cut, all pages of pdf are dim                                                                                                                                                 | 22/10/2020 |
| 1150 | 710102103382020     | MR SARTHAK BATHLA VS MR.SUGAM BATHLA                                                                       | Company Application(Companies Act)           | Sec. 59                                     |                                               |              | section wrong                                                                                                                                                                               | 29/10/2020 |
| 1151 | 710102106572020     | HDFC BANK VS M.K. OVERSEAS PVT. LTD.                                                                       | Company Application(Companies Act)           |                                             |                                               |              | Party name miss/section miss                                                                                                                                                                | 11-09-2020 |
| 1152 | 710102106472020     | RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES                                                                | Interlocutory Application (I.B.C)            | Sec 30                                      |                                               |              | 297-298 NOT CLEAR PAGE                                                                                                                                                                      | 11-07-2020 |
| 1153 | 710102106922020     | NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI                                                                | Interlocutory Application (I.B.C)            | Application under any other provisions- IBC |                                               |              | Small font-27 to 44,page cut-45 to 48                                                                                                                                                       | 11-09-2020 |
| 1154 | 710102106852020     | ALIND BHATIA VS DREAM PROCON PVT. LTD.                                                                     | Interlocutory Application (I.B.C)            | Rule 11 of NCLT, 2016                       |                                               |              | Small font-208 to 210/Translated page-444,452 to 457,463,465,467,483/small font-493,543,547/Blur Page-507 etc                                                                               | 11-09-2020 |
| 1155 | 710102063612020     | UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)                | Company Appeal(Companies Act)                | Sec 252 (3)                                 |                                               |              | 50 rupees e stamp missed in PoA and income tax service to delhi dcit cell high court, kindly file in Sequences make one pdf                                                                 | 06-09-2020 |
| 1156 | 710102069442020     | ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA) | Company Appeal(Companies Act)                | Sec 252 (3)                                 |                                               |              | Memo of parties, List of dates &&& events, and Brief synopsis missed, index missed, MoA &&& AoA missed, Company Master data missed, Roc, all documents are merged in pdf                    | 07-10-2020 |
| 1157 | 710102071912020     | PRINCIPAL INFOTECH LIMITED VS PRINCIPAL INSYS PRIVATE LIMITED                                              | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234                       |                                               |              | List of dates missed, Index missed 2nd 3rd 4th                                                                                                                                              | 18/07/2020 |
| 1158 | 710102081282020     | PRAKASH DEV VS ROC DELHI                                                                                   | Company Appeal(Companies Act)                | Sec 252 (1)                                 |                                               |              | file are not sequences please file in sequences properly                                                                                                                                    | 21/08/2020 |
| 1159 | 710102092882020     | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA    | Company Appeal(Companies Act)                | Sec 252 (3)                                 |                                               |              | Council Signature in Index / Index Page Numbering Wrong / File Not Properly / Petition &&& Annexure Evry Pages Signature / proof of services missed/ Numbering missed in all document       | 28/09/2020 |
| 1160 | 710102105122020     | K M GOYAL VS CHD DEVELOPERS LIMITED                                                                        | Company Petition (Companies Act)             | Sec. 73(4)                                  |                                               |              | Only proof of service upload                                                                                                                                                                | 11-04-2020 |
| 1161 | 710102105132020     | BRU MOHAN AGARWAL VS CHD DEVELOPERS LTD                                                                    | Company Petition (Companies Act)             | Sec. 73(4)                                  |                                               |              | Only proof service upload                                                                                                                                                                   | 11-04-2020 |
| 1162 | 710102105602020     | PANKAJ SABHARWAL & ORS. VS SUPRETECH LIMITED & ORS.                                                        | Company Petition (Companies Act)             | Sec. 213                                    |                                               |              | Total 204 petitioner and 204 affidavit missed, Pages not clear 183,185,186 to 200, 201 to 222, MoA and AoA missed, Total 4 respondent advance service missed, Welfare and court fees missed | 11-05-2020 |
| 1163 | 710102106412020     | GEETAK D. BHALLA VS WESTERN HOTELS PVT. LTD.                                                               | Company Petition (Companies Act)             | Sec. 59                                     |                                               |              | Memorandum of appearance NCLT form 12 missed, company master data missed                                                                                                                    | 11-07-2020 |
| 1164 | 710102106442020     | GEETAK D. BHALLA VS INDIANA TRAVELS PVT. LTD                                                               | Company Petition (Companies Act)             | Sec. 59                                     |                                               |              | Page cut 88, NCLT Form 12 missed memorandum of appearance, Company master data missed                                                                                                       | 11-07-2020 |
| 1165 | 0710102/10726/2020  | Shivalik Exim Pvt. Ltd. Vs Elixir Trading Pvt. Ltd.                                                        | Interlocutory Application (I.B.C)            | Rule 11 of NCLT, 2016                       |                                               | Anup Jain    | Main Case Missing & Main Case Link with main petition                                                                                                                                       | 11-11-2020 |
| 1166 | 0710102/10760/2020  | ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L                                   | interlocutory Application(IBC)               | Sec 60(5)                                   | C.P. (IB)/560(PB)2017                         | Anurag Bhatt | pg 9-11 sign missed and pg 9,11 not clear                                                                                                                                                   | 11-11-2020 |
| 1167 | 0710102/10729/2020  | VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD                                                               | interlocutory Application(IBC)               | Sec 60(5)                                   | C.P. (IB)/1752(ND)2018                        | vishnu dutt  | pg 34-37 not clear                                                                                                                                                                          | 11-11-2020 |
| 1168 | 710102024952020     | S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED                                                    | Cross Application (IBC)                      | Application under any other provisions- IBC |                                               |              | CASE TYPE WRONG                                                                                                                                                                             | 25/02/2020 |
| 1169 | 710102035912020     | TODAY HOMES NOIDA PRIVATE LIMITED VS SONI REALTORS PRIVATE LIMITED                                         | Interlocutory Application (I.B.C)            | Sec 30                                      |                                               |              | pdf need to merge into one volume until page exceed 200, after 200 volume need to divide                                                                                                    | 18/04/2020 |
| 1170 | 710102030812020     | MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL               | Company Appeal (IBC)                         | Application under any other provisions- IBC |                                               |              | case type wrong (call registry)                                                                                                                                                             | 03-09-2020 |
| 1171 | 710102031192020     | JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL                         | Company Appeal (IBC)                         | Application under any other provisions- IBC |                                               |              | case type wrong (call registry)                                                                                                                                                             | 03-11-2020 |

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|------|-----------------|--------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|---------------------------------------------|--|--|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1172 | 710102075432020 | TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD                                                                       | Company Application(Companies Act)           | Sec 425                                     |  |  | Case type wrong                                                                                                                                                                                                              | 31/07/2020 |
| 1173 | 710102088502020 | ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                                                | Company Application(Companies Act)           | Sec 252 (3)                                 |  |  | please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company application so please correct your case                                                        | 15/09/2020 |
| 1174 | 710102093672020 | DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED                                           | Interlocutory Application (I.B.C)            | Rule 11 of NCLT, 2016                       |  |  | Upload document in one pdf.                                                                                                                                                                                                  | 30/09/2020 |
| 1175 | 710102094922020 | ASSAM POWER DISTRIBUTION COMPANY LIMITED VS HINDUSTAN PAPER CORPORATION LIMITED                                          | Interlocutory Application (I.B.C)            | Regulation 33                               |  |  | Wrong Index section,                                                                                                                                                                                                         | 10-05-2020 |
| 1176 | 710102107152020 | ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED                                                                 | Interlocutory Application (I.B.C)            | IBC Under Sec 9                             |  |  | Wrong Section                                                                                                                                                                                                                | 11-10-2020 |
| 1177 | 710102107992020 | JALESH KUMAR GROVER VS M/S ANG LIFE SCIENCES INDIA LIMITED                                                               | Interlocutory Application (I.B.C)            | Application under any other provisions- IBC |  |  | Black page after page no-95/not clear page-104                                                                                                                                                                               | 13/11/2020 |
| 1178 | 710102107782020 | INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL                                                               | Interlocutory Application (I.B.C)            | Sec 60(5)                                   |  |  | Sign miss Page-32 to 38,48 to 52,67,69,71,73,75,96,98/Page cut-64,66,68,70,72,74,76,91,95,97,99/Blur Page-428 to 450 etc                                                                                                     | 11-12-2020 |
| 1179 | 710102108712020 | DEEPIKA BHUGRA PRASAD VS PARIVARTAN SINGH & ORS.                                                                         | Interlocutory Application (I.B.C)            | Sec 66(1)                                   |  |  | 191,192,198 not clear page                                                                                                                                                                                                   | 18/11/2020 |
| 1180 | 710102108352020 | IRP SUNIL KUMAR AGRAWAL VS PARIVARTAN SINGH & ORS.                                                                       | Interlocutory Application (I.B.C)            | Application under any other provisions- IBC |  |  | Memo of party                                                                                                                                                                                                                | 17/11/2020 |
| 1181 | 710102108422020 | PANKAJ NARANG VS REGISTRAR OF COMPANIES                                                                                  | Interlocutory Application (I.B.C)            | Sec 12(2)                                   |  |  | Sign miss-1 to 7,9,14 to 19,21,22                                                                                                                                                                                            | 17/11/2020 |
| 1182 | 710102108322020 | M/S KENDRIYA BHANDAR VS ANIL KOHLI                                                                                       | Interlocutory Application (I.B.C)            | Sec 60(5)                                   |  |  | Sign miss-1 to 4                                                                                                                                                                                                             | 17/11/2020 |
| 1183 | 710102108562020 | M/S STRAIGHT EDGE CONTRACTS PRIVATE LIMITED VS ANIL KOHLI                                                                | Interlocutory Application (I.B.C)            | Rule 11 of NCLT, 2016                       |  |  | service missing                                                                                                                                                                                                              | 18/11/2020 |
| 1184 | 710102108762020 | NAYAN NAVIN RAHEJA VS CATALYST TRUSTESHIP LIMITED                                                                        | Interlocutory Application (I.B.C)            | Rule 11 of NCLT, 2016                       |  |  | SIGN MISSED WITH TRUE COPY                                                                                                                                                                                                   | 19/11/2020 |
| 1185 | 710102108282020 | K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNO-CRAFT PVT. LTD.                                                           | Company Appeal (IBC)                         | Sec 43(1) r/w Sec 44 (1)                    |  |  | Blur Page-34,36,56,66                                                                                                                                                                                                        | 17/11/2020 |
| 1186 | 710102108362020 | YOGESHWAR SHARMA VS ANS APARTMENTS PRIVATE LIMITED                                                                       | Interlocutory Application (I.B.C)            | Rule 11 of NCLT, 2016                       |  |  | SIGN MISSING                                                                                                                                                                                                                 | 17/11/2020 |
| 1187 | 710102027512020 | MANIKA GARG VS GENESIS INFRA-TECH PRIVATE LIMITED                                                                        | Company Petition IB (IBC)                    | IBC under Sec 7                             |  |  | docs not upload properly                                                                                                                                                                                                     | 03-02-2020 |
| 1188 | 710102028662020 | LALIT GROVER VS M/S CVC OPTICALS (OPC) PRIVATE LIMITED                                                                   | Company Petition IB (IBC)                    | IBC Under Sec 9                             |  |  | payment                                                                                                                                                                                                                      | 03-04-2020 |
| 1189 | 710102030182020 | SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED                                                                         | Company Petition IB (IBC)                    | IBC under Sec 7                             |  |  | FEES                                                                                                                                                                                                                         | 03-07-2020 |
| 1190 | 710102030162020 | REDHEX IT SOLUTIONS PRIVATE LIMITED VS MMR METALS PRIVATE LIMITED                                                        | Company Petition IB (IBC)                    | IBC Under Sec 9                             |  |  | file ok but payment not received                                                                                                                                                                                             | 03-07-2020 |
| 1191 | 710102030172020 | SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED                                                                            | Company Petition IB (IBC)                    | IBC under Sec 7                             |  |  | FEES                                                                                                                                                                                                                         | 03-07-2020 |
| 1192 | 710102083832020 | SUPER RESIDENCY PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA                                                       | Company Appeal(Companies Act)                | Sec 252 (1)                                 |  |  | only upload proof of service                                                                                                                                                                                                 | 31/08/2020 |
| 1193 | 710102087422020 | INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA                                     | Company Appeal(Companies Act)                | Sec 252 (3)                                 |  |  | 72,139 not clear                                                                                                                                                                                                             | 09-11-2020 |
| 1194 | 710102089922020 | DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED                                                                         | Company Petition IB (IBC)                    | IBC under Sec 7                             |  |  | Docs not upload properly                                                                                                                                                                                                     | 18/09/2020 |
| 1195 | 710102101852020 | LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA DELHI | Company Appeal(Companies Act)                | Sec 252 (3)                                 |  |  | Jurisdiction is Haryana according to master data                                                                                                                                                                             | 30/06/2020 |
| 1196 | 710102102502020 | OUTOTEC INDIA PRIVATE LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURE                                                     | CA(A) Merger and Amalgamation(Companies Act) | Sub-section (I) of section 230              |  |  | Pages not clear 129 to 135, 137,138,140,143,253,298,303,307, 983,987, Pages wrong arrange 329 to 331, 1059, page repeated 998                                                                                                | 17/10/2020 |
| 1197 | 710102102982020 | M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED                                   | Company Petition IB (IBC)                    | IBC Under Sec 9                             |  |  | claim amount less than 1Cr                                                                                                                                                                                                   | 27/10/2020 |
| 1198 | 710102105382020 | VARDEX TOOLING PRIVATE LIMITED VS ARORA TOOLS PRIVATE LIMITED                                                            | Company Petition IB (IBC)                    | IBC Under Sec 9                             |  |  | some entries missed in index above serial no 713-730. (like demand notice )                                                                                                                                                  | 11-04-2020 |
| 1199 | 710102105662020 | PANKAJ SABHARWAL & ORS VS SUPRETECH LIMITED                                                                              | Company Petition IB (IBC)                    | IBC under Sec 7                             |  |  | page:92, 93, 96, 100, 115, 117, 118, 139, 141-148, 156, 159, 174, 197-199, 215, 216, 220, 221, 225-226, 230, 231, 252, 323-339, 392, 449, 698, 705, 712, 726, 730, 742, 746, 760, 770, 774, 783, 785, 798 etc page not clear | 11-05-2020 |

|      |                     |                                                                                          |                                               |                                             |                                                          |                                                                      |            |
|------|---------------------|------------------------------------------------------------------------------------------|-----------------------------------------------|---------------------------------------------|----------------------------------------------------------|----------------------------------------------------------------------|------------|
| 1200 | 710102106552020     | BVG INDIA LIMITED VS THREE C FACILITY MANAGEMENT PRIVATE LIMITED                         | Company Petition IB (IBC)                     | IBC Under Sec 9                             |                                                          | BR missed                                                            | 11-09-2020 |
| 1201 | 710102106822020     | ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED                 | Company Petition IB (IBC)                     | IBC Under Sec 9                             |                                                          | page:54 not clear                                                    | 11-09-2020 |
| 1202 | 710102106732020     | NATIONAL ELECTRIC & CONSTRUCTION CO. VS UNILEC ENGINEERS LIMITED                         | Company Petition IB (IBC)                     | IBC Under Sec 9                             |                                                          | claim amount less than 1 Cr                                          | 11-09-2020 |
| 1203 | 710102106752020     | WBT-INDIA PRIVATE LIMITED VS ANNALAKSHMI TRADELINKS PRIVATE LIMITED                      | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                |                                                          | wrong section, Wrong certified copy order upload                     | 11-09-2020 |
| 1204 | 710102107452020     | M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD.                                  | Company Petition IB (IBC)                     | IBC Under Sec 9                             |                                                          | claim amount less than 1 Cr, and form 5 part 4 sub section 2 missed  | 11-11-2020 |
| 1205 | 710102107432020     | VOLKSWAGEN FINANCE PRIVATE LIMITED VS TARUN KAPOOR                                       | Company Petition IB (IBC)                     | Section 95(1)                               |                                                          | page:26 not clear , vakalatnama missed                               | 11-11-2020 |
| 1206 | 710102107442020     | VOLKSWAGEN FINANCE PRIVATE LIMITED VS SMT. PAVAN KAPOOR                                  | Company Petition IB (IBC)                     | Section 95(1)                               |                                                          | page:26 not clear , 3rs court fee &&& 10 rs advocate wealfare missed | 11-11-2020 |
| 1207 | 710102108832020     | RAHEJA TOWERS PVT VS RIYASAT TOWERS PRIVATE LIMITED                                      | Contempt Petition (IBC)                       | Rule 11 of NCLT, 2016                       |                                                          | case type wrong                                                      | 19/11/2020 |
| 1208 | 0710102151312019/24 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                              |                                               | Sec. 241(1)                                 | COMPANY PETITION (COMPANIES ACT)/173(PB)2019             | Doc Not Upload properly                                              | 10-09-2020 |
| 1209 | 0710102151312019/33 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                              |                                               | Sec. 241(1)                                 | COMPANY PETITION (COMPANIES ACT)/173(PB)2019             | Vol-1,2 missing                                                      | 24-09-2020 |
| 1210 | 0710102023952020/3  | DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES                       |                                               | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/230(ND)2020                | WRONG DOCUMENT                                                       | 12-11-2020 |
| 1211 | 0710102028672020/1  | K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.                                                  |                                               | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/971(ND)2020                    | TRUE COPY SIGN MISSED                                                | 12-11-2020 |
| 1212 | 0710102029922018/11 | VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD                                         |                                               | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/1747(PB)2018                   | need to upload saperate files                                        | 12-11-2020 |
| 1213 | 0710102034682018/13 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED                       |                                               | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/206(ND)2019                    | NEED TO IA FILE                                                      | 12-11-2020 |
| 1214 | 0710102063052020/3  | RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA         |                                               | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/371(ND)2020                | DOCUMENT INCOMPLETE                                                  | 11-11-2020 |
| 1215 | 0710102067552020/2  | CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH                                 |                                               | Sec 66(1)                                   | INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020           | true copy sign missed                                                | 12-11-2020 |
| 1216 | 0710102076782019/15 | PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON SERVICES PRIVATE LIMITED                       |                                               | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/997(ND)2019                    | true copy sign missed                                                | 12-11-2020 |
| 1217 | 0710102085402020/2  | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA   |                                               | Sec 252 (1)                                 | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020                | Wrong pagination/No index                                            | 12-11-2020 |
| 1218 | 0710102105072020/1  | S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG                               |                                               | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4862(ND)2020           | DOCUMENT INCOMPLETE                                                  | 12-11-2020 |
| 1219 | 0710120001472018/20 | NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED                                |                                               | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/260(ND)2017                    | NEED TO IA FILE                                                      | 12-11-2020 |
| 1220 | 0710200404622018/7  | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.                   |                                               | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/589(PB)2018                    | NEED TO IA FILE                                                      | 12-11-2020 |
| 1221 | 0710102001622020/3  | M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.         |                                               | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/432(ND)2020                    | NEED TO IA FILE                                                      | 12-11-2020 |
| 1222 | 0710102086452020/4  | PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI                                  |                                               | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/319(ND)2020                | INDEX MISSED                                                         | 12-11-2020 |
| 1223 | 0710102102732019/7  | ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED                           |                                               | IBC under Sec 7,IBC under Sec 7             | COMPANY PETITION IB (IBC)/2494(PB)2019                   | Wrong filing                                                         | 22-10-2020 |
| 1224 | 0710102111232019/5  | VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES |                                               | Sec. 230-232, Sec 234                       | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019 | Wrong filing                                                         | 13-11-2020 |
| 1225 | 0710102119692019/2  | R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.                                |                                               | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | COMPANY APPLICATION(IBC)/1175(ND)2019                    | Wrong filing                                                         | 13-11-2020 |
| 1226 | 0710102027722020/1  | S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED                               |                                               | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020           | PROOF OF SERVICE MISSED                                              | 17-11-2020 |
| 1227 | 0710102034352020/3  | AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.                          |                                               | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/815(ND)2020                    | TWO SAME CASES FILE IN /4                                            | 17-11-2020 |
| 1228 | 0710102087092020/5  | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED                 |                                               | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/939(ND)2020                    | NOT found                                                            | 10-11-2020 |
| 1229 | 0710102171192019/11 | SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.                                               |                                               | Sec. 230-232 - Second Motion                | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020  | NEED TO IA FILE                                                      | 18-11-2020 |
| 1230 | 0710102004752019/4  | UNION ROADWAYS LTD Vs. ICON CABLES LIMITED                                               |                                               | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/242(ND)2019                    | Pagination missed                                                    | 17-11-2020 |

|      |                     |                                                                                                                         |  |                                                                   |                                                        |                                                                                                              |            |
|------|---------------------|-------------------------------------------------------------------------------------------------------------------------|--|-------------------------------------------------------------------|--------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|------------|
| 1231 | 0710102410412017/14 | ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES                                                                         |  | IBC under Sec 7                                                   | COMPANY PETITION IB (IBC)/16(PB)2017                   | missing index and paging                                                                                     | 17-11-2020 |
| 1232 | 0710102410412017/15 | ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES                                                                         |  | IBC under Sec 7                                                   | COMPANY PETITION IB (IBC)/16(PB)2017                   | missing index and paging                                                                                     | 17-11-2020 |
| 1233 | 0710102013472020/2  | GAURAV TANEJA Vs. BRYN INTERNATIONAL PVT LTD                                                                            |  | Sec 60(5)                                                         | COMPANY APPLICATION(IBC)/1036(PB)2020                  | Index missing                                                                                                | 18-11-2020 |
| 1234 | 0710102016252018/26 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED                                                          |  | IBC Under Sec 9                                                   | COMPANY PETITION IB (IBC)/1411(ND)2018                 | Page no 7 misse as proof of service                                                                          | 17-11-2020 |
| 1235 | 0710102034772020/5  | SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED                                                                          |  | IBC Under Sec 9                                                   | COMPANY PETITION IB (IBC)/819(ND)2020                  | Index Missing                                                                                                | 18-11-2020 |
| 1236 | 0710102069462020/1  | SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED                                                                      |  | Sec. 241(1),Sec. 242(4)                                           | COMPANY PETITION (COMPANIES ACT)/88(PB)2020            | E STAMP DATE NOT VALID                                                                                       | 18-11-2020 |
| 1237 | 0710102071552020/1  | LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD                                                           |  | IBC Under Sec 9                                                   | COMPANY PETITION IB (IBC)/981(ND)2020                  | Page 13,32,33,34 cut                                                                                         | 18-11-2020 |
| 1238 | 0710102079222020/2  | VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.                                  |  | IBC Under Sec 9                                                   | COMPANY PETITION IB (IBC)/980(ND)2020                  | Paging missed                                                                                                | 18-11-2020 |
| 1239 | 0710102090322020/4  | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA                                                                       |  | Sec 60(5)                                                         | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020         | NOT found                                                                                                    | 18-11-2020 |
| 1240 | 0710102401402016/13 | MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.                                                        |  | Application under any other provisions                            | COMPANY PETITION (COMPANIES ACT)/1236(PB)2016          | True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA | 17-11-2020 |
| 1241 | 0710120009322018/14 | ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED                                                             |  | IBC under Sec 7                                                   | COMPANY PETITION IB (IBC)/1140(ND)2018                 | NOT found                                                                                                    | 17-11-2020 |
| 1242 | 0710120009322018/15 | ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED                                                             |  | IBC under Sec 7                                                   | COMPANY PETITION IB (IBC)/1140(ND)2018                 | NOT found                                                                                                    | 17-11-2020 |
| 1243 | 0710102073882020/2  | MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY                                          |  | Sec 60(5)                                                         | INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020         | Uncomplete file upload                                                                                       | 18-11-2020 |
| 1244 | 0710102076072020/2  | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED                                                                    |  | Sec. 230-232, Sec 234                                             | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020 | Index Missing                                                                                                | 18-11-2020 |
| 1245 | 0710102159482019/1  | RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS                                               |  | 19(2)                                                             | COMPANY APPLICATION(IBC)/1617(ND)2019                  | NEED TO IA FILE                                                                                              | 18-11-2020 |
| 1246 | 0710102060392020/4  | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED                                        |  | IBC Under Sec 9                                                   | COMPANY PETITION IB (IBC)/814(PB)2020                  | 194 195 196 197 198 200 201 202 203 NOT CLEAR                                                                | 11-11-2020 |
| 1247 | 0710102105522019/4  | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE                                                                           |  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019         | ONLY PROOF OF SERVICE UPLOAD                                                                                 | 02-09-2020 |
| 1248 | 0710102000732020/5  | AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED                                                                         |  | Sec 60(5)                                                         | COMPANY APPLICATION(IBC)/182(ND)2020                   | TRUE COPY SIGN MISSED                                                                                        | 19-11-2020 |
| 1249 | 0710102024012020/1  | YASH INFRA TECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA                                                              |  | Rule 11 of NCLT                                                   | COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020         | TRUE COPY SIGN MISSED                                                                                        | 19-11-2020 |
| 1250 | 0710102035252020/3  | ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED                                     |  | IBC Under Sec 9                                                   | COMPANY PETITION IB (IBC)/821(ND)2020                  | page-39 missed                                                                                               | 19-11-2020 |
| 1251 | 0710102061132020/3  | KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED                                                                        |  | IBC under Sec 7                                                   | COMPANY PETITION IB (IBC)/874(PB)2020                  | need to upload in one pdf                                                                                    | 19-11-2020 |
| 1252 | 0710102089012020/1  | KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES |  | Sec 252 (1)                                                       | COMPANY APPEAL(COMPANIES ACT)/397(ND)2020              | PAGE-9 11 12 13-16 NOT CLEAR                                                                                 | 19-11-2020 |
| 1253 | 0710102016052019/15 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED                                                       |  | IBC under Sec 7                                                   | COMPANY PETITION IB (IBC)/659(ND)2019                  | NEED TO IA FILE                                                                                              | 19-11-2020 |
| 1254 | 0710102016252018/27 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED                                                          |  | IBC Under Sec 9                                                   | COMPANY PETITION IB (IBC)/1411(ND)2018                 | E- STAMP MISSED                                                                                              | 19-11-2020 |
| 1255 | 0710102017432020/1  | NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL                                                                                  |  | Sec 25(j)                                                         | COMPANY APPLICATION(IBC)/1135(ND)2020                  | PG 11-15 17-18 19 NOT CLEAR                                                                                  | 19-11-2020 |
| 1256 | 0710102036092020/14 | UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED                                                                         |  | Sec 241 (2)                                                       | COMPANY PETITION (COMPANIES ACT)/71(PB)2020            | TRUE COPY SIGN MISSED                                                                                        | 19-11-2020 |
| 1257 | 0710102036092020/16 | UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED                                                                         |  | Sec 241 (2)                                                       | COMPANY PETITION (COMPANIES ACT)/71(PB)2020            | TRUE COPY SIGN MISSED                                                                                        | 19-11-2020 |
| 1258 | 0710102065762020/1  | SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.                                                                          |  | Application under any other provisions- IBC                       | INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020         | PAGE- 17 18 152 NOT CLEAR                                                                                    | 19-11-2020 |
| 1259 | 0710102069462020/2  | SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED                                                                      |  | Sec. 241(1),Sec. 242(4)                                           | COMPANY PETITION (COMPANIES ACT)/88(PB)2020            | 18 19 22 23 NEED TO TRANSLATE                                                                                | 19-11-2020 |
| 1260 | 0710102073962020/4  | ISHWAR CHAND JINDAL Vs. MAGNUM STEEL AND POWER LIMITED                                                                  |  | Sec. 241(1),Sec. 242(4)                                           | COMPANY PETITION (COMPANIES ACT)/95(ND)2020            | 19 20 24 NEED TO TRANSLATE                                                                                   | 19-11-2020 |

|      |                     |                                                                                                                                         |                                         |                                                                                                     |                                           |                                                                                                                                                                                                                     |            |
|------|---------------------|-----------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|-----------------------------------------------------------------------------------------------------|-------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1261 | 0710102085402020/3  | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                  |                                         | Sec 252 (1)                                                                                         | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020 | NEED TO FILE IN ONE PDF                                                                                                                                                                                             | 19-11-2020 |
| 1262 | 0710102085402020/4  | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                  |                                         | Sec 252 (1)                                                                                         | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020 | NEED TO FILE IN ONE PDF                                                                                                                                                                                             | 19-11-2020 |
| 1263 | 0710102086962019/7  | PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD                                                                                           |                                         | IBC under Sec 7                                                                                     | COMPANY PETITION IB (IBC)/1223(PB)2019    | INDEX MISSING                                                                                                                                                                                                       | 19-11-2020 |
| 1264 | 710102082662020     | EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED                                                                        | Interlocutory Application (I.B.C)       | Application under any other provisions- IBC                                                         |                                           | wrong section and main case no is wrong                                                                                                                                                                             | 26/08/2020 |
| 1265 | 710102106672020     | BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED                                                                                              | Company Application(Companies Act)      | Rule 11 of NCLT                                                                                     |                                           | Page -18 not clear /Wrong section/case type                                                                                                                                                                         | 11-09-2020 |
| 1266 | 710102108502020     | VISOULLA ELECTRONICS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA | Restoration Application (Companies Act) | Sec 252 (3)                                                                                         |                                           | Wrong section choose/Merge into one PDF/Blur page-43,85 to 92/All Pages cut/no Index/etc                                                                                                                            | 18/11/2020 |
| 1267 | 710102108632020     | SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED                                                                                       | Interlocutory Application (I.B.C)       | Application under any other provisions- IBC                                                         |                                           | Translated page-2/Page not clear-11 to 14,28                                                                                                                                                                        | 18/11/2020 |
| 1268 | 710102108672020     | SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED                                                                                          | Interlocutory Application (I.B.C)       | Sec 12(2)                                                                                           |                                           | Page not clear-21                                                                                                                                                                                                   | 18/11/2020 |
| 1269 | 710102107972020     | SAJEVE BHUSHAN DEORA VS ICICI BANK LIMITED                                                                                              | Interlocutory Application (I.B.C)       | Application under any other provisions- IBC                                                         |                                           | pg- 41 TO 45/ 244 TO 246/247,249,250,253 NOT CLEAR Break volume after 200 pages                                                                                                                                     | 13/11/2020 |
| 1270 | 710102108722020     | SIDDHARTH JAIN VS SHIKHA JAIN                                                                                                           | Company Application(Companies Act)      | Rule 11 of NCLT, Rule 32                                                                            |                                           | Proof of service                                                                                                                                                                                                    | 18/11/2020 |
| 1271 | 710102109022020     | BIPIN CHANDRAKANT KHIKHI VS SHIKHA JAIN                                                                                                 | Interlocutory Application (I.B.C)       | Sec 60(5), Rule 11 of NCLT, 2016                                                                    |                                           | PAGE 1-9 SIGN MISSED WITH TRUE COPY                                                                                                                                                                                 | 19/11/2020 |
| 1272 | 710102109172020     | M/S IMPRESSIONS SERVICES PRIVATE LIMITED VS PICCADILY HOTELS PRIVATE LIMITED                                                            | Interlocutory Application (I.B.C)       | Rule 11 of NCLT, 2016                                                                               |                                           | Sign miss-2/Page not clear-8 to 10                                                                                                                                                                                  | 20/11/2020 |
| 1273 | 710102109002020     | ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED                                                                                                | Interlocutory Application (I.B.C)       | Application under any other provisions- IBC, Regulation 44(2), Liquidation process Regulation, 2016 |                                           | MAIN CASE NUMBER WRONG                                                                                                                                                                                              | 19/11/2020 |
| 1274 | 710102109142020     | ADITYA AGARWAL VS M/S. CHD DEVELOPERS LIMITED                                                                                           | Interlocutory Application (I.B.C)       | Application under any other provisions- IBC                                                         |                                           | sign miss-1 to 7                                                                                                                                                                                                    | 20/11/2020 |
| 1275 | 710102108862020     | ALMET CASTINGS PRIVATE LIMITED VS AMZEN MACHINES PRIVATE LIMITED                                                                        | Interlocutory Application (I.B.C)       | IBC Under Sec 9                                                                                     |                                           | wrong section                                                                                                                                                                                                       | 19/11/2020 |
| 1276 | 710102108942020     | M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.                                                                         | Company Application(Companies Act)      | Rule 11 of NCLT                                                                                     |                                           | Page not clear-17                                                                                                                                                                                                   | 19/11/2020 |
| 1277 | 710102032262020     | DINESH KUMAR GOEL VS NICE PROJECTS LIMITED                                                                                              | Company Petition IB (IBC)               | IBC Under Sec 9                                                                                     |                                           | page:30-33 not clear                                                                                                                                                                                                | 13/03/2020 |
| 1278 | 710102033682020     | ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD                                                                                       | Company Petition IB (IBC)               | IBC Under Sec 9                                                                                     |                                           | page:95, 98, 117-119, 133, 136, 137, 161 not clear                                                                                                                                                                  | 17/03/2020 |
| 1279 | 710102033572020     | SNS ENGINEERING PRIVATE LIMITED VS M-CITY INFRASTRUCTURE PRIVATE LIMITED                                                                | Company Petition IB (IBC)               | IBC Under Sec 9                                                                                     |                                           | document uncompleted (only vol 2 uploaded vol 1 missed)                                                                                                                                                             | 17/03/2020 |
| 1280 | 710102084562020     | VEER BHAN SONS (HUF) VS DCM LIMITED                                                                                                     | Company Petition IB (IBC)               | IBC Under Sec 9                                                                                     |                                           | page:64, 88, 91, 94, 97, 100, 103, 106, 118, 124, 127, 133, 154, 162, 165, 168, 175, 181, 184, 187, 190, 192, 196, 199, 202, 205, 208, 211, 214, 217, 220, 222, 227, 231, 261, 308-326, 342-343, etc page not clear | 09-02-2020 |
| 1281 | 710102087862020     | TECHCORAL SOLUTIONS VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.                                                                             | Company Petition IB (IBC)               | IBC Under Sec 9                                                                                     |                                           | page: 33-39,44,45,52- 66,68-70 etc not clear                                                                                                                                                                        | 09-12-2020 |
| 1282 | 710102106882020     | INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR                                                                                                | Company Petition IB (IBC)               | Sec 60(5)                                                                                           |                                           | wrong caste type /main case not mention in application                                                                                                                                                              | 11-09-2020 |
| 1283 | 710102107212020     | PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                                      | Company Petition (Companies Act)        | Rule 11 of NCLT                                                                                     |                                           | Main case is not linked with application,upload only one file                                                                                                                                                       | 11-10-2020 |
| 1284 | 0710102077862020/6  | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.                                                                                 | COMPANY PETITION IB (IBC)/925(PB)2020   | IBC Under Sec 7                                                                                     |                                           | 227 229 230 235 244 255 369 370 550 553 554 555 803 804 807 815 NOT CLEAR PAGE-277 283 287 634 NEED TO TYPE COPY                                                                                                    | 11-12-2020 |
| 1285 | 071020042243018/47  | SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.                                                                    | COMPANY PETITION IB (IBC)/761(ND)2018   | IBC Under Sec 9                                                                                     |                                           | Only proof of service uploaded                                                                                                                                                                                      | 18/11/2020 |
| 1286 | 0710102010182020/2  | DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED                                                                                          | COMPANY APPLICATION(IBC)/ 721(ND)2020   | Sec 60(5)                                                                                           |                                           | Sign missed on rejoinder,true copy sign and stamp missed                                                                                                                                                            | 19/11/2020 |
| 1287 | 0710102016252018/28 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED                                                                          | COMPANY PETITION IB (IBC)/1411(ND)2018  | IBC Under Sec 9                                                                                     |                                           | Index not match with file                                                                                                                                                                                           | 19/11/2020 |
| 1288 | 0710102021082020/2  | PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED                                                                     | COMPANY APPLICATION(IBC)/ 1300(ND)2020  | Application under any other provisions- IBC                                                         |                                           | Need to IA file                                                                                                                                                                                                     | 19/11/2020 |

|      |                     |                                                                                                |                                                |                                                                 |  |                      |                                                                                                                                   |            |
|------|---------------------|------------------------------------------------------------------------------------------------|------------------------------------------------|-----------------------------------------------------------------|--|----------------------|-----------------------------------------------------------------------------------------------------------------------------------|------------|
| 1289 | 0710102021082020/3  | PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED                            | COMPANY APPLICATION(IBC)/1300(ND)2020          | Application under any other provisions- IBC                     |  |                      | Need to IA file                                                                                                                   | 19/11/2020 |
| 1290 | 0710102023762020/3  | P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED                             | COMPANY PETITION (COMPANIES ACT)/52(PB)2020    | Sec. 241(1),Sec. 242(4)                                         |  |                      | Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume pages are not clear | 19/11/2020 |
| 1291 | 0710102023762020/4  | P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED                             | COMPANY PETITION (COMPANIES ACT)/52(PB)2020    | Sec. 241(1),Sec. 242(4)                                         |  |                      | Sign on reply,pg-56,57 not clear                                                                                                  | 19/11/2020 |
| 1292 | 0710102034742020/2  | NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                  | COMPANY APPEAL(COMPANIES ACT)/250(ND)2020      | Sec 252 (1)                                                     |  |                      | Document incomplete only 1 page uploaded                                                                                          | 19/11/2020 |
| 1293 | 0710102086262020/3  | YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASTRUCTURE PVT LTD                                         | INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020 | Rule 11 of NCLT, 2016                                           |  |                      | Index page numbering missed                                                                                                       | 19/11/2020 |
| 1294 | 0710102087802020/3  | ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED                        | COMPANY PETITION IB (IBC)/976(ND)2020          | IBC Under Sec 9                                                 |  |                      | Index missed,true copy sign stamp and sign missed                                                                                 | 19/11/2020 |
| 1295 | 0710102090322020/5  | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA                                              | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5)                                                       |  |                      | Index missed                                                                                                                      | 19/11/2020 |
| 1296 | 0710102090322020/6  | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA                                              | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5)                                                       |  |                      | INDEX MISSING                                                                                                                     | 19/11/2020 |
| 1297 | 0710102034372018/8  | BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED                                     | COMPANY PETITION IB (IBC)/238(ND)2019          | IBC under Sec 7                                                 |  |                      | PAGE-56 57 59 64 65 66 NOT CLEAR                                                                                                  | 20/11/2020 |
| 1298 | 0710102036092020/17 | UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED                                                | COMPANY PETITION (COMPANIES ACT)/71(PB)2020    | Sec 241 (2)                                                     |  |                      | Page numbering missed after page-10,Index not match to file                                                                       | 20/11/2020 |
| 1299 | 0710102063972020/2  | M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA                                                 | COMPANY APPEAL(COMPANIES ACT)/164(ND)2020      | Sec 252 (3)                                                     |  |                      | Only proof of service uploaded                                                                                                    | 20/11/2020 |
| 1300 | 0710102074552019/14 | INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED | COMPANY PETITION IB (IBC)/871(ND)2019          | IBC under Sec 7                                                 |  |                      | page numbering missed in file                                                                                                     | 20/11/2020 |
| 1301 | 0710102078792020/3  | PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/114(PB)2020   | Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) |  |                      | TRUE COPY SIGN MISSING                                                                                                            | 20/11/2020 |
| 1302 | 0710102079582019/6  | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD                                          | COMPANY APPEAL(COMPANIES ACT)/367(ND)2019      | Sec 252 (3)                                                     |  |                      | In pg-3,4 Index repeated                                                                                                          | 20/11/2020 |
| 1303 | 0710102084792020/1  | M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                   | COMPANY APPEAL(COMPANIES ACT)/399(ND)2020      | Sec 252 (3)                                                     |  |                      | pg-4 cut                                                                                                                          | 20/11/2020 |
| 1304 | 0710102086452020/4  | PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI                                        | COMPANY APPEAL(COMPANIES ACT)/319(ND)2020      | Sec 252 (3)                                                     |  |                      | true copy sign missed                                                                                                             | 20/11/2020 |
| 1305 | 0710102093102020/1  | VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA                               | COMPANY APPEAL(COMPANIES ACT)/401(ND)2020      | Sec 252 (1)                                                     |  |                      | DOCUMENT NOT IN PROPER                                                                                                            | 20/11/2020 |
| 1306 | 710102097652020     | GANGA RAM AGARWAL VS DAYANAND & ORS.                                                           |                                                | Sec 60(5)                                                       |  | SANDEEP KULKARNI     | 94,114-116-119,148,149,150-171 not clear 102translate                                                                             | 10-12-2020 |
| 1307 | 710102103292020     | COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED                              |                                                | Rule 11 of NCLT, 2016                                           |  | HARISH CHANDER ARORA | Main case is not linked with the applicaton                                                                                       | 29/10/2020 |
| 1308 | 710102108972020     | GULSHAN KUMAR RAMAN KUMAR VS GROMET INDIA PRIVATE LIMITED                                      |                                                | Sec 60(5)                                                       |  | ABHISHEK             | CASE TYPE WRONG                                                                                                                   | 19/11/2020 |
| 1309 | 710102109262020     | DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA                                                 |                                                | Rule 11 of NCLT                                                 |  | ANURAG BHATT         | wrong case type file is IA but file in ca                                                                                         | 20/11/2020 |
| 1310 | 710102096222020     | BLUELEMON TECHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA      |                                                | Sec 252 (1)                                                     |  | SHARAD TYAGI         | memo of parties, brief synopsis and list of date missed and proper index and petition not proper uploaded                         | 10-08-2020 |
| 1311 | 710102101542020     | FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED VS XPANDR VENTURES INDIA PRIVATE LIMITED            |                                                | IBC Under Sec 9                                                 |  |                      | brief of synopsis missed                                                                                                          | 23/10/2020 |
| 1312 | 0710102011882020/1  | ABW INFRASTRUCTURE LIMITED Vs. ABW INFRASTRUCTURE LIMITED                                      | COMPANY APPLICATION(IBC)/844(PB)2020           | Sec 12(2)                                                       |  |                      | INDEX MISSING                                                                                                                     | 20/11/2020 |
| 1313 | 0710102027842020/1  | SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED                            | COMPANY PETITION (COMPANIES ACT)/62(ND)2020    | Sub-Section (1) Of Section 66.                                  |  |                      | NEED TO APPLICATION FILE                                                                                                          | 20/11/2020 |

|      |                     |                                                                                                          |                                                |                                             |  |                                                                      |            |
|------|---------------------|----------------------------------------------------------------------------------------------------------|------------------------------------------------|---------------------------------------------|--|----------------------------------------------------------------------|------------|
| 1314 | 0710102065762020/3  | SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.                                                           | INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020 | Application under any other provisions- IBC |  | PAGE-17 152 NOT CLEAR                                                | 20/11/2020 |
| 1315 | 0710102074752020/1  | ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.                                                             | COMPANY PETITION IB (IBC)/962(ND)2020          | IBC Under Sec 10                            |  | PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE | 20/11/2020 |
| 1316 | 0710102085972020/1  | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED                                 | INTERLOCUTORY APPLICATION (I.B.C)/3726(J)2020  | Rule 11 of NCLT, 2016                       |  | PAGE-5 - 186 PAGE CUT/ ADDRESS CUT                                   | 20/11/2020 |
| 1317 | 0710102086102020/2  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                                           | COMPANY PETITION (COMPANIES ACT)/120(PB)2020   | Sec. 59                                     |  | page-37 38 39 not clear                                              | 20/11/2020 |
| 1318 | 0710102030042020/1  | VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                             | COMPANY PETITION (COMPANIES ACT)/60(ND)2020    | Sec. 131(1)                                 |  | PG-2 3 4 5 NOT CLEAR                                                 | 21/11/2020 |
| 1319 | 071010203422020/1   | MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.                                                | COMPANY PETITION IB (IBC)/794(PB)2020          | IBC Under Sec 9                             |  | PG-3 PAGE CUT                                                        | 21/11/2020 |
| 1320 | 0710102061902019/13 | IL&FS FINANCIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED                                        | COMPANY PETITION IB (IBC)/767(ND)2019          | IBC under Sec 7,IBC under Sec 7             |  | Index missing                                                        | 21/11/2020 |
| 1321 | 0710102068592020/9  | CHANCHAL DUA Vs. NARESH KUMAR MITTAL                                                                     | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020 | 19(2)                                       |  | NEED TO IA FILE                                                      | 21/11/2020 |
| 1322 | 0710102082772019/11 | IL&FS FINANCIAL SERVICES LIMITED Vs. VARDAN BUILDTECH PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/1104(ND)2019         | IBC under Sec 7                             |  | INDEX MISSING                                                        | 21/11/2020 |
| 1323 | 0710102069162020/4  | VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD | COMPANY PETITION IB (IBC)/887(PB)2020          | IBC under Sec 7                             |  | ONLY PROOF OF SERVICE UPLOAD                                         | 22/11/2020 |
| 1324 | 0710102091242020/2  | FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA                              | COMPANY APPEAL(COMPANIES ACT)/356(ND)2020      | Sec 252 (3)                                 |  | INDEX MISSING                                                        | 22/11/2020 |
| 1325 | 0710102065952020/13 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.                                                          | COMPANY PETITION (COMPANIES ACT)/77(ND)2020    | Sec. 241(1),Sec. 242(4)                     |  | NEED TO SAPERATE FILLING                                             | 23/11/2020 |
| 1326 | 0710102083542020/2  | COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED                                           | COMPANY PETITION IB (IBC)/961(J)2020           | IBC Under Sec 9                             |  | need to ia file                                                      | 23/11/2020 |
| 1327 | 0710102091032019/13 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED                                             | COMPANY PETITION IB (IBC)/1404(ND)2019         | IBC under Sec 7                             |  | TRUE COPY SIGN MISSING                                               | 23/11/2020 |
| 1328 | 0710102103372020/1  | ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL                                                          | INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020 | Sec 47 (1)                                  |  | E-STAMP                                                              | 23/11/2020 |
| 1329 | 0710102105862020/1  | ANEESHA DUTT Vs. ASHU DUTT                                                                               | COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020 | Rule 11 of NCLT                             |  | INDEX MISSING                                                        | 23/11/2020 |
| 1330 | 0710102105862020/2  | ANEESHA DUTT Vs. ASHU DUTT                                                                               | COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020 | Rule 11 of NCLT                             |  | INDEX MISSING                                                        | 23/11/2020 |
| 1331 | 0710102006422019/4  | U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                               | COMPANY APPEAL(COMPANIES ACT)/180(ND)2019      | Sec 252 (1)                                 |  | PG-2 6 14 16 26 30 NOT CLEAR                                         | 23/11/2020 |
| 1332 | 0710102010422019/5  | DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.                                                             | COMPANY PETITION IB (IBC)/572(PB)2019          | IBC under Sec 7                             |  | E STAMP DATE MISMATCH                                                | 23/11/2020 |
| 1333 | 0710102015102020/2  | BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL-AMIT AGRAWAL                                       | COMPANY APPLICATION(IBC)/959(PB)2020           | Sec 60(5)                                   |  | PG-166 173 NOT CLEAR                                                 | 23/11/2020 |
| 1334 | 0710102016252018/29 | AS TECHNOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED                                             | COMPANY PETITION IB (IBC)/1411(ND)2018         | IBC Under Sec 9                             |  | AFFIDAVIT E-STAMP MISSING                                            | 23/11/2020 |
| 1335 | 0710102027462020/4  | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD                                                          | TRANSFER PETITION(COMPANIES ACT)/9(PB)2020     | Application under any other provisions      |  | TRUE COPY SIGN MISSING                                               | 23/11/2020 |
| 1336 | 0710102028982018/6  | A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED                                                       | COMPANY PETITION IB (IBC)/1700(ND)2018         | IBC Under Sec 9                             |  | only proof of service upload                                         | 23/11/2020 |
| 1337 | 0710102035712020/2  | ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED                                                      | COMPANY PETITION IB (IBC)/824(ND)2020          | IBC Under Sec 9                             |  | only proof of service upload                                         | 23/11/2020 |
| 1338 | 0710102036092020/19 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED                                                           | COMPANY PETITION (COMPANIES ACT)/71(PB)2020    | Sec 241 (2)                                 |  | affidavit back date                                                  | 23/11/2020 |

|      |                     |                                                                                             |                                                |                                                    |                        |                     |                                                                                                                                                                                                                                                                                                                                       |            |
|------|---------------------|---------------------------------------------------------------------------------------------|------------------------------------------------|----------------------------------------------------|------------------------|---------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1339 | 0710102061122020/1  | MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD                | COMPANY PETITION IB (IBC)/812(ND)2020          | IBC Under Sec 9                                    |                        |                     | index missing                                                                                                                                                                                                                                                                                                                         | 23/11/2020 |
| 1340 | 0710102063682020/2  | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS                                                    | INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020 | Sec 12(2)                                          |                        |                     | sign missing                                                                                                                                                                                                                                                                                                                          | 23/11/2020 |
| 1341 | 0710102065952020/14 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.                                             | COMPANY PETITION (COMPANIES ACT)/77(ND)2020    | Sec. 241(1),Sec. 242(4)                            |                        |                     | PG-222 223 224-230 NOT CLEAR                                                                                                                                                                                                                                                                                                          | 23/11/2020 |
| 1342 | 0710102069322020/3  | VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                     | COMPANY APPEAL (COMPANIES ACT)/271(ND)2020     | Sec 252 (3)                                        |                        |                     | INDEX MISSING                                                                                                                                                                                                                                                                                                                         | 23/11/2020 |
| 1343 | 710102102032020     | RAJEEV RANJAN VS SUPERTech LIMITED                                                          | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC        |                        |                     | 20,205,207,217,258,261,285,288,293,296,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495-516,518-548,586-601,606,690-692,749,751,753-761,764-780,990,991,992-1005,1128-1131,1173,1189-1236,1336-1361,1663-16782365-2375,2617-2629,296,2966,3073-3078,3119,3169,3240,3242,3279-3283 not clear page 2236-2239 cut page | 25/10/2020 |
| 1344 | 710102107282020     | VISHAL SETHI VS COLLAGE GROUP INFRASTRUCTURE PVT. LTD.                                      | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC        |                        |                     | sign missed on annexure and page 8-12 not clear                                                                                                                                                                                                                                                                                       | 11-11-2020 |
| 1345 | 710102110042020     | VANDANA MOTORS VS REALTIME SOFTECH PRIVATE LIMITED                                          | Interlocutory Application (I.B.C)              | 22(3)a                                             |                        |                     | PAGE 13,19,20,22,26,28,29,33,35 NOT CLEAR                                                                                                                                                                                                                                                                                             | 23/11/2020 |
| 1346 | 710102109622020     | MUKESH GUPTA VS PARESH RASTOGI                                                              | Interlocutory Application (I.B.C)              | Sec 66(1)                                          |                        |                     | (60,62,64,118,122,124,184,186,188,204,206,208,229,231,233,272,274,278,294,296,298,299,301,315,317,329,331,333,347,349,351,367,369,371,394,413,415,437,439,460-462 translate page ) (66,128-133,156-159234,236,238,242,244,248,250,252,254,466,467) not clear page                                                                     | 22/11/2020 |
| 1347 | 710102076552020     | DALHOUSIE HOLDINGS LIMITED VS SNOWTEMP ENGINEERING COMPANY LIMITED                          | Company Petition (Companies Act)               | Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT |                        |                     | Pages Missed 406,407,432, and Article of association missed of Respondent, Delete exemption application from dms                                                                                                                                                                                                                      | 08-05-2020 |
| 1348 | 710102095442020     | SRIKALAHASTHI PIPES LIMITED VS MAGIC EYE DEVELOPERS PRIVATE LIMITED                         | Transfer Petition (Companies Act)              | Rule 11 of NCLT,Rule 16(d),NCLT Rules,2016         |                        |                     | main case no not mention in the petition, File separate rule 11 application and wrong e file                                                                                                                                                                                                                                          | 10-06-2020 |
| 1349 | 710102105262020     | ADONIS TRAVELS PRIVATE LIMITED VS SITA RAM AND COMPANY LIMITED                              | CP(AA) Merger and Amalgamation (Companies Act) | Sec. 230-232 - Second Motion                       |                        |                     | Original certified order copy upload                                                                                                                                                                                                                                                                                                  | 11-04-2020 |
| 1350 | 710102108202020     | ORBIT MANUFACTURING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA    | Company Appeal (Companies Act)                 | Sec 252 (3)                                        |                        |                     | No sign in every page of petition, Page cut 104, Pages not clear 248,250,252, Pages wrong arrange 283 & 284, No Company master data, Pages missed 95,96, Index missed of second volume                                                                                                                                                | 17/11/2020 |
| 1351 | 0710102/11021/2020  | CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED                             | Interlocutory Application (IBC)                | Application under any other provisions- IBC        | C.P. (IB)/2375(ND)2019 | MUKESH KUMAR GROVER | SOFT COPY NOT CLEAR                                                                                                                                                                                                                                                                                                                   | 24-11-2020 |
| 1352 | 0710102/11033/2020  | Abhishek Garg & Ors Vs Ireo Residences Company Private Limited                              | Interlocutory Application (I.B.C)              | Rule 11 of NCLT, 2016                              | (IB)/635(ND)2020       | PIYUSH SINGH        | True copy sign missed/Affidavit not Notarised                                                                                                                                                                                                                                                                                         | 25/11/2020 |
| 1353 | 0710102/10817/2020  | Sky Vision Promoters Private Limited Vs Registrar of Companies NCT of Delhi & Haryana       | Company Appeal (Companies Act)                 | Sec 252 (1)                                        |                        | HIMANSHU HARBOLA    | Page in hindi 64 to 68, Pages not clear 84,135,144,151,154,155,165,168, Pages cut 85,87,88,90                                                                                                                                                                                                                                         | 16/11/2020 |
| 1354 | 0710102/10259/2020  | JACHANA ESTATE PRIVATE LIMITED Vs                                                           | CP(AA) Merger and Amalgamation (Companies Act) | Sec. 230-232 - Second Motion                       |                        | AJIT KUMAR          | No sign in every page of petition, no volume wise index pls make volume wise index, Double serial no. in every pages, Pages not clear 142,247,317,318,320,322,324,326,327,328,493                                                                                                                                                     | 27/10/2020 |
| 1355 | 710102106992020     | HITCHKI CREATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANY                                  | Company Appeal                                 | Sec 252 (3)                                        |                        | Shivani Jain        | pg-60 not clear, pg-66 cut, pg-115,183 blur, volume wise index missed, welfare missed in vakalatnama                                                                                                                                                                                                                                  |            |
| 1356 | 710102106162020     | BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI   | Company Appeal                                 | Sec 252 (3)                                        |                        | PRATEEK KEDAWAT     | PG-12,75,78 OVERWRITING, MOA, AOA TRUE COPY SIGN AND STAMP MISSED, COURT FEE AND WELFARE MISSED IN VAKALATNAMA                                                                                                                                                                                                                        |            |
| 1357 | 710102106102020     | MAHAMAYA FINANCIAL CONSULTANTS PRIVATE LIMITED Vs. Office of Registrar of Companies - Delhi | Company Appeal                                 | Sec 252 (1)                                        |                        | DHIREN R DAVE       | Memo of parties missed, Power of attorney and income tax advance service missed, COUNSEL DETAIL MISSED IN INDEX, MERGED THE FILE IN ONE PDF.                                                                                                                                                                                          |            |

|      |                     |                                                                                           |                                                |                                             |                        |                          |                                                                                                                                                                                                                                                            |            |
|------|---------------------|-------------------------------------------------------------------------------------------|------------------------------------------------|---------------------------------------------|------------------------|--------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1358 | 710102100252020     | Mukesh Kumar Gupta Vs. Registrar of Companies Delhi & Haryana                             | Company Appeal                                 | Sec 252 (3)                                 |                        | Dimple Fatehpuria        | Page not clear 81,175, Page in hindi 190,222,Prayer missed                                                                                                                                                                                                 |            |
| 1359 | 710102105982020     | M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES                                   | Company Petition                               | Sec 252 (3)                                 |                        | ROHIT GOEL               | Wrong case type select, Memo of parties, Income tax advance service missed, STK 07 Missed, Section 248 mention in petition                                                                                                                                 |            |
| 1360 | 0710102085052020/1  | FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.                                  | COMPANY APPLICATION (COMPANIES ACT)/472(I)2020 | Rule 11 of NCLT                             |                        |                          | upload again in one pdf                                                                                                                                                                                                                                    | 24/11/2020 |
| 1361 | 0710102085972020/3  | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED                  | INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020  | Rule 11 of NCLT, 2016                       |                        |                          | pg 206-209 not clear                                                                                                                                                                                                                                       | 24/11/2020 |
| 1362 | 0710102090492020/2  | ASHOK KRIPLANI (RP) Vs. NIBULA PRINT & PACK PVT. LTD.                                     | INTERLOCUTORY APPLICATION (I.B.C)/4016(ND)2020 | Sec 60(5)                                   |                        |                          | pg 206-209 not clear                                                                                                                                                                                                                                       | 24/11/2020 |
| 1363 | 0710102091032019/14 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED                              | COMPANY PETITION IB (IBC)/1404(ND)2019         | IBC under Sec 7                             |                        |                          | True copy sign missed                                                                                                                                                                                                                                      | 24/11/2020 |
| 1364 | 0710102097842019/3  | STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED                                        | COMPANY PETITION IB (IBC)/1693(ND)2019         | IBC under Sec 7                             |                        |                          | PG-181/481,814 to 816 not clear /PG-657 translation                                                                                                                                                                                                        | 25/11/2020 |
| 1365 | 0710102033012020/1  | JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED              |                                                | IBC Under Sec 9                             |                        |                          | page 21-33 pages cut                                                                                                                                                                                                                                       | 11-11-2020 |
| 1366 | 0710102009212020/1  | SUDERSHAN GUPTA Vs.                                                                       |                                                | Application under any other provisions- IBC |                        |                          | NEED TO IA FILE                                                                                                                                                                                                                                            | 24/11/2020 |
| 1367 | 0710102011212020/1  | NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED                                     |                                                | IBC Under Sec 9                             |                        |                          | INDEX MISSING                                                                                                                                                                                                                                              | 24/11/2020 |
| 1368 | 0710102024942020/3  | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.                                                 |                                                | Sec 252 (1)                                 |                        |                          | INDEX MISSING DOCUMENT NOT IN PROPER                                                                                                                                                                                                                       | 24/11/2020 |
| 1369 | 0710102035712020/2  | ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED                                       |                                                | IBC Under Sec 9                             |                        |                          | ONLY PROOF OF SERVICE UPLOAD                                                                                                                                                                                                                               | 24/11/2020 |
| 1370 | 0710102068942020/5  | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED                                    |                                                | ----Sec. 213, Sec. 241(1), Sec. 242(4)      |                        |                          | PAGE-95-106 182 NOT CLEAR                                                                                                                                                                                                                                  | 24/11/2020 |
| 1371 | 0710102074682020/3  | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                |                                                | Sec 252 (3)                                 |                        |                          | INDEX MISSING                                                                                                                                                                                                                                              | 24/11/2020 |
| 1372 | 710102106082020     | DHANVARSHA ADVISORY SERVICES PRIVATE LIMITED Vs. Office of Registrar of Companies - Delhi | Company Appeal                                 | Sec 252 (1)                                 |                        | DHIREN R DAVE            | Council detail missed in index, merged file in one pdf, power of attorney                                                                                                                                                                                  |            |
| 1373 | 710102104252020     | A J Associates Private Limited Vs. Registrar of Companies                                 | Company Appeal                                 | Sec 252 (3)                                 |                        | YOGITA BHATIA            | pg-17-20 overwriting, pg 216, 224 not clear, pg-234 and 235 in same page, stk-7 missed                                                                                                                                                                     |            |
| 1374 | 0710102/10277/2020  | INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs                                                  | CA(A) Merger and Amalgamation (Companies Act)  | Sec. 230-232, Sec 234                       |                        | Richa Sharma             | Kindly upload volume in sequence, and make separate index of each volume, Company master data missed, Page not clear 435,540,586,590,807, and 230 (2) (a) Affidavit missed                                                                                 | 27/10/2020 |
| 1375 | 0710102/10293/2020  | DR. LAL PATHLABS LIMITED Vs                                                               | CA(A) Merger and Amalgamation (Companies Act)  | Sec. 230-232, Sec 234                       |                        | DR. LAL PATHLABS LIMITED | o valuation report, no company master data, Pages not clear 228,241,242,243,244,245,246,247, 248 Pages cut 345,346,347 small font pages 368 to 371, Wrong arrange pages 450, 451, No welfare and no court fees in vakaltname, 230 (2) (a) Affidavit missed | 28/10/2020 |
| 1376 | 0710102/10376/2020  | Alankit Associates Private Limited Vs                                                     | CP(AA) Merger and Amalgamation (Companies Act) | Sec. 230-232 - Second Motion                |                        | Rekha Mittal             | Condonation delay application, MoA and AoA missed                                                                                                                                                                                                          | 30/10/2020 |
| 1377 | 0710102/11045/2020  | NIKHIL NAGPAL Vs. GOLDSTAR REALTORS PVT LTD                                               | Interlocutory Application (IBC)                | 60(5)                                       | C.P. (IB)/1481(PB)2019 | Sumit Sinha              | PAGE 216,215,233,247,253,256-258,269,285,286,289,296-300,302, NOT CLEAR                                                                                                                                                                                    |            |
| 1378 | 0710102/10981/2020  | PARUL GUPTA Vs. C.A. SIVARAMAN K.V.                                                       | Interlocutory Application (IBC)                | Sec 60(5)                                   | C.P. (IB)/470(ND)2017  | Sonali Anand             | PAGE NUMBER 10,39 NOT CLEAR                                                                                                                                                                                                                                |            |
| 1379 | 0710102/10952/2020  | VRD ASSOCIATES Vs. M/S ABW INFRASTRUCTURE LTD                                             | Interlocutory Application (IBC)                | Sec 60(5)                                   | C.P. (IB)/375(PB)2018  | RAHUL MALHOTRA           | sign missing on application and true copy missing                                                                                                                                                                                                          |            |
| 1380 | 0710102085972020/1  | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED                  | INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020  | Rule 11 of NCLT, 2016                       |                        |                          | need to upload in additional document type                                                                                                                                                                                                                 |            |
| 1381 | 0710102091032019/14 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED                              | COMPANY PETITION IB (IBC)/1404(ND)2019         | IBC under Sec 7                             |                        |                          | True copy sign missed                                                                                                                                                                                                                                      |            |
| 1382 | 0710102032622020/6  | M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.                     | COMPANY PETITION IB (IBC)/797(ND)2020          | IBC Under Sec 9                             |                        |                          | PG-30 Translation                                                                                                                                                                                                                                          |            |

|      |                    |                                                                                                |                                               |                                             |  |                           |                                                                                                                                                                                                                        |            |
|------|--------------------|------------------------------------------------------------------------------------------------|-----------------------------------------------|---------------------------------------------|--|---------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1383 | 0710102097842019/3 | STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED                                             | COMPANY PETITION IB (IBC)/1693(ND)2019        | IBC under Sec 7                             |  |                           | PG-181/481,814 to 816 not clear /PG-657 translation                                                                                                                                                                    |            |
| 1384 | 0710102103982020/1 | BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED                          | INTERLOCUTORY APPLICATION (I.B.C)/5057(J)2020 | Sec 60(5)                                   |  |                           | Wrong Document (Application filed)                                                                                                                                                                                     |            |
| 1385 | 710102097212020    | M/S. LATIKA HOTELS PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                   | Company Appeal(Companies Act)                 | Sec 252 (3)                                 |  | priyadarshi chaitanyashil | pg-92.1 cut, wrong page numbering after page 19                                                                                                                                                                        | 10-12-2020 |
| 1386 | 710102102042020    | SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE                                           | Company Petition IB (IBC)                     | Application under any other provisions- IBC |  | Manish                    | wrong section , case type wrong                                                                                                                                                                                        | 25/10/2020 |
| 1387 | 710102103902020    | PANI CONSTRUCTIONS PRIVATE LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURE                      | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                |  | Rajeev K Goel             | NCLT heading missed on cover page, Pages missed 196,197,247,248, Pages cut 198,200,201,202,203,204,205 to 212, 214,215,218,219, Pages not clear 237,238,239, and certified copy order missed                           | 30/10/2020 |
| 1388 | 710102105672020    | NEMIUM HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                    | Company Appeal(Companies Act)                 | Sec 252 (1)                                 |  | Animesh Kumar             | page 1 to 4 missed in index,pg-96,97,101,107,109,114,115,118,121,123,124,127 not clear                                                                                                                                 | 11-05-2020 |
| 1389 | 710102107202020    | MR. KULDEEP KUMAR VS FAIRWOOD INFRA& SERVICES PRIVATE LIMITED                                  | Company Petition IB (IBC)                     | IBC Under Sec 9                             |  | KESHAV SAINI              | page:18 cut. page 113, 114, 121, 128, 13, 132, etc page not clear &&& payment not received.                                                                                                                            | 11-10-2020 |
| 1390 | 710102107532020    | MODERN CREDIT PRIVATE LIMITED VS SHIVI JAIN                                                    | Company Petition IB (IBC)                     | Section 95(1)                               |  | Gaurav Srivastava         | claim amount less than 1 Cr                                                                                                                                                                                            | 11-11-2020 |
| 1391 | 710102107322020    | CHANDANA VERMA VS IDIN ESTATE MANAGEMENT SERVICES LIMITED                                      | Company Petition IB (IBC)                     | IBC Under Sec 9                             |  | Modern Credit Pvt. Ltd.   | claim amount less than 1 Cr                                                                                                                                                                                            | 11-11-2020 |
| 1392 | 710102107492020    | MODERN CREDIT PRIVATE LIMITED VS SHACHI JAIN                                                   | Company Petition IB (IBC)                     | Section 95(1)                               |  | Mohammad                  | claim amount less than 1 Cr                                                                                                                                                                                            | 11-11-2020 |
| 1393 | 710102108552020    | FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES                         | Company Petition (Companies Act)              | Sec 252 (1)                                 |  | Rahul                     | Wrong case type select, kindly make one pdf in sequence and upload properly, no pagination after page no 101 and pages not clear from page no 101, income tax advance service missed                                   | 18/11/2020 |
| 1394 | 710102108432020    | EXHICON WORLD EXHIBIT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYAN          | Company Petition (Companies Act)              | Sec 252 (3)                                 |  | Sandeep                   | Wrong case type select, Memo of parties missed from index, Pages missed 2,52,218,219, Pages not clear 88 to 101, 120 to 123, 139,187, 50 rupees e stamp missed in power of attorney, no pagination on proof of service | 17/11/2020 |
| 1395 | 710102107612020    | V G TELECOMMUNICATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES                               | Company Appeal(Companies Act)                 | Sec 252 (3)                                 |  | Shraddha                  | page numbering 65,66,147,152,153 missed,Original copy of the true type copy missed,pg-136 missed and after page 135 wrong page numbering                                                                               | 11-12-2020 |
| 1396 | 710102108292020    | CAPARO ENGINEERING INDIA LTD. VS CAPARO PROCAM INFRASTRUCTURE LIMITED                          | Company Petition (Companies Act)              | Sec. 241(1),Sec. 244(1)                     |  | Nikunj                    | Brief synopsis and list of dates missed, pages not clear 89,90,138,149,150 to 153, Exemption application not allowed in petition, No serial no. on pages 132,133,140,208, 3 rupees court fess missed in vakaltname     | 17/11/2020 |
| 1397 | 710102108242020    | MONTAGE DISTILLERS AND VINTNERS PVT. LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA        | Company Appeal(Companies Act)                 | Sec 252 (3)                                 |  | ANSHUJ DHINGRA            | Pages not clear 86,228,239, Page missed 205, no welfare on Vakaltname, company master data missed                                                                                                                      | 17/11/2020 |
| 1398 | 710102109942020    | TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED VS LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED | Company Petition IB (IBC)                     | IBC Under Sec 9                             |  | ABHISHEK                  | page:25 not clear                                                                                                                                                                                                      | 23/11/2020 |
| 1399 | 710102110142020    | TREND FLOORING PRIVATE LIMITED VS VASISHT AGENCIES PRIVATE LIMITED                             | Company Petition IB (IBC)                     | IBC Under Sec 9                             |  | Nithin                    | page:64-17 not clear. (discuss with sir about nclt order )                                                                                                                                                             | 24/11/2020 |
| 1400 | 710102110482020    | TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED VS BLUE BIRD LOGISTICS PRIVATE LIMITED           | Company Petition IB (IBC)                     | IBC Under Sec 9                             |  | Aabhas                    | page:31, 33-47 not clear                                                                                                                                                                                               | 25/11/2020 |
| 1401 | 710102110572020    | INTEC CAPITAL LIMITED VS SHRI KISHAN JAIN                                                      | Company Petition IB (IBC)                     | Rule 11 of NCLT, 2016,Section 95(1)         |  |                           | sec95 and application will be separately filled. page:61-11, 174-179, 186 translation to 188 not clear, page 190 translation to 192 not clear                                                                          | 25/11/2020 |
| 1402 | 710102071612020    | VIJAY KUMAR VS                                                                                 | Company Application(Companies Act)            | Intervention Application                    |  | Nishi                     | section wrong                                                                                                                                                                                                          | 17/07/2020 |
| 1403 | 710102095062020    | SATISH KUMAR RUSTAGI VS RISE PROJECTS PVT. LTD.                                                | Interlocutory Application (I.B.C)             | Rule 11 of NCLT, 2016                       |  | ARUNAV PATNAIK            | sign missing on application,pg no. 62 is missing, pg no. 206,213,216-220 are not clear, only two volume need to upload                                                                                                 | 10-05-2020 |
| 1404 | 710102102822020    | SANJEEV AHUJA VS RISE PROJECTS PVT. LTD.                                                       | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC |  | KARAN MALHOTRA            | 23 to 28 not clear PAGE                                                                                                                                                                                                | 27/10/2020 |
| 1405 | 710102105292020    | ICICI BANK LTD VS RAKESH KUMAR JAIN                                                            | Interlocutory Application (I.B.C)             | Sec 42                                      |  | ADVOCATE GAUTAM SINGHAL   | pg. no. 25-28,37-39 not clear                                                                                                                                                                                          | 11-04-2020 |

|      |                     |                                                                        |                                                          |                                             |  |                   |                                                  |            |
|------|---------------------|------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------|--|-------------------|--------------------------------------------------|------------|
| 1406 | 710102108312020     | UNIQUE ENERGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES              | Company Application(Companies Act)                       | Rule 11 of NCLT                             |  | Sujit             | 25 not clear page                                | 17/11/2020 |
| 1407 | 710102110052020     | P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED    | Interlocutory Application (I.B.C)                        | Rule 11 of NCLT, 2016                       |  | Nivedita R. Sarda | merge file into one pdf                          | 23/11/2020 |
| 1408 | 710102110442020     | MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD            | Interlocutory Application (I.B.C)                        | Rule 11 of NCLT, 2016                       |  | MANOJ             | PROOF OF SERVICE MISSED                          | 25/11/2020 |
| 1409 | 0710102035812020/1  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                         | COMPANY PETITION (COMPANIES ACT)/70(PB)2020              | Sec. 213,Sec. 241(1)                        |  |                   | page-52 53 58 need to translate 63 115 not clear | 26/09/2020 |
| 1410 | 0710102065782020/1  | SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.                           | INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020           | Sec 60(5),Rule 11 of NCLT, 2016             |  |                   | true copy sign missing                           | 11-03-2020 |
| 1411 | 0710102083842020/2  | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED            | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234                       |  |                   | index missing                                    | 11-12-2020 |
| 1412 | 0710102065762020/2  | SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.                         | INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020           | Application under any other provisions- IBC |  |                   | Page-17 18 not clear                             | 19/11/2020 |
| 1413 | 0710102034652020/2  | KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/818(ND)2020                    | IBC Under Sec 9                             |  |                   | NEED TO IA FILE                                  | 23/11/2020 |
| 1414 | 0710102075952020/6  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                                | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020           | Sec 66(1)                                   |  |                   | EVERY PAGES SIGN                                 | 23/11/2020 |
| 1415 | 0710102076112020/1  | ARROW EQUITY PRIVATE LIMITED Vs.                                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020 | Sec. 230-232 - Second Motion                |  |                   | PAGE-32 NEED TO TRANSLATE                        | 23/11/2020 |
| 1416 | 0710102076282020/4  | MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES             | COMPANY APPEAL(COMPANIES ACT)/281(ND)2020                | Sec 252 (3)                                 |  |                   | TRUE COPY SIGN MISSING                           | 23/11/2020 |
| 1417 | 0710102077062020/3  | MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES      | COMPANY APPEAL(COMPANIES ACT)/280(ND)2020                | Sec 252 (3)                                 |  |                   | TRUE COPY SIGN MISSING                           | 23/11/2020 |
| 1418 | 0710102080262020/1  | FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED           | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020 | Sec. 230-232 - Second Motion                |  |                   | E-STAMP RUPEES                                   | 23/11/2020 |
| 1419 | 0710102083112019/13 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.              | COMPANY PETITION IB (IBC)/1164(ND)2019                   | IBC Under Sec 9                             |  |                   | E STAMP DATE MISSMATCH                           | 23/11/2020 |
| 1420 | 0710102085322020/2  | RBL BANK Vs. GEM BATTERIES PVT. LTD.                                   | INTERLOCUTORY APPLICATION (I.B.C)/3702(I)2020            | Rule 11 of NCLT, 2016                       |  |                   | TRUE COPY SIGN MISSED                            | 23/11/2020 |
| 1421 | 0710102090112020/1  | SURESH KUMAR JAIN Vs. YES BANK & ORS                                   | INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020           | Sec 60(5)                                   |  |                   | AFFIDAVIT E STAMP MISSING                        | 23/11/2020 |
| 1422 | 0710102090322020/9  | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA                      | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020           | Sec 60(5)                                   |  |                   | PAGE- 1-6 PAGES NEED TO SIGN                     | 23/11/2020 |
| 1423 | 0710102092552020/1  | GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA                              | COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020           | Rule 11 of NCLT                             |  |                   | NEED TO IA FILE                                  | 23/11/2020 |
| 1424 | 0710102094332020/1  | VIJENDER SHARMA Vs.                                                    | INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020           | Application under any other provisions- IBC |  |                   | NEED TO IA FILE                                  | 23/11/2020 |
| 1425 | 0710102101902020/1  | MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED                   | INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020           | Sec 30                                      |  |                   | NEED TO IA FILE                                  | 23/11/2020 |
| 1426 | 0710102102462020/1  | SHRI BALAJI BETEL NUTS PRIVATE LIMITED Vs. M/S BASIT SUPARI TRADERS    | INTERLOCUTORY APPLICATION (I.B.C)/4767(PB)2020           | Sec 60(5)                                   |  |                   | NEED TO IA FILE                                  | 23/11/2020 |
| 1427 | 0710102134622019/5  | TAIPACK LTD Vs.                                                        | COMPANY PETITION IB (IBC)/2574(ND)2019                   | IBC Under Sec 10                            |  |                   | NEED TO IA FILE                                  | 23/11/2020 |
| 1428 | 0710102134622019/6  | TAIPACK LTD Vs.                                                        | COMPANY PETITION IB (IBC)/2574(ND)2019                   | IBC Under Sec 10                            |  |                   | NEED TO IA FILE                                  | 23/11/2020 |
| 1429 | 0710102007362020/1  | ZIASSESS VENTURES LIMITED Vs. BOULEVARD PROJECTS PVT LTD               | COMPANY APPLICATION(IBC)/578(PB)2020                     | Sec 30                                      |  |                   | NEED TO NUMBERING                                | 24/11/2020 |
| 1430 | 0710102010422019/6  | DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.                           | COMPANY PETITION IB (IBC)/572(PB)2019                    | IBC under Sec 7                             |  |                   | NEED TO IA FILE                                  | 24/11/2020 |

|      |                     |                                                                                          |                                                          |                         |  |                                                 |            |
|------|---------------------|------------------------------------------------------------------------------------------|----------------------------------------------------------|-------------------------|--|-------------------------------------------------|------------|
| 1431 | 0710102010422019/7  | DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.                                             | COMPANY PETITION IB (IBC)/572(PB)2019                    | IBC under Sec 7         |  | NEED TO IA FILE                                 | 24/11/2020 |
| 1432 | 0710102028672020/3  | K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.                                                  | COMPANY PETITION IB (IBC)/971(ND)2020                    | IBC Under Sec 9         |  | TRUE COPY SIGN MISSING                          | 24/11/2020 |
| 1433 | 0710102061152020/2  | POOJA BAHRY Vs. AMALENDU MUKHERJEE                                                       | INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020           | Sec 25(j)               |  | TRUE COPY SIGN MISSING                          | 24/11/2020 |
| 1434 | 0710102087892019/1  | SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED                                  | COMPANY APPLICATION(COMPANIES ACT)/623(ND)2019           | Sec 60(5)               |  | INDEX MISSING                                   | 24/11/2020 |
| 1435 | 0710102091242020/3  | FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA              | COMPANY APPEAL(COMPANIES ACT)/356(ND)2020                | Sec 252 (3)             |  | ONLY PROOF OF SERVICE UPLOAD                    | 24/11/2020 |
| 1436 | 0710102093872020/2  | M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                           | COMPANY APPEAL(COMPANIES ACT)/375(ND)2020                | Sec 252 (3)             |  | ONLY PROOF OF SERVICE UPLOAD                    | 24/11/2020 |
| 1437 | 0710102102082020/1  | ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL                                            | INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020           | Sec 47 (1)              |  | PAGE-1 -21 TRUE COPY SIGN MISSING               | 24/11/2020 |
| 1438 | 0710102103642020/1  | DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED                 | COMPANY PETITION (COMPANIES ACT)/159(PB)2020             | Sec. 241(1),Sec. 242(4) |  | INDEX MISSING                                   | 24/11/2020 |
| 1439 | 0710102103642020/2  | DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED                 | COMPANY PETITION (COMPANIES ACT)/159(PB)2020             | Sec. 241(1),Sec. 242(4) |  | INDEX MISSING                                   | 24/11/2020 |
| 1440 | 0710102105652020/1  | VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA    | COMPANY APPEAL(COMPANIES ACT)/465(ND)2020                | Sec 252 (3)             |  | INDEX MISSING PROPER FILE                       | 24/11/2020 |
| 1441 | 0710102113592019/10 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.                  | COMPANY PETITION IB (IBC)/2130(ND)2019                   | IBC Under Sec 9         |  | TRUE COPY SIGN MISSING                          | 24/11/2020 |
| 1442 | 0710102113592019/11 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.                  | COMPANY PETITION IB (IBC)/2130(ND)2019                   | IBC Under Sec 9         |  | TRUE COPY SIGN MISSING                          | 24/11/2020 |
| 1443 | 0710102113592019/12 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.                  | COMPANY PETITION IB (IBC)/2130(ND)2019                   | IBC Under Sec 9         |  | TRUE COPY SIGN MISSING                          | 24/11/2020 |
| 1444 | 0710102123392019/3  | SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                | INTERLOCUTORY APPLICATION (IBC)/1991(ND)2019             | Rule 11 of NCLT, 2016   |  | PAGE-1 6 NOT CLEAR                              | 24/11/2020 |
| 1445 | 0710102134622019/7  | TAIPACK LTD Vs.                                                                          | COMPANY PETITION IB (IBC)/2574(ND)2019                   | IBC Under Sec 10        |  | NEED TO IA FILE                                 | 24/11/2020 |
| 1446 | 0710102159752019/3  | SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED                       | COMPANY APPLICATION(IBC)/2778(PB)2019                    | Sec 30                  |  | E-STAMP FEE                                     | 24/11/2020 |
| 1447 | 0710120004492018/38 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.                                   | COMPANY PETITION IB (IBC)/967(PB)2018                    | IBC under Sec 7         |  | ONLY PROOF OF SERVICE UPLOAD                    | 24/11/2020 |
| 1448 | 0710120009482018/17 | R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD                                  | COMPANY PETITION IB (IBC)/1138(ND)2018                   | IBC Under Sec 9         |  | NEED TO SAPERATE FILLING                        | 24/11/2020 |
| 1449 | 0710102003642020/4  | JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES                                         | COMPANY APPEAL(COMPANIES ACT)/175(ND)2020                | Sec 252 (1)             |  | NEED TO IA FILE                                 | 25/11/2020 |
| 1450 | 0710102063682020/3  | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020           | Sec 12(2)               |  | NO index/True copy sign missed                  | 25/11/2020 |
| 1451 | 0710102083842020/1  | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED                              | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234   |  | INDEX MISSING                                   | 25/11/2020 |
| 1452 | 0710102091142020/2  | MR VIKRAM BAKSHI Vs. MONTEREAUX RESORTS PVT. LTD.                                        | COMPANY APPLICATION(COMPANIES ACT)/553(ND)2020           | Rule 11 of NCLT         |  | TRUE COPY SIGN MISSING                          | 25/11/2020 |
| 1453 | 0710102134752019/3  | M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2677(ND)2019                   | IBC Under Sec 9         |  | PG-10,13,14,15 not clear& true copy sign missed | 25/11/2020 |
| 1454 | 0710102068522020/4  | SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.                            | COMPANY PETITION IB (IBC)/911(PB)2020                    | IBC under Sec 7         |  | Proof of Service                                | 26/11/2020 |
| 1455 | 0710102088472020/2  | SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR                                      | INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020           | Sec 60(5)               |  | Wrong Doc.( status report filed)                | 26/11/2020 |

|      |                    |                                                                                                                                                                                               |                                               |                                             |                                        |                      |                                                                                                                                                                                                                                                                                            |            |
|------|--------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|---------------------------------------------|----------------------------------------|----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1456 | 0710102089762020/3 | COSMIC INFRA SOLUTION PVT. LTD VS. PRUDENTIAL HOTELS PRIVATE LIMITED                                                                                                                          | COMPANY PETITION IB (IBC)/969(ND)2020         | IBC under Sec 7                             |                                        |                      | True copy sign missed                                                                                                                                                                                                                                                                      | 26/11/2020 |
| 1457 | 0710102104312020/1 | KDS HOMES AND HOUSES PRIVATE LIMITED VS. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                                                          | COMPANY APPEAL (COMPANIES ACT)/456(ND)2020    | Sec 252 (3)                                 |                                        |                      | Supporting Affidavit missed                                                                                                                                                                                                                                                                | 26/11/2020 |
| 1458 | 0710102114692019/8 | M/S MICRA CLOUDS SERVICES PVT LTD VS. M/S MASTERS INDIA PVT. LTD.                                                                                                                             | COMPANY PETITION IB (IBC)/2036(ND)2019        | IBC Under Sec 9                             |                                        |                      | pagination Wrong &&& missing &&& true copy sign missed                                                                                                                                                                                                                                     | 26/11/2020 |
| 1459 | 710102028512020    | ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD                                                                                                                                          | Contempt Petition (IBC)                       | Sec 60(5)                                   |                                        | Mohit Singh          | wrong section (rule 11)                                                                                                                                                                                                                                                                    | 03-04-2020 |
| 1460 | 710102033102020    | BIZLIFE PROPERTY BUYERS WELFARE ASSOCIATION VS M/S HSL SOFTWARE PRIVATE LIMITED & ANR.                                                                                                        | Company Petition IB (IBC)                     | IBC under Sec 7                             |                                        | Atul Sharma          | old times delete and upload fresh volume . , application of 60(5)(page:3105) and fresh petition will be separately filled. Page: 213 missed, 252 hindi translation , pages:355, 476, 562, 734, 785-801, 1224, 1228, 1837, 1838, 2186, 2401, 2763-2765, not clear etc                       | 16/03/2020 |
| 1461 | 710102100882020    | CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD                                 | Company Petition IB (IBC)                     | Section 95(1)                               |                                        | YASH MISHRA          | page:209-210 Hindi translation                                                                                                                                                                                                                                                             | 21/10/2020 |
| 1462 | 710102104222020    | RELIGARE COMTRADE LIMITED VS CLAY LOGIX (INDIA) PRIVATE LIMITED                                                                                                                               | CA(A) Merger and Amalgamation (Companies Act) | Sec. 230-232, Sec 234                       |                                        | Abhishek Nahta       | No valuation report, Company master data missed, Pages cut 171,173 Pages missed 346,766, Pages not clear 152,227,335 to 339,394,440,444,446,450,464,535, 540,542,543,617,634,635,653,655, 675,676, Small font 442,509,512 to 522, NCLT form 12 not in format, affidavit 230 (2) (a) missed | 31/10/2020 |
| 1463 | 710102107672020    | NATH PAPER PVT. LTD. VS GREY TRUNK PACKAGING PVT. LTD.                                                                                                                                        | Company Petition IB (IBC)                     | IBC Under Sec 9                             |                                        | Tarun                | claim amount less than 1 CR                                                                                                                                                                                                                                                                | 11-12-2020 |
| 1464 | 710102107662020    | MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED                                                                                                                         | Company Petition IB (IBC)                     | IBC Under Sec 9                             |                                        | DHIREN R DAVE        | claim amount less than 1 Cr                                                                                                                                                                                                                                                                | 11-12-2020 |
| 1465 | 710102110722020    | ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED | Company Petition IB (IBC)                     | IBC under Sec 7                             |                                        | AKSHAT HANSARIA      | advocate welfare &&& court fee missed, true copy sign missed, index not properly mention , page 132-134 hindi translation etc                                                                                                                                                              | 26/11/2020 |
| 1466 | 710102105462020    | DINESH RAI HUF VS ROHTAS PROJECTS LIMITED                                                                                                                                                     | Interlocutory Application (I.B.C)             | Sec 60(5)                                   |                                        | Parth                | 47,49,51 translate                                                                                                                                                                                                                                                                         | 11-05-2020 |
| 1467 | 710102109012020    | DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED                                                                                                                                         | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC |                                        | DEVENDRA             | file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD                                                                                                                                                                                                                        | 19/11/2020 |
| 1468 | 710102111012020    | M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.                                                                                                           | Company Appeal (IBC)                          | IBC under Sec 7                             |                                        | Rohit                | Main case no. not mention/Small font &&& Blur Page-23 to 128,142 to 145,155                                                                                                                                                                                                                | 26/11/2020 |
| 1469 | 710102092072020    | POOJA BAHRY VS NTL ELECTRONICS INDIA LIMITED                                                                                                                                                  | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/814(ND)2019  | Chandhiok&mahajan    | 201,226,228,230,235-237,253-254,258-260,265,267,1141,1173 not clear page                                                                                                                                                                                                                   | 24/09/2020 |
| 1470 | 710102104232020    | VEKAS KUMAR GARG VS SANDEEP GARG                                                                                                                                                              | Interlocutory Application (I.B.C)             | Sec 43(1) r/w Sec 44 (1)                    | COMPANY PETITION IB (IBC)/281(PB)2019  | RAKESH KUMAR         | section wrong                                                                                                                                                                                                                                                                              | 31/10/2020 |
| 1471 | 710102105872020    | BLUE STAR LIMITED VS HEAVEN ENGINEERS & CONTRACTORS PRIVATE LIMITED                                                                                                                           | Interlocutory Application (I.B.C)             | Sec. 12A                                    |                                        | SHASHI               | affidavit date does not verify                                                                                                                                                                                                                                                             | 11-06-2020 |
| 1472 | 710102109892020    | REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED                                                                                                                       | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/831(ND)2020  | Sameer               | pryer missing                                                                                                                                                                                                                                                                              | 23/11/2020 |
| 1473 | 710102111432020    | SUCHITA SHARMA VS INDIA INFOLINE LIMITED                                                                                                                                                      | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1006(ND)2019 | Indresh              | Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141                                                                                                                                                                                                                                 | 28/11/2020 |
| 1474 | 710102111542020    | MAHINDER KUMAR VS JITESH GUPTA                                                                                                                                                                | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1591(PB)2018 | Shivangi Shukla      | Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239                                                                                                                                                                                                                     | 29/11/2020 |
| 1475 | 710102111502020    | SAJEVE BHUSHAN DEORA VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX AND OTHERS                                                                                                               | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1935(PB)2019 | Sajeve Bhushan Deora | Blur Page-29 to 31,38,39                                                                                                                                                                                                                                                                   | 29/11/2020 |
| 1476 | 710102111142020    | M/S CHUNMUN STORES PRIVATE LIMITED VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.                                                                                                                     | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1059(ND)2018 | animesh Rastogi      | sign miss-2 to 5,10,11                                                                                                                                                                                                                                                                     | 27/11/2020 |
| 1477 | 710102111372020    | PUMA REALTORS PRIVATE LIMITED VS AXIS BANK LIMITED                                                                                                                                            | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/934(PB)2018  | Anurag Bhatt         | Blur Page-56,57,67                                                                                                                                                                                                                                                                         | 28/11/2020 |
| 1478 | 710102110932020    | NEERAJ BHATIA VS XECUTE HR SOLUTIONS PRIVATE LIMITED                                                                                                                                          | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2460(ND)2019 | RUDRA KAHLON         | Unsign Page-2,3                                                                                                                                                                                                                                                                            | 26/11/2020 |

|      |                 |                                                                                                    |                                               |                                              |                                        |                    |                                                                                                                                                                                                                                                         |            |
|------|-----------------|----------------------------------------------------------------------------------------------------|-----------------------------------------------|----------------------------------------------|----------------------------------------|--------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1479 | 710102110912020 | SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI                          | Company Application(Companies Act)            | Rule 11 of NCLT                              |                                        | Pankaj Kumar Jha   | 10-18 not clear page                                                                                                                                                                                                                                    | 26/11/2020 |
| 1480 | 710102111392020 | INDO WORLD INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                | Restoration Application (Companies Act)       | Sec 252 (3)                                  |                                        | RAJESH KUMAR JHA   | Main case no. not mention/Wrong section choose/Blur Page-179 to 195                                                                                                                                                                                     | 28/11/2020 |
| 1481 | 710102111532020 | HARSHIT VS JITESH GUPTA                                                                            | Interlocutory Application (I.B.C)             | Sec 60(5)                                    | COMPANY PETITION IB (IBC)/1591(PB)2018 | Shivangi Shukla    | Small font-47/blur Pge-56 to 58,147,148                                                                                                                                                                                                                 | 29/11/2020 |
| 1482 | 710102111442020 | DEEPALI DESIGNS & EXHIBITS PVT LTD VS PICO EVENT MARKETING (INDIA) PVT LTD                         | Interlocutory Application (I.B.C)             | Rule 154 (1)                                 | COMPANY PETITION IB (IBC)/100(ND)2019  | ADITYA VERMA       | Sign miss-1,2,7 to 11 Proof of service                                                                                                                                                                                                                  | 28/11/2020 |
| 1483 | 710102111162020 | SANDEEP KUMAR BHATT VS PICO EVENT MARKETING (INDIA) PVT LTD                                        | Interlocutory Application (I.B.C)             | Rule 11 of NCLT, 2016                        | COMPANY PETITION IB (IBC)/742(ND)2018  | Sandeep            | Blur Page-3                                                                                                                                                                                                                                             | 27/11/2020 |
| 1484 | 710102111182020 | ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED                                         | Interlocutory Application (I.B.C)             | Rule 11 of NCLT, 2016                        | COMPANY PETITION IB (IBC)/14(PB)2019   | Nithin             | Sign miss Page-2                                                                                                                                                                                                                                        | 27/11/2020 |
| 1485 | 710102111192020 | SANDEEP KUMAR BHATT VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED                               | Interlocutory Application (I.B.C)             | Rule 11 of NCLT, 2016                        | COMPANY PETITION IB (IBC)/1644(PB)2018 | Sandeep            | Blur Page-13 to 16                                                                                                                                                                                                                                      | 27/11/2020 |
| 1486 | 710102076962020 | DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES                       | Company Petition (Companies Act)              | Sec. 131(1)                                  |                                        | SHASHI             | counsel detail missed in index,pg-1,6,8 and 11 double page numbering                                                                                                                                                                                    | 08-07-2020 |
| 1487 | 710102102072020 | ANUJ PARASHAR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                     | Company Appeal(Companies Act)                 | Sec 252 (3)                                  |                                        | ANAND              | ,pg-73,83,84,86,91,95-99,101 not clear                                                                                                                                                                                                                  | 26/10/2020 |
| 1488 | 710102102972020 | AMIT GOEL VS CVMK PRINTECH LIMITED                                                                 | Company Petition (Companies Act)              | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) |                                        | K GAURAV & CO.     | Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed                                                                                          | 28/10/2020 |
| 1489 | 710102103162020 | N RATTHORE BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES AND ANR                          | Company Appeal(Companies Act)                 | Sec 252 (1)                                  |                                        | KESHAV SAINI       | ROC service missing                                                                                                                                                                                                                                     | 28/10/2020 |
| 1490 | 710102104532020 | COMPAREX INDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES AND ANR                               | CA(A) Merger and Amalgamation(Companies Act)  | Sec. 230-232, Sec 234                        |                                        | Gursat             | valuation report missee, Company master data missed,Affidavit 230 (2) (a) missed pages not clear 121to 123,130,138,139,140,142,143, Pages wrong arrange 115,116, Pages missed 288,457,                                                                  | 11-02-2020 |
| 1491 | 710102105992020 | ASAS TEC PRIVATE LIMITED VS ROADGODS AUTOGEAR PRIVATE LIMITED & ORS.                               | CA(A) Merger and Amalgamation(Companies Act)  | Sec. 230-232 - Second Motion                 |                                        | Nithin             | Wrong case type select, kindly file condo nation delay application, account treatment certificate section 133 missed, auditor report missed and MoA and AoA missed                                                                                      | 11-06-2020 |
| 1492 | 710102106642020 | AGERSON TELECOMMUNICATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA        | Company Appeal(Companies Act)                 | Sec 252 (3)                                  |                                        | AMAR GOPAL GAMBHIR | STK 07 missed                                                                                                                                                                                                                                           | 11-09-2020 |
| 1493 | 710102106832020 | ALLWIN FOOTWEAR PRIVATE LIMITED VS SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS       | CP(AA) Merger and Amalgamation(Companies Act) | Sub-section (I) of section 230               |                                        | Anindita Mitra     | Wrong section select, Affidavits not attached by notary, MoA and AoA repeated of Allwin footwear pvt ltd and MoA and AoA missed of gusbi international ltd, Pages missed 92 to 118, Company master data missed, No welfare and court fees in vakaltnama | 11-09-2020 |
| 1494 | 710102108062020 | NEWWAVE COMMERCIAL PRIVATE LIMITED VS SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS    | CA(A) Merger and Amalgamation(Companies Act)  | Sub-section (I) of section 230               |                                        | KAMNA SINGH        | Wrong section select, Company master data missed and 230 (2) (a) affidavit missed                                                                                                                                                                       | 15/11/2020 |
| 1495 | 710102107852020 | TLS AGROS INDIA PVT. LTD. VS SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS             | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                 |                                        | Rekha Mittal       | Brief synopsis missed, no index of 2nd volume, no welfare in vakaltnama, no sign in every page of petition                                                                                                                                              | 11-12-2020 |
| 1496 | 710102108382020 | TRANSCEND ELECTRONICS PRIVATE LIMITED VS SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                 |                                        | RAJEEV             | Original NCLT certified order copy missed, account treatment certificate 133 missed, AoA and MoA missed, Balance sheet and auditors report missed                                                                                                       | 17/11/2020 |
| 1497 | 710102108592020 | AOV EXPORTS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED                                        | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                 |                                        | PRADEEP K MITTAL   | No main case no. on petition, No chairperson report file within 7 days/ original NCLT certified order copy missed, no account treatment certificate, No MoA and AoA of 2nd company according to index                                                   | 18/11/2020 |
| 1498 | 710102108852020 | PATRAM MINES & MINERALS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES                              | Company Appeal(Companies Act)                 | Sec 252 (3)                                  |                                        | PRADEEP K MITTAL   | Page 34 to 38 affidavit and e stamp date mismatched, Pages wrong arrange 44,90,108,178, Page not clear 117, Roc and Income Tax advance service missed                                                                                                   | 19/11/2020 |
| 1499 | 710102109112020 | ANU NIVASAM PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES                                          | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                 |                                        | RAKESH KUMAR       | Date of filing of chairperson report missed, kindly annex date of filing of Chairperson report in NCLT                                                                                                                                                  | 20/11/2020 |

|      |                    |                                                                                                |                                               |                                             |                             |                                               |                                                                                                                                                                                                                                                                                                                            |            |
|------|--------------------|------------------------------------------------------------------------------------------------|-----------------------------------------------|---------------------------------------------|-----------------------------|-----------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1500 | 710102109202020    | LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES                         | CA(A) Merger and Amalgamation(Companies Act)  | Sub-section (I) of section 230              |                             | MUKESH SUKHIJA                                | Vol 1st, 2nd, 3rd divide after 200 pages and make separate index of each volume, Pages not clear 138 to 140,143,168,195,231,284,285,334, 342,356,360 to 367,405 to 410,412,414 to 417,439 to 442,509,512,528,529,535,579,580, 582 to 584,586,651 to 658,665 to 667,674,701 to 706,722 to 724, affidavit missed 230 (2) (a) | 20/11/2020 |
| 1501 | 710102109222020    | TEPPLE SOFTWARES PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                     | Company Appeal(Companies Act)                 | Sec 252 (3)                                 |                             | Kamal                                         | Pages side cut 16,17,18,30,31,33,46,48,58, Pages not clear 35,37,40,60, no welfare and no court fees in vakaltnama                                                                                                                                                                                                         | 20/11/2020 |
| 1502 | 710102109272020    | KADIMI SPECIAL STEELS PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                | CA(A) Merger and Amalgamation(Companies Act)  | Sec. 230-232, Sec 234                       |                             | Varun                                         | Pages missed 97 to 99, pages not clear 151,168,169,171,174,282,626,627, 655,656,758, English Translation pages 316 to 323, and divide each volume after 200 pages and make separate index of each volume                                                                                                                   | 20/11/2020 |
| 1503 | 710102109852020    | SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.                                                   | Company Petition (Companies Act)              | Rule 11 of NCLT                             |                             | MANISH GUPTA                                  | Wrong case type select                                                                                                                                                                                                                                                                                                     | 23/11/2020 |
| 1504 | 710102109832020    | NIKUNJ FOODS PRIVATE LIMITED VS HSL SOFTWARE PVT LTD.                                          | CA(A) Merger and Amalgamation(Companies Act)  | Sub-section (I) of section 230              |                             | Atul Sharma                                   | Pages cut 696 to 698, 776                                                                                                                                                                                                                                                                                                  | 23/11/2020 |
| 1505 | 710102109732020    | BRACEIT INTERNATIONAL LLP VS REGISTRAR OF COMPANIES                                            | Company Petition (Companies Act)              | Application under any other provisions      |                             | DHRITIMAN                                     | Wrong section select, pages not clear 50 to 52, 58,60 to 63, 67 to 69, 71 to 72, MoA and AoA missed                                                                                                                                                                                                                        | 23/11/2020 |
| 1506 | 710102109562020    | ANKIT KUMAR VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                                 | Company Appeal(Companies Act)                 | Sec 252 (1)                                 |                             | SAKET BILLA                                   | No index volume wise kindly make index volume wise, Pages not clear 397,398,412,413,436,437,448,449, Page cut 446, Pages Hindi 469,470                                                                                                                                                                                     | 21/11/2020 |
| 1507 | 710102109542020    | ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                      | Company Appeal(Companies Act)                 | Sec 252 (3)                                 |                             | Manish                                        | No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page , Master data missed, Vakaltnama missed,                                                                                                                                     | 21/11/2020 |
| 1508 | 710102109282020    | G.G. ERRECTOR AND CONSTRUCTORS PRIVATE LIMITED VS REGISTRAR OF COMPANIES                       | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                |                             | Ravinder Singh                                | On cover page rule 15 mentioned, no main case no. in petition, MoA and AoA missed of 2nd company, kindly annex full original copy of NCLT Certified order copy                                                                                                                                                             | 20/11/2020 |
| 1509 | 710102109382020    | M/S. EDEX TECHNOLOGY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          | Company Appeal(Companies Act)                 | Sec 252 (1)                                 |                             | Sougat Sinha                                  | Pages not clear 36,38 to 50, 57,58,70 pages cut and not clear 69, 79                                                                                                                                                                                                                                                       | 21/11/2020 |
| 1510 | 710102109442020    | PARINDA BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA              | Company Petition (Companies Act)              | Sec 252 (3)                                 |                             | HIMANSHU                                      | Kindly make one part in sequence, wrong case type select, Brief synopsis and List of dates &&& events missed, Page translated 109 to 112, Income tax advance service missed                                                                                                                                                | 21/11/2020 |
| 1511 | 710102110222020    | MOEN INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA                         | Company Petition (Companies Act)              | Sec. 441                                    |                             | APOORV AGARWAL                                | Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in vakaltnama, Petition 2 repeated                                                                                                 | 24/11/2020 |
| 1512 | 0710102/10258/2020 | RAJNI SEHGAL Vs. NILESH SHARMA                                                                 | Interlocutory Application(IBC)                | Sec 60(5)                                   | C.P. (IB)/1771(ND)2018      | VIPUL SHARMA                                  | 34 translate page                                                                                                                                                                                                                                                                                                          |            |
| 1513 | 0710102/10255/2020 | ANURAG PANDEY Vs. NILESH SHARMA                                                                | Interlocutory Application(IBC)                | Sec 60(5)                                   | C.P. (IB)/1771(ND)2018      | VIPUL SHARMA                                  | 66-68 cut page                                                                                                                                                                                                                                                                                                             |            |
| 1514 | 0710102/08250/2020 | PARVESH KUMAR Vs. NILESH SHARMA                                                                | Interlocutory Application(IBC)                | Sec 60(5)                                   | C.P. (IB)/1771(ND)2018      | VIPUL SHARMA                                  | 23-25,37 cut page nad 68,69,51,70-79 not clear page                                                                                                                                                                                                                                                                        |            |
| 1515 | 0710102/11173/2020 | S.M MILKOSE LIMITED & ANR. Vs ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND | Interlocutory Application (I.B.C)             | Rule 11 of NCLT, 2016                       | CP/IB/334/2017              | MANISH KAUSHIK                                | Blur page-135                                                                                                                                                                                                                                                                                                              | 30-Nov-20  |
| 1516 | 0710102/11164/2020 | ASHU GUPTA Vs NAVNEET KUMAR GPUTA Vs EMERALD LANDS (INDIA) PVT. LTD.                           | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | Insolvency Application/IB/9 | Ashu Gupta                                    | Blur Page-8 to 16,38                                                                                                                                                                                                                                                                                                       | 30-Nov-20  |
| 1517 | 0710102/11165/2020 | DEEPIKA BHUGRA PRASAD Vs Mr. Parivartan Singh                                                  | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | CP/IB/1466/ND/2019          | CHANDHIK AND MAHAJAN ADVOCATES AND SOLICITORS | Small font-16 to 22                                                                                                                                                                                                                                                                                                        | 30-Nov-20  |
| 1518 | 0710102/11174/2020 | SMS PARYAVARAN LIMITED Vs. IICI BANK                                                           | Interlocutory Application(IBC)                | Sec 60(5)                                   | CP/IB/299/ND/2019           | NIPUN GAUTAM                                  | Page not clear-104 to 128,178 to 196                                                                                                                                                                                                                                                                                       | 30-Nov-20  |
| 1519 | 0710102/11206/2020 | SUNIL GUPTA Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD                                   | Interlocutory Application(IBC)                | APPLICATION UNDER ANY OTHER PROVISION- IBC  | C.P. (IB)/1935(PB)2019      | SANJEEV BHUSHAN DEORA                         | PG,29,148,152,161-170 NOT CLEAR AND VOL NOY BREAK                                                                                                                                                                                                                                                                          | 01.12.2020 |
| 1520 | 0710102/11202/2020 |                                                                                                |                                               |                                             | C.P. (IB)/63(ND)2020        | Parveen Kumar Aggarwal                        | PAGE 15 IS BLURE AND 33 IS CUT                                                                                                                                                                                                                                                                                             | 01.12.2020 |

|      |                     |                                                                                                                    |                                                          |                                                    |                       |             |                                    |            |
|------|---------------------|--------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|----------------------------------------------------|-----------------------|-------------|------------------------------------|------------|
| 1521 | 0710102/11197/2020  | M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.                   | Interlocutory Application(IBC)                           | RULE 11 NCLT 2016                                  | C.P. (IB)/696(ND)2020 | Vriti Anand | PROOF OF SERVICE MISSED            | 01.12.2020 |
| 1522 | 0710102076232020/4  | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED                 | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020           | Sec 60(5)                                          |                       |             | pg-291 not clear                   | 15-09-2020 |
| 1523 | 0710102162662019/5  | M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.                                                         | COMPANY PETITION IB (IBC)/3434(ND)2019                   | IBC under Sec 7                                    |                       |             | NEED TO IA FILE                    | 02-10-2020 |
| 1524 | 0710102078842020/1  | SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION                                                             | INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020           | Sec 60(5)                                          |                       |             | TRUE COPY SIGN MISSING             | 21-11-2020 |
| 1525 | 0710102083842020/3  | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED                                                        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234                              |                       |             | NEED TO IA FILE                    | 24-11-2020 |
| 1526 | 0710102085972020/3  | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED                                           | INTERLOCUTORY APPLICATION (I.B.C)/3726(I)2020            | Rule 11 of NCLT, 2016                              |                       |             | PAGE32 NEED TO TRANSLATE           | 24-11-2020 |
| 1527 | 710102003642020     | JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES                                                                   | COMPANY APPEAL(COMPANIES ACT)/175(ND)2020                | Sec 252 (1)                                        |                       |             | NEED TO IA FILE                    | 25-11-2020 |
| 1528 | 0710102083842020/1  | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED                                                        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234                              |                       |             | INDEX MISSING                      | 25-11-2020 |
| 1529 | 0710102085052020/1  | FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.                                                          | COMPANY APPLICATION(COMPANIES ACT)/472(I)2020            | Rule 11 of NCLT                                    |                       |             | NEED TO FILLING SEPARATE AFFIDAVIT | 26-11-2020 |
| 1530 | 0710102104312020/1  | KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA               | COMPANY APPEAL(COMPANIES ACT)/456(ND)2020                | Sec 252 (3)                                        |                       |             | NEED TO IA FILE                    | 26-11-2020 |
| 1531 | 0710102150482019/4  | RAM BHAWAN Vs. UTTAM STRIPS LIMITED                                                                                | COMPANY APPLICATION(IBC)/1608(ND)2019                    | Application under any other provisions- IBC        |                       |             | TRUE COPY SIGN MISSING             | 26-11-2020 |
| 1532 | 0710102156952019/4  | JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED          | COMPANY PETITION IB (IBC)/3213(ND)2019                   | IBC Under Sec 9                                    |                       |             | E STAMP AFFIDAVIT MISSING          | 26-11-2020 |
| 1533 | 0710120003842018/26 | INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.                                                            | COMPANY PETITION IB (IBC)/938(PB)2018                    | IBC under Sec 7                                    |                       |             | NEED TO EVERY PAGES SIGN           | 26-11-2020 |
| 1534 | 0710120003842018/27 | INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.                                                            | COMPANY PETITION IB (IBC)/938(PB)2018                    | IBC under Sec 7                                    |                       |             | NEED TO EVERY PAGES SIGN           | 26-11-2020 |
| 1535 | 0710102026652020/1  | M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD. | COMPANY PETITION IB (IBC)/710(ND)2020                    | IBC Under Sec 9                                    |                       |             | E STAMP MISSING                    | 27-11-2020 |
| 1536 | 0710102032132020/4  | SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES                                                   | COMPANY APPEAL(COMPANIES ACT)/370(ND)2020                | Sec 252 (1)                                        |                       |             | E STAMP MISSING                    | 27-11-2020 |
| 1537 | 0710102078392020/1  | OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD                                                                    | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020  | Sub-section (I) of section 230                     |                       |             | NEED TO CA FILE                    | 27-11-2020 |
| 1538 | 0710102080222020/3  | AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED                                                     | INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020           | Sec 60(5)                                          |                       |             | TRUE COPY SIGN MISSING             | 27-11-2020 |
| 1539 | 0710102087542020/3  | HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA                                                                   | COMPANY PETITION (COMPANIES ACT)/118(PB)2020             | Sec. 241(1),Application under any other provisions |                       |             | INDEX MISSING                      | 27-11-2020 |
| 1540 | 0710102087542020/4  | HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA                                                                   | COMPANY PETITION (COMPANIES ACT)/118(PB)2020             | Sec. 241(1),Application under any other provisions |                       |             | INDEX MISSING                      | 27-11-2020 |
| 1541 | 0710102105862020/3  | ANEESHA DUTT Vs. ASHU DUTT                                                                                         | COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020           | Rule 11 of NCLT                                    |                       |             | NEED TO IA FILE                    | 27-11-2020 |
| 1542 | 0710102020542018/25 | ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD                                                        | COMPANY PETITION IB (IBC)/1493(PB)2018                   | IBC under Sec 7                                    |                       |             | TRUE COPY SIGN MISSING             | 28-11-2020 |

|      |                     |                                                                            |                                                          |                                |  |  |                                  |            |
|------|---------------------|----------------------------------------------------------------------------|----------------------------------------------------------|--------------------------------|--|--|----------------------------------|------------|
| 1543 | 0710102034302020/1  | JMA MARKETING LIMITED Vs.                                                  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020  | Sub-section (I) of section 230 |  |  | PG-21 TRANSLATE                  | 28-11-2020 |
| 1544 | 0710102034302020/2  | JMA MARKETING LIMITED Vs.                                                  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020  | Sub-section (I) of section 230 |  |  | 21 TYPE COPY                     | 28-11-2020 |
| 1545 | 0710102076282020/5  | MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES                 | COMPANY APPEAL(COMPANIES ACT)/281(ND)2020                | Sec 252 (3)                    |  |  | NEED TO FILE IN ONE PDF          | 28-11-2020 |
| 1546 | 0710102077062020/4  | MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES          | COMPANY APPEAL(COMPANIES ACT)/280(ND)2020                | Sec 252 (3)                    |  |  | NEED TO FILE IN ONE PDF          | 28-11-2020 |
| 1547 | 0710102083842020/2  | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED                | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234          |  |  | File Not Properly Upload         | 28-11-2020 |
| 1548 | 0710102083842020/4  | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED                | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234          |  |  | File Not Properly Upload         | 28-11-2020 |
| 1549 | 0710102100462020/1  | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED          | COMPANY PETITION IB (IBC)/1023(ND)2020                   | IBC Under Sec 9                |  |  | INDEX MISSING                    | 28-11-2020 |
| 1550 | 0710102100462020/2  | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED          | COMPANY PETITION IB (IBC)/1023(ND)2020                   | IBC Under Sec 9                |  |  | INDEX MISSING                    | 28-11-2020 |
| 1551 | 0710102107582020/1  | INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED              | COMPANY PETITION IB (IBC)/1061(ND)2020                   | IBC under Sec 7                |  |  | NEED TO IA FILE                  | 28-11-2020 |
| 1552 | 0710102074682020/1  | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/289(ND)2020                | Sec 252 (3)                    |  |  | NEED TO IA FILE                  | 29-11-2020 |
| 1553 | 0710102085972020/4  | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/3726(J)2020            | Rule 11 of NCLT, 2016          |  |  | 22 23 25 37 52 NEED TO TYPE COPY | 29-11-2020 |
| 1554 | 0710102024212018/2  | MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/1591(PB)2018                   | IBC under Sec 7                |  |  | NEED TO IA FILE                  | 30-11-2020 |
| 1555 | 0710102031592020/1  | ORIENT BELL LIMITED Vs. SUPERTech LIMITED                                  | COMPANY PETITION IB (IBC)/780(ND)2020                    | IBC Under Sec 9                |  |  | TRUE COPY SIGN MISSING           | 30-11-2020 |
| 1556 | 0710102061262019/12 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/712(ND)2019                    | IBC under Sec 7                |  |  | NEED TO IA FILE                  | 30-11-2020 |
| 1557 | 0710102100092019/8  | UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED       | COMPANY PETITION IB (IBC)/1593(ND)2019                   | IBC under Sec 7                |  |  | NEED TO APPLICATION FILE         | 30-11-2020 |
| 1558 | 0710102103122020/1  | SHIVRAJ GUPTA Vs. DESHRAJ GUPTA                                            | COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020           | Rule 11 of NCLT                |  |  | TRUE COPY SIGN MISSED            | 30-11-2020 |
| 1559 | 0710102000912020/5  | VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/141(ND)2020                | Sec 252 (1)                    |  |  | INDEX MISSING                    | 01-12-2020 |
| 1560 | 0710102001372019/8  | CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED                 | COMPANY PETITION IB (IBC)/275(ND)2019                    | IBC under Sec 7                |  |  | INDEX MISSING                    | 01-12-2020 |
| 1561 | 0710102007592019/13 | SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/310(ND)2019                    | IBC Under Sec 9                |  |  | AFFIDAVIT STAMP                  | 01-12-2020 |
| 1562 | 0710102016252018/30 | AS TECHNOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED               | COMPANY PETITION IB (IBC)/1411(ND)2018                   | IBC Under Sec 9                |  |  | NEED TO SAPERATE E FILLING       | 01-12-2020 |
| 1563 | 0710102023802018/14 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD                             | COMPANY PETITION IB (IBC)/1600(ND)2018                   | IBC under Sec 7                |  |  | NEED TO SAPERATE E FILLING       | 01-12-2020 |
| 1564 | 0710102023802018/15 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD                             | COMPANY PETITION IB (IBC)/1600(ND)2018                   | IBC under Sec 7                |  |  | NEED TO SAPERATE E FILLING       | 01-12-2020 |
| 1565 | 0710102024112020/1  | CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA                 | COMPANY PETITION IB (IBC)/606(ND)2020                    | Section 95(1)                  |  |  | NEED TO IA FILE                  | 01-12-2020 |
| 1566 | 0710102026352020/1  | AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD                                   | INTERVENTION PETITION (IBC)/4(ND)2020                    | Sec 60(5)                      |  |  | NEED TO IA FILE                  | 01-12-2020 |

|      |                     |                                                                                          |                                                          |                                             |  |                      |                                                                                                                                                                                                                                                                                         |            |
|------|---------------------|------------------------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------|--|----------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1567 | 0710102027062020/2  | FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL                                     | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020 | Sec. 230-232 - Second Motion                |  |                      | INDEX MISSING                                                                                                                                                                                                                                                                           | 01-12-2020 |
| 1568 | 0710102030072020/3  | M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED               | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020  | Sub-section (I) of section 230              |  |                      | NEED TO IA FILE                                                                                                                                                                                                                                                                         | 01-12-2020 |
| 1569 | 0710102073402020/4  | KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED                                        | INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020           | Application under any other provisions- IBC |  |                      | AFFIDAVIT MISSING                                                                                                                                                                                                                                                                       | 01-12-2020 |
| 1570 | 0710102101452020/1  | STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD                              | COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020           | Rule 11 of NCLT                             |  |                      | index is missing                                                                                                                                                                                                                                                                        | 01-12-2020 |
| 1571 | 0710102105962019/11 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED                                         | COMPANY PETITION (COMPANIES ACT)/110(PB)2019             | Sec. 241(1),Sec. 244(1)                     |  |                      | pagination is missing                                                                                                                                                                                                                                                                   | 01-12-2020 |
| 1572 | 0710102165282019/2  | KRATIN MEDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA         | COMPANY PETITION (COMPANIES ACT)/1016(ND)2019            | Sec 252 (3)                                 |  |                      | pg no. 3-6 are not translated                                                                                                                                                                                                                                                           | 01-12-2020 |
| 1573 | 0710102063262020/1  | HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.               | COMPANY PETITION IB (IBC)/903(ND)2020                    | IBC Under Sec 9                             |  |                      | Index is missing                                                                                                                                                                                                                                                                        | 02-12-2020 |
| 1574 | 0710102/11062/2020  | HOLEON TRADERS PRIVATE LIMITED Vs                                                        | CA(A) Merger and Amalgamation(Companies Act)             | Sec. 230-232, Sec 234                       |  | Kangan Jain          | NCLT Heading missed on cover pages, Pages wrong arrange after page no. 32, Pge not clear 59, Pages missed 89 to 96, 148 to 181, Pages cut, file not upload properly many document are missed                                                                                            | 25-11-2020 |
| 1575 | 0710102/11041/2020  | NITYA FACILITIES SERVICES PRIVATE LIMITED Vs                                             | Company Appeal(Companies Act)                            | Sec 252 (1)                                 |  | SHUBHICA AGRAWAL     | NCLT Heading missed on cover page, council detail missed in index, Page not Clear 81,103,104 , NCLT form 12 missed, after page 128 two pages upload without serial no.                                                                                                                  | 25-11-2020 |
| 1576 | 0710102/11100/2020  | Adarsh CNC Services Private Limited Vs Registrar of Companies NCT of Delhi & Haryana     | Company Appeal(Companies Act)                            | Sec 252 (1)                                 |  | HIMANSHU HARBOLA     | Pages not clear 226,227,296,297,299 to 305,307,311 to 316,320,321 to 326,329                                                                                                                                                                                                            | 26-11-2020 |
| 1577 | 0710102/11063/2020  | G.R. Lubricants Private Limited Vs Registrar of Companies                                | Company Petition (Companies Act)                         | Sec 252 (1) - By Government Body            |  | Hitesh Jhamb         | Wrong case type and wrong section select, NCLT heading missed on cover page, Memo of parties, Brief synopsis, list of dates & events missed, Pages cut 03 to 14 and no sign in petition, No true copy sign in annexures, No Income Tax advance service, Kindly make one pdf than upload | 26-11-2020 |
| 1578 | 0710102/11106/2020  | EXXIM EASTERN PRIVATE LIMITED Vs REGISTRAR OF COMPANIES                                  | Company Petition (Companies Act)                         | Sec 252 (1)                                 |  | SHANTANU KUMAR       | wrong case type select, kindly nie separate rule 11 application, index missed, memo of parties, brief synopsis, list of dates missed, supporting affidavit missed, valatnama missed, roc and income tax advance service missed, no pagination on pages                                  | 27-11-2020 |
| 1579 | 0710102/11133/2020  | RYAN HEALTH CARE PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana        | Company Appeal(Companies Act)                            | Sec 252 (1)                                 |  | HIMANSHU HARBOLA     | Pages not clear 37,39,41,43,47,49,56,68,71,100 to 103,106 to 116,126 to 131, 136 to 138,175                                                                                                                                                                                             | 27-11-2020 |
| 1580 | 0710102/11136/2020  | Ultimo Paints Private Limited Vs The Registrar of Companies NCT of Delhi & Haryana & Anr | Company Appeal(Companies Act)                            | Sec 252 (1)                                 |  | Anagha Legal         | Pages not clear 72,73, court fees missed and welfare not clear on vakaltnama                                                                                                                                                                                                            | 28-11-2020 |
| 1581 | 0710102/11155/2020  | ADITY THAKRAN Vs CHD DEVELOPERS                                                          | Company Petition (Companies Act)                         | Sec. 73(4)                                  |  | Aneesh Mittal        | No brief synopsis, no list of date & events, No welfare and no court fees in vakaltnama, affidavit no notarize                                                                                                                                                                          | 29-11-2020 |
| 1582 | 0710102/11151/2020  | NBC Health & Hotels Private Limited Vs Registrar of Companies                            | Company Appeal(Companies Act)                            | Sec 252 (1)                                 |  | HARISH DAMANI        | Pages not clear 56A, 60A, 191,192 to 195, Income tax Delhi dcit cell advance service missed, Not true copy on annexures                                                                                                                                                                 | 29-11-2020 |
| 1583 | 710102073662020     | Harjeet Singh Chadha Vs. Chadha Motor Transport Company Private Limited                  | Company Petition                                         | Sec. 241(1),Sec. 242(4)                     |  | Nahush Jain          | MOA and AOA overwriting pg-73-78,MOA and AOA repeated,volume wise index missed,pg-121 translate,pg-295-297 cut and not clear,service missed of inderjit kaur chadha                                                                                                                     |            |
| 1584 | 710102097412020     | HONG SHIK YOO Vs. JITEN AMRUTLAL DESAI                                                   | Company Petition                                         | Sec. 245                                    |  | Shivram C S GANESHAN | volume wise index missed,kindly upload volume in sequence,                                                                                                                                                                                                                              |            |
| 1585 | 710102013402020     | MAHENDER KUMAR Vs. Registrar of Companies                                                | Company Appeal                                           | Sec 252 (3)                                 |  | AMRENDRA KUMAR SINGH | pg-93,94 missed,memorandum of appearance not mention in index                                                                                                                                                                                                                           |            |

|      |                     |                                                                                                                          |                                                           |                                             |                        |                       |                                                                                                                                |            |
|------|---------------------|--------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|---------------------------------------------|------------------------|-----------------------|--------------------------------------------------------------------------------------------------------------------------------|------------|
| 1586 | 710102072132020     | DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED                                                                           | Company Petition                                          | Sec. 131(1)                                 |                        | Ramesh Chandra Mishra | Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column |            |
| 1587 | 710102068642020     | DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED                                                                           | Company Petition                                          | Sec. 131(1)                                 |                        | Ramesh Chandra Mishra | Council detail missed in index,in proof of service column pg-J and K not mention in index                                      |            |
| 1588 | 0710102/11195/202   | FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED | Interlocutory Application(IBC)                            | RULE 11 NCLT 2016                           | C.P. (IB)/694(ND)2020  | UPASANA TALWAR        | PROOF SERVICE MISSED                                                                                                           | 12-01-2020 |
| 1589 | 0710102/11215/2020  | NK ASSOCIATES Vs. NARENDER KUMAR SHARMA                                                                                  | Interlocutory Application(IBC)                            | 60(5)                                       | C.P. (IB)/1397(PB)2019 | gandharv anand        | PROOF OF SERVICE MISSED                                                                                                        | 12-02-2020 |
| 1590 | 0710102/11214/2020  | SUNITA SACHDEV Vs. NARENDER KUMAR SHARMA                                                                                 | Interlocutory Application(IBC)                            | 60(5)                                       | C.P. (IB)/1397(PB)2019 | gandharv anand        | PROOF OF SERVICE MISSED                                                                                                        | 12-02-2020 |
| 1591 | 0710102/11213/2020  | AKSHAY SACHDEV Vs. NARENDER KUMAR SHARMA                                                                                 | Interlocutory Application(IBC)                            | 60(5)                                       | C.P. (IB)/1397(PB)2019 | gandharv anand        | PAG E87,88 NOT CLEAR AND PROOF OF SERVICE MISSED                                                                               | 12-02-2020 |
| 1592 | 0710102/10671/2020  | GLOBIBO INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                                 | Company Appli cation                                      | Application under any other provisions      | Appeal/196(ND)2020     | JITENDRA KUMAR        | Income Tax Service Missing                                                                                                     |            |
| 1593 | 0710102/09923/2020  | MAHESH BANSAL Vs. SUBHASH CHAND                                                                                          | Sec 43(1) r/w Sec 44 (1)                                  | Interlocutory Application(IBC)              | C.P. (IB)/1342(ND)2018 | ASHOK KUMAR JUNEJA    | 23-27 translate page                                                                                                           |            |
| 1594 | 0710102/08499/2020  | CHETAN KAPOOR AND OTHERS Vs. SUPORTECH LIMITED                                                                           | Interlocutory Application(IBC)                            | Application under any other provisions- IBC | C.P. (IB)/2396(ND)2019 | MAREESH PRAVIR SAHAY  | 125 missing page                                                                                                               |            |
| 1595 | 0710102/11205/2020  | VA REALCON PRIVATE LIMITED Vs AVAIL HOLDING LIMITED                                                                      | Company Petition IB (IBC)                                 | IBC Under Sec 9                             |                        | mr. kamal ahuja       | BR, page numbering missed, etc                                                                                                 | 27/11/2025 |
| 1596 | 0710102095602019/8  | ANIL AGRAWAL Vs. OMEGA ICEHILL PVT. LTD                                                                                  | COMPANY PETITION (COMPANIES ACT)/102(ND)2019              | Sec. 241(1)                                 |                        |                       | 268-274 NEED TRANSLATE                                                                                                         | 26-11-2020 |
| 1597 | 0710102169012019/1  | MEHER INVESTMENTS PVT. LTD. Vs. SUPORTECH LIMITED                                                                        | COMPANY APPLICATION(COM PANIES ACT)/22(ND)2020            | Application under any other provisions      |                        |                       | True copy and sign is missing                                                                                                  | 30-11-2020 |
| 1598 | 0710102082132020/2  | RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAXIM PRIVATE LIMITED                            | INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020            | Sec 60(5)                                   |                        |                       | pg no. 20-77 are blur                                                                                                          | 01-12-2020 |
| 1599 | 0710102097362019/11 | GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.                                                     | COMPANY PETITION IB (IBC)/1499(PB)2019                    | IBC under Sec 7                             |                        |                       | pg no 22-25 are not clear                                                                                                      | 01-12-2020 |
| 1600 | 0710102002272019/19 | MILAP NEWS CORPORATION PRIVATE LIMITED Vs.                                                                               | CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/27(PB)2019 | Sec. 230-232 - Second Motion                |                        |                       | E stamp is of back date                                                                                                        | 02-12-2020 |
| 1601 | 0710102061222020/5  | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                                                                          | COMPANY PETITION (COMPANIES ACT)/74(ND)2020               | Sec. 241(1),Sec. 242(4),Sec. 59             |                        |                       | Index missing                                                                                                                  | 02-12-2020 |
| 1602 | 0710102061222020/6  | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                                                                          | COMPANY PETITION (COMPANIES ACT)/74(ND)2020               | Sec. 241(1),Sec. 242(4),Sec. 59             |                        |                       | Sign missing                                                                                                                   | 02-12-2020 |
| 1603 | 0710102/11236/2020  | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.                                                             | Interlocutory Application(IBC)                            | 60(5)                                       | C.P. (IB)/343(ND)2017  | MANJULA BANSAL        | PAGE 98 IN HINDI                                                                                                               | 12-02-2020 |
| 1604 | 0710102/10650/202   | ALANKAR CHEMICALS PRIVATE LIMITED Vs. GAYATRI POLYRUB PRIVATE LIMITED                                                    | Company Application                                       | Application under any other provisions      | C.P.(CAA)/13(ND)2019   | ANIL SINGH            | Affidavit back Date                                                                                                            |            |
| 1605 | 0710102/11228/2020  | umesh kumar Vs INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED                                                                | Interlocutory Application (I.B.C)                         | Sec 60(5)                                   | CP/IB/1397/PB/2019     | NATTASHA GARG         | Page cut-41 to 45/Translated page-47 to to 49/Blur Page-99                                                                     | 02-Dec-20  |
| 1606 | 0710102/11238/2020  | M/s Renu Proptech Pvt Ltd Vs hdfc bank ltd                                                                               | Interlocutory Application (I.B.C)                         | Sec 60(5)                                   | CP/IB/667/ND/2019      | Prasouk Jain          | Pages not clear-129 to 132,142 to 182/Proof of service                                                                         | 02-Dec-20  |
| 1607 | 0710102/11210/2020  | niho construction Vs Hemant Khandelwal                                                                                   | Company Application(Compa nies Act)                       | Rule 11 of NCLT                             | CP/89/2020             | Ishaan Mukherjee      | Blur Page-78,79,81                                                                                                             | 02-Dec-20  |
| 1608 | 0710102/09619/2020  | AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD                                                             | Interlocutory Application(IBC)                            | Sec 60(5)                                   | C.P. (IB)/1747(PB)2018 | Alok Tripathi         | 60-86 not clear page                                                                                                           |            |
| 1609 | 0710102/11207/2020  | MAHESH BANSAL Vs.                                                                                                        | Interlocutory Application(IBC)                            | Sec 12(2)                                   | C.P. (IB)/1342(ND)201  |                       | 33-35 ,51,52,56,64,63 not clear page                                                                                           |            |
| 1610 | 0710102/08582/2020  | GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED Vs MAGIC EYE DEVELOPERS PRIVATE LIMITED                                        | Company Petition (Companies Act)                          | Rule 11 of NCLT,Sec. 213,Rule 11 of NCLT    |                        | Srishti Juneja        | Kindly file rule 11 application separately, AoA missed of respondent company, advance service missed(proof of service )        | 06-09-2020 |
| 1611 | 0710102/11148/2020  | CUREHEALTH DIAGNOSTICS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NEW DELHI                                               | Company Appeal(Companies Act)                             | Sec 252 (1)                                 |                        | AKHIL THAKUR          | Pages missed 61 to 63, Roc service not clear, kindly delete one petition                                                       | 29-11-2020 |
| 1612 | 0710102/11171/2020  | ELLORA COMMOSALES PRIVATE LIMITED AND OTHERS Vs                                                                          | CA(A) Merger and Amalgamation(Com panies Act)             | Sec. 230-232 - Second Motion                |                        | MANISH GUPTA          | Wrong case type select, Original NCLT certified order copy missed, List of dates & events missed                               | 30-11-2020 |

|      |                       |                                                                                                                    |                                                                       |                                                   |                                    |                      |                                                                                                                                                                                                                                                         |            |
|------|-----------------------|--------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|---------------------------------------------------|------------------------------------|----------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1613 | 0710102/11192/2020    | Fleishchhacker LLP Singapore Vs<br>Fleishchhacker Manufacturing<br>Company India Private Limited                   | Company Petition<br>(Companies Act)                                   | Sec. 241(1)                                       |                                    | VIPUL MAHESHWARI     | Pages not clear 78,90,91,109 to<br>111,116,117,124,371 to<br>374,383,384,385,395 to<br>397,401,402,405,408,411,415,426,<br>474,475 Pages cut 147 to 175,219<br>to 249,274 to 277,279,280,285 to<br>287,289,291,294,295,297 to<br>306,310 to 314,325,376 | 01-12-2020 |
| 1614 | 0710102/11189/2020    | sachin upadhaya Vs m/s pine &<br>peak developers limited                                                           | Company Petition<br>(Companies Act)                                   | Sec. 241(1)                                       |                                    | NALINI               | Section 242 mentioned in petition<br>and fees missed, Wrong Company<br>AoA attached, Page cut 109,110,<br>Pages wrong arrange 167, 176                                                                                                                  | 01-12-2020 |
| 1615 | 0710102/11178/2020    | KESHAV MADHAV HOMES<br>PRIVATE LIMITED Vs Registrar of<br>Companies NCT of Delhi &<br>Haryana                      | Company<br>Appeal(Companies<br>Act)                                   | Sec 252 (1)                                       |                                    | HIMANSHU HARBOLA     | Pages not clear 45,54,59,192 Page<br>cut 107                                                                                                                                                                                                            | 01-12-2020 |
| 1616 | 0710102/10110/2020    | RBS BUILDTECH PRIVATE<br>LIMITED Vs Registrar Of<br>Companies                                                      | Company<br>Appeal(Companies<br>Act)                                   | Sec 252 (1)                                       |                                    | ANIL SINGH           | Kindly mention all Hindi<br>translation page no in English<br>translation pages, Pages cut<br>354,370,Pages missed<br>96,105,106,125,292,Hindi pages<br>59,61,63,65,80,83 to 172, Serial no<br>141 repeated                                             | 22-10-2020 |
| 1617 | 0710102/10677/2020    | Sunder Lal Goel Vs Mediplus<br>(India) Ltd.                                                                        | Contempt<br>Petition(Companies<br>Act)                                | Sec 425                                           |                                    | PRADEEP K MITTAL     | Brief synopsis and list of date &<br>events missed                                                                                                                                                                                                      | 09-11-2020 |
| 1618 | 710102107732020       | Ashok Mittal Vs. Singla<br>Infrabuild Pvt. Ltd.                                                                    | Company Petition                                                      | Sec. 241(1),Sec.<br>242(4)                        |                                    | Tariq Khan           | pg-8,8A and 88,27 and 27A,155<br>and 155A wrong arrange, Pages<br>not clear 166 to<br>171,173,174,175,176, and Article<br>of Association missed, 3 rupees<br>court fees missed                                                                          |            |
| 1619 | 710102104182020       | AJAY SINGHAL Vs. SITA RAM<br>AND COMPANY LIMITED                                                                   | Company Petition                                                      | Sec. 242(4)                                       |                                    | Gursat Singh Vachher | Now section 241 not mention in<br>basic detail,proof of service to<br>anjali singhal,                                                                                                                                                                   |            |
| 1620 | 710102110292020       | PRINCE AUDIO TRONIX PRIVATE<br>LIMITED Vs. REGISTRAR OF<br>COMPANIES                                               | Company Appeal                                                        | Sec 252 (3)                                       |                                    | RISHABH JAIN         | Master data overwritten                                                                                                                                                                                                                                 |            |
| 1621 | 710102008512020       | Tirupati Venkateshwar Rasayan<br>Private Limited Vs. THE<br>REGISTRAR OF COMPANIES NCT<br>OF DELHI AND HARYANA     | Company Appeal                                                        | Sec 252 (1)                                       |                                    | RAJENDER HANDA       | Wrong page numbering 808 and<br>81,pg-86,91,118 blur,pg-145-<br>154,156-167,172,175-178,180-<br>182,184-189,195-220 translate,pg-<br>241,257,258 cut,Index cut from<br>bottom,divide file in 2 volume                                                   |            |
| 1622 | 710102108042020       | Akanksha Gartex Private Limited<br>Vs. Registrar Of Companies                                                      | Company Appeal                                                        | Sec 252 (3)                                       |                                    | GAURAV RANA          | pg-144 repeated,pg-408 not<br>mention in index,pg-145<br>overwriting,volume wise index<br>missed,page-403 repeated in<br>index                                                                                                                          |            |
| 1623 | 710102107002020       | RAJENDRA KUMAR GUPTA AND<br>ORS Vs. SHIPRA PROMOTORS<br>PRIVATE LIMITED                                            | Company Petition                                                      | Sec. 241(1),Sec.<br>242(4),Sec. 244(1)            |                                    | PRADEEP K MITTAL     | pg-88,103,230-232 not clear                                                                                                                                                                                                                             |            |
| 1624 | 0710102/11254/2020(R) | DASHMESH IMPEX PRIVATE<br>LIMITED Vs Registrar Of<br>Companies                                                     | Restoration<br>Application<br>(Companies Act)                         | Rule 11 of NCLT                                   | Company Appeal-<br>171/252/ND/2020 | Rahul Bhardawaj      | Case type wrong/Page no.5 wrong<br>arrange/sign miss page-11/,Page<br>miss-14,15                                                                                                                                                                        | 03-Dec-20  |
| 1625 | 0710102/11255/2020    | Sunil Tangri Vs<br>SANEESA CHEMICALS AND<br>EQUIPMENTS PRIVATE LIMITED<br>Vs. TRADING ENGINEERS<br>(INTERNATIONAL) | Interlocutory<br>Application (I.B.C)                                  | Sec 60(5)                                         | CP/IB/984/ND/2019                  | Ivan                 | Small font-124 to 126                                                                                                                                                                                                                                   | 03-Dec-20  |
| 1626 | 0710102/11248/2020    | Utsav Securities Private Limited<br>Vs. Vogue Clothiers Private<br>Limited                                         | COMPANY APPEAL                                                        | IBC-9                                             | FRESH FILE                         | Gulshan kr sachdev   | WRONG EFILE                                                                                                                                                                                                                                             | 12-03-2020 |
| 1627 | 0710102/11169/2020    |                                                                                                                    | Company<br>Application                                                | Application under<br>any other provisions-<br>IBC | CP/1593/ND/2019                    | RAKTIM GOGOI         | pagination is missing on index,<br>sign missing on application,                                                                                                                                                                                         |            |
| 1628 | 0710102035812020/1    | HITESH BHARDWAJ Vs. DELHI<br>APARTMENTS PVT. LTD.                                                                  | COMPANY<br>PETITION<br>(COMPANIES<br>ACT)/70(PB)2020                  | Sec. 213,Sec. 241(1)                              |                                    |                      | main case number not mention in<br>pdf                                                                                                                                                                                                                  | 26/09/2020 |
| 1629 | 0710102100462020/5    | SAM BUSINESS CONTINUITY<br>SERVICES Vs. JSP PROJECTS<br>PRIVATE LIMITED                                            | COMPANY<br>PETITION IB<br>(IBC)/1023(ND)202<br>0                      | IBC Under Sec 9                                   |                                    |                      | NEED TO UPLOAD IN ONE PDF                                                                                                                                                                                                                               | 28/11/2020 |
| 1630 | 0710102097842019/3    | STATE BANK OF INDIA Vs. JKM<br>INFRA PROJECTS LIMITED                                                              | COMPANY<br>PETITION IB<br>(IBC)/1693(ND)201<br>9                      | IBC under Sec 7                                   |                                    |                      | PAGE-59-100,101-106 NOT CLEAR                                                                                                                                                                                                                           | 12-01-2020 |
| 1631 | 0710102002272019/20   | MILAP NEWS CORPORATION<br>PRIVATE LIMITED Vs.                                                                      | CP(AA) MERGER<br>AND<br>AMALGAMATION(C<br>OMPANIES<br>ACT)/27(PB)2019 | Sec. 230-232 - Second<br>Motion                   |                                    |                      | NO INDEX                                                                                                                                                                                                                                                | 12-02-2020 |
| 1632 | 0710102022482018/7    | METENERE LIMITED Vs.<br>NOVELTY TREASURE METALS<br>PRIVATE LIMITED                                                 | COMPANY<br>PETITION IB<br>(IBC)/1520(ND)201<br>8                      | IBC Under Sec 9                                   |                                    |                      | NO INDEX                                                                                                                                                                                                                                                | 12-02-2020 |
| 1633 | 0710102023802018/16   | VISTRA ITCL INDIA LIMITED Vs.<br>AMBIENCE PVT LTD                                                                  | COMPANY<br>PETITION IB<br>(IBC)/1600(ND)201<br>8                      | IBC under Sec 7                                   |                                    |                      | TRUE COPY SIGN MISSING                                                                                                                                                                                                                                  | 12-02-2020 |
| 1634 | 0710102035812020/1    | HITESH BHARDWAJ Vs. DELHI<br>APARTMENTS PVT. LTD.                                                                  | COMPANY<br>PETITION<br>(COMPANIES<br>ACT)/70(PB)2020                  | Sec. 213,Sec. 241(1)                              |                                    |                      | main case number not mention in<br>pdf                                                                                                                                                                                                                  | 12-02-2020 |

|      |                     |                                                                                                                         |                                                 |                                        |  |            |                                                              |            |
|------|---------------------|-------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|----------------------------------------|--|------------|--------------------------------------------------------------|------------|
| 1635 | 0710102063262020/1  | HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.                                              | COMPANY PETITION IB (IBC)/903(ND)2020           | IBC Under Sec 9                        |  |            | NO INDEX                                                     | 12-02-2020 |
| 1636 | 0710102068392020/8  | HEMANT KHADELWAL Vs. NIHO CONSTRUCTION                                                                                  | COMPANY PETITION (COMPANIES ACT)/89(ND)2020     | Sec. 241(1)                            |  |            | PAGE-374-381 502 531 552 697 699 NOT CLEAR                   | 12-02-2020 |
| 1637 | 0710102072202020/2  | ADITYA GUPTA Vs. GAURAV KATIYAR                                                                                         | INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020  | Sec 60(5)                              |  |            | NEED TO SAPERATE FILLING                                     | 12-02-2020 |
| 1638 | 0710102073822020/2  | BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD                                                      | COMPANY APPLICATION(COM PANIES ACT)/402(ND)2020 | Application under any other provisions |  |            | FONT SIZE                                                    | 12-02-2020 |
| 1639 | 0710102077602020/3  | JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                         | COMPANY APPEAL(COMPANIES ACT)/343(ND)2020       | Sec 252 (1)                            |  |            | NO INDEX                                                     | 12-02-2020 |
| 1640 | 0710102088742020/2  | SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                            | COMPANY APPEAL(COMPANIES ACT)/404(ND)2020       | Rule 11 of NCLT, Sec 252 (3)           |  |            | INCOME TAX SERVICE                                           | 12-02-2020 |
| 1641 | 0710102011422020/4  | HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.                                                           | COMPANY PETITION IB (IBC)/381(ND)2020           | ----IBC Under Sec 9                    |  |            | NEED TO APPLICATION FILE                                     | 10-09-2020 |
| 1642 | 0710102092852020/2  | RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                        | COMPANY APPEAL(COMPANIES ACT)/417(ND)2020       | Sec 252 (1)                            |  |            | pagination is missing                                        | 02-12-2020 |
| 1643 | 0710102095022020/2  | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                   | COMPANY APPEAL(COMPANIES ACT)/402(ND)2020       | Sec 252 (3)                            |  |            | Pagination and true copy on annexure is missing              | 02-12-2020 |
| 1644 | 0710102097382020/5  | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD                                                                 | COMPANY APPEAL (IBC)/7(ND)2020                  | Sec 42                                 |  |            | wrong e-filing                                               | 02-12-2020 |
| 1645 | 0710102098032020/2  | RAVI SHARMA LIQUIDATOR OF INDIAN TRANSELECTRIC COMPANY LIMITED Vs.                                                      | COMPANY PETITION IB (IBC)/1021(ND)2020          | IBC Section 59                         |  |            | service is missing                                           | 02-12-2020 |
| 1646 | 0710102101002020/1  | PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                              | COMPANY APPEAL(COMPANIES ACT)/421(ND)2020       | Sec 252 (1)                            |  |            | pagination is missing                                        | 02-12-2020 |
| 1647 | 0710102101302020/1  | STATE BANK OF INDIA Vs. ARVIND DHAM                                                                                     | COMPANY PETITION IB (IBC)/1038(ND)2020          | Section 95(1)                          |  |            | Docs not opening                                             | 02-12-2020 |
| 1648 | 0710102174012019/6  | NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE                                                                 | COMPANY PETITION IB (IBC)/138(ND)2020           | IBC Under Sec 10                       |  |            | wrong e-filing                                               | 02-12-2020 |
| 1649 | 0710102410382017/45 | STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.                                                                        | COMPANY PETITION IB (IBC)/540(PB)2017           | IBC under Sec 7                        |  |            | sign is missing on reply                                     | 02-12-2020 |
| 1650 | 0710102089012020/1  | KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/397(ND)2020       | Sec 252 (1)                            |  |            | pg no. 7-16,26-35,51-53 are not clear, pg. no. 89-90 are cut | 18-11-2020 |
| 1651 | 0710102061152020/3  | POOJA BAHRY Vs. AMALENDU MUKHERJEE                                                                                      | INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020  | Sec 25(j)                              |  |            | wrong e-filing                                               | 03-12-2020 |
| 1652 | 0710102091032019/15 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED                                                            | COMPANY PETITION IB (IBC)/1404(ND)2019          | IBC under Sec 7                        |  |            | sign ,index and pagination is missing                        | 03-12-2020 |
| 1653 | 0710000111292020    | Mankind Pharma Limited                                                                                                  | 1 Caveat-Application<br>2 Caveat-Order          |                                        |  | 27/11/2020 | Court fee & welfare missed on vakalatnama                    |            |
| 1654 | 0710000111282020    | Magnet Labs Private Limited                                                                                             | 1 Caveat-Application<br>2 Caveat-Order          |                                        |  | 27/11/2020 | Court fee & welfare missed on vakalatnama                    |            |
| 1655 | 0710000111272020    | Lifestar Pharma Private Limited                                                                                         | 1 Caveat-Application<br>2 Caveat-Order          |                                        |  | 27/11/2020 | Court fee & welfare missed on vakalatnama                    |            |
| 1656 | 0710000111262020    | Mankind Pharma Limited                                                                                                  | 1 Caveat-Application<br>2 Caveat-Order          |                                        |  | 27/11/2020 | Court fee & welfare missed on vakalatnama                    |            |
| 1657 | 0710000111252020    | Magnet Labs Private Limited                                                                                             | 1 Caveat-Application<br>2 Caveat-Order          |                                        |  | 27/11/2020 | Court fee & welfare missed on vakalatnama                    |            |
| 1658 | 0710000111232020    | Lifestar Pharma Private Limited                                                                                         | 1 Caveat-Application<br>2 Caveat-Order          |                                        |  | 27/11/2020 | Court fee & welfare missed on vakalatnama                    |            |
| 1659 | 0710000111032020    | Western Hotels Private Limited                                                                                          | 1 Caveat-Order<br>2 Caveat-Application          |                                        |  | 25/11/2020 | NCLT Form 3C missed                                          |            |
| 1660 | 0710102085402020/5  | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                  | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020       | Sec 252 (1)                            |  |            | pdf need to merge into one pdf                               | 22/11/2020 |

|      |                     |                                                                                        |                                                         |                                             |  |                            |                                                                  |            |
|------|---------------------|----------------------------------------------------------------------------------------|---------------------------------------------------------|---------------------------------------------|--|----------------------------|------------------------------------------------------------------|------------|
| 1661 | 0710102084392020/1  | SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/359(ND)2020               | Sec 252 (3)                                 |  |                            | OBJECTIONS                                                       | 12-03-2020 |
| 1662 | 0710102108412020/1  | SANJAY AGRAWAL (LIQUIDATOR) Vs.                                                        | INTERLOCUTORY APPLICATION (I.B.C)/5086(ND)2020          | Application under any other provisions- IBC |  |                            | Pagination is missing                                            | 12-03-2020 |
| 1663 | 0710102117872019/12 | DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED                        | COMPANY PETITION IB (IBC)/2115(ND)2019                  | IBC under Sec 7                             |  |                            | sign is missing on every page of written submission              | 12-03-2020 |
| 1664 | 0710102150482019/5  | RAM BHAWAN Vs. UTTAM STRIPS LIMITED                                                    | COMPANY APPLICATION(IBC)/1608(ND)2019                   | Application under any other provisions- IBC |  |                            | Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear        | 12-03-2020 |
| 1665 | 0710102027262020/1  | NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD                              | COMPANY PETITION IB (IBC)/1048(ND)2020                  | IBC Under Sec 9                             |  |                            | NO INDEX                                                         | 12-03-2020 |
| 1666 | 0710102027272020/1  | REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD                                    | COMPANY PETITION IB (IBC)/1047(ND)2020                  | IBC Under Sec 9                             |  |                            | NO INDEX                                                         | 12-03-2020 |
| 1667 | 0710102031242020/3  | PREM LATA ANAND Vs. REGISTRAR OF COMPANIES                                             | COMPANY APPEAL(COMPANIES ACT)/233(ND)2020               | Sec 252 (3)                                 |  |                            | NEED TO TRANSLATE ALL PAGES                                      | 12-03-2020 |
| 1668 | 0710102019112020/4  | SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD                                                 | COMPANY PETITION IB (IBC)/528(ND)2020                   | IBC Under Sec 9                             |  |                            | TRUE COPY SIGN MISSING                                           | 12-04-2020 |
| 1669 | 0710102034142020/2  | RAJ KUMAR TYAGI Vs. KDP BUILDWELL PRIVATE LIMITED                                      | COMPANY PETITION IB (IBC)/805(ND)2020                   | IBC under Sec 7                             |  |                            | NEED TO ALL PAGES SIGN OR TRUE COPY                              | 12-04-2020 |
| 1670 | 0710102062532020/2  | PATANJALI BUILCON PVT LTD Vs.                                                          | COMPANY APPEAL(COMPANIES ACT)/248(ND)2020               | Sec 252 (3)                                 |  |                            | INCOME TAX SERVICE MISSING                                       | 12-04-2020 |
| 1671 | 0710102067622020/3  | KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.                                            | COMPANY PETITION IB (IBC)/873(ND)2020                   | IBC under Sec 7                             |  |                            | NEED TO UPLOAD IN ONE PDF                                        | 12-04-2020 |
| 1672 | 0710102070012020/1  | VP SHARMA Vs. NA                                                                       | COMPANY APPLICATION(COMPANIES ACT)/319(I)2020           | Rule 11 of NCLT                             |  |                            | FONT SIZE                                                        | 12-04-2020 |
| 1673 | 0710102075982020/1  | JAZZ ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                            | COMPANY APPEAL(COMPANIES ACT)/307(ND)2020               | Sec 252 (3)                                 |  |                            | INCOME TAX SERVICE MISSING                                       | 12-04-2020 |
| 1674 | 0710102076072020/4  | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED                                   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020  | Sec. 230-232, Sec 234                       |  |                            | PROOF OF SERVICE MISSING                                         | 12-04-2020 |
| 1675 | 0710102076732020/2  | ALLIED MOBILIER DESIGNS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA     | COMPANY APPEAL(COMPANIES ACT)/285(ND)2020               | Sec 252 (3)                                 |  |                            | Blank index/No pagination/Index not signed/True copy sign missed | 12-04-2020 |
| 1676 | 0710102077272020/5  | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.                       | INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020          | Application under any other provisions- IBC |  |                            | TRUE COPY MISED                                                  | 12-04-2020 |
| 1677 | 0710102083932019/16 | M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD               | COMPANY PETITION IB (IBC)/1373(ND)2019                  | IBC Under Sec 9                             |  |                            | Wrong Document (application filed)                               | 12-04-2020 |
| 1678 | 0710102097382020/6  | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD                                | COMPANY APPEAL (IBC)/7(ND)2020                          | Sec 42                                      |  |                            | NO INDEX                                                         | 12-04-2020 |
| 1679 | 0710102143092019/1  | MOHAN LAL JAIN Vs. SBS TRASPOLE LOGISTICS PRIVATE LIMITED                              | COMPANY APPLICATION(IBC)/1480(ND)2019                   | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |  |                            | NEED TO IA FILE                                                  | 12-04-2020 |
| 1680 | 0710102143092019/2  | MOHAN LAL JAIN Vs. SBS TRASPOLE LOGISTICS PRIVATE LIMITED                              | COMPANY APPLICATION(IBC)/1480(ND)2019                   | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |  |                            | NEED TO IA FILE                                                  | 12-04-2020 |
| 1681 | 710102112002020     | TICKWELL MARKETING & IMPEX PVT. LTD. VS                                                | COMPANY PETITION (COMPANIES ACT)/382(ND)2018            | Rule 11 of NCLT                             |  | Ashutosh Gupta             | proof service missing                                            | 12-04-2020 |
| 1682 | 710102111752020     | BUDGE BUDGE COMPANY LIMITED VS UTM PACKAGING (INDIA) PRIVATE LIMITED                   | COMPANY PETITION IB (IBC)/271(ND)2019                   | Sec 60(5)                                   |  | Rajan                      | PAGE 59-60NOT CLEAR                                              | 12-04-2020 |
| 1683 | 710102112692020     | M/S A.V. COMPUTERS PRIVATE LIMITED VS M/S MERCURY FABRICS PRIVATE LIMITED              | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020 | Application under any other provisions      |  | ISWAR                      | Small font Page-6,12,18,24,30,36                                 | 12-04-2020 |
| 1684 | 710102112742020     | SUJIT DATTA BHAUMIK VS M/S TEAM1 CONSULTING PVT. LTD.                                  | COMPANY PETITION (COMPANIES ACT)/137(PB)2020            | Application under any other provisions      |  | A.K ASSOCIATES law offices | Sign miss-3,4                                                    | 12-04-2020 |
| 1685 | 710102112782020     | JALESH KUMAR GROVER VS M/S TEAM1 CONSULTING PVT. LTD.                                  | COMPANY PETITION IB (IBC)/55(ND)2018                    | Sec 12(2)                                   |  | ABHISHEK                   | Blur Page-138                                                    | 12-04-2020 |
| 1686 | 710102112762020     | COMMISSIONER VS TWENTY FIRST CENTURY WIRE RODS LIMITED                                 | COMPANY PETITION IB (IBC)/737(PB)2018                   | Sec 60(5)                                   |  | SHREYAS                    | Blur Page-11,22 to 24                                            | 12-04-2020 |

|      |                    |                                                                                                               |                                                |                          |  |                         |                                                                                                                                                                                |            |
|------|--------------------|---------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------|--|-------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| 1687 | 710102112842020    | MOHAN LAL JAIN VS TWENTY FIRST CENTURY WIRE RODS LIMITED                                                      | COMPANY PETITION IB (IBC)/1373(ND)2019         | Sec 43(1) r/w Sec 44 (1) |  | Inder Paul Singh Oberoi | Blur Page-33 to 38                                                                                                                                                             | 12-04-2020 |
| 1688 | 710102112792020    | SUNRISE MINING COMPANY PRIVATE LIMITED VS TWENTY FIRST CENTURY WIRE RODS LIMITED                              | COMPANY PETITION IB (IBC)/737(PB)2018          | Sec 60(5)                |  | Prasouk                 | PAGE 24,25,41,54,55,58,59,62,63 NOT CLEAR                                                                                                                                      | 12-04-2020 |
| 1689 | 710102112702020    | RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED                                                    | COMPANY PETITION IB (IBC)/2582(ND)2019         | Sec 66(1)                |  | ABHISHEK                | SOFT COPY NOT UPLOD PROPERLY                                                                                                                                                   | 12-04-2020 |
| 1690 | 710102112322020    | DEEPAK KHANNA VS EARTH INFRASTRUCTURES LTD.                                                                   | COMPANY PETITION IB (IBC)/401(ND)2017          | Sec 60(5)                |  | ANASUYA CHOUDHURY       | PGAE NO-24-29 NOT CLEAR                                                                                                                                                        | 12-04-2020 |
| 1691 | 710102112752020    | M/S. O.E. EXPORTS VS VENTA REALTECH PRIVATE LIMITED                                                           | COMPANY PETITION IB (IBC)/923(ND)2019          | Sec 60(5)                |  | Vikas Kumar             | Not clear Page-95,96/Pagination not done in index before page no.21/page no.28 wrong scanning                                                                                  | 12-04-2020 |
| 1692 | 710102112852020    | SAMEER SINGH BHADAURIA VS KRISHAN VRIND JAIN                                                                  | COMPANY PETITION IB (IBC)/408(ND)2018          | Sec 60(5)                |  | Zeba Khair              | Blur Page-33,34,39 to 41,43,47,55,60,67 to 77,129 to 131,134,155,167,181,361 to 363                                                                                            | 12-04-2020 |
| 1693 | 710102112862020    | MOHAN LAL JAIN VS KRISHAN VRIND JAIN                                                                          | COMPANY PETITION IB (IBC)/1373(ND)2019         | Sec 43(1) r/w Sec 44 (1) |  | Inder Paul Singh Oberoi | Blur page 33 to 38                                                                                                                                                             | 12-04-2020 |
| 1694 | 710102112822020    | VICTORIAN BUILDWELL PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                    |                                                | Rule 11 of NCLT          |  | SHASHI                  | Link main case /Proof of service                                                                                                                                               | 12-04-2020 |
| 1695 | 710102112832020    | PARAMJIT KAUR GILL VS PUMA REALTORS PRIVATE LIMITED                                                           | COMPANY PETITION IB (IBC)/934(PB)2018          | Sec 60(5)                |  | ARNAV KUMAR             | sign miss-1/Page not clear-19/Proof of service                                                                                                                                 | 12-04-2020 |
| 1696 | 710102063932020    | VARDHMAN LANDCON PRIVATE LIMITED VS                                                                           |                                                | Sec 252 (3)              |  | SHIVANGI SINGH          | Wrong case type                                                                                                                                                                | 12-04-2020 |
| 1697 | 710102084522020    | PRADEEP GOYAL VS DCM LIMITED                                                                                  |                                                | IBC Under Sec 9          |  | SANYAM JAIN             | dd not received hold                                                                                                                                                           | 12-04-2020 |
| 1698 | 710102088402020    | PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED                  |                                                | IBC Under Sec 9          |  | Shraddha                | volume missing 1,7-17,20-24,26-31,33-37,39-53,56,58-64,67,69-72                                                                                                                | 12-04-2020 |
| 1699 | 710102093842020    | NIRJARA ENTERPRISE LIMITED VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED                                  |                                                | Sec. 230-232, Sec 234    |  | Ashutosh Gupta          | Pages not clear 183 to 186, 329,331,357 to 360, Company master data missed                                                                                                     | 12-04-2020 |
| 1700 | 710102094282020    | NIKHIL JAIN VS RAJDHANI NURSURES LIMITED                                                                      |                                                | Sec. 213                 |  | TALHA ABDUL RAHMAN      | pg-474,475,477,478,484,488,490,493, 509,521,524,525 overwriting,pg-489,500,530-534 double page numbering,proof of service not mention in index                                 | 12-04-2020 |
| 1701 | 710102108912020    | PRAVEEN CHOPRA VS WINGROW GRAVURES PRIVATE LIMITED                                                            |                                                | Sec. 241(1),Sec. 244(1)  |  | eMinds                  | pg-139-141,146-151 font small,pg-236 cut and font small,true copy staamp missed,MOA and AOA missed,index not match with the file,section 242,243 not mention and fees not paid | 12-04-2020 |
| 1702 | 710102112422020    | PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED                                                       |                                                | IBC Under Sec 9          |  | Gursat                  | page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc                 | 12-04-2020 |
| 1703 | 710102112412020    | SREI INFRASTRUCTURE FINANCE LIMITED VS LI DIGITAL PAYMENTS PRIVATE LIMITED                                    |                                                | IBC under Sec 7          |  | ANUSHREE                | page: 19 not clear and proof of service missed                                                                                                                                 | 12-04-2020 |
| 1704 | 710102112392020    | NAINA RAJKUMAR BANSAL VS FASHION FLARE INTERNATIONAL PVT. LTD.                                                |                                                | IBC Under Sec 9          |  | Abhigya                 | claim less than 1 cr                                                                                                                                                           | 12-04-2020 |
| 1705 | 710102112262020    | MR. SHYAM PRAKASH SINGH PROPRIETOR OF M/S. MAA SHARDA ELECTRONICS SYSTEM VS UM GREEN LIGHTING PRIVATE LIMITED |                                                | IBC Under Sec 9          |  | ANUJ                    | claim less than 1 cr                                                                                                                                                           | 12-04-2020 |
| 1706 | 710102112722020    | HI-TECH PIPES LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED                                                  |                                                | IBC Under Sec 9          |  | Mukund Rawat            | page:183-185, not clear , 5 rs welfare and 3 rs court fee missed                                                                                                               | 12-04-2020 |
| 1707 | 0710102035812020/1 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                                                | COMPANY PETITION (COMPANIES ACT)/70(PB)2020    | Sec. 213,Sec. 241(1)     |  |                         | true copy sign missed in all pages                                                                                                                                             |            |
| 1708 | 0710102080192020/2 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                 | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020      | Sec 252 (3)              |  |                         | incomplete document                                                                                                                                                            |            |
| 1709 | 0710102082812020/2 | AMIT GEONKA Vs.                                                                                               | INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020 | Rule 11 of NCLT, 2016    |  |                         | true copy missed in all pages                                                                                                                                                  |            |
| 1710 | 0710102083942019/8 | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.                                      | COMPANY PETITION IB (IBC)/1141(ND)2019         | IBC under Sec 7          |  |                         | wrong e fill                                                                                                                                                                   |            |

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|------|---------------------|-----------------------------------------------------------------------------------------------------|------------------------------------------------|----------------------------------------------------------------|--|--|-----------------------------------------------|--|
| 1711 | 0710102139162019/10 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                                       | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | need to file in one volume                    |  |
| 1712 | 0710102149722019/5  | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES                                                 | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)                       |  |  | wrong e fill                                  |  |
| 1713 | 0710102149722019/6  | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES                                                 | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)                       |  |  | wrong e fill                                  |  |
| 1714 | 0710102072952020/2  | ANKITA MITHAL Vs. CHD DEVELOPERS                                                                    | COMPANY PETITION (COMPANIES ACT)/100(ND)2020   | Sec. 73(4)                                                     |  |  | not complete document                         |  |
| 1715 | 0710102091162020/2  | M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN                                                | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 | Sec 60(5)                                                      |  |  | No Pagination, No Index                       |  |
| 1716 | 0710102136682019/6  | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOLOGIES PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/2694(ND)2019         | IBC Under Sec 9                                                |  |  | wrong e fill                                  |  |
| 1717 | 0710102139162019/11 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                                       | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | true copy missed in all pages                 |  |
| 1718 | 0710102139162019/12 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                                       | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | true copy missed                              |  |
| 1719 | 0710102074782020/5  | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS                             | INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020 | Rule 11 of NCLT, 2016,Section 74                               |  |  | wrong e fill                                  |  |
| 1720 | 0710102087092020/1  | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED                            | COMPANY PETITION IB (IBC)/939(ND)2020          | IBC Under Sec 9                                                |  |  | index missed                                  |  |
| 1721 | 0710120005022018/5  | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018          | IBC Under Sec 9                                                |  |  | pg 5 need to translate                        |  |
| 1722 | 0710102063852020/1  | POOJA BAHRY vsBINAY SARAWGI                                                                         | INTERLOCUTORY APPLICATION (I.B.C)/3758(ND)2020 |                                                                |  |  | True copy sign missed                         |  |
| 1723 | 0710102160992019/6  | IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/3(ND)2020            |                                                                |  |  | True copy sign missed                         |  |
| 1724 | 0710102417442018/6  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED                               | COMPANY PETITION (COMPANIES ACT)/302(ND)2018   |                                                                |  |  | Wrong e-filed Document (Application filed)    |  |
| 1725 | 0710102421442018/5  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED   | COMPANY PETITION (COMPANIES ACT)/135(ND)2018   |                                                                |  |  | Wrong e-filed Document (Application filed)    |  |
| 1726 | 0710102032752018/11 | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED                            | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   |                                                                |  |  | True copy sign missed                         |  |
| 1727 | 0710102032752018/9  | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED                            | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   |                                                                |  |  | True copy sign missed                         |  |
| 1728 | 0710102091162020/3  | M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN                                                 | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 |                                                                |  |  | No Pagination, No Index                       |  |
| 1729 | 0710102011492020/1  | INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/465(ND)2020          | IBC Under Sec 9                                                |  |  | Pg: 69,72,not clear ,true copy signe missed   |  |
| 1730 | 0710102098132019/17 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD                                                        | COMPANY PETITION IB (IBC)/1896(ND)2019         | IBC under Sec 7                                                |  |  | Index, paging ,sign missed true copy          |  |
| 1731 | 0710102152502019/4  | ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED                                                       | COMPANY PETITION IB (IBC)/3108(ND)2019         | IBC Under Sec 9                                                |  |  | Pg: 16 not clear , some true copy sign missed |  |
| 1732 | 0710200400532012/3  | SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED                                      | COMPANY PETITION (COMPANIES ACT)/63(ND)2012    | Application under any other provisions                         |  |  | Wrong doc (IA)                                |  |
| 1733 | 0710102017922020/1  | R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.                                         | COMPANY PETITION IB (IBC)/548(ND)2020          | IBC Under Sec 9                                                |  |  | Index missed paging missed                    |  |
| 1734 | 0710102024492018/8  | CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.                                                      | COMPANY PETITION IB (IBC)/1650(ND)2018         | IBC under Sec 7                                                |  |  | Wrong file Application                        |  |
| 1735 | 0710102140122019/6  | ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED                                               | COMPANY PETITION IB (IBC)/2734(ND)2019         | IBC under Sec 7                                                |  |  | Pg 165 small font                             |  |

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| 1736 | 0710102003752020/4  | MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED              | COMPANY PETITION IB (IBC)/220(ND)2020                     | IBC under Sec 7                             |  |  | Wrong file Application                      |  |
| 1737 | 0710102012792020/1  | TAIPACK LIMITED Vs.                                                               | COMPANY APPLICATION(IBC)/869(ND)2020                      | Application under any other provisions- IBC |  |  | incomplete document                         |  |
| 1738 | 0710102076582019/4  | MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED                       | COMPANY APPLICATION(IBC)/118(ND)2019                      | Application under any other provisions- IBC |  |  | wrong file consent letter form filed By Irp |  |
| 1739 | 0710102145102019/5  | ANUSH FINLEASE AND CONSTRUCTION Vs.                                               | COMPANY APPLICATION(IBC)/2483(PB)2019                     | Application under any other provisions- IBC |  |  | Wrong Doc Upload                            |  |
| 1740 | 0710120007702018/20 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018                    | IBC under Sec 7                             |  |  | Wrong file Application                      |  |
| 1741 | 0710120007702018/21 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018                    | IBC under Sec 7                             |  |  | Wrong file Application                      |  |
| 1742 | 0710102146212019/5  | M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD                                   | COMPANY PETITION IB (IBC)/2924(ND)2019                    | IBC Under Sec 9                             |  |  | Wrong file Application                      |  |
| 1743 | 0710102001962019/12 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | COMPANY PETITION IB (IBC)/136(ND)2019                     | IBC Under Sec 10                            |  |  | Wrong file Application                      |  |
| 1744 | 0710120007702018/22 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018                    | IBC under Sec 7                             |  |  | Wrong file Application                      |  |
| 1745 | 0710102406262018/9  | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED                                  | COMPANY PETITION IB (IBC)/661(PB)2018                     | IBC under Sec 7                             |  |  | Wrong file Application                      |  |
| 1746 | 0710102412382017/2  | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.                      | COMPANY PETITION IB (IBC)/343(ND)2017                     | IBC Under Sec 9                             |  |  | Wrong file Application                      |  |
| 1747 | 0710200412802017/6  | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD                                        | COMPANY PETITION IB (IBC)/178(PB)2017                     | IBC Under Sec 9                             |  |  | Wrong file Application                      |  |
| 1748 | 0710102134582019/7  | MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.                   | COMPANY PETITION IB (IBC)/2584(ND)2019                    | IBC under Sec 7                             |  |  | Index Missing Etc                           |  |
| 1749 | 0710102002242020/4  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED               | COMPANY APPLICATION(IBC)/274(PB)2020                      | Sec 60(5)                                   |  |  | Wrong File                                  |  |
| 1750 | 0710102001962019/13 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | COMPANY PETITION IB (IBC)/136(ND)2019                     | IBC Under Sec 10                            |  |  | Wrong file Application                      |  |
| 1751 | 0710102011542019/4  | RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW                               | MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019              | Sec 60(5)                                   |  |  | wrong File                                  |  |
| 1752 | 0710102146272019/2  | TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED                           | COMPANY PETITION IB (IBC)/2932(ND)2019                    | IBC Under Sec 9                             |  |  | Wrong file Application                      |  |
| 1753 | 0710102158502019/2  | NIDHI SINGH Vs. UNITECH LIMITED                                                   | EXECUTION PETITION/144(ND)2019                            | Application under any other provisions      |  |  | Wrong file Application                      |  |
| 1754 | 0710200404622018/6  | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.            | COMPANY PETITION IB (IBC)/589(PB)2018                     | IBC under Sec 7                             |  |  | Wrong file Application                      |  |
| 1755 | 0710102027462020/2  | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD                                   | TRANSFER PETITION(COMPANIES ACT)/9(PB)2020                | Application under any other provisions      |  |  | Wrong file Application                      |  |
| 1756 | 0710102027462020/3  | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD                                   | TRANSFER PETITION(COMPANIES ACT)/9(PB)2020                | Application under any other provisions      |  |  | Wrong file Application                      |  |
| 1757 | 0710102149722019/4  | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES                               | INTERLOCATORY APPLICATION (IBC)/85(ND)2019                | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |  |  | Uncomplete doc                              |  |
| 1758 | 0710102013952019/2  | STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD                            | COMPANY APPLICATION(IBC)/159(PB)2019                      | Application under any other provisions- IBC |  |  | Wrong file Application                      |  |
| 1759 | 0710102141882019/8  | BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD                                    | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019 | Sec. 230-232 - Second Motion                |  |  | Wrong file Application                      |  |
| 1760 | 0710102003692020/3  | KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES                                   | COMPANY APPEAL(COMPANIES ACT)/140(ND)2020                 | Sec 252 (1)                                 |  |  | Uncomplete doc                              |  |
| 1761 | 0710102035962020/1  | APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED              | COMPANY PETITION (COMPANIES ACT)/68(PB)2020               | Sec 241 (2)                                 |  |  | sign,true copy missed                       |  |

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| 1762 | 0710102035962020/2  | APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED                                            | COMPANY PETITION (COMPANIES ACT)/68(PB)2020              | Sec 241 (2)                  |  |  | sign,true copy missed                      |  |
| 1763 | 0710102107222019/3  | IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD                                                            | COMPANY PETITION IB (IBC)/1794(ND)2019                   | IBC Under Sec 9              |  |  | Wrong Doc Upload                           |  |
| 1764 | 0710102107222019/4  | IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD                                                            | COMPANY PETITION IB (IBC)/1794(ND)2019                   | IBC Under Sec 9              |  |  | Wrong Doc Upload                           |  |
| 1765 | 0710102412262017/4  | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.                                                                             | COMPANY PETITION IB (IBC)/40(PB)2017                     | IBC Under Sec 10             |  |  | Wrong file Application                     |  |
| 1766 | 0710120007702018/23 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.                                             | COMPANY PETITION IB (IBC)/1071(ND)2018                   | IBC under Sec 7              |  |  | Wrong file Application                     |  |
| 1767 | 0710120007702018/23 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.                                             | COMPANY PETITION IB (IBC)/1071(ND)2018                   | IBC under Sec 7              |  |  | Wrong file Application                     |  |
| 1768 | 0710102001962019/14 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.                               | COMPANY PETITION IB (IBC)/136(ND)2019                    | IBC Under Sec 10             |  |  | Wrong file Application                     |  |
| 1769 | 0710102004382020/8  | JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED                                                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020 | Sec. 230-232 - Second Motion |  |  | Paging true copy sign missed, index missed |  |
| 1770 | 0710102013222020/9  | ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020 | Sec. 230-232 - Second Motion |  |  | Paging true copy sign missed, index missed |  |
| 1771 | 0710102021862020/2  | SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED                                             | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020  | Sec. 230-232, Sec 234        |  |  | Paging true copy sign missed, index missed |  |
| 1772 | 0710102031572020/1  | WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED                                            | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(J)2020   | Sec. 230-232, Sec 234        |  |  | Paging true copy sign missed, index missed |  |
| 1773 | 0710102130862019/9  | ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.                                                        | COMPANY PETITION IB (IBC)/2484(ND)2019                   | IBC Under Sec 9              |  |  | inedx missed                               |  |
| 1774 | 0710102412262017/5  | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.                                                                             | COMPANY PETITION IB (IBC)/40(PB)2017                     | IBC Under Sec 10             |  |  | Wrong file Application                     |  |
| 1775 | 0710102412262017/6  | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.                                                                             | COMPANY PETITION IB (IBC)/40(PB)2017                     | IBC Under Sec 10             |  |  | Wrong file Application                     |  |
| 1776 | 0710102035812020/1  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                                                  | COMPANY PETITION (COMPANIES ACT)/70(PB)2020              | Sec. 213,Sec. 241(1)         |  |  | Some pages true copy sing missed           |  |
| 1777 | 0710102147942019/7  | ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD. | COMPANY APPLICATION(IBC)/856(ND)2019                     | Sec 30                       |  |  | Paging true copy sign missed               |  |
| 1778 | 0710102036092020/1  | UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED                                                                 | COMPANY PETITION (COMPANIES ACT)/71(PB)2020              | Sec 241 (2)                  |  |  | Some pages true copy sing missed           |  |
| 1779 | 0710102018992020/1  | MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020  | Sec. 230-232, Sec 234        |  |  | POS not upload                             |  |
| 1780 | 0710102119142019/5  | ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.                                                          | COMPANY PETITION IB (IBC)/2157(ND)2019                   | IBC Under Sec 9              |  |  | Wrong file Application                     |  |
| 1781 | 0710102130382019/1  | MAYA GUPTA ( LIQUIDATOR) Vs. SRI SAI AGENCIES                                                                   | COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019          | Sec 60(5)                    |  |  | Uncomplete doc                             |  |
| 1782 | 0710102004682019/10 | VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED                                          | COMPANY PETITION IB (IBC)/332(ND)2019                    | IBC under Sec 7              |  |  | Uncomplete doc                             |  |
| 1783 | 0710102036092020/4  | UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED                                                                 | COMPANY PETITION (COMPANIES ACT)/71(PB)2020              | Sec 241 (2)                  |  |  | index and pagination is missing            |  |
| 1784 | 0710102036092020/5  | UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED                                                                 | COMPANY PETITION (COMPANIES ACT)/71(PB)2020              | Sec 241 (2)                  |  |  | index and pagination is missing            |  |

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| 1785 | 0710102026152020/1  | HIND POCKET BOOKS PRIVATE LIMITED Vs.                                                          | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020  | Sec. 230-232 - Second Motion                |  |  | index is missing                                                    |  |
| 1786 | 0710102036092020/6  | UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED                                                | COMPANY PETITION (COMPANIES ACT)/71(PB)2020               | Sec 241 (2)                                 |  |  | documents are not completed and index is missing                    |  |
| 1787 | 0710102091722019/9  | SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019  | Sec. 230-232 - Second Motion                |  |  | index and pagination is missing                                     |  |
| 1788 | 0710102169762019/12 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                                         | COMPANY APPLICATION(IBC)/36(PB)2020                       | Sec 60(5)                                   |  |  | index missing                                                       |  |
| 1789 | 0710200411492017/6  | STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED                        | COMPANY PETITION IB (IBC)/189(ND)2017                     | IBC under Sec 7                             |  |  | pg no. 13,15,17,19,21,23,25,27 are not clear                        |  |
| 1790 | 0710102020202020/1  | LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT. LIMITED | COMPANY PETITION IB (IBC)/564(ND)2020                     | IBC Section 59                              |  |  | pagination is missing on index and as well as every page of service |  |
| 1791 | 0710102003192020/3  | M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED    | COMPANY PETITION IB (IBC)/223(ND)2020                     | IBC Under Sec 9                             |  |  | pagination is missing                                               |  |
| 1792 | 0710102105272019/4  | STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED                                   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2019 | Sec. 230-232 - Second Motion                |  |  | all pages are not clear                                             |  |
| 1793 | 0710102035812020/2  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                                 | COMPANY PETITION (COMPANIES ACT)/70(PB)2020               | Sec. 213,Sec. 241(1)                        |  |  | translation 747,75,76,77,82                                         |  |
| 1794 | 07101021130692019/7 | GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRA TECH PRIVATE LIMITED                           | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/152(ND)2019  | Sub-section (I) of section 230              |  |  | pg no. 1-3 are not clear                                            |  |
| 1795 | 0710102093642019/17 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS                | COMPANY PETITION (COMPANIES ACT)/94(ND)2019               | Sec. 241(1)                                 |  |  | index and pagination is missing                                     |  |
| 1796 | 0710102043802020/1  | PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA                                                   | INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020            | Sec 25(j)                                   |  |  | index is missing                                                    |  |
| 1797 | 0710102017952020/1  | DAKSHNESHVAR INFRASTRUCTURE AND OTHERS Vs.                                                     | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020  | Sec. 230-232 - Second Motion                |  |  | Volume need to divide after page 200                                |  |
| 1798 | 0710102061252020/1  | MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD                                               | COMPANY PETITION (COMPANIES ACT)/72(PB)2020               | Sec. 241(1)                                 |  |  | pg no 8,9,10 are missing and pg no 18-25 are not clear              |  |
| 1799 | 0710102169732019/1  | V.N. PROPERTIES PRIVATE LIMITED Vs.                                                            | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020   | Sec. 230-232 - Second Motion                |  |  | pdf need to merge into one                                          |  |
| 1800 | 0710102151312019/20 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                                    | COMPANY PETITION (COMPANIES ACT)/173(PB)2019              | Sec. 241(1)                                 |  |  | wrong e filing                                                      |  |
| 1801 | 0710102151312019/21 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                                    | COMPANY PETITION (COMPANIES ACT)/173(PB)2019              | Sec. 241(1)                                 |  |  | wrong e filing                                                      |  |
| 1802 | 0710102169732019/2  | V.N. PROPERTIES PRIVATE LIMITED Vs.                                                            | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020   | Sec. 230-232 - Second Motion                |  |  | pdf need to merge in one                                            |  |
| 1803 | 0710102031332020/1  | NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED                                                 | INTERLOCUTORY APPLICATION (I.B.C)/1909(I)2020             | Application under any other provisions- IBC |  |  | index is missing                                                    |  |
| 1804 | 0710102074202019/9  | JACHANA ESTATE PRIVATE LIMITED Vs.                                                             | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019   | Sub-section (I) of section 230              |  |  | wrong e filing                                                      |  |
| 1805 | 0710102151312019/22 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                                    | COMPANY PETITION (COMPANIES ACT)/173(PB)2019              | Sec. 241(1)                                 |  |  | index missing                                                       |  |
| 1806 | 0710102003752020/5  | MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED                           | COMPANY PETITION IB (IBC)/220(ND)2020                     | IBC under Sec 7                             |  |  | wrong e filing                                                      |  |
| 1807 | 0710102093642019/18 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS                | COMPANY PETITION (COMPANIES ACT)/94(ND)2019               | Sec. 241(1)                                 |  |  | Index missing                                                       |  |

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| 1808 | 0710102165752019/2  | INTEC CAPITAL LIMITED Vs. SIVIDHA INFRACON PRIVATE LIMITED                                                       | COMPANY PETITION IB (IBC)/93(ND)2020           | IBC under Sec 7                                                    |  |  | wrong e filing                                                                                |  |
| 1809 | 0710120008462018/5  | G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED                                     | COMPANY PETITION IB (IBC)/1093(ND)2018         | IBC Under Sec 9                                                    |  |  | rejected wrong file                                                                           |  |
| 1810 | 0710200412522017/19 | P K SALES COMPANY PVT. LTD. Vs.                                                                                  | COMPANY PETITION IB (IBC)/417(ND)2017          | IBC Under Sec 10                                                   |  |  | wrong index, file not according to index                                                      |  |
| 1811 | 0710102002242020/7  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED                                              | COMPANY APPLICATION(IBC)/274(PB)2020           | Sec 60(5)                                                          |  |  | written submission sign missed, true copy sign and stamp missed, service to all respondent    |  |
| 1812 | 0710102009192020/1  | TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                         | COMPANY APPEAL(COMPANIES ACT)/149(ND)2020      | Sec 252 (3)                                                        |  |  | wrong document                                                                                |  |
| 1813 | 0710102009192020/2  | TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                         | COMPANY APPEAL(COMPANIES ACT)/149(ND)2020      | Sec 252 (3)                                                        |  |  | true copy sign and stamp missed, Income tax service missed                                    |  |
| 1814 | 0710102039702020/1  | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL                                                                       | INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020 | Sec 60(5)                                                          |  |  | Only proof of service                                                                         |  |
| 1815 | 0710102131702019/3  | STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED                                                          | COMPANY PETITION IB (IBC)/2580(PB)2019         | IBC Under Sec 9                                                    |  |  | Wrong filing                                                                                  |  |
| 1816 | 0710102422882018/8  | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                                                                | COMPANY PETITION IB (IBC)/923(PB)2018          | IBC under Sec 7                                                    |  |  | Index missed, sign on reply missed, pg-42,47,49,51,52,55,56,64,67 cut, true copy stamp missed |  |
| 1817 | 0710102422882018/9  | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                                                                | COMPANY PETITION IB (IBC)/923(PB)2018          | IBC under Sec 7                                                    |  |  | Index missed, sign on reply missed, pg-42,47,49,51,52,55,56,64,67 cut, true copy stamp missed |  |
| 1818 | 0710102031812020/1  | SUNIL KUMAR GUPTA Vs.                                                                                            | INTERLOCUTORY APPLICATION (I.B.C)/2040(J)2020  | Application under any other provisions- IBC                        |  |  | wrong document, Index missed, document not properly uploaded.                                 |  |
| 1819 | 0710102062252020/1  | NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE                                                            | INTERLOCUTORY APPLICATION (I.B.C)/2134(J)2020  | Sec 60(5)                                                          |  |  | Only vakalatnama                                                                              |  |
| 1820 | 0710102132232019/1  | INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD                           | COMPANY PETITION (COMPANIES ACT)/709(ND)2019   | Sec 252 (1) - By Government Body                                   |  |  | Pg-5,7,9 not clear, service missed                                                            |  |
| 1821 | 0710102151312019/23 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                                                      | COMPANY PETITION (COMPANIES ACT)/173(PB)2019   | Sec. 241(1)                                                        |  |  | wrong document                                                                                |  |
| 1822 | 0710102164562019/1  | INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.) | COMPANY PETITION (COMPANIES ACT)/1017(ND)2019  | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | Pg-3,4,14,15 not clear, pg-17,18 translate, service missed                                    |  |
| 1823 | 0710102017202018/5  | DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED                                                  | COMPANY PETITION (COMPANIES ACT)/395(PB)2018   | Sec. 241(1), Sec. 242(4)                                           |  |  | wrong page numbering                                                                          |  |
| 1824 | 0710102017202018/6  | DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED                                                  | COMPANY PETITION (COMPANIES ACT)/395(PB)2018   | Sec. 241(1), Sec. 242(4)                                           |  |  | service missed                                                                                |  |
| 1825 | 0710102024492018/9  | CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.                                                                   | COMPANY PETITION IB (IBC)/1650(ND)2018         | IBC under Sec 7                                                    |  |  | wrong file application                                                                        |  |
| 1826 | 0710102422882018/10 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                                                                | COMPANY PETITION IB (IBC)/923(PB)2018          | IBC under Sec 7                                                    |  |  | document not upload properly                                                                  |  |
| 1827 | 0710200411352018/27 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD                                                        | COMPANY PETITION IB (IBC)/846(ND)2018          | IBC Under Sec 9                                                    |  |  | wrong file application                                                                        |  |
| 1828 | 0710200411352018/28 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD                                                        | COMPANY PETITION IB (IBC)/846(ND)2018          | IBC Under Sec 9                                                    |  |  | wrong file application                                                                        |  |
| 1829 | 0710200411352018/29 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD                                                        | COMPANY PETITION IB (IBC)/846(ND)2018          | IBC Under Sec 9                                                    |  |  | wrong file application                                                                        |  |
| 1830 | 0710200411352018/30 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD                                                        | COMPANY PETITION IB (IBC)/846(ND)2018          | IBC Under Sec 9                                                    |  |  | wrong file application                                                                        |  |
| 1831 | 0710102007062020/1  | VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.                                                                            | COMPANY APPLICATION(IBC)/548(PB)2020           | Application under any other provisions- IBC                        |  |  | wrong file application                                                                        |  |
| 1832 | 0710102014032020/2  | MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.                                                                    | COMPANY PETITION IB (IBC)/434(ND)2020          | IBC Under Sec 9                                                    |  |  | pg-31,38,119-121,125 not clear, true copy sign missed in some pages                           |  |
| 1833 | 0710102031562020/1  | RAKESH KUMAR JAIN Vs.                                                                                            | INTERLOCUTORY APPLICATION (I.B.C)/1919(J)2020  | Application under any other provisions- IBC                        |  |  | wrong file application                                                                        |  |

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| 1834 | 0710102062262020/1  | ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE                              | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(I)2020    | Sub-section (I) of section 230              |  |  | wrong document                                                                                   |  |
| 1835 | 0710102062392020/1  | ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR                                         | INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020            | Sec 60(5)                                   |  |  | document not properly uploaded                                                                   |  |
| 1836 | 0710102115222019/4  | PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.                               | COMPANY PETITION IB (IBC)/2095(ND)2019                    | IBC under Sec 7                             |  |  | Wrong file application                                                                           |  |
| 1837 | 0710102161222019/2  | PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                          | COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019                | Sec 252 (1)                                 |  |  | roc service missed                                                                               |  |
| 1838 | 0710102412262017/7  | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.                                                 | COMPANY PETITION IB (IBC)/40(PB)2017                      | IBC Under Sec 10                            |  |  | wrong file application                                                                           |  |
| 1839 | 0710120004072018/27 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                              | COMPANY PETITION IB (IBC)/934(PB)2018                     | IBC under Sec 7                             |  |  | Wrong document                                                                                   |  |
| 1840 | 0710200722442018/2  | INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD              | COMPANY APPEAL(COMPANIES ACT)/992(ND)2018                 | Sec 252 (1) - By Government Body            |  |  | service missed                                                                                   |  |
| 1841 | 0710102000802020/1  | MUKUL KUMAR Vs. A M VINYL PVT. LTD.                                                 | COMPANY APPLICATION(IBC)/209(ND)2020                      | Application under any other provisions- IBC |  |  | True copy stamp missed                                                                           |  |
| 1842 | 0710102036292020/1  | BHARAT ALUMINIUM CO.LTD Vs.                                                         | INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020            | Sec 60(5)                                   |  |  | true copy sign and stamp missed                                                                  |  |
| 1843 | 0710102094442019/3  | INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019 | Sec. 230-232, Sec 234                       |  |  | Wrong file application                                                                           |  |
| 1844 | 0710102096182019/4  | AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019 | Sec. 230-232 - Second Motion                |  |  | wrong document case type.                                                                        |  |
| 1845 | 0710102106352019/3  | R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                         | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019 | Sec. 230-232 - Second Motion                |  |  | Document not properly uploaded,Index missed                                                      |  |
| 1846 | 0710102131712019/5  | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                              | COMPANY APPLICATION(IBC)/2083(PB)2019                     | Sec 30                                      |  |  | Wrong file application                                                                           |  |
| 1847 | 0710102158172019/4  | FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED                                        | COMPANY PETITION IB (IBC)/3386(ND)2019                    | IBC under Sec 7                             |  |  | wrong documnet                                                                                   |  |
| 1848 | 0710102159702019/11 | MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES                                 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020  | Sec. 230-232 - Second Motion                |  |  | wrong document type                                                                              |  |
| 1849 | 0710102173502019/2  | MUFIN FINANCE LIMITED Vs.                                                           | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020  | Sec. 230-232 - Second Motion                |  |  | Wrong file application                                                                           |  |
| 1850 | 0710102415722018/30 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.                    | COMPANY PETITION IB (IBC)/37(PB)2018                      | IBC under Sec 7                             |  |  | Wrong file application                                                                           |  |
| 1851 | 0710102025292020/3  | PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE                  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020  | Sec. 230-232 - Second Motion                |  |  | uncomplete document                                                                              |  |
| 1852 | 0710102031452020/1  | DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD                    | COMPANY PETITION (COMPANIES ACT)/61(ND)2020               | Sec. 241(1),Sec. 244(1)                     |  |  | pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed |  |
| 1853 | 0710102031452020/2  | DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD                    | COMPANY PETITION (COMPANIES ACT)/61(ND)2020               | Sec. 241(1),Sec. 244(1)                     |  |  | pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed   |  |
| 1854 | 0710102101192019/11 | ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1651(ND)2019                    | IBC Under Sec 9                             |  |  | page numbering not mention,document not properly uploaded                                        |  |
| 1855 | 0710102105692019/3  | SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.                      | COMPANY PETITION IB (IBC)/1753(ND)2019                    | IBC Under Sec 9                             |  |  | Wrong file application                                                                           |  |
| 1856 | 0710102115902019/5  | AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL                                         | COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019           | Rule 11 of NCLT                             |  |  | Wrong file application                                                                           |  |

|      |                     |                                                                                                                    |                                                           |                                                                    |  |  |                                                          |  |
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| 1857 | 0710120007302018/57 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTech PVT. LTD.                                      | COMPANY PETITION IB (IBC)/1059(ND)2018                    | IBC Under Sec 9                                                    |  |  | Sign missed on reply, Proof of service missed            |  |
| 1858 | 0710102006172020/4  | SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED                                                                 | COMPANY APPLICATION(IBC)/1304(ND)2020                     | Sec 60(5)                                                          |  |  | Only proof of service                                    |  |
| 1859 | 0710102008232020/4  | MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED                            | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020   | Sub-section (I) of section 230                                     |  |  | Wrong document                                           |  |
| 1860 | 0710102063842020/1  | TARUN BATRA Vs. RAMBHAJ JAIN                                                                                       | INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020            | Sec 60(5)                                                          |  |  | Wrong file application                                   |  |
| 1861 | 0710102126352019/4  | BHAVYAM FABTRADING LIMITED Vs.                                                                                     | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2019 | Sec. 230-232, Sec 234                                              |  |  | true copy sign and stamp missed                          |  |
| 1862 | 0710102128782019/9  | SANDARBH FOOD PVT LTD Vs.                                                                                          | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019 | Sub-section (I) of section 230                                     |  |  | page numbering missed                                    |  |
| 1863 | 0710102145852019/5  | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED                                  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019  | Sec. 230-232, Sec 234                                              |  |  | Only index                                               |  |
| 1864 | 0710102145852019/6  | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED                                  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019  | Sec. 230-232, Sec 234                                              |  |  | pg-3 not clear                                           |  |
| 1865 | 0710102155412019/3  | INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES                                                            | COMPANY APPEAL(COMPANIES ACT)/926(ND)2019                 | Sec 252 (1) - By Government Body                                   |  |  | service missed of roc                                    |  |
| 1866 | 0710102167232019/1  | SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD                                                                        | COMPANY APPLICATION(IBC)/1672(ND)2019                     | Sec 12(2)                                                          |  |  | Wrong document                                           |  |
| 1867 | 0710102169272019/1  | INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES                                                           | COMPANY APPEAL(COMPANIES ACT)/70(ND)2020                  | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | pg-4, proof of service roc missed                        |  |
| 1868 | 0710102169302019/1  | INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES                                                           | COMPANY APPEAL(COMPANIES ACT)/50(ND)2020                  | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | Proof of service missed of roc                           |  |
| 1869 | 0710102169372019/1  | INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES                                                           | COMPANY APPEAL(COMPANIES ACT)/89(ND)2020                  | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | proof of service missed                                  |  |
| 1870 | 0710102171992019/3  | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020   | Sec. 230-232 - Second Motion                                       |  |  | page numbering missed after pg-8                         |  |
| 1871 | 0710102171992019/4  | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020   | Sec. 230-232 - Second Motion                                       |  |  | page numbering missed after pg-8, pg-9, 10, 11 not clear |  |
| 1872 | 071010200912020/3   | VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                         | COMPANY APPEAL(COMPANIES ACT)/141(ND)2020                 | Sec 252 (1)                                                        |  |  | Proof of service to income tax                           |  |
| 1873 | 0710102003412020/5  | GAUTAM MULLICK Vs. VIKRAM BAJAJ                                                                                    | COMPANY APPLICATION(IBC)/418(PB)2020                      | Sec 60(5)                                                          |  |  | Wrong document                                           |  |
| 1874 | 0710102008232020/5  | MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED                            | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020   | Sub-section (I) of section 230                                     |  |  | pg-6 not clear                                           |  |
| 1875 | 0710102009892019/3  | OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI                                            | COMPANY APPEAL(COMPANIES ACT)/336(ND)2019                 | Sec 252 (3)                                                        |  |  | page numbering missed, income tax service missed         |  |
| 1876 | 0710102013352020/2  | FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                         | COMPANY APPEAL(COMPANIES ACT)/167(ND)2020                 | Sec 252 (1)                                                        |  |  | Proof of service missed                                  |  |
| 1877 | 0710102022262018/22 | DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD                                                                     | COMPANY PETITION IB (IBC)/1528(PB)2018                    | IBC under Sec 7                                                    |  |  | Wrong file application                                   |  |
| 1878 | 0710102024272020/1  | RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                          | COMPANY APPEAL(COMPANIES ACT)/211(ND)2020                 | Sec 252 (3)                                                        |  |  | page numbering missed, service missed of income tax      |  |

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| 1879 | 0710102096102019/2  | BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.                                                    | COMPANY APPLICATION(IBC)/1151(PB)2019                     | Sec 60(5)                                                              |  |  | Index missed,wrong file                                                                    |  |
| 1880 | 0710102149262019/1  | AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.               | COMPANY APPLICATION(IBC)/1526(ND)2019                     | Sec 30                                                                 |  |  | sign on reply,pg-7,8 wrong arrange                                                         |  |
| 1881 | 0710102149262019/2  | AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.               | COMPANY APPLICATION(IBC)/1526(ND)2019                     | Sec 30                                                                 |  |  | sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering |  |
| 1882 | 0710102171922019/3  | MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                          | COMPANY APPEAL(COMPANIES ACT)/58(ND)2020                  | Sec 252 (3)                                                            |  |  | page numbering missed,income tax service                                                   |  |
| 1883 | 0710200410622018/3  | M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED                                                       | COMPANY PETITION IB (IBC)/645(ND)2018                     | IBC Under Sec 9                                                        |  |  | Wrong file application                                                                     |  |
| 1884 | 0710102091372019/4  | EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT | COMPANY APPLICATION(IBC)/700(ND)2019                      | Sec 60(5)                                                              |  |  | Sign missed in index of advocate,True copy sign and stamp missed,wrong index               |  |
| 1885 | 0710102151642019/1  | ASHTBHUI OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED                                    | COMPANY APPLICATION(IBC)/545(ND)2019                      | Application under any other provisions- IBC                            |  |  | Wrong file application                                                                     |  |
| 1886 | 0710102423592018/10 | M/S ASTONFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.                                                           | COMPANY PETITION IB (IBC)/940(ND)2018                     | IBC Under Sec 10                                                       |  |  | TRUE COPY SING MISSED                                                                      |  |
| 1887 | 0710102117612019/8  | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                                                      | COMPANY PETITION IB (IBC)/2122(ND)2019                    | IBC under Sec 7                                                        |  |  | PG 151-153 NOT CLEAR                                                                       |  |
| 1888 | 0710102003822020/4  | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED                                                         | COMPANY PETITION IB (IBC)/363(ND)2020                     | IBC under Sec 7                                                        |  |  | wrong filing                                                                               |  |
| 1889 | 0710102027322020/1  | SATYADEVJI ALAMURI Vs. AJAY KUMAR BISNOI                                                                             | INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020            | 19(2)                                                                  |  |  | INDEX MISSING PAGE NUMBER NOT MENTION                                                      |  |
| 1890 | 0710102150242019/2  | INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES                                                              | COMPANY APPEAL(COMPANIES ACT)/863(ND)2019                 | Sec 252 (1) - By Government Body                                       |  |  | Pg 5,7,8,10,11 cut 15-20 not clear                                                         |  |
| 1891 | 0710102156912019/4  | JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITED                                                       | COMPANY PETITION (COMPANIES ACT)/176(ND)2019              | Sub-Section (1) Of Section 66.                                         |  |  | wrong filing                                                                               |  |
| 1892 | 0710102168442019/1  | SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP                                                             | COMPANY APPLICATION(IBC)/2857(PB)2019                     | Application under any other provisions- IBC                            |  |  | wrong filing                                                                               |  |
| 1893 | 0710102136992019/3  | MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/2693(ND)2019                    | IBC Under Sec 9                                                        |  |  | UPLOAD AGAIN CLEARLY                                                                       |  |
| 1894 | 0710102142572019/1  | MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED                                                          | COMPANY APPLICATION(IBC)/76(ND)2019                       | Application under any other provisions- IBC                            |  |  | NCOMPLETE DOC                                                                              |  |
| 1895 | 0710102413022017/3  | AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.                                               | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017 | Application under any other provisions ,Sub-section (I) of section 230 |  |  | PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59,70,WORNG ARRANGE                                |  |
| 1896 | 0710102001842020/1  | ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                  | COMPANY APPEAL(COMPANIES ACT)/119(ND)2020                 | Sec 252 (1)                                                            |  |  | page numbering not mention and all pages cut                                               |  |
| 1897 | 0710102003492020/1  | GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                          | COMPANY APPEAL(COMPANIES ACT)/122(ND)2020                 | Sec 252 (1)                                                            |  |  | page 6,7 cut                                                                               |  |
| 1898 | 0710102027082020/1  | GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED                                           | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020  | Sec. 230-232 - Second Motion                                           |  |  | TRUE COPY SING MISSED                                                                      |  |
| 1899 | 0710102028082020/1  | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.                                                | COMPANY APPEAL(COMPANIES ACT)/224(ND)2020                 | Sec 252 (3)                                                            |  |  | PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR                                  |  |
| 1900 | 0710102158302019/3  | TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED                                      | COMPANY PETITION IB (IBC)/3369(ND)2019                    | IBC Under Sec 9                                                        |  |  | WRONG DOCS                                                                                 |  |
| 1901 | 0710102036292020/2  | BHARAT ALUMINIUM CO.LTD Vs. PARISI GRAND SMOOTH LOGISTICS LIMITED                                                    | INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020            | Sec 60(5)                                                              |  |  | TRUE COPY SING MISSED                                                                      |  |
| 1902 | 0710102104432019/11 | PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED                                      | COMPANY PETITION IB (IBC)/1799(ND)2019                    | IBC Under Sec 9                                                        |  |  | WRONG FILING                                                                               |  |

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| 1903 | 0710102039702020/2  | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL                                                                                           | INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020            | Sec 60(5)                                                              |  |  | UPLOAD PROPERLY                               |  |
| 1904 | 0710120007702018/25 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.                                                                  | COMPANY PETITION IB (IBC)/1071(ND)2018                    | IBC under Sec 7                                                        |  |  | WRONG FILING                                  |  |
| 1905 | 0710102012172020/6  | R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED                                                                                 | COMPANY PETITION IB (IBC)/413(ND)2020                     | IBC Under Sec 9                                                        |  |  | DOCS UPLOAD PROPERLY                          |  |
| 1906 | 0710102019032020/1  | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & TERRITORIES. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2020 | Sec. 230-232 - Second Motion                                           |  |  | TRUE COPY MISSED                              |  |
| 1907 | 0710102026152020/2  | HIND POCKET BOOKS PRIVATE LIMITED Vs.                                                                                                | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/42(ND)2020 | Sec. 230-232 - Second Motion                                           |  |  | page numbering not mention and INDEX MISSED   |  |
| 1908 | 0710102026152020/3  | HIND POCKET BOOKS PRIVATE LIMITED Vs.                                                                                                | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/42(ND)2020 | Sec. 230-232 - Second Motion                                           |  |  | page numbering not mention and INDEX MISSED   |  |
| 1909 | 0710102035812020/3  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                                                                       | COMPANY PETITION (COMPANIES ACT)/70(PB)2020               | Sec. 213, Sec. 241(1)                                                  |  |  | WRONG FILING                                  |  |
| 1910 | 0710102061552020/1  | RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED                                                                | INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020            | Regulation 30, CIRP Regulations, 2016                                  |  |  | TRUE COPY SING MISSED                         |  |
| 1911 | 0710102159672019/4  | GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED                                                                                     | COMPANY PETITION IB (IBC)/2(ND)2020                       | IBC under Sec 7                                                        |  |  | WRONG FILING                                  |  |
| 1912 | 0710102172492019/1  | JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                                                   | COMPANY APPEAL (COMPANIES ACT)/69(ND)2020                 | Sec 252 (1)                                                            |  |  | PAGE NUMBER NOT MENTION AND SOME PAGES CUT    |  |
| 1913 | 0710102429652018/2  | A B MEDICOS PRIVATE LIMITED Vs.                                                                                                      | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/27(PB)2018 | Sub-section (I) of section 230                                         |  |  | STAMP PAPER AND VERIFICATION DATE MISSED      |  |
| 1914 | 0710102079552019/9  | KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD                                                                            | COMPANY PETITION IB (IBC)/1136(ND)2019                    | IBC Under Sec 9                                                        |  |  | WRONG FILING                                  |  |
| 1915 | 0710102085512019/7  | SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.                                                                                            | COMPANY PETITION (COMPANIES ACT)/84(ND)2019               | Sec. 241(1), Sec. 242(4), Sec. 244(1)                                  |  |  | WRONG FILING                                  |  |
| 1916 | 0710102159212019/1  | BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES                                                                                | COMPANY APPEAL (COMPANIES ACT)/160(ND)2020                | Sec 252 (3)                                                            |  |  | PAGES CUT                                     |  |
| 1917 | 0710200421002018/1  | FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.                                                                                 | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2018 | Application under any other provisions, Sub-section (I) of section 230 |  |  | PROOF OF SERVICE MISSED                       |  |
| 1918 | 0710102008392020/1  | ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED                                                                                    | COMPANY APPLICATION (IBC)/624(ND)2020                     | Application under any other provisions- IBC                            |  |  | PAGE 21 CUT                                   |  |
| 1919 | 0710102014152019/2  | MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED                                                               | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/31(ND)2019 | Sec. 230-232, Sec 234                                                  |  |  | AFFIDAVIT MISSED                              |  |
| 1920 | 0710102061192020/1  | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED                                                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020            | Sec 60(5)                                                              |  |  | PG-29 CUT PG 32-41 NOT CLEAR                  |  |
| 1921 | 0710102061192020/2  | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED                                                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020            | Sec 60(5)                                                              |  |  | PG-29 CUT PG 32-41, 48, 49, 43 - 45 NOT CLEAR |  |
| 1922 | 0710102098132019/18 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD                                                                                         | COMPANY PETITION IB (IBC)/1896(ND)2019                    | IBC under Sec 7                                                        |  |  | WRONG FILING                                  |  |
| 1923 | 0710102105522019/4  | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE                                                                                        | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019            | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body     |  |  | DOCS UPLOAD PROPERLY                          |  |
| 1924 | 0710102105522019/5  | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE                                                                                        | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019            | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body     |  |  | DOCS UPLOAD PROPERLY                          |  |
| 1925 | 0710102410362017/21 | UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED                                                                                | COMPANY PETITION IB (IBC)/190(PB)2017                     | IBC under Sec 7                                                        |  |  | TRUE COPY SING MISSED & AFFIDAVIT MISSED      |  |

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| 1926 | 0710102061552020/2  | RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED                        | INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020             | Regulation 30, CIRP Regulations, 2016       |  |  | UPLOAD IN ONE FOLDER               |  |
| 1927 | 0710102164052019/1  | LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.                                                      | COMPANY APPLICATION(COM PANIES ACT)/948(ND)2019            | Rule 11 of NCLT                             |  |  | APPLICATION FILED IN ADDESTIONAL   |  |
| 1928 | 0710102139462019/6  | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED                               | CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/162(ND)2019 | Sec. 230-232, Sec 234                       |  |  | document properly not upload       |  |
| 1929 | 0710102150832019/1  | SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK                                                     | COMPANY APPLICATION(IBC)/2614(PB)2019                      | Section 74                                  |  |  | wrong document upload              |  |
| 1930 | 0710102150832019/2  | SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK                                                     | COMPANY APPLICATION(IBC)/2614(PB)2019                      | Section 74                                  |  |  | wrong doc upload                   |  |
| 1931 | 0710102021332020/2  | GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD                          | CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/43(PB)2020   | Sec. 230-232, Sec 234                       |  |  | index missing                      |  |
| 1932 | 0710102027262018/4  | JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROP CON PROJECTS PVT LTD                               | COMPANY PETITION IB (IBC)/1756(PB)2018                     | IBC under Sec 7                             |  |  | sign missing and affidavit missing |  |
| 1933 | 0710102031732020/1  | MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC                                           | COMPANY APPEAL(COMPANIES ACT)/240(J)2020                   | Sec 252 (3)                                 |  |  | wrong doc upload                   |  |
| 1934 | 0710102062852020/2  | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED                                             | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020             | Sec 60(5)                                   |  |  | sign missing                       |  |
| 1935 | 0710102408922018/63 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                                        | COMPANY PETITION IB (IBC)/50(PB)2018                       | IBC under Sec 7                             |  |  | document properly not upload       |  |
| 1936 | 0710102000912020/4  | VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                   | COMPANY APPEAL(COMPANIES ACT)/141(ND)2020                  | Sec 252 (1)                                 |  |  | document properly not upload       |  |
| 1937 | 0710102005072020/7  | EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD                                                    | COMPANY APPLICATION(COM PANIES ACT)/70(PB)2020             | Sec. 242(4)                                 |  |  | sign missing                       |  |
| 1938 | 0710102066122020/1  | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020             | Sec 60(5)                                   |  |  | doc incomplete                     |  |
| 1939 | 0710102145072019/4  | RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT           | COMPANY APPLICATION(IBC)/2576(PB)2019                      | Sec 60(5)                                   |  |  | SIGN MISSED                        |  |
| 1940 | 0710102151312019/24 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                                  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019               | Sec. 241(1)                                 |  |  | SIGN MISSING ON EVERY PAGE         |  |
| 1941 | 0710102151312019/25 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                                  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019               | Sec. 241(1)                                 |  |  | SIGN MISSING                       |  |
| 1942 | 0710102151312019/26 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                                  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019               | Sec. 241(1)                                 |  |  | SIGN MISSING                       |  |
| 1943 | 0710102008612020/1  | INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                    | CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/22(PB)2020   | Sec. 230-232, Sec 234                       |  |  | WRONG EFILE                        |  |
| 1944 | 0710102011472020/2  | SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.                                               | COMPANY PETITION IB (IBC)/382(ND)2020                      | ----IBC under Sec 7                         |  |  | INDEX AND SIGNMISSED               |  |
| 1945 | 0710102012472020/3  | SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.                                               | COMPANY PETITION IB (IBC)/410(ND)2020                      | IBC under Sec 7                             |  |  | INDEX AND SIGNMISSED               |  |
| 1946 | 0710102013582020/1  | HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.                                                | COMPANY APPLICATION(IBC)/919(ND)2020                       | Application under any other provisions- IBC |  |  | WRONG EFILE                        |  |
| 1947 | 0710102028992020/1  | SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION | INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020             | Sec 60(5)                                   |  |  | SIGN MISSED                        |  |
| 1948 | 0710102149872019/5  | SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED                                               | COMPANY PETITION IB (IBC)/3059(ND)2019                     | IBC under Sec 7                             |  |  | INDEX , PAGE NUMBER, SIGN MISSED   |  |
| 1949 | 0710102408922018/65 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                                        | COMPANY PETITION IB (IBC)/50(PB)2018                       | IBC under Sec 7                             |  |  | INCORRECT DOC                      |  |
| 1950 | 0710102007092020/1  | GEMINI SOLUTIONS PRIVATE LIMITED Vs.                                                         | COMPANY APPLICATION(COM PANIES ACT)/84(J)2020              | Sec. 230-232 - Second Motion                |  |  | incomplete doc                     |  |

|      |                     |                                                                              |                                                          |                                             |  |  |                                                                          |  |
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| 1951 | 0710102007092020/2  | GEMINI SOLUTIONS PRIVATE LIMITED Vs.                                         | COMPANY APPLICATION(COM PANIES ACT)/84(J)2020            | Sec. 230-232 - Second Motion                |  |  | incomplete doc                                                           |  |
| 1952 | 0710102022342020/1  | RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED             | CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/40(ND)2020 | Sec. 230-232, Sec 234                       |  |  | WRONG EFILE                                                              |  |
| 1953 | 0710102121532019/25 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED                        | COMPANY PETITION (COMPANIES ACT)/137(ND)2019             | Sec. 241(1)                                 |  |  | sign missed                                                              |  |
| 1954 | 0710102006592019/6  | RATAN SINGH Vs. THEME EXPORT PVT LTD                                         | COMPANY PETITION IB (IBC)/323(ND)2019                    | IBC Under Sec 9                             |  |  | SIGN MISSED                                                              |  |
| 1955 | 0710102029532020/1  | R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED            | CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/48(ND)2020 | Sec. 230-232, Sec 234                       |  |  | vol break                                                                |  |
| 1956 | 0710102064032020/1  | HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI                                       | INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020           | Sec 60(5)                                   |  |  | index missed                                                             |  |
| 1957 | 0710102066832020/1  | LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.                                | INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020           | 22(3)(b)                                    |  |  | index missed and incomplete doc                                          |  |
| 1958 | 0710102023302020/1  | WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED     | COMPANY PETITION IB (IBC)/597(ND)2020                    | IBC Under Sec 9                             |  |  | index missed                                                             |  |
| 1959 | 0710102152252019/5  | M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD | COMPANY PETITION IB (IBC)/3231(ND)2019                   | IBC Under Sec 9                             |  |  | sign miss in rejoinder                                                   |  |
| 1960 | 0710102722542018/16 | DENA BANK Vs. RATHI SUPER STEEL LIMITED                                      | COMPANY PETITION IB (IBC)/1446(PB)2018                   | IBC under Sec 7                             |  |  | sign missing in reply                                                    |  |
| 1961 | 0710102722542018/17 | DENA BANK Vs. RATHI SUPER STEEL LIMITED                                      | COMPANY PETITION IB (IBC)/1446(PB)2018                   | IBC under Sec 7                             |  |  | sign missing in reply                                                    |  |
| 1962 | 0710120007702018/32 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.          | COMPANY PETITION IB (IBC)/1071(ND)2018                   | IBC under Sec 7                             |  |  | true copy missing page 12 not clear and page 21 cut                      |  |
| 1963 | 0710120007702018/33 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.          | COMPANY PETITION IB (IBC)/1071(ND)2018                   | IBC under Sec 7                             |  |  | true copy missing page 12 not clear and page 21 cut                      |  |
| 1964 | 0710120007702018/35 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.          | COMPANY PETITION IB (IBC)/1071(ND)2018                   | IBC under Sec 7                             |  |  | progress report wrong document upload                                    |  |
| 1965 | 0710200412652017/8  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                       | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9                             |  |  | progress report wrong doc upload                                         |  |
| 1966 | 0710102028682018/6  | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                               | COMPANY PETITION IB (IBC)/1718(PB)2018                   | IBC under Sec 7                             |  |  | sign missing every page                                                  |  |
| 1967 | 0710102034882020/1  | TCM-UTM (JV) Vs. MR. RAJESH JANGRA                                           | INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020           | Sec 60(5)                                   |  |  | application file 53-55,70,103,201,203-212,222-253,326-338 page not clear |  |
| 1968 | 0710102127602019/7  | AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.            | COMPANY PETITION IB (IBC)/2414(ND)2019                   | IBC Under Sec 9                             |  |  | sign missing in reply and affidavit missing                              |  |
| 1969 | 0710102410362017/24 | UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED                        | COMPANY PETITION IB (IBC)/190(PB)2017                    | IBC under Sec 7                             |  |  | 89-100, 107-180 ,405 not clear page                                      |  |
| 1970 | 0710120001492018/7  | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/398(PB)2017                    | IBC Under Sec 9                             |  |  | wrong doc upload                                                         |  |
| 1971 | 0710102024662020/2  | GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.                         | INTERLOCUTORY APPLICATION (I.B.C)/1599(J)2020            | Application under any other provisions- IBC |  |  | application file wrong doc upload                                        |  |
| 1972 | 0710102060932020/1  | ANIL KOHLI Vs. BHAGWAN SINGH RAWAT                                           | INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020           | Sec 25(j)                                   |  |  | application wrong doc upload                                             |  |
| 1973 | 0710102063532020/3  | MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.                    | COMPANY APPLICATION(COM PANIES ACT)/281(ND)2020          | Rule 11 of NCLT,Rule 11 of NCLT,Sec 425     |  |  | wrong doc upload                                                         |  |
| 1974 | 0710102064702020/1  | ARUNAV PANKAJ Vs.                                                            | INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020           | Sec 60(5)                                   |  |  | wrong doc upload                                                         |  |
| 1975 | 0710102065272020/1  | AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA                                      | INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020           | Sec 60(5)                                   |  |  | wrong doc upload                                                         |  |

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| 1976 | 0710102065922020/2  | AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL                                               | INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020            | Sec 60(5)                              |  |  | wrong doc upload                                       |  |
| 1977 | 0710102070532020/1  | AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA                                               | INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020            | Sec 60(5)                              |  |  | wrong doc upload                                       |  |
| 1978 | 0710102098562019/8  | ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1573(ND)2019                    | IBC Under Sec 10                       |  |  | wrong doc upload                                       |  |
| 1979 | 0710102422882018/15 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                                    | COMPANY PETITION IB (IBC)/923(PB)2018                     | IBC under Sec 7                        |  |  | affidavit and estamp paper missiing                    |  |
| 1980 | 0710200412802017/7  | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD                                           | COMPANY PETITION IB (IBC)/178(PB)2017                     | IBC Under Sec 9                        |  |  | wrong document upload                                  |  |
| 1981 | 0710102015832018/1  | ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED                          | COMPANY PETITION (COMPANIES ACT)/48(ND)2014               | Application under any other provisions |  |  | service missing                                        |  |
| 1982 | 0710102017832020/1  | J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                       | COMPANY APPEAL(COMPANIES ACT)/187(ND)2020                 | Sec 252 (1)                            |  |  | numer missing and cut page                             |  |
| 1983 | 0710102117612019/10 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/2122(ND)2019                    | IBC under Sec 7                        |  |  | in annexure true copy missing                          |  |
| 1984 | 0710102166532019/5  | SANDARBH FOODS PVT LTD Vs.                                                           | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019 | Sec. 230-232 - Second Motion           |  |  | 1-6 not clear page                                     |  |
| 1985 | 0710102023002020/1  | SAWARMAL TIWARI Vs. AIMTECH INFRA LTD                                                | COMPANY PETITION IB (IBC)/633(ND)2020                     | IBC Under Sec 9                        |  |  | service and e-stamp missing                            |  |
| 1986 | 0710102025802018/15 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD        | COMPANY PETITION IB (IBC)/1683(ND)2018                    | IBC Under Sec 9                        |  |  | 1-20 page missing and properly document upload         |  |
| 1987 | 0710102063712020/1  | VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.      | COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020            | Application under any other provisions |  |  | 1-5 page missing                                       |  |
| 1988 | 0710102141832019/4  | MANISH GUPTA Vs. TURTLE BOOKS PVT LTD                                                | INTERLOCUTORY APPLICATION (IBC)/2605(PB)2019              | Sec 30                                 |  |  | wrong document upload                                  |  |
| 1989 | 0710102006892019/3  | PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA      | COMPANY APPEAL(COMPANIES ACT)/236(ND)2019                 | Sec 252 (3)                            |  |  | index missing                                          |  |
| 1990 | 0710102069012020/1  | MAHESH BANSAL Vs. SUBHASH CHAND GOEL                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020            | Sec 60(5)                              |  |  | wrong document upload                                  |  |
| 1991 | 0710102117612019/11 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/2122(ND)2019                    | IBC under Sec 7                        |  |  | true copy missing                                      |  |
| 1992 | 0710102422882018/16 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                                    | COMPANY PETITION IB (IBC)/923(PB)2018                     | IBC under Sec 7                        |  |  | true copy and affidavit missng                         |  |
| 1993 | 0710102064692020/1  | STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                    | INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020            | Sec 60(5)                              |  |  | true copy and sign missing                             |  |
| 1994 | 0710102070482020/1  | ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED                  | INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020            | Sec 60(5)                              |  |  | sign missing                                           |  |
| 1995 | 0710102130002019/7  | M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.                                            | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019  | Sub-section (I) of section 230         |  |  | sign and true copy missing and index missing           |  |
| 1996 | 0710102132562019/2  | VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA         | COMPANY PETITION (COMPANIES ACT)/765(ND)2019              | Sec 252 (1)                            |  |  | index missing                                          |  |
| 1997 | 0710102132562019/3  | VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA         | COMPANY PETITION (COMPANIES ACT)/765(ND)2019              | Sec 252 (1)                            |  |  | service missing                                        |  |
| 1998 | 0710102012172020/7  | R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED                                 | COMPANY PETITION IB (IBC)/413(ND)2020                     | IBC Under Sec 9                        |  |  | wrong document upload                                  |  |
| 1999 | 0710102022662020/2  | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD                                    | COMPANY PETITION (COMPANIES ACT)/49(PB)2020               | Sec. 241(1)                            |  |  | 24 25 26 27 NOT CLEAR                                  |  |
| 2000 | 0710102033012018/19 | M/S AMPLIE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD        | COMPANY PETITION IB (IBC)/17(ND)2019                      | IBC under Sec 7                        |  |  | PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED |  |

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|------|---------------------|----------------------------------------------------------------------------------|--------------------------------------------------------|---------------------------------------------|--|--|------------------------------------------|--|
| 2001 | 0710102089482019/11 | JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1295(ND)2019                 | IBC under Sec 7                             |  |  | PAGE 14 15 NOT CLEAR                     |  |
| 2002 | 0710102104502019/5  | E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED                         | COMPANY PETITION IB (IBC)/1721(PB)2019                 | IBC Under Sec 9                             |  |  | NEED TO VOLUME PARTITION AFTER 200 PAGES |  |
| 2003 | 0710102166562019/4  | JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED                         | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020 | Sec. 230-232, Sec 234                       |  |  | PROOF OF SERVICE MISSED                  |  |
| 2004 | 0710102168402019/7  | SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED   | COMPANY PETITION IB (IBC)/115(ND)2020                  | IBC Under Sec 10                            |  |  | 13 14 15 16 17 18 19 not clear           |  |
| 2005 | 0710102424672018/18 | ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/786(PB)2018                  | IBC under Sec 7                             |  |  | page 19 24 25 30 not clear               |  |
| 2006 | 0710102003422020/1  | MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI           | COMPANY APPEAL(COMPANIES ACT)/229(ND)2020              | Sec 252 (3)                                 |  |  | all pages cut                            |  |
| 2007 | 0710102003642020/3  | JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES                                 | COMPANY APPEAL(COMPANIES ACT)/175(ND)2020              | Sec 252 (1)                                 |  |  | all pages cut                            |  |
| 2008 | 0710102006122019/9  | PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.    | COMPANY PETITION IB (IBC)/385(ND)2019                  | IBC Under Sec 9                             |  |  | PROOF OF SERVICE MISSED                  |  |
| 2009 | 0710102008952020/2  | VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI            | COMPANY APPEAL(COMPANIES ACT)/138(ND)2020              | Sec 252 (3)                                 |  |  | PROOF OF SERVICE MISSED                  |  |
| 2010 | 0710102015112020/2  | NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES                                          | COMPANY APPEAL(COMPANIES ACT)/188(ND)2020              | Sec 252 (1)                                 |  |  | ALL PAGES CUT                            |  |
| 2011 | 0710102015772020/1  | COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA    | COMPANY APPEAL(COMPANIES ACT)/182(ND)2020              | Sec 252 (3)                                 |  |  | ALL PAGES CUT                            |  |
| 2012 | 0710102016812020/1  | ROHIT SHARMA Vs. REGISTRAR OF COMPANIES                                          | COMPANY APPEAL(COMPANIES ACT)/183(ND)2020              | Sec 252 (1)                                 |  |  | ALL PAGES CUT                            |  |
| 2013 | 0710102017042020/3  | DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED                      | COMPANY APPLICATION(IBC)/1164(ND)2020                  | 19(2)                                       |  |  | 52 53 54 55 NOT CLEAR                    |  |
| 2014 | 0710102146712019/2  | JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA   | COMPANY APPEAL(COMPANIES ACT)/127(ND)2020              | Sec 252 (1)                                 |  |  | ALL PAGE CUT                             |  |
| 2015 | 0710102172912019/2  | DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                  | COMPANY APPEAL(COMPANIES ACT)/135(ND)2020              | Sec 252 (3)                                 |  |  | ALLPAGES CUT AND LINE                    |  |
| 2016 | 0710102408922018/66 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                            | COMPANY PETITION IB (IBC)/50(PB)2018                   | IBC under Sec 7                             |  |  | PAGINATION NOT MENTION                   |  |
| 2017 | 0710102008382019/2  | M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED               | COMPANY PETITION IB (IBC)/110(PB)2019                  | Sec 60(5)                                   |  |  | PAGE 1 TRANSLATION                       |  |
| 2018 | 0710102012792020/2  | TAIPACK LIMITED Vs.                                                              | COMPANY APPLICATION(IBC)/869(ND)2020                   | Application under any other provisions- IBC |  |  | INDEX MISSING                            |  |
| 2019 | 0710102013802020/2  | SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES                           | COMPANY APPEAL(COMPANIES ACT)/169(ND)2020              | Sec 252 (1)                                 |  |  | ALL PAGES CUT                            |  |
| 2020 | 0710102013932020/1  | DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.    | COMPANY APPEAL(COMPANIES ACT)/220(ND)2020              | Sec 252 (3)                                 |  |  | ALL PAGES CUT                            |  |
| 2021 | 0710102015812020/1  | SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.                                        | COMPANY APPEAL(COMPANIES ACT)/213(ND)2020              | Sec 252 (1)                                 |  |  | ALL PAGES CUT                            |  |
| 2022 | 0710102016762020/1  | LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                   | COMPANY APPEAL(COMPANIES ACT)/199(ND)2020              | Sec 252 (1)                                 |  |  | ALL PAGES CUT                            |  |
| 2023 | 0710102024912020/1  | PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                    | COMPANY APPEAL(COMPANIES ACT)/223(ND)2020              | Sec 252 (3)                                 |  |  | PAGINATION NOT MENTION,TRUE COPY MISSED  |  |
| 2024 | 0710102025062020/1  | FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/214(ND)2020              | Sec 252 (3)                                 |  |  | PAGINATION NOT MENTION,TRUE COPY MISSED  |  |
| 2025 | 0710102061312020/1  | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED                            | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020         | Sec 30                                      |  |  | WRONG E FILL                             |  |

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|------|---------------------|------------------------------------------------------------------------------------------|----------------------------------------------------------|----------------------------------------|--|--------------------------------------------|--|
| 2026 | 0710102172152019/2  | GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA                          | COMPANY APPEAL(COMPANIES ACT)/53(ND)2020                 | Sec 252 (3)                            |  | ALL PAGES CUT                              |  |
| 2027 | 0710102421352018/3  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED | COMPANY PETITION (COMPANIES ACT)/309(ND)2018             | Application under any other provisions |  | ALL PAGES CUT                              |  |
| 2028 | 0710120003722018/10 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                          | COMPANY PETITION IB (IBC)/939(PB)2018                    | IBC under Sec 7                        |  | PG-56-65 NOT CLEAR                         |  |
| 2029 | 0710120003722018/7  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                          | COMPANY PETITION IB (IBC)/939(PB)2018                    | IBC under Sec 7                        |  | TRUE COPY MISSED                           |  |
| 2030 | 0710120003722018/8  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                          | COMPANY PETITION IB (IBC)/939(PB)2018                    | IBC under Sec 7                        |  | PG-56-65 NOT CLEAR                         |  |
| 2031 | 0710120003722018/9  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                          | COMPANY PETITION IB (IBC)/939(PB)2018                    | IBC under Sec 7                        |  | FILE NOT IN PROPER INDEX ETC               |  |
| 2032 | 0710200410172018/15 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.                 | COMPANY PETITION IB (IBC)/607(ND)2018                    | IBC Under Sec 9                        |  | FILE NOT UPLOAD IN PROPER                  |  |
| 2033 | 0710200410172018/16 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.                 | COMPANY PETITION IB (IBC)/607(ND)2018                    | IBC Under Sec 9                        |  | E FILL WRONG                               |  |
| 2034 | 0710200410172018/17 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.                 | COMPANY PETITION IB (IBC)/607(ND)2018                    | IBC Under Sec 9                        |  | DOCUMENT NOT UPLOADED PROPER               |  |
| 2035 | 0710200410172018/19 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.                 | COMPANY PETITION IB (IBC)/607(ND)2018                    | IBC Under Sec 9                        |  | WRONG E FILL                               |  |
| 2036 | 0710200410172018/20 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.                 | COMPANY PETITION IB (IBC)/607(ND)2018                    | IBC Under Sec 9                        |  | WRONG E FILL                               |  |
| 2037 | 0710102001962019/15 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.        | COMPANY PETITION IB (IBC)/136(ND)2019                    | IBC Under Sec 10                       |  | WRONG E FILL                               |  |
| 2038 | 0710102022462020/2  | TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.                 | COMPANY PETITION IB (IBC)/581(ND)2020                    | IBC under Sec 7                        |  | WRONG E FILL                               |  |
| 2039 | 0710102027802020/1  | AJEET KUMAR SAXENA Vs. ANAND SONBHADRA                                                   | INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020           | Rule 11 of NCLT, 2016                  |  | INDEX MISSED                               |  |
| 2040 | 0710102086512019/6  | RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/1270(ND)2019                   | IBC Under Sec 9                        |  | TRUE COPY MISSED                           |  |
| 2041 | 0710102098222019/10 | PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/1563(ND)2019                   | IBC Under Sec 9                        |  | WRONG E FILL                               |  |
| 2042 | 0710102117612019/12 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/2122(ND)2019                   | IBC under Sec 7                        |  | PAGE 3 TO 9 IN HINDI                       |  |
| 2043 | 0710102151312019/29 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                              | COMPANY PETITION (COMPANIES ACT)/173(PB)2019             | Sec. 241(1)                            |  | PAGE 31 32 35 NOT CLEAR                    |  |
| 2044 | 0710102151402019/4  | GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.      | COMPANY PETITION IB (IBC)/3055(ND)2019                   | IBC Under Sec 10                       |  | TRUE COPY MISSED                           |  |
| 2045 | 0710102158902019/7  | BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .                        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019 | Sec. 230-232, Sec 234                  |  | NEED TO VOLUME BREAK AFER PAGES200         |  |
| 2046 | 0710120004512018/1  | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                             | COMPANY PETITION IB (IBC)/637(PB)2018                    | Application under any other provisions |  | INDEX MISSED                               |  |
| 2047 | 0710102064572020/1  | CHANDRA PRAKASH Vs. DULI CHAND                                                           | INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020           | Sec 60(5)                              |  | PAGE NUMBER NOT MENTION IN INDEX.          |  |
| 2048 | 0710102023082020/1  | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                    | COMPANY APPEAL(COMPANIES ACT)/206(ND)2020                | Sec 252 (1)                            |  | DOCUMENT NOT clear and index not mentioned |  |
| 2049 | 0710102063032020/2  | SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR                                                   | INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020           | 19(2)                                  |  | index not mention                          |  |
| 2050 | 0710102066312020/2  | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.                 | INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020           | Sec 60(5)                              |  | index not mention                          |  |
| 2051 | 0710102066492020/2  | DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH                                           | COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020           | Sec. 213                               |  | document incomplete                        |  |

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|------|---------------------|----------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------|--|--|----------------------------------------------------------------|--|
| 2052 | 0710102066492020/3  | DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH                             | COMPANY APPLICATION (COMPANIES ACT)/316(ND)2020          | Sec. 213                                    |  |  | document incomplete                                            |  |
| 2053 | 0710102035752020/2  | JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED             | INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020           | Application under any other provisions- IBC |  |  | INDEX NOT MENTIONED                                            |  |
| 2054 | 0710102128042019/7  | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019                   | IBC Under Sec 9                             |  |  | index not mentioned.                                           |  |
| 2055 | 0710102002242020/8  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED        | COMPANY APPLICATION (IBC)/274(PB)2020                    | Sec 60(5)                                   |  |  | page no 14-25 not clear                                        |  |
| 2056 | 0710102149462019/1  | BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.                             | COMPANY APPLICATION (IBC)/2715(PB)2019                   | Sec 60(5)                                   |  |  | Fluid In Index Page Not Clear,10,11,12 to 24 & advance service |  |
| 2057 | 0710102154612019/3  | AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES                       | COMPANY APPEAL (COMPANIES ACT)/891(ND)2019               | Sec 252 (1)                                 |  |  | Advance of Service                                             |  |
| 2058 | 0710102169732019/10 | V.N. PROPERTIES PRIVATE LIMITED Vs.                                        | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/3(ND)2020 | Sec. 230-232 - Second Motion                |  |  | Pagination Not Done & Index Missing                            |  |
| 2059 | 0710102004562020/2  | VJENDER SHARMA Vs. MANOJ KUMAR                                             | COMPANY APPLICATION (IBC)/397(PB)2020                    | Application under any other provisions- IBC |  |  | Page No Clear 55,                                              |  |
| 2060 | 0710102019982020/2  | GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.                               | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020 | Sec. 230-232, Sec 234                       |  |  | Pagination Not Done in Index and Documents ALSO                |  |
| 2061 | 0710102019982020/3  | GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.                               | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/36(ND)2020 | Sec. 230-232, Sec 234                       |  |  | after 24 page no Pagination not Mention in Index               |  |
| 2062 | 0710102027802020/2  | AJEET KUMAR SAXENA Vs. ANAND SONBHADRA                                     | INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020           | Rule 11 of NCLT, 2016                       |  |  | Incomplete Document                                            |  |
| 2063 | 0710102028792018/7  | SARIKA SOMVANSHI Vs. R S STONE                                             | COMPANY PETITION IB (IBC)/1788(ND)2018                   | IBC under Sec 7                             |  |  | Page Not Clear-203,230-232,240 / One Volume Merge              |  |
| 2064 | 0710102065552020/1  | KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV                             | INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020           | 19(2)                                       |  |  | Index Missing                                                  |  |
| 2065 | 0710102072092020/2  | INTERUPS INC. Vs. K.K. BASSI                                               | INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020           | Sec 60(5)                                   |  |  | Wrong Document                                                 |  |
| 2066 | 0710102097082019/6  | SMC CORPORATION (INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1527(ND)2019                   | IBC Under Sec 9                             |  |  | Wrong Document                                                 |  |
| 2067 | 0710102105692019/4  | SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.             | COMPANY PETITION IB (IBC)/1753(ND)2019                   | IBC Under Sec 9                             |  |  | Pages Blur-3,5,7,9,11,13,14,15,16,                             |  |
| 2068 | 0710120006752018/9  | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.      | COMPANY PETITION IB (IBC)/1032(ND)2018                   | IBC under Sec 7                             |  |  | Wrong Document                                                 |  |
| 2069 | 0710102034342020/1  | ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.                 | INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020           | Application under any other provisions- IBC |  |  | Pages Not Clear-8-84                                           |  |
| 2070 | 0710102063742020/1  | SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA | COMPANY APPEAL (COMPANIES ACT)/272(ND)2020               | Sec 252 (3)                                 |  |  | Wrong Document                                                 |  |
| 2071 | 0710102067482020/1  | RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED                               | INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020           | Sec 60(5)                                   |  |  | Proof of Service                                               |  |
| 2072 | 0710102067482020/2  | RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED                               | INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020           | Sec 60(5)                                   |  |  | Reply every pages sign                                         |  |
| 2073 | 0710102068942020/1  | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/86(ND)2020              | ---Sec. 213, Sec. 241(1), Sec. 242(4)       |  |  | Wrong Document                                                 |  |
| 2074 | 0710102068942020/3  | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/86(ND)2020              | ---Sec. 213, Sec. 241(1), Sec. 242(4)       |  |  | Wrong Document                                                 |  |
| 2075 | 0710102407892018/3  | IDBI BANK LIMITED Vs. ACIL LIMITED                                         | COMPANY PETITION IB (IBC)/170(PB)2018                    | IBC under Sec 7                             |  |  | Reply every pages sign                                         |  |

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|------|---------------------|--------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|---------------------------------------------|--|--|-----------------------------------|--|
| 2076 | 0710200117292019/3  | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED                                                   | COMPANY PETITION IB (IBC)/266(ND)2019                     | IBC under Sec 7                             |  |  | Wrong Document                    |  |
| 2077 | 0710102008962020/1  | AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI                                         | COMPANY APPEAL(COMPANIES ACT)/136(ND)2020                 | Sec 252 (3)                                 |  |  | Affidavit Not Upload              |  |
| 2078 | 0710102011792019/5  | LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED                                      | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019  | Sec. 230-232, Sec 234                       |  |  | Wrong Document                    |  |
| 2079 | 0710102156132019/2  | SPY INFRASTRUCTURE PRIVATE LIMITED Vs.                                                                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019 | Rule 153, NCLT 2016                         |  |  | Incomplete Document               |  |
| 2080 | 0710102067062020/2  | K.K GOLYAN Vs. NULON INDIA                                                                                   | COMPANY PETITION (COMPANIES ACT)/78(PB)2020               | Sec 241 (2)                                 |  |  | Every Pages Not Signature         |  |
| 2081 | 0710102035752020/3  | JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED                                               | INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020            | Application under any other provisions- IBC |  |  | Wrong Document                    |  |
| 2082 | 0710102036152020/1  | ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.                              | INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020            | Application under any other provisions- IBC |  |  | Pages Missing-57-129              |  |
| 2083 | 0710102036152020/2  | ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.                              | INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020            | Application under any other provisions- IBC |  |  | Wrong Document                    |  |
| 2084 | 0710102071082020/1  | M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED                                              | INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020            | Sec 54(1)                                   |  |  | Wrong Document                    |  |
| 2085 | 0710102422882018/17 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                                                            | COMPANY PETITION IB (IBC)/923(PB)2018                     | IBC under Sec 7                             |  |  | Seprate Filling Reply & Affidavit |  |
| 2086 | 0710102422882018/18 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                                                            | COMPANY PETITION IB (IBC)/923(PB)2018                     | IBC under Sec 7                             |  |  | Seprate Filling Reply & Affidavit |  |
| 2087 | 0710102422882018/19 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                                                            | COMPANY PETITION IB (IBC)/923(PB)2018                     | IBC under Sec 7                             |  |  | Seprate Filling Reply & Affidavit |  |
| 2088 | 0710120007302018/59 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.                                | COMPANY PETITION IB (IBC)/1059(ND)2018                    | IBC Under Sec 9                             |  |  | Proof of Service                  |  |
| 2089 | 0710100409382017/3  | SETH THAKURDAS KHINVRAI RATHI Vs. M/S CALS REFINERIES LIMITED                                                | COMPANY PETITION IB (IBC)/447(ND)2017                     | IBC Under Sec 9                             |  |  | Index Missing                     |  |
| 2090 | 0710102002732020/4  | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD                                      | COMPANY PETITION IB (IBC)/300(PB)2020                     | IBC under Sec 7                             |  |  | Wrong Document                    |  |
| 2091 | 0710102012462020/1  | M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES                                           | COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020            | Sec 252 (3)                                 |  |  | Wrong Document                    |  |
| 2092 | 0710102020782020/2  | M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR | COMPANY APPEAL(COMPANIES ACT)/203(ND)2020                 | Sec 252 (1)                                 |  |  | Wrong Document                    |  |
| 2093 | 0710102039662020/1  | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL                                                                   | INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020            | Sec 60(5)                                   |  |  | Wrong Document                    |  |
| 2094 | 0710102039702020/3  | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL                                                                   | INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020            | Sec 60(5)                                   |  |  | wrong file                        |  |
| 2095 | 0710102060442019/16 | M/S RENU PROPTTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD                                             | COMPANY PETITION IB (IBC)/667(ND)2019                     | IBC under Sec 7                             |  |  | Index No Page Numbering           |  |
| 2096 | 0710102061312020/3  | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED                                                        | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020            | Sec 30                                      |  |  | Incomplete Document               |  |
| 2097 | 0710102061312020/4  | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED                                                        | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020            | Sec 30                                      |  |  | Incomplete Document               |  |
| 2098 | 0710102068972020/1  | SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR                                            | INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020            | Sec 60(5)                                   |  |  | Wrong Document                    |  |
| 2099 | 0710102069092020/1  | G.R . BATHLA Vs. VISHWANATH BATHLA                                                                           | COMPANY APPLICATION(COMPANIES ACT)/312(ND)2020            | Rule 11 of NCLT                             |  |  | Wrong E-Filling                   |  |
| 2100 | 0710102069712020/1  | MOHD NAZIM KHAN Vs. NAVNEET JAIN                                                                             | INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020            | Application under any other provisions- IBC |  |  | Wrong Page Numbering              |  |

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|------|---------------------|-------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|---------------------------------------------|--|--|------------------------------------------------------|--|
| 2101 | 0710102072092020/3  | INTERUPS INC. Vs. K.K. BASSI                                                                                            | INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020 | Sec 60(5)                                   |  |  | Every Pages Not Signature                            |  |
| 2102 | 0710102093492019/3  | ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED                                                     | COMPANY PETITION IB (IBC)/1443(ND)2019         | IBC under Sec 7                             |  |  | Wrong Document                                       |  |
| 2103 | 0710102108442019/2  | DILIP BUILDCON LIMITED Vs. NISHA MALPANI                                                                                | COMPANY APPLICATION(IBC)/1630(PB)2019          | Application under any other provisions- IBC |  |  | Reply every pages sign                               |  |
| 2104 | 0710102111782019/5  | TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.                                                                | COMPANY PETITION IB (IBC)/1937(ND)2019         | IBC Under Sec 9                             |  |  | Reply every pages sign                               |  |
| 2105 | 0710102129092019/1  | GITANJALI KAPOOR Vs. ANAND SONBHADRA                                                                                    | COMPANY PETITION IB (IBC)/372(ND)2019          | Sec 60(5)                                   |  |  | Wrong Document                                       |  |
| 2106 | 0710102143992019/4  | RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD | INTERLOCUTORY APPLICATION (IBC)/2435(PB)2019   | Sec 30                                      |  |  | Proof of Service                                     |  |
| 2107 | 0710102145472019/4  | M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI                                         | COMPANY APPEAL(COMPANIES ACT)/835(ND)2019      | Sec 252 (3)                                 |  |  | Wrong Document                                       |  |
| 2108 | 0710102166482019/3  | AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA                                                               | COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019 | Sec 252 (3)                                 |  |  | Wrong Document                                       |  |
| 2109 | 0710200400542011/1  | M/S MMTCL LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD                                                                     | COMPANY PETITION (COMPANIES ACT)/123(ND)2011   | Application under any other provisions      |  |  | Index missed                                         |  |
| 2110 | 0710102003072020/5  | PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                              | COMPANY APPEAL(COMPANIES ACT)/139(ND)2020      | Sec 252 (3)                                 |  |  | Wrong document                                       |  |
| 2111 | 0710102014682020/1  | VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                             | COMPANY APPEAL(COMPANIES ACT)/177(ND)2020      | Sec 252 (3)                                 |  |  | Annexure every pages sign-6 to 11 /Translated page-8 |  |
| 2112 | 0710102016842020/1  | SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES                                                                           | COMPANY APPEAL(COMPANIES ACT)/186(ND)2020      | Sec 252 (1)                                 |  |  | Affidavit & Pagination                               |  |
| 2113 | 0710102019572020/3  | TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.                                            | COMPANY APPLICATION(IBC)/1411(PB)2020          | Sec 60(5)                                   |  |  | Page not clear-67,36,39,40,41,100 to 154,166         |  |
| 2114 | 0710102020082020/1  | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                      | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020      | Sec 252 (1)                                 |  |  | No Pagination & Translate copy                       |  |
| 2115 | 0710102020082020/2  | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                      | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020      | Sec 252 (1)                                 |  |  | No Pagination & Translate copy                       |  |
| 2116 | 0710102028082020/2  | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.                                                   | COMPANY APPEAL(COMPANIES ACT)/224(ND)2020      | Sec 252 (3)                                 |  |  | Affidavit missing /pagination/pages not clear        |  |
| 2117 | 0710102029102020/1  | UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD                                                                      | COMPANY PETITION IB (IBC)/762(ND)2020          | IBC under Sec 7                             |  |  | Pages not clear-39,41,42,113,114                     |  |
| 2118 | 0710102035372020/1  | SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD                                                                      | INTERLOCUTORY APPLICATION (I.B.C)/2216(ND)2020 | Sec 30                                      |  |  | Index missed                                         |  |
| 2119 | 0710102065802020/1  | AAKASH SINGHAL Vs. MORE RETAIL LIMITED                                                                                  | INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020 | Sec 60(5)                                   |  |  | Index missed                                         |  |
| 2120 | 0710102108652019/9  | ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHVAR CREATIONS PRIVATE LIMITED                                              | COMPANY PETITION IB (IBC)/1874(ND)2019         | IBC Under Sec 9                             |  |  | Index missed                                         |  |
| 2121 | 0710102168402019/8  | SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED                                          | COMPANY PETITION IB (IBC)/115(ND)2020          | IBC Under Sec 10                            |  |  | Application every pages sign-1 to 4                  |  |
| 2122 | 0710102408922018/74 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                                                                   | COMPANY PETITION IB (IBC)/50(PB)2018           | IBC under Sec 7                             |  |  | Application every pages sign-1 to 19                 |  |
| 2123 | 0710102003072020/6  | PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                              | COMPANY APPEAL(COMPANIES ACT)/139(ND)2020      | Sec 252 (3)                                 |  |  | Application filed in Additional document             |  |
| 2124 | 0710102016052019/10 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED                                                       | COMPANY PETITION IB (IBC)/659(ND)2019          | IBC under Sec 7                             |  |  | Index missed & Page not clear                        |  |
| 2125 | 0710102035372020/2  | SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD                                                                      | INTERLOCUTORY APPLICATION (I.B.C)/2216(ND)2020 | Sec 30                                      |  |  | Index missed & Page not clear                        |  |

|      |                     |                                                                                                                                  |                                                         |                                             |  |  |                                                                                                                                                                     |  |
|------|---------------------|----------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|---------------------------------------------|--|--|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| 2126 | 0710102062852020/3  | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED                                                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020          | Sec 60(5)                                   |  |  | Application every pages sign-1 to 23,29 to 171,181 to 274                                                                                                           |  |
| 2127 | 0710102068592020/3  | CHANCHAL DUA Vs. NARESH KUMAR MITTAL                                                                                             | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020          | 19(2)                                       |  |  | Pages not clear-93 to 125                                                                                                                                           |  |
| 2128 | 0710102073312020/1  | NTL ELECTRONICS INDIA LIMITED Vs. VOLKSWAGEN FINANCE PRIVATE LIMITED                                                             | INTERLOCUTORY APPLICATION (I.B.C)/3089(ND)2020          | Sec 12(2)                                   |  |  | Wrong document                                                                                                                                                      |  |
| 2129 | 0710102105962019/6  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED                                                                                 | COMPANY PETITION (COMPANIES ACT)/110(PB)2019            | Sec. 241(1),Sec. 244(1)                     |  |  | pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912,911 |  |
| 2130 | 0710102065052020/1  | SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.                                                                        | INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020          | Sec 60(5)                                   |  |  | Wrong document uploaded                                                                                                                                             |  |
| 2131 | 0710102065802020/2  | AAKASH SINGHAL Vs. MORE RETAIL LIMITED                                                                                           | INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020          | Sec 60(5)                                   |  |  | Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,                                                                   |  |
| 2132 | 0710102092162019/10 | MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD                                                                      | COMPANY PETITION IB (IBC)/1696(ND)2019                  | Sec. 58(3),Sec. 59                          |  |  | signature missing on every pages at bottom of the pages                                                                                                             |  |
| 2133 | 0710200430842018/3  | M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED                                                                   | COMPANY PETITION IB (IBC)/651(ND)2018                   | IBC Under Sec 9                             |  |  | Document Incomplete                                                                                                                                                 |  |
| 2134 | 0710102009832019/4  | M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.                                                             | COMPANY PETITION IB (IBC)/364(ND)2019                   | IBC Under Sec 9                             |  |  | Wrong Document Uploaded ( Application)                                                                                                                              |  |
| 2135 | 0710102033582020/1  | HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI                                                                  | COMPANY APPEAL(COMPANIES ACT)/242(I)2020                | Sec 252 (1) - By Government Body            |  |  | Wrong Document Uploaded ( Application)                                                                                                                              |  |
| 2136 | 07101021146102019/5 | GMS AHMED SYED Vs. EICHER LTD                                                                                                    | COMPANY PETITION (COMPANIES ACT)/853(ND)2019            | Sec. 58(3)                                  |  |  | Incomplete Document                                                                                                                                                 |  |
| 2137 | 0710102157942019/1  | UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED                                                                            | COMPANY APPLICATION(IBC)/2746(PB)2019                   | Application under any other provisions- IBC |  |  | Four Pages Missed according to Court Login                                                                                                                          |  |
| 2138 | 0710102158222019/1  | UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED                                                                          | COMPANY APPLICATION(IBC)/2747(PB)2019                   | Application under any other provisions- IBC |  |  | Four Pages Missed according to Court Login                                                                                                                          |  |
| 2139 | 0710102171142019/1  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED               | COMPANY APPLICATION(IBC)/202(PB)2020                    | Application under any other provisions- IBC |  |  | Wrong Document                                                                                                                                                      |  |
| 2140 | 0710102171152019/1  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED | COMPANY APPLICATION(IBC)/203(PB)2020                    | Application under any other provisions- IBC |  |  | Wrong Document                                                                                                                                                      |  |
| 2141 | 0710102408922018/75 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                                                                            | COMPANY PETITION IB (IBC)/50(PB)2018                    | IBC under Sec 7                             |  |  | No Index                                                                                                                                                            |  |
| 2142 | 0710102006382020/1  | RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.                                                                                   | COMPANY APPLICATION(IBC)/478(ND)2020                    | Application under any other provisions- IBC |  |  | Supporting Affidavit Missed                                                                                                                                         |  |
| 2143 | 0710102007032020/13 | BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.                                    | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020 | Sec. 230-232, Sec 234                       |  |  | No Index                                                                                                                                                            |  |
| 2144 | 0710102014212020/1  | EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.                                                                  | COMPANY APPLICATION(IBC)/945(ND)2020                    | Application under any other provisions- IBC |  |  | Wrong Document                                                                                                                                                      |  |
| 2145 | 0710102014212020/2  | EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.                                                                  | COMPANY APPLICATION(IBC)/945(ND)2020                    | Application under any other provisions- IBC |  |  | Wrong Document                                                                                                                                                      |  |
| 2146 | 0710102022652018/8  | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED                                                                        | COMPANY PETITION IB (IBC)/1565(PB)2018                  | IBC under Sec 7                             |  |  | Wrong Document                                                                                                                                                      |  |
| 2147 | 0710102032742020/1  | VISHAL GUPTA Vs. K R F LIMITED                                                                                                   | COMPANY PETITION IB (IBC)/770(I)2020                    | IBC Under Sec 9                             |  |  | Wrong Documents                                                                                                                                                     |  |
| 2148 | 0710102064662020/1  | ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                | COMPANY APPEAL(COMPANIES ACT)/251(ND)2020               | Sec 252 (3)                                 |  |  | No Number in Index and no Pagination No sign In annexures no Roc and Income Tax Advance Service                                                                     |  |
| 2149 | 0710102068752020/1  | MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED                         | INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020          | Sec 60(5)                                   |  |  | Page 75 to 86,89,90,91 Not Clear                                                                                                                                    |  |
| 2150 | 0710102157942019/2  | UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED                                                                            | COMPANY APPLICATION(IBC)/2746(PB)2019                   | Application under any other provisions- IBC |  |  | wrong Documents                                                                                                                                                     |  |

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| 2151 | 0710102171132019/1  | UDAYRAJ PATWARDHAN -<br>RESOLUTION PROFESSIONAL FOR<br>MEHAK REALTECH PRIVATE<br>LIMITED Vs. MEHAK REALTECH<br>PRIVATE LIMITED                  | COMPANY<br>APPLICATION(IBC)/<br>200(PB)2020              | Application under any<br>other provisions- IBC |  |  | Wrong Document                                                                  |  |
| 2152 | 0710102171142019/2  | UDAYRAJ PATWARDHAN -<br>RESOLUTION PROFESSIONAL FOR<br>MAGAD REALTECH PRIVATE<br>LIMITED Vs. MAGAD REALTORS<br>PRIVATE LIMITED                  | COMPANY<br>APPLICATION(IBC)/<br>202(PB)2020              | Application under any<br>other provisions- IBC |  |  | Wrong Documents                                                                 |  |
| 2153 | 0710102171152019/2  | UDAYRAJ PATWARDHAN -<br>RESOLUTION PROFESSIONAL FOR<br>SACHET INFRASTRUCTURE<br>PRIVATE LIMITED Vs. SACHET<br>INFRASTRUCTURE PRIVATE<br>LIMITED | COMPANY<br>APPLICATION(IBC)/<br>203(PB)2020              | Application under any<br>other provisions- IBC |  |  | Wrong Documents                                                                 |  |
| 2154 | 0710102415722018/31 | DINESH CHAND JAIN & ORS. Vs.<br>FANTASTIC BUILDCON PVT. LTD.<br>& ORS.                                                                          | PETITION IB<br>(IBC)/37(PB)2018                          | IBC under Sec 7                                |  |  | Page 12,20 Not Clear & No Sign in<br>every Pages                                |  |
| 2155 | 0710102415722018/32 | DINESH CHAND JAIN & ORS. Vs.<br>FANTASTIC BUILDCON PVT. LTD.<br>& ORS.                                                                          | PETITION IB<br>(IBC)/37(PB)2018                          | IBC under Sec 7                                |  |  | Page 19 not clear, No Sign in every<br>Pages                                    |  |
| 2156 | 0710102427912018/8  | BANK OF INDIA Vs. M/S<br>ADVANCE NAVOTPAD<br>SURFACTANTS LIMITED                                                                                | COMPANY<br>PETITION IB<br>(IBC)/441(PB)2018              | IBC under Sec 7                                |  |  | Wrong Document                                                                  |  |
| 2157 | 0710102001342020/6  | SS BUILDWORTH PVT LTD Vs.<br>REGISTRAR OF COMPANIES NCT<br>OF DELHI AND HARYANA                                                                 | COMPANY<br>APPEAL(COMPANIE<br>S<br>ACT)/170(ND)2020      | Sec 252 (3)                                    |  |  | No Sign in reply, No supporting<br>Affidavit & No Income Tax and Roc<br>Service |  |
| 2158 | 0710102011322020/2  | AHUJA HOSPITALITY PRIVATE<br>LIMITED Vs. REGISTRAR OF<br>COMPANIES DELHI                                                                        | COMPANY<br>APPEAL(COMPANIE<br>S<br>ACT)/166(ND)2020      | Sec 252 (1)                                    |  |  | No Sign in reply, No supporting<br>Affidavit & No Income Tax and Roc<br>Service |  |
| 2159 | 0710102011862020/1  | MASCOT BUILDWELL PRIVATE<br>LIMITED Vs. REGISTRAR OF<br>COMPANIES OF NCT OF DELHI &<br>HARYANA                                                  | COMPANY<br>APPEAL(COMPANIE<br>S<br>ACT)/157(ND)2020      | Sec 252 (1)                                    |  |  | No Sign in reply, No supporting<br>Affidavit & No Income Tax and Roc<br>Service |  |
| 2160 | 0710102016512020/1  | KULDEEP KAUR Vs. REGISTRAR<br>OF COMPANIES NCT OF DELHI &<br>HARYANA                                                                            | COMPANY<br>APPEAL(COMPANIE<br>S<br>ACT)/204(ND)2020      | Sec 252 (3)                                    |  |  | No Sign in reply, No supporting<br>Affidavit & No Income Tax and Roc<br>Service |  |
| 2161 | 0710102022482018/6  | METENERE LIMITED Vs.<br>NOVELTY TREASURE METALS<br>PRIVATE LIMITED                                                                              | COMPANY<br>PETITION IB<br>(IBC)/1520(ND)201<br>8         | IBC Under Sec 9                                |  |  | Wrong Documents                                                                 |  |
| 2162 | 0710102073632019/26 | SONAL ANAND Vs. M/S<br>INTERNATIONAL TRENCHING PVT<br>LTD                                                                                       | COMPANY<br>PETITION IB<br>(IBC)/889(ND)2019              | IBC Under Sec 9                                |  |  | Page 21, 28 to 33 not clear                                                     |  |
| 2163 | 0710102074032020/1  | LOTUS BOULEVARD APARTMENT<br>OWNERS, ASSOCIATION Vs.<br>CHANDRA PRAKASH                                                                         | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/3072(PB)202<br>0 | Sec 60(5)                                      |  |  | Wrong Documents                                                                 |  |
| 2164 | 0710102076482020/1  | REKHA SHARMA Vs. NATIONAL<br>SMALL INDUSTRIES<br>CORPORATION LIMITED                                                                            | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/3139(ND)20<br>20 | Sec 60(5)                                      |  |  | Document not uploaded properly                                                  |  |
| 2165 | 0710102006792020/1  | VNM COMPONENTS PVT. LTD.<br>Vs. VNM COMPONENTS PVT.<br>LTD.                                                                                     | COMPANY<br>APPLICATION(IBC)/<br>492(ND)2020              | Application under any<br>other provisions- IBC |  |  | Wrong Documents                                                                 |  |
| 2166 | 0710102069162020/1  | VINOD KUMAR & ORS Vs. M/S<br>SARE GURUGRAM PVT. LTD (<br>EARLIER KNOWN AS M/S<br>RAMPRASTHA SARE REALITY<br>PVT. LTD                            | COMPANY<br>PETITION IB<br>(IBC)/887(I)2020               | IBC under Sec 7                                |  |  | Wrong Documents                                                                 |  |
| 2167 | 0710102069712020/2  | MOHD NAZIM KHAN Vs.<br>NAVNEET JAIN                                                                                                             | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/2707(ND)20<br>20 | Application under any<br>other provisions- IBC |  |  | Main case no. wrong                                                             |  |
| 2168 | 0710102160632019/3  | ANSHUMALI DIPANKAR Vs.<br>UNIVERSAL BUILDWELL PVT. LTD.                                                                                         | INTERLOCATORY<br>APPLICATION<br>(IBC)/13(ND)2020         | Application under any<br>other provisions- IBC |  |  | No Supporting Affidavit                                                         |  |
| 2169 | 0710200411282017/10 | SH AMIT KUMAR MALIK Vs.<br>M/S KINDLE DEVELOPERS<br>PRIVATE LIMITED                                                                             | COMPANY<br>PETITION IB<br>(IBC)/470(ND)2017              | IBC under Sec 7                                |  |  | No Sign in reply                                                                |  |
| 2170 | 0710102061252020/2  | MUKESH KUMAR SHARMA Vs.<br>NANDI INFRA TECH PVT LTD                                                                                             | COMPANY<br>PETITION<br>(COMPANIES<br>ACT)/72(PB)2020     | Sec. 241(1)                                    |  |  | Wrong Document                                                                  |  |
| 2171 | 0710102064902020/1  | RAVI BANSAL Vs. PUNJABI<br>ACCESSORIEZZ PRIVATE LIMITED                                                                                         | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/2351(ND)20<br>20 | Sec 60(5)                                      |  |  | No True Copy sign in Annexure                                                   |  |
| 2172 | 0710102065802020/3  | AAKASH SINGHAL Vs. MORE<br>RETAIL LIMITED                                                                                                       | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/2407(ND)20<br>20 | Sec 60(5)                                      |  |  | No Index, No Supporting Affidavit                                               |  |
| 2173 | 0710102067232020/1  | MAHESH BANSAL Vs.                                                                                                                               | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/2495(ND)20<br>20 | Sec 12(2)                                      |  |  | Wrong Document                                                                  |  |
| 2174 | 0710102070772020/1  | VIVEK PARTI Vs. PREM CHAND<br>GUPTA                                                                                                             | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/3217(PB)202<br>0 | Sec 66(1)                                      |  |  | Main Case Wrong                                                                 |  |

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|------|---------------------|-----------------------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------|--|--|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| 2175 | 0710102070772020/2  | VIVEK PARTI Vs. PREM CHAND GUPTA                                                        | INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020           | Sec 66(1)                                   |  |  | Wrong Main Case                                                                                                                                                    |  |
| 2176 | 0710102408922018/76 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                                   | COMPANY PETITION IB (IBC)/50(PB)2018                     | IBC under Sec 7                             |  |  | No Index, No sign in Written Submission                                                                                                                            |  |
| 2177 | 0710102412722018/25 | BANK OF INDIA Vs. M/S BASIC INDIA LTD.                                                  | COMPANY PETITION IB (IBC)/397(PB)2018                    | IBC under Sec 7                             |  |  | Page No. 27,28,56,57 cut                                                                                                                                           |  |
| 2178 | 0710120001322018/4  | SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.              | COMPANY PETITION IB (IBC)/512(ND)2017                    | IBC under Sec 7                             |  |  | Document not uploaded properly                                                                                                                                     |  |
| 2179 | 0710120006752018/10 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.                   | COMPANY PETITION IB (IBC)/1032(ND)2018                   | IBC under Sec 7                             |  |  | Wrong Document                                                                                                                                                     |  |
| 2180 | 0710120009092018/3  | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.          | COMPANY PETITION IB (IBC)/1342(ND)2018                   | IBC under Sec 7                             |  |  | Wrong Documents                                                                                                                                                    |  |
| 2181 | 0710102010962020/3  | MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020 | Sec. 230-232 - Second Motion                |  |  | Page 14 Missed, page 22, 23 Not Clear                                                                                                                              |  |
| 2182 | 0710102017792020/1  | MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.         | COMPANY PETITION IB (IBC)/549(ND)2020                    | IBC under Sec 7                             |  |  | Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...                                                                                    |  |
| 2183 | 0710102070072020/1  | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED                               | INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020           | Application under any other provisions- IBC |  |  | 65-B Certificate missed                                                                                                                                            |  |
| 2184 | 0710102070652020/2  | HEMANT KHADELWAL Vs. NIHO CONSTRUCTION                                                  | COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020           | Application under any other provisions      |  |  | E stamp missed with affidavit                                                                                                                                      |  |
| 2185 | 0710102070652020/3  | HEMANT KHADELWAL Vs. NIHO CONSTRUCTION                                                  | COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020           | Application under any other provisions      |  |  | E stamp missed with affidavit                                                                                                                                      |  |
| 2186 | 0710102071862020/2  | OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED                                  | INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020           | Application under any other provisions- IBC |  |  | wrong e-filing                                                                                                                                                     |  |
| 2187 | 0710102117612019/14 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/2122(ND)2019                   | IBC under Sec 7                             |  |  | 65- B certificate missed with affidavit                                                                                                                            |  |
| 2188 | 0710102128042019/8  | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED              | COMPANY PETITION IB (IBC)/2413(ND)2019                   | IBC Under Sec 9                             |  |  | wrong e-filing                                                                                                                                                     |  |
| 2189 | 0710102408922018/77 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                                   | COMPANY PETITION IB (IBC)/50(PB)2018                     | IBC under Sec 7                             |  |  | wrong e-filing                                                                                                                                                     |  |
| 2190 | 0710120006752018/11 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.                   | COMPANY PETITION IB (IBC)/1032(ND)2018                   | IBC under Sec 7                             |  |  | wrong document uploaded                                                                                                                                            |  |
| 2191 | 0710102069782020/1  | SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED                                             | INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020           | Sec 60(5)                                   |  |  | Proof of service missed                                                                                                                                            |  |
| 2192 | 0710102083112019/8  | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.                               | COMPANY PETITION IB (IBC)/1164(ND)2019                   | IBC Under Sec 9                             |  |  | index missed, page numbering missing.                                                                                                                              |  |
| 2193 | 0710102084772019/4  | LEE FININVEST PRIVATE LIMITED Vs. ROC                                                   | COMPANY APPEAL(COMPANIES ACT)/399(ND)2019                | Sec 252 (3)                                 |  |  | wrong e-filing                                                                                                                                                     |  |
| 2194 | 0710120011302018/15 | STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED                                  | COMPANY PETITION IB (IBC)/1275(PB)2018                   | IBC under Sec 7                             |  |  | Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed. |  |
| 2195 | 0710102035242020/3  | PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT | INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020           | Sec 60(5)                                   |  |  | Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email). |  |
| 2196 | 0710102066152020/2  | SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS                                        | INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020           | Sec 60(5)                                   |  |  | wrong e-filing                                                                                                                                                     |  |
| 2197 | 0710102129312019/9  | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ                                              | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019           | Rule 11 of NCLT                             |  |  | Supporting affidavit missed                                                                                                                                        |  |

|      |                     |                                                                                                    |                                                          |                                        |  |                                                                                                                                                                                         |  |
|------|---------------------|----------------------------------------------------------------------------------------------------|----------------------------------------------------------|----------------------------------------|--|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| 2198 | 0710102007032020/14 | BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.      | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/12(ND)2020 | Sec. 230-232, Sec 234                  |  | wrong document uploaded                                                                                                                                                                 |  |
| 2199 | 0710102015452020/4  | ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED                                                 | COMPANY PETITION (COMPANIES ACT)/44(PB)2020              | Sec. 241(1), Sec. 242(4)               |  | sign on reply and proof of service, and true copy and sign missed                                                                                                                       |  |
| 2200 | 0710102018752020/1  | PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.                                                  | COMPANY APPLICATION (IBC)/1208(PB)2020                   | Sec 60(5)                              |  | Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.                                                  |  |
| 2201 | 0710102034682018/10 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/206(ND)2019                    | IBC under Sec 7                        |  | wrong e-filing                                                                                                                                                                          |  |
| 2202 | 0710102066472020/1  | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          | COMPANY APPEAL (COMPANIES ACT)/268(I)2020                | Sec 252 (3)                            |  | wrong e-filing                                                                                                                                                                          |  |
| 2203 | 0710102076232020/1  | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020           | Sec 60(5)                              |  | E-stamp missed with affidavit and 65-B certificate missed with proof of service.                                                                                                        |  |
| 2204 | 0710102128042019/9  | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/2413(ND)2019                   | IBC Under Sec 9                        |  | wrong e-filing and sign on report every pages and annexure also                                                                                                                         |  |
| 2205 | 0710102132562019/4  | VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA                                     | COMPANY PETITION (COMPANIES ACT)/765(ND)2019             | Sec 252 (1)                            |  | Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax service missed, 65-B certificate missed with ROC Service. |  |
| 2206 | 0710102133712019/3  | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                                                            | COMPANY APPLICATION (IBC)/2184(PB)2019                   | Sec 66(1)                              |  | 65-B Certificate missed and all respondents service missed                                                                                                                              |  |
| 2207 | 0710102133712019/4  | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                                                            | COMPANY APPLICATION (IBC)/2184(PB)2019                   | Sec 66(1)                              |  | 65-B Certificate missed and all respondents service missed                                                                                                                              |  |
| 2208 | 0710102133712019/5  | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                                                            | COMPANY APPLICATION (IBC)/2184(PB)2019                   | Sec 66(1)                              |  | 65-B Certificate missed and all respondents service missed                                                                                                                              |  |
| 2209 | 0710102133712019/6  | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                                                            | COMPANY APPLICATION (IBC)/2184(PB)2019                   | Sec 66(1)                              |  | 65-B Certificate missed and all respondents service missed                                                                                                                              |  |
| 2210 | 0710102133712019/7  | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                                                            | COMPANY APPLICATION (IBC)/2184(PB)2019                   | Sec 66(1)                              |  | 65-B Certificate missed and all respondents service missed                                                                                                                              |  |
| 2211 | 0710102133752019/2  | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                                                            | COMPANY APPLICATION (IBC)/2185(PB)2019                   | Sec 66(1)                              |  | Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed                                                                                               |  |
| 2212 | 0710102134502019/1  | CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD                                                           | COMPANY PETITION IB (IBC)/3087(ND)2019                   | IBC under Sec 7                        |  | wrong e-filing                                                                                                                                                                          |  |
| 2213 | 0710102151062019/3  | PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD                                              | COMPANY PETITION IB (IBC)/3074(ND)2019                   | IBC under Sec 7                        |  | Supporting affidavit missed with document and 65-B certificate missed with proof of service.                                                                                            |  |
| 2214 | 0710102427912018/9  | BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED                                         | COMPANY PETITION IB (IBC)/441(PB)2018                    | IBC under Sec 7                        |  | wrong e-filing or wrong document uploaded.                                                                                                                                              |  |
| 2215 | 0710102034682018/11 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/206(ND)2019                    | IBC under Sec 7                        |  | wrong e-filing                                                                                                                                                                          |  |
| 2216 | 0710102064702020/8  | ARUNAV PANKAJ Vs.                                                                                  | INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020           | Sec 60(5)                              |  | volume break pages 280                                                                                                                                                                  |  |
| 2217 | 0710102067942020/3  | M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN                                           | INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020           | Sec 60(5)                              |  | Proof of service missed                                                                                                                                                                 |  |
| 2218 | 0710102070652020/4  | HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION                                                             | COMPANY APPLICATION (COMPANIES ACT)/335(ND)2020          | Application under any other provisions |  | wrong e-filing                                                                                                                                                                          |  |
| 2219 | 0710102072902020/1  | MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT                                                 | INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020           | Sec 60(5)                              |  | True copy and sign missed, 453,457,462-463,465,466,470-471 not clear                                                                                                                    |  |
| 2220 | 0710102075182020/1  | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.                                   | INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020           | Rule 11 of NCLT, 2016                  |  | wrong e-filing                                                                                                                                                                          |  |
| 2221 | 0710102075182020/2  | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.                                   | INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020           | Rule 11 of NCLT, 2016                  |  | wrong e-file                                                                                                                                                                            |  |
| 2222 | 0710102121532019/27 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED                                              | COMPANY PETITION (COMPANIES ACT)/137(ND)2019             | Sec. 241(1)                            |  | sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.                                                                                           |  |

|      |                     |                                                                                                    |                                                          |                                                   |  |  |                                                                                                                                                      |  |
|------|---------------------|----------------------------------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------------|--|--|------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| 2223 | 0710102131302019/1  | ANKUR KASHYAP Vs.                                                                                  | COMPANY APPLICATION(IBC)/1326(ND)2019                    | Rule 154 (1)                                      |  |  | wrong file                                                                                                                                           |  |
| 2224 | 0710102170642019/2  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | COMPANY APPLICATION(IBC)/196(PB)2020                     | Application under any other provisions- IBC       |  |  | wrong e-file                                                                                                                                         |  |
| 2225 | 0710102170642019/3  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | COMPANY APPLICATION(IBC)/196(PB)2020                     | Application under any other provisions- IBC       |  |  | wrong e-filing                                                                                                                                       |  |
| 2226 | 0710102722332018/12 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED     | COMPANY PETITION IB (IBC)/1665(PB)2018                   | IBC under Sec 7                                   |  |  | Supporting affidavit missed with the documents and proof of service missed.                                                                          |  |
| 2227 | 0710102004222020/11 | CA METALS PRIVATE LIMITED Vs. UNITECH LTD.                                                         | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020 | Sec. 230-232 - Second Motion                      |  |  | sign missed on the affidavit in the deponent portion.                                                                                                |  |
| 2228 | 0710102020082020/3  | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                 | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020                | Sec 252 (1)                                       |  |  | Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with ROC Service. |  |
| 2229 | 0710102066312020/3  | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.                           | INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020           | Sec 60(5)                                         |  |  | no document upload                                                                                                                                   |  |
| 2230 | 0710102066922020/1  | M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOJIA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL            | INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020           | Sec 60(5)                                         |  |  | page:41 not clear, rejoinder sign missed and true copy sign missed                                                                                   |  |
| 2231 | 0710102084982019/6  | ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC                                                | COMPANY APPEAL(COMPANIES ACT)/486(ND)2019                | Sec 252 (3)                                       |  |  | wrong case type, (as a fresh application filed) and page 9 not clear                                                                                 |  |
| 2232 | 0710102123862019/3  | SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.                                                   | COMPANY PETITION IB (IBC)/2297(ND)2019                   | IBC under Sec 7                                   |  |  | wrong e-filing (prayer 1000rs)                                                                                                                       |  |
| 2233 | 0710102135032019/2  | SAMHITA NEHRU Vs.                                                                                  | COMPANY APPLICATION(IBC)/2000(ND)2019                    | Application under any other provisions- IBC       |  |  | true copy sign missed                                                                                                                                |  |
| 2234 | 0710102154852019/5  | NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI                                 | COMPANY PETITION (COMPANIES ACT)/951(ND)2019             | Sec 252 (3)                                       |  |  | page:17-53 not clear                                                                                                                                 |  |
| 2235 | 0710102170642019/4  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | COMPANY APPLICATION(IBC)/196(PB)2020                     | Application under any other provisions- IBC       |  |  | page:4-155 not clear                                                                                                                                 |  |
| 2236 | 0710102170642019/5  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | COMPANY APPLICATION(IBC)/196(PB)2020                     | Application under any other provisions- IBC       |  |  | page:4-155 not clear ,file same as above and file pass by mistake                                                                                    |  |
| 2237 | 0710102066302020/1  | M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD                                 | INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020           | Sec 60(2)                                         |  |  | 200rs estam-paper missed                                                                                                                             |  |
| 2238 | 0710102074162020/1  | CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED                                             | INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020           | Application under any other provisions- IBC,19(2) |  |  | wrong file (application )                                                                                                                            |  |
| 2239 | 0710102074682020/1  | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                         | COMPANY APPEAL(COMPANIES ACT)/289(ND)2020                | Sec 252 (3)                                       |  |  | Wrong document                                                                                                                                       |  |
| 2240 | 0710102097182019/5  | ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP                   | COMPANY PETITION IB (IBC)/1584(ND)2019                   | IBC Under Sec 9                                   |  |  | pages not sign                                                                                                                                       |  |
| 2241 | 0710102026142020/2  | BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED                                                   | INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020           | Sec 60(5)                                         |  |  | document not properly uploaded                                                                                                                       |  |
| 2242 | 0710102036112020/1  | SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD                    | COMPANY PETITION IB (IBC)/883(ND)2020                    | IBC Under Sec 9                                   |  |  | wrong efile (case type change)                                                                                                                       |  |
| 2243 | 0710102036152020/3  | ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.                    | INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020           | Application under any other provisions- IBC       |  |  | reply sign cut page:, 85, 88, 89 not clear etc                                                                                                       |  |
| 2244 | 0710102063842020/7  | TARUN BATRA Vs. RAMBHAI JAIN                                                                       | INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020           | Sec 60(5)                                         |  |  | reply not sign on every pages and date of file in index missed                                                                                       |  |
| 2245 | 0710102072512020/1  | RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED                                        | INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020           | Application under any other provisions- IBC       |  |  | page:74, 76, translate                                                                                                                               |  |

|      |                     |                                                                                 |                                                          |                                             |  |  |                                                                                                                 |  |
|------|---------------------|---------------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------|--|--|-----------------------------------------------------------------------------------------------------------------|--|
| 2246 | 0710102121532019/28 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED                           | COMPANY PETITION (COMPANIES ACT)/137(ND)2019             | Sec. 241(1)                                 |  |  | page:47, 49, not clear and supporting affidavit missed                                                          |  |
| 2247 | 0710102134962019/3  | REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED                 | COMPANY PETITION IB (IBC)/2560(ND)2019                   | IBC Under Sec 9                             |  |  | document not found                                                                                              |  |
| 2248 | 0710102143442019/5  | BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/3171(ND)2019                   | IBC Under Sec 9                             |  |  | document not properly upload                                                                                    |  |
| 2249 | 0710102012862020/5  | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.            | COMPANY PETITION IB (IBC)/419(PB)2020                    | IBC Under Sec 9                             |  |  | wrong e-file                                                                                                    |  |
| 2250 | 0710102024942020/1  | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.                                       | COMPANY APPEAL(COMPANIES ACT)/215(ND)2020                | Sec 252 (1)                                 |  |  | wrong e-file                                                                                                    |  |
| 2251 | 0710102075872020/1  | HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/284(I)2020                 | Sec 252 (1)                                 |  |  | wrong e-file                                                                                                    |  |
| 2252 | 0710200411582018/6  | SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/197(ND)2018                    | IBC under Sec 7                             |  |  | wrong e-file                                                                                                    |  |
| 2253 | 0710102014692019/8  | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/671(ND)2019                    | IBC under Sec 7                             |  |  | wrong e-file                                                                                                    |  |
| 2254 | 0710102035962020/3  | APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED            | COMPANY PETITION (COMPANIES ACT)/68(PB)2020              | Sec 241 (2)                                 |  |  | reply sign missed on every page and true copy sign missed                                                       |  |
| 2255 | 0710102064102020/2  | APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED            | COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020           | Sec 425                                     |  |  | reply sign missed on every page and true copy sign missed                                                       |  |
| 2256 | 0710102126622019/4  | INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED                        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019 | Sec. 230-232, Sec 234                       |  |  | document not found                                                                                              |  |
| 2257 | 0710102008962020/2  | AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI            | COMPANY APPEAL(COMPANIES ACT)/136(ND)2020                | Sec 252 (3)                                 |  |  | page 10 -13 translate                                                                                           |  |
| 2258 | 0710102012862020/6  | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.            | COMPANY PETITION IB (IBC)/419(PB)2020                    | IBC Under Sec 9                             |  |  | wrong e-file                                                                                                    |  |
| 2259 | 0710102015252020/1  | PANKAJ NARANG Vs. SUDHANSH AGARWAL                                              | COMPANY APPLICATION(IBC)/1025(I)2020                     | Sec 43(1) r/w Sec 44 (1)                    |  |  | affidavit verified date wrong                                                                                   |  |
| 2260 | 0710102022652018/9  | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED                       | COMPANY PETITION IB (IBC)/1565(PB)2018                   | IBC under Sec 7                             |  |  | proof of service missed and true copy sign missed                                                               |  |
| 2261 | 0710102074472020/1  | LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN                               | INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020           | Sec 60(5)                                   |  |  | page:34, 36, 38, 40, 42, 44, 46 etc pages not clear                                                             |  |
| 2262 | 0710102121532019/29 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED                           | COMPANY PETITION (COMPANIES ACT)/137(ND)2019             | Sec. 241(1)                                 |  |  | page:146, 171, 178, etc page not clear please check these page                                                  |  |
| 2263 | 0710102121532019/30 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED                           | COMPANY PETITION (COMPANIES ACT)/137(ND)2019             | Sec. 241(1)                                 |  |  | page:146A, 159, 178 etc pages not clear                                                                         |  |
| 2264 | 0710102133012019/1  | VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.                                       | INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019             | Sec 60(5)                                   |  |  | signature missed on ever pages                                                                                  |  |
| 2265 | 0710102133012019/3  | VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.                                       | INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019             | Sec 60(5)                                   |  |  | signature missed on ever pages                                                                                  |  |
| 2266 | 0710102140202019/4  | APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED                        | COMPANY PETITION (COMPANIES ACT)/146(ND)2019             | Sec. 230-232 - Second Motion                |  |  | reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of service missed |  |
| 2267 | 0710102150902019/6  | PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.                              | COMPANY APPEAL(COMPANIES ACT)/864(ND)2019                | Sec 252 (3)                                 |  |  | page 5, 7 translate                                                                                             |  |
| 2268 | 0710120006412018/23 | M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD                                | COMPANY PETITION IB (IBC)/496(ND)2018                    | IBC Under Sec 9                             |  |  | wrong e-file                                                                                                    |  |
| 2269 | 0710102133012019/4  | VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.                                       | INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019             | Sec 60(5)                                   |  |  | True copy sign missed                                                                                           |  |
| 2270 | 0710102064602020/1  | VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED                        | INTERLOCUTORY APPLICATION (I.B.C)/2326(ND)2020           | Application under any other provisions- IBC |  |  | Wrong document                                                                                                  |  |

|      |                     |                                                                                 |                                                           |                                                |  |  |                                                                                           |  |
|------|---------------------|---------------------------------------------------------------------------------|-----------------------------------------------------------|------------------------------------------------|--|--|-------------------------------------------------------------------------------------------|--|
| 2271 | 0710102066722020/1  | M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.   | INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020            | Sec 60(5)                                      |  |  | no sign on index/true copy sign missed/ no sign on affidavit                              |  |
| 2272 | 0710102076492019/9  | VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/917(ND)2019                     | IBC Under Sec 9                                |  |  | Wrong Document                                                                            |  |
| 2273 | 0710102011722020/2  | NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/384(ND)2020                     | IBC Under Sec 9                                |  |  | Wrong Filing                                                                              |  |
| 2274 | 0710102018012018/10 | KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KQUALITY LIMITED               | COMPANY PETITION IB (IBC)/1440(ND)2018                    | IBC under Sec 7                                |  |  | Uncomplete Doc                                                                            |  |
| 2275 | 0710102019202020/2  | NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED                                  | COMPANY PETITION IB (IBC)/508(ND)2020                     | IBC Under Sec 9                                |  |  | Wrong Filing                                                                              |  |
| 2276 | 0710102100092019/6  | UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/1593(ND)2019                    | IBC under Sec 7                                |  |  | Wrong Filing                                                                              |  |
| 2277 | 0710102108482019/5  | VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS                              | COMPANY PETITION (COMPANIES ACT)/120(ND)2019              | Sec. 243(1) (b)                                |  |  | Uncomplete Doc                                                                            |  |
| 2278 | 0710102136162019/10 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.                        | COMPANY APPLICATION(IBC)/1342(ND)2019                     | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) |  |  | Wrong Filing                                                                              |  |
| 2279 | 0710102141892019/6  | TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2975(ND)2019                    | IBC Under Sec 9                                |  |  | Wrong Filing                                                                              |  |
| 2280 | 0710102147412019/6  | MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA             | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019 | Sec. 230-232 - Second Motion                   |  |  | Paging Not Mention                                                                        |  |
| 2281 | 0710102148652019/2  | BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED                                  | COMPANY PETITION IB (IBC)/73(ND)2019                      | Application under any other provisions- IBC    |  |  | True Copy Sign Missed                                                                     |  |
| 2282 | 0710102153152019/4  | NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/3106(ND)2019                    | IBC Under Sec 9                                |  |  | Wrong Filing                                                                              |  |
| 2283 | 071010200092020/3   | RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.                                | COMPANY PETITION IB (IBC)/170(ND)2020                     | IBC Under Sec 9                                |  |  | Uncomplete Doc                                                                            |  |
| 2284 | 0710102015452020/1  | ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED                              | COMPANY PETITION (COMPANIES ACT)/44(PB)2020               | Sec. 241(1),Sec. 242(4)                        |  |  | Uncomplete Doc                                                                            |  |
| 2285 | 0710102078022019/5  | PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED                  | COMPANY PETITION IB (IBC)/976(ND)2019                     | IBC Under Sec 7                                |  |  | wrong Filing                                                                              |  |
| 2286 | 0710102091012019/12 | SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.              | COMPANY PETITION (COMPANIES ACT)/92(PB)2019               | Sec. 241(1)                                    |  |  | Uncomplete Doc                                                                            |  |
| 2287 | 0710102102712019/3  | MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED                        | COMPANY PETITION IB (IBC)/1685(ND)2019                    | IBC Under Sec 9                                |  |  | Wrong Filing                                                                              |  |
| 2288 | 0710102108652019/8  | ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHVAR CREATIONS PRIVATE LIMITED      | COMPANY PETITION IB (IBC)/1874(ND)2019                    | IBC Under Sec 9                                |  |  | Wrong Filing                                                                              |  |
| 2289 | 0710102112142019/8  | RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES                                | COMPANY APPEAL(COMPANIES ACT)/612(ND)2019                 | Sec 252 (3)                                    |  |  | Page 4,5,6 not clear                                                                      |  |
| 2290 | 0710102150692019/2  | DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD                 | COMPANY APPLICATION(IBC)/2588(PB)2019                     | Sec 43(1) r/w Sec 44 (1)                       |  |  | Page 22,24,27,35,39,40 to 91,101 not clear                                                |  |
| 2291 | 0710102150692019/3  | DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD                 | COMPANY APPLICATION(IBC)/2588(PB)2019                     | Sec 43(1) r/w Sec 44 (1)                       |  |  | Page 27,29,35, 38 to 86, 102, 101 not clear                                               |  |
| 2292 | 0710200117292019/1  | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/266(ND)2019                     | IBC under Sec 7                                |  |  | wrong Filing                                                                              |  |
| 2293 | 0710102003162020/1  | MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS                               | COMPANY APPLICATION(COMPANIES ACT)/56(ND)2020             | Rule 11 of NCLT                                |  |  | sign missed of advocate in index                                                          |  |
| 2294 | 0710102006982020/3  | KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/283(ND)2020                     | IBC Under Sec 9                                |  |  | reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed |  |
| 2295 | 0710102027782020/1  | GRID INFRA TECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED                    | INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020            | Sec 12(2)                                      |  |  | Wrong file application                                                                    |  |
| 2296 | 0710102061452019/3  | KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.                                         | COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019            | Application under any other provisions         |  |  | volume break after 200 pages,index not proper to file.                                    |  |
| 2297 | 0710102091342019/2  | ANAND SONBHADRA Vs.                                                             | COMPANY APPLICATION(IBC)/176(ND)2019                      | Sec 12(2)                                      |  |  | Proof of service missed,pg-11-13 not clear and font small                                 |  |

|      |                     |                                                                                        |                                              |                                             |  |  |                                 |  |
|------|---------------------|----------------------------------------------------------------------------------------|----------------------------------------------|---------------------------------------------|--|--|---------------------------------|--|
| 2298 | 0710102109082019/2  | ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TAX & ANR.                           | COMPANY APPLICATION(IBC)/256(ND)2019         | Application under any other provisions- IBC |  |  | pg-14,15 blur                   |  |
| 2299 | 0710102112142019/9  | RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES                                       | COMPANY APPEAL(COMPANIES ACT)/612(ND)2019    | Sec 252 (3)                                 |  |  | Income tax service missed       |  |
| 2300 | 0710102122082019/3  | MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED                         | COMPANY PETITION (COMPANIES ACT)/138(ND)2019 | Sec. 241(1),Sec. 242(4)                     |  |  | Wrong file application          |  |
| 2301 | 0710102123522019/2  | BALRAM SINGH Vs. SONI INFRA TECH PVT LTD                                               | COMPANY PETITION IB (IBC)/2239(ND)2019       | IBC under Sec 7                             |  |  | Wrong file application          |  |
| 2302 | 0710102134492019/1  | RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED                                                | COMPANY PETITION IB (IBC)/2952(ND)2019       | IBC Under Sec 9                             |  |  | wrong file application          |  |
| 2303 | 0710102424522018/19 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/936(PB)2018        | IBC under Sec 7                             |  |  | Only 1 volume                   |  |
| 2304 | 0710102424522018/21 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/936(PB)2018        | IBC under Sec 7                             |  |  | Wrong file application          |  |
| 2305 | 0710120007302018/55 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.          | COMPANY PETITION IB (IBC)/1059(ND)2018       | IBC Under Sec 9                             |  |  | pg-14,15 blur                   |  |
| 2306 | 0710102014422017/12 | IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED                              | COMPANY PETITION IB (IBC)/489(PB)2017        | IBC under Sec 7                             |  |  | Document not properly uploaded  |  |
| 2307 | 0710102016972020/2  | GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED                             | COMPANY PETITION IB (IBC)/475(ND)2020        | IBC under Sec 7                             |  |  | Wrong document type             |  |
| 2308 | 0710102017572020/2  | MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.                          | COMPANY PETITION IB (IBC)/491(ND)2020        | IBC Under Sec 9                             |  |  | true copy sign and stamp missed |  |
| 2309 | 0710102021292020/1  | SUNGIL INDIA PVT LTD Vs.                                                               | INTERLOCATORY APPLICATION (IBC)/15(ND)2020   | Application under any other provisions- IBC |  |  | no supporting affidavit         |  |
| 2310 | 0710102023762020/1  | P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/52(PB)2020  | Sec. 241(1),Sec. 242(4)                     |  |  | Wrong file application          |  |
| 2311 | 0710102079752019/9  | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1121(ND)2019       | IBC Under Sec 9                             |  |  | Wrong file application          |  |
| 2312 | 0710102123712019/3  | ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.                            | COMPANY PETITION IB (IBC)/2516(ND)2019       | IBC Under Sec 9                             |  |  | Wrong file application          |  |
| 2313 | 0710102140272019/4  | CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED                                         | COMPANY PETITION IB (IBC)/2752(ND)2019       | IBC Under Sec 9                             |  |  | no supporting affidavit         |  |
| 2314 | 0710200417922018/15 | M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED | COMPANY PETITION IB (IBC)/945(ND)2018        | IBC Under Sec 9                             |  |  | Only proof of service           |  |
| 2315 | 0710102014622020/1  | PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED                                | COMPANY APPLICATION(IBC)/962(ND)2020         | Application under any other provisions- IBC |  |  | Wrong file application          |  |
| 2316 | 0710102014622020/2  | PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED                                | COMPANY APPLICATION(IBC)/962(ND)2020         | Application under any other provisions- IBC |  |  | Wrong file application          |  |
| 2317 | 0710102017082020/1  | INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED              | COMPANY APPLICATION(IBC)/1261(PB)2020        | Rule 11 of NCLT, 2016                       |  |  | Wrong file application          |  |
| 2318 | 0710102079752019/7  | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1121(ND)2019       | IBC Under Sec 9                             |  |  | Wrong file application          |  |
| 2319 | 0710102079752019/8  | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1121(ND)2019       | IBC Under Sec 9                             |  |  | Wrong file application          |  |
| 2320 | 0710102105712019/4  | BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD                    | COMPANY PETITION IB (IBC)/1905(ND)2019       | IBC under Sec 7                             |  |  | only proof of service           |  |
| 2321 | 0710102117992019/3  | M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/2131(PB)2019       | IBC Under Sec 9                             |  |  | sign missed on reply            |  |
| 2322 | 0710102148542019/7  | POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.                               | COMPANY PETITION IB (IBC)/248(ND)2020        | IBC Under Sec 9                             |  |  | wrong document upload           |  |
| 2323 | 0710102156512019/5  | HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACITS DIGITAL PVT. LTD.                         | COMPANY PETITION IB (IBC)/3194(ND)2019       | IBC Under Sec 9                             |  |  | Wrong e fill                    |  |

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|------|---------------------|------------------------------------------------------------------------------------------------------|-------------------------------------------------|---------------------------------------------|--|--|---------------------------------------|--|
| 2324 | 0710200417922018/2  | M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED               | COMPANY PETITION IB (IBC)/945(ND)2018           | IBC Under Sec 9                             |  |  | wrong e fill                          |  |
| 2325 | 0710102008172020/1  | ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY                        | COMPANY APPLICATION(IBC)/601(ND)2020            | Sec 60(5)                                   |  |  | wrong e fill                          |  |
| 2326 | 0710102022332020/1  | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.                                               | COMPANY APPLICATION(IBC)/1387(ND)2020           | Application under any other provisions- IBC |  |  | wrong e fill                          |  |
| 2327 | 0710102024412020/1  | S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED                                          | COMPANY PETITION IB (IBC)/623(ND)2020           | IBC Under Sec 9                             |  |  | Incomplete document no index          |  |
| 2328 | 0710102097212019/16 | SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD                                       | COMPANY PETITION IB (IBC)/1617(ND)2019          | IBC Under Sec 9                             |  |  | Wrong e fill and incomplete documents |  |
| 2329 | 0710102114592019/8  | KKALPANA INDUSTRIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/2025(ND)2019          | Application under any other provisions- IBC |  |  | Document not in proper no index       |  |
| 2330 | 0710102147562019/3  | PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/3132(ND)2019          | IBC Under Sec 9                             |  |  | wrong e fill                          |  |
| 2331 | 0710102007742019/6  | MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.                   | COMPANY PETITION IB (IBC)/340(ND)2019           | IBC Under Sec 9                             |  |  | Only proof of service                 |  |
| 2332 | 0710102076412019/11 | ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.                                                | COMPANY APPLICATION(IBC)/658(PB)2019            | Sec 60(5)                                   |  |  | Wrong e fill                          |  |
| 2333 | 0710102079752019/10 | K&A ORGANICS Vs. TAMITA CONSTRUCTION CO-PRIVATE LIMITED                                              | COMPANY PETITION IB (IBC)/1121(ND)2019          | IBC Under Sec 9                             |  |  | wrong e fill                          |  |
| 2334 | 0710102143202019/4  | SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.     | COMPANY PETITION IB (IBC)/2902(ND)2019          | IBC under Sec 7                             |  |  | index missed                          |  |
| 2335 | 0710102408922018/55 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                                                | COMPANY PETITION IB (IBC)/50(PB)2018            | IBC under Sec 7                             |  |  | proof of service missed               |  |
| 2336 | 0710102008632020/5  | JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED                                           | COMPANY PETITION IB (IBC)/321(ND)2020           | IBC Under Sec 9                             |  |  | wrong e fill                          |  |
| 2337 | 0710102009942020/5  | RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.                                                 | COMPANY PETITION IB (IBC)/433(ND)2020           | IBC Under Sec 9                             |  |  | wrong e fill                          |  |
| 2338 | 0710102015602020/1  | SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD                                                 | COMPANY PETITION IB (IBC)/453(ND)2020           | IBC Under Sec 9                             |  |  | Page 81 82 83 not clear               |  |
| 2339 | 0710102019142020/2  | YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD                                                     | COMPANY PETITION IB (IBC)/519(ND)2020           | IBC Under Sec 9                             |  |  | page 102-112 not clear                |  |
| 2340 | 0710102024632020/2  | RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.                                                     | INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020  | Regulation 33                               |  |  | proof of service missed               |  |
| 2341 | 0710102029202020/1  | RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.                                              | INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020  | Application under any other provisions- IBC |  |  | Wrong e fill                          |  |
| 2342 | 0710102075122019/6  | ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD. | COMPANY PETITION IB (IBC)/879(ND)2019           | IBC Under Sec 9                             |  |  | wrong e fill                          |  |
| 2343 | 0710102075122019/7  | ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD. | COMPANY PETITION IB (IBC)/879(ND)2019           | IBC Under Sec 9                             |  |  | wrong e fill                          |  |
| 2344 | 0710102424522018/24 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED                              | COMPANY PETITION IB (IBC)/936(PB)2018           | IBC under Sec 7                             |  |  | 161-181,202-207not lear               |  |
| 2345 | 0710102011482020/1  | RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA                                 | COMPANY APPLICATION(COM PANIES ACT)/242(I)2020  | Rule 11 of NCLT, 2016                       |  |  | page 34-44,53-62 not clear.           |  |
| 2346 | 0710102116932019/2  | INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES                                             | COMPANY APPEAL(COMPANIES ACT)/634(ND)2019       | Sec 252 (1) - By Government Body            |  |  | pg 6 not clear and true copy missed   |  |
| 2347 | 0710102125672019/9  | NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED                                            | COMPANY PETITION IB (IBC)/2428(PB)2019          | IBC Under Sec 9                             |  |  | APPLICATION UPLOAD IN ADDESTIONAL     |  |
| 2348 | 0710102128702019/4  | FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.                               | COMPANY PETITION IB (IBC)/2454(ND)2019          | IBC Under Sec 9                             |  |  | APPLICATION UPLOAD IN ADDESTIONAL     |  |
| 2349 | 0710102144852019/2  | D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI                                        | COMPANY APPLICATION(COM PANIES ACT)/862(ND)2019 | Sec 252 (1)                                 |  |  | pg NUMBERING MISSED                   |  |

|      |                     |                                                                                         |                                              |                                             |  |  |                                                    |  |
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| 2350 | 0710102153032019/2  | PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED | INTERLOCATORY APPLICATION (IBC)/1556(ND)2019 | Application under any other provisions- IBC |  |  | PG- 10,12,22,23 NOT CLEAR                          |  |
| 2351 | 0710102156512019/6  | HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.                           | COMPANY PETITION IB (IBC)/3194(ND)2019       | IBC Under Sec 9                             |  |  | APPLICATION FILED IN ADDESTIONAL                   |  |
| 2352 | 0710102168862019/2  | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020    | Sec 252 (1)                                 |  |  | PG NUMBERING MISSED                                |  |
| 2353 | 0710102168862019/3  | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020    | Sec 252 (1)                                 |  |  | PG NUMBERING MISSED                                |  |
| 2354 | 0710102406842018/35 | L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD                                     | COMPANY PETITION IB (IBC)/694(PB)2018        | IBC under Sec 7                             |  |  | IRP REPORT FILE IN ADDESTIONAL                     |  |
| 2355 | 0710120004492018/28 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.                                  | COMPANY PETITION IB (IBC)/967(PB)2018        | IBC under Sec 7                             |  |  | VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE |  |
| 2356 | 0710120007302018/56 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.           | COMPANY PETITION IB (IBC)/1059(ND)2018       | IBC Under Sec 9                             |  |  | PG- 24,35,36,38-46 NOT CLEAR                       |  |
| 2357 | 0710200425222018/1  | ASHOK KUMAR GARG Vs. RENUKA INFRA TECH PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/166(ND)2017 | Sec. 241(1),Sec. 242(4)                     |  |  | TRUE COPY SING MISSED                              |  |
| 2358 | 0710102135052019/2  | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED    | COMPANY PETITION IB (IBC)/2617(ND)2019       | IBC Under Sec 9                             |  |  | APPLICATION FILE IN ADDESTIONAL                    |  |
| 2359 | 0710102139062019/2  | ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED                                  | COMPANY PETITION IB (IBC)/2739(ND)2019       | IBC Under Sec 9                             |  |  | APPLICATION FILED IN ADDESTIONAL                   |  |
| 2360 | 0710102001332020/7  | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA         | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020    | Sec 252 (3)                                 |  |  | PAGES CUT                                          |  |
| 2361 | 0710102011422020/4  | HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.                           | COMPANY PETITION IB (IBC)/381(ND)2020        | ----IBC Under Sec 9                         |  |  | APPLICATION FILE INADDESTIONAL                     |  |
| 2362 | 0710102012742020/2  | GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED                                        | COMPANY PETITION IB (IBC)/401(PB)2020        | IBC Under Sec 9                             |  |  | REPLY'S FORMAT WRONG                               |  |
| 2363 | 0710102027852020/1  | SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED            | COMPANY PETITION IB (IBC)/677(PB)2020        | IBC Under Sec 9                             |  |  | PAGE 5,6 NOT CLEAR                                 |  |
| 2364 | 0710102108872019/6  | ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.                       | COMPANY PETITION IB (IBC)/1882(ND)2019       | IBC Under Sec 9                             |  |  | APPLICATION FILE IN AS A ADDESTIONAL               |  |
| 2365 | 0710102138742019/2  | SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED                                        | COMPANY PETITION IB (IBC)/2745(ND)2019       | IBC Under Sec 9                             |  |  | APPLICATION FILED AS A ADDESTIONAL                 |  |
| 2366 | 0710102154282019/5  | MANISH SAINI Vs. JMD LIMITD                                                             | COMPANY PETITION IB (IBC)/3163(ND)2019       | IBC under Sec 7                             |  |  | NO DOCS                                            |  |
| 2367 | 0710102166182019/2  | AMARJIT SINGH CHATHA Vs. THREE C INFRA TECH PVT LTD                                     | COMPANY PETITION (COMPANIES ACT)/22(ND)2020  | Sec. 241(1),Sec. 242(4),Sec. 244(1)         |  |  | WRONG EFILE                                        |  |
| 2368 | 0710102172242019/1  | RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD                                                  | COMPANY APPLICATION(IBC)/81(PB)2020          | Application under any other provisions- IBC |  |  | PG 54-55 NOT CLEAR                                 |  |
| 2369 | 0710120004492018/16 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.                                  | COMPANY PETITION IB (IBC)/967(PB)2018        | IBC under Sec 7                             |  |  | WRONG EFILE                                        |  |
| 2370 | 0710102005642020/2  | SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD                                   | COMPANY PETITION IB (IBC)/261(ND)2020        | IBC Under Sec 9                             |  |  | WRONG EFILE                                        |  |
| 2371 | 0710102006902019/5  | STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP                                   | COMPANY PETITION IB (IBC)/365(ND)2019        | IBC Under Sec 9                             |  |  | SIGN MISSED                                        |  |
| 2372 | 0710102023752020/1  | CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.                           | COMPANY PETITION IB (IBC)/642(ND)2020        | IBC Under Sec 9                             |  |  | PG-4MISSED                                         |  |
| 2373 | 0710102024812020/1  | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED                      | COMPANY PETITION IB (IBC)/610(PB)2020        | IBC under Sec 7                             |  |  | WRONG EFILE                                        |  |
| 2374 | 0710102024812020/2  | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED                      | COMPANY PETITION IB (IBC)/610(PB)2020        | IBC under Sec 7                             |  |  | WRONG EFILE                                        |  |
| 2375 | 0710102030852020/1  | RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/750(ND)2020        | IBC Under Sec 9                             |  |  | index missed                                       |  |
| 2376 | 0710102105952019/4  | CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED                        | COMPANY PETITION IB (IBC)/1861(ND)2019       | IBC Under Sec 9                             |  |  | sign missed on annexure                            |  |

|      |                     |                                                                                                           |                                                           |                                                                    |  |                                                                         |  |
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| 2377 | 0710102116932019/3  | INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES                                                  | COMPANY APPEAL (COMPANIES ACT)/634(ND)2019                | Sec 252 (1) - By Government Body                                   |  | pg 6-7 not clear                                                        |  |
| 2378 | 0710102122482019/3  | S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP                                                        | COMPANY PETITION IB (IBC)/2866(ND)2019                    | IBC Under Sec 9                                                    |  | WRONG EFILE                                                             |  |
| 2379 | 0710102150902019/5  | PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.                                                        | COMPANY APPEAL (COMPANIES ACT)/864(ND)2019                | Sec 252 (3)                                                        |  | incomplete doc                                                          |  |
| 2380 | 0710102170832019/7  | INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD                | COMPANY PETITION IB (IBC)/150(ND)2020                     | IBC Under Sec 9                                                    |  | wrong index                                                             |  |
| 2381 | 0710120006832018/14 | IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED                                  | COMPANY PETITION IB (IBC)/1038(PB)2018                    | IBC under Sec 7                                                    |  | incomplete doc                                                          |  |
| 2382 | 0710200426982018/5  | M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD                                              | COMPANY PETITION IB (IBC)/20(ND)2018                      | IBC Under Sec 9                                                    |  | index missed and pg no 1 not clear                                      |  |
| 2383 | 0710204174062019/1  | NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.                                    | COMPANY PETITION (COMPANIES ACT)/179(ND)2019              | Sec. 241(1), Sec. 242(4)                                           |  | sign missed on every page                                               |  |
| 2384 | 0710102004032020/1  | MIDLAND VINCOM PRIVATE LIMITED Vs.                                                                        | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND)2020 | Sec. 230-232 - Second Motion                                       |  | pg 16 not clear                                                         |  |
| 2385 | 0710102005012020/5  | BALAJI THOTADRI Vs. SKILLAR ENTERPRISE INDIA PVT LTD                                                      | COMPANY PETITION IB (IBC)/294(ND)2020                     | IBC Under Sec 9                                                    |  | index missed                                                            |  |
| 2386 | 0710102071502019/3  | BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                               | COMPANY APPEAL (COMPANIES ACT)/300(ND)2019                | Sec 252 (1)                                                        |  | Pg Not 1 & Income Tax Service Missing                                   |  |
| 2387 | 0710102083542019/12 | RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                         | COMPANY PETITION (COMPANIES ACT)/403(ND)2019              | Sec 252 (1)                                                        |  | Signature Missing in Index & Reply & Income Tax Service Missing / Reply |  |
| 2388 | 0710102122952019/7  | SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/2269(ND)2019                    | IBC Under Sec 9                                                    |  | Wrong File / Application                                                |  |
| 2389 | 0710102133412019/1  | SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY                                                    | COMPANY APPLICATION (IBC)/2100(PB)2019                    | Sec 60(5)                                                          |  | Wrong File / Report                                                     |  |
| 2390 | 0710102134682019/3  | AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED                                                            | COMPANY PETITION IB (IBC)/2592(ND)2019                    | IBC under Sec 7                                                    |  | wrong file                                                              |  |
| 2391 | 0710102158122019/2  | ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. BRAHMAFORCES COM PVT. LTD) | COMPANY PETITION (COMPANIES ACT)/947(ND)2019              | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  | Roc & Income Tax Service                                                |  |
| 2392 | 0710102160562019/1  | ADITYA AHALAWAT Vs. FIITJEE LIMITED                                                                       | COMPANY PETITION IB (IBC)/75(ND)2020                      | IBC Under Sec 9                                                    |  | Index Missing/ Reply                                                    |  |
| 2393 | 0710102005182020/5  | DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED                                               | COMPANY PETITION IB (IBC)/304(ND)2020                     | IBC Under Sec 9                                                    |  | Affidavit And Estamp Date Paper Not Match                               |  |
| 2394 | 0710102006592019/4  | RATAN SINGH Vs. THEME EXPORT PVT LTD                                                                      | COMPANY PETITION IB (IBC)/323(ND)2019                     | IBC Under Sec 9                                                    |  | reply every pages signature missing                                     |  |
| 2395 | 0710102008952020/1  | VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI                                     | COMPANY APPEAL (COMPANIES ACT)/138(ND)2020                | Sec 252 (3)                                                        |  | incomplete documents & index missing                                    |  |
| 2396 | 0710102009742020/3  | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.                  | COMPANY PETITION IB (IBC)/128(ND)2020                     | IBC Under Sec 9                                                    |  | Signature Missing In Reply & Page 4 Not Clear                           |  |
| 2397 | 0710102009902020/2  | LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED                                       | COMPANY PETITION IB (IBC)/332(ND)2020                     | IBC under Sec 7                                                    |  | Signature Missing in Reply & Main Case No Missing                       |  |
| 2398 | 0710102012862020/4  | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.                                      | COMPANY PETITION IB (IBC)/419(PB)2020                     | IBC Under Sec 9                                                    |  | wrong e-file                                                            |  |
| 2399 | 0710102018032020/3  | LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED                                                      | COMPANY PETITION IB (IBC)/566(PB)2020                     | IBC under Sec 7                                                    |  | wrong document                                                          |  |
| 2400 | 0710102022332020/2  | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.                                                    | COMPANY APPLICATION (IBC)/1387(ND)2020                    | Application under any other provisions- IBC                        |  | Index Missing & Pagination Not Done                                     |  |
| 2401 | 0710102024532020/1  | VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.                                  | COMPANY PETITION IB (IBC)/618(ND)2020                     | IBC Under Sec 9                                                    |  | Signature Missing In Index                                              |  |
| 2402 | 0710102024532020/2  | VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.                                  | COMPANY PETITION IB (IBC)/618(ND)2020                     | IBC Under Sec 9                                                    |  | Signature Missing In Index                                              |  |

|      |                     |                                                                                   |                                                         |                                  |  |  |                                  |  |
|------|---------------------|-----------------------------------------------------------------------------------|---------------------------------------------------------|----------------------------------|--|--|----------------------------------|--|
| 2403 | 0710102025332020/1  | RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.                                    | COMPANY PETITION IB (IBC)/630(ND)2020                   | IBC Under Sec 9                  |  |  | wrong application                |  |
| 2404 | 0710102028502020/1  | MR. LAVAKESH Vs.                                                                  | INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020          | 22(3)(b)                         |  |  | Page No Clear 1 to 3,6 to 7      |  |
| 2405 | 0710102079752019/11 | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED                            | COMPANY PETITION IB (IBC)/1121(ND)2019                  | IBC Under Sec 9                  |  |  | Document Not Upload Properly     |  |
| 2406 | 0710102095082019/3  | J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/1587(ND)2019                  | IBC Under Sec 9                  |  |  | Pagination Not Done & Wrong File |  |
| 2407 | 0710102095082019/4  | J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/1587(ND)2019                  | IBC Under Sec 9                  |  |  | Pagination Not Done & Wrong File |  |
| 2408 | 0710102119992019/11 | KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/2322(ND)2019                  | IBC under Sec 7                  |  |  | wrong File                       |  |
| 2409 | 0710102144522019/2  | M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2949(ND)2019                  | IBC Under Sec 9                  |  |  | 14, 15 not clear page            |  |
| 2410 | 0710102146192019/7  | NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.                                      | COMPANY PETITION IB (IBC)/3084(ND)2019                  | IBC Under Sec 9                  |  |  | wrong doc upload                 |  |
| 2411 | 0710102152382019/3  | AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/90(ND)2020                    | IBC Under Sec 9                  |  |  | page number missing              |  |
| 2412 | 0710102159752019/1  | SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED                | COMPANY APPLICATION(IBC)/2778(PB)2019                   | Sec 30                           |  |  | wrong doc upload                 |  |
| 2413 | 0710102159752019/2  | SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED                | COMPANY APPLICATION(IBC)/2778(PB)2019                   | Sec 30                           |  |  | wrong doc upload                 |  |
| 2414 | 0710102166652019/6  | UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD                       | COMPANY PETITION (COMPANIES ACT)/32(ND)2020             | Sec. 271-273                     |  |  | service missing                  |  |
| 2415 | 0710102170992019/7  | NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020 | Sec. 230-232 - Second Motion     |  |  | document not properly upload     |  |
| 2416 | 0710102137062019/6  | STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD | COMPANY PETITION IB (IBC)/2688(ND)2019                  | IBC Under Sec 9                  |  |  | wrong document upload            |  |
| 2417 | 0710120007702018/20 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018                  | IBC under Sec 7                  |  |  | document wrong upload            |  |
| 2418 | 0710120007702018/21 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018                  | IBC under Sec 7                  |  |  | document wrong upload            |  |
| 2419 | 0710102406262018/9  | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED                                  | COMPANY PETITION IB (IBC)/661(PB)2018                   | IBC under Sec 7                  |  |  | wrong document upload            |  |
| 2420 | 0710120004132018/30 | PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.                           | COMPANY PETITION IB (IBC)/302(ND)2017                   | IBC under Sec 7                  |  |  | wrong document upload            |  |
| 2421 | 0710102169762019/11 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                            | COMPANY APPLICATION(IBC)/36(PB)2020                     | Sec 60(5)                        |  |  | wrong doc upload                 |  |
| 2422 | 0710102107222019/3  | IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD                              | COMPANY PETITION IB (IBC)/1794(ND)2019                  | IBC Under Sec 9                  |  |  | wrong doc upload                 |  |
| 2423 | 0710102028082020/1  | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.             | COMPANY APPEAL(COMPANIES ACT)/224(ND)2020               | Sec 252 (3)                      |  |  | document properly upload         |  |
| 2424 | 0710102028092018/2  | INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED                   | COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018              | Sec 252 (1) - By Government Body |  |  | Reject (wrong file name)         |  |
| 2425 | 0710102035812020/4  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                    | COMPANY PETITION (COMPANIES ACT)/70(PB)2020             | Sec. 213,Sec. 241(1)             |  |  | wrong E-filing (application)     |  |
| 2426 | 0710102062592020/1  | RAJNISH GUPTA Vs.                                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020          | Sec 60(5)                        |  |  | wrong E-filing                   |  |
| 2427 | 0710102035812020/5  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                    | COMPANY PETITION (COMPANIES ACT)/70(PB)2020             | Sec. 213,Sec. 241(1)             |  |  | wrong E-filing                   |  |

|      |                     |                                                                                                    |                                                          |                                                                   |  |  |                                                                                                      |  |
|------|---------------------|----------------------------------------------------------------------------------------------------|----------------------------------------------------------|-------------------------------------------------------------------|--|--|------------------------------------------------------------------------------------------------------|--|
| 2428 | 0710102006902019/7  | STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP                                              | COMPANY PETITION IB (IBC)/365(ND)2019                    | IBC Under Sec 9                                                   |  |  | wrong E-filing                                                                                       |  |
| 2429 | 0710102063532020/1  | MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.                                          | COMPANY APPLICATION(COM PANIES ACT)/281(ND)2020          | Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425           |  |  | sign on reply missed, true copy and sign missed. exemption application also move in this reply.      |  |
| 2430 | 0710102115422019/9  | ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD. | COMPANY APPEAL(COMPANIES ACT)/615(ND)2019                | Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body |  |  | page no. 11-12 missed i.e. proof of service and 65-B Certificate                                     |  |
| 2431 | 0710102031902020/4  | OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED                                    | INTERLOCUTORY APPLICATION (I.B.C)/1990(I)2020            | Application under any other provisions- IBC                       |  |  | wrong E-filing                                                                                       |  |
| 2432 | 0710102077242019/8  | BHARAT CHUGH Vs. PD ADVISORY SERVICES L.L.P                                                        | COMPANY PETITION IB (IBC)/1096(PB)2019                   | IBC under Sec 7                                                   |  |  | Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear                                |  |
| 2433 | 0710102098562019/5  | ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED               | COMPANY PETITION IB (IBC)/1573(ND)2019                   | IBC Under Sec 10                                                  |  |  | wrong e-filing                                                                                       |  |
| 2434 | 0710102169762019/15 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                                             | COMPANY APPLICATION(IBC)/36(PB)2020                      | Sec 60(5)                                                         |  |  | sign on reply and index not numbered (fill).                                                         |  |
| 2435 | 0710102062852020/1  | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED                                                   | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020           | Sec 60(5)                                                         |  |  | proof of service missed, true copy and sign missed                                                   |  |
| 2436 | 0710102171852019/1  | INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)                 | COMPANY APPEAL(COMPANIES ACT)/72(ND)2020                 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | Service MISSING/ (Vakalatnama & Memo Parties )                                                       |  |
| 2437 | 0710102412382017/3  | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.                                       | COMPANY PETITION IB (IBC)/343(ND)2017                    | IBC Under Sec 9                                                   |  |  | Wrong File / Report Filed By Liquiditor                                                              |  |
| 2438 | 0710102021332020/3  | GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD                                | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020  | Sec. 230-232, Sec 234                                             |  |  | Wrong File /Joint Petition                                                                           |  |
| 2439 | 0710102023302020/1  | WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/597(ND)2020                    | IBC Under Sec 9                                                   |  |  | Proof of Service / Reply                                                                             |  |
| 2440 | 0710102001212020/7  | SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED                                | COMPANY APPLICATION(IBC)/207(PB)2020                     | Sec 60(5)                                                         |  |  | Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply                             |  |
| 2441 | 0710102070532020/1  | AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA                                                             | INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020           | Sec 60(5)                                                         |  |  | Index Missing & Affidavit Missing & Signature Missing / Short Reply                                  |  |
| 2442 | 0710120007702018/36 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.                                | COMPANY PETITION IB (IBC)/1071(ND)2018                   | IBC under Sec 7                                                   |  |  | wrong File / Report Filed By irp                                                                     |  |
| 2443 | 0710102023002020/1  | SAWARMAL TIWARI Vs. AIMTECH INFRA LTD                                                              | COMPANY PETITION IB (IBC)/633(ND)2020                    | IBC Under Sec 9                                                   |  |  | Affidavit Missing                                                                                    |  |
| 2444 | 0710102130002019/7  | M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.                                                          | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019 | Sub-section (I) of section 230                                    |  |  | Pagination Missing IN index                                                                          |  |
| 2445 | 0710102061312020/2  | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED                                              | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020           | Sec 30                                                            |  |  | Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission |  |
| 2446 | 0710102078142019/16 | SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED                                                 | COMPANY APPLICATION(IBC)/703(PB)2019                     | 19(2)                                                             |  |  | One Page upload Only / Written Submission                                                            |  |
| 2447 | 0710102158902019/7  | BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .                                  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019 | Sec. 230-232, Sec 234                                             |  |  | Voume Will Divided After 200 Pages True Copy Signature                                               |  |
| 2448 | 0710102014502020/2  | VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.                                                | COMPANY APPLICATION(IBC)/955(ND)2020                     | Rule 11 of NCLT, 2016                                             |  |  | True Copy Missing                                                                                    |  |
| 2449 | 0710102096972019/5  | AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED                             | COMPANY PETITION IB (IBC)/1526(ND)2019                   | IBC under Sec 7                                                   |  |  | True Copy Signature Missing & Volume Will Be Divided After 200 Pages                                 |  |
| 2450 | 0710102159692019/4  | GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                         | COMPANY PETITION (COMPANIES ACT)/973(ND)2019             | Sec 252 (1)                                                       |  |  | Wrong Filed& Index missing & Pagination Missing /Urgent Application                                  |  |
| 2451 | 0710102117612019/13 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/2122(ND)2019                   | IBC under Sec 7                                                   |  |  | Page No Clear 150 To 165 Not Clear File Have Doubt                                                   |  |
| 2452 | 0710102029102020/1  | UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD                                                 | COMPANY PETITION IB (IBC)/762(I)2020                     | IBC under Sec 7                                                   |  |  | court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition                      |  |

|      |                     |                                                                                               |                                                           |                                        |  |  |                                                                                                                                |  |
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| 2453 | 0710102065852020/1  | ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00                                                     | INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020            | Sec 60(5)                              |  |  | Every Pages Signature Missing / Minutes Of Meeting                                                                             |  |
| 2454 | 0710102105962019/7  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`                                             | COMPANY PETITION (COMPANIES ACT)/110(PB)2019              | Sec. 241(1),Sec. 244(1)                |  |  | Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply |  |
| 2455 | 0710102030762018/3  | B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD                                             | COMPANY PETITION IB (IBC)/1752(ND)2018                    | IBC Under Sec 9                        |  |  | wrong File / Report Filed By IRP                                                                                               |  |
| 2456 | 0710102075772020/1  | M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED                                      | INTERLOCUTORY APPLICATION (I.B.C)/3116(J)2020             | Rule 11 of NCLT, 2016                  |  |  | wrong File / Report Filed By liquidtor                                                                                         |  |
| 2457 | 0710102090872019/5  | ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED                                            | COMPANY PETITION IB (IBC)/1359(ND)2019                    | IBC under Sec 7                        |  |  | True Copy Signature Missing in Annexure                                                                                        |  |
| 2458 | 0710102025802018/16 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD                 | COMPANY PETITION IB (IBC)/1683(ND)2018                    | IBC Under Sec 9                        |  |  | wrong File                                                                                                                     |  |
| 2459 | 0710102117612019/16 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/2122(ND)2019                    | IBC under Sec 7                        |  |  | Index Missing                                                                                                                  |  |
| 2460 | 0710200411582018/6  | SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED                                       | COMPANY PETITION IB (IBC)/197(ND)2018                     | IBC under Sec 7                        |  |  | Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply                    |  |
| 2461 | 0710102027422018/4  | JEEVANTIKA ORGANIC FARMING LLP Vs.                                                            | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018 | Sec. 230-232, Sec 234                  |  |  | Index Missing & Pagination Missing                                                                                             |  |
| 2462 | 0710102158532019/3  | M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.                | COMPANY APPLICATION(IBC)/2782(PB)2019                     | 22(3)(b)                               |  |  | wrong e-file                                                                                                                   |  |
| 2463 | 0710102016872020/1  | COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/572(ND)2020                     | IBC Under Sec 9                        |  |  | reply sign missed on every pages                                                                                               |  |
| 2464 | 0710102105962019/8  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`                                             | COMPANY PETITION (COMPANIES ACT)/110(PB)2019              | Sec. 241(1),Sec. 244(1)                |  |  | true copy sign missed                                                                                                          |  |
| 2465 | 0710102105962019/9  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`                                             | COMPANY PETITION (COMPANIES ACT)/110(PB)2019              | Sec. 241(1),Sec. 244(1)                |  |  | true copy sign missed Same file                                                                                                |  |
| 2466 | 0710102142612019/3  | AVINEESH MATTIA Vs. KRISHAN BANSAL                                                            | COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019            | Sec 30                                 |  |  | wrong document                                                                                                                 |  |
| 2467 | 0710102016052019/12 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED                             | COMPANY PETITION IB (IBC)/659(ND)2019                     | IBC under Sec 7                        |  |  | document not clear                                                                                                             |  |
| 2468 | 0710102067062020/3  | K.K GOLYAN Vs. NULON INDIA                                                                    | COMPANY PETITION (COMPANIES ACT)/78(PB)2020               | Sec 241 (2)                            |  |  | wrong efile                                                                                                                    |  |
| 2469 | 0710102000722018/9  | RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED                        | COMPANY PETITION IB (IBC)/361(PB)2018                     | Application under any other provisions |  |  | wrong File Report Filed By Liquidtor                                                                                           |  |
| 2470 | 0710102029062020/5  | ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED                                      | COMPANY PETITION IB (IBC)/725(ND)2020                     | IBC under Sec 7                        |  |  | true copy sign missed                                                                                                          |  |
| 2471 | 0710102035762020/2  | SUMIT BANSAL Vs. MOHINDER JAIN                                                                | INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020            | Sec 60(5)                              |  |  | proof of service missed                                                                                                        |  |
| 2472 | 0710102066952020/3  | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.                              | INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020            | Sec 60(5)                              |  |  | repy , and true copy sign missed                                                                                               |  |
| 2473 | 0710102006892019/4  | PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA               | COMPANY APPEAL(COMPANIES ACT)/236(ND)2019                 | Sec 252 (3)                            |  |  | Document not uploaded proper                                                                                                   |  |
| 2474 | 0710102034502018/2  | DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED   | COMPANY APPEAL(COMPANIES ACT)/53(ND)2019                  | Sec 252 (3) - By Government Body       |  |  | Page 2 Missed                                                                                                                  |  |
| 2475 | 0710102067862020/1  | CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED                                                | INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020            | Sec 66(1)                              |  |  | Page 116,117 not clear, page 120 Repeat                                                                                        |  |
| 2476 | 0710102068432020/1  | CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD                                            | INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020            | Sec 66(1)                              |  |  | Main Case Type Wrong                                                                                                           |  |

|      |                    |                                                                    |                                                           |                                             |  |  |                                                                                                |  |
|------|--------------------|--------------------------------------------------------------------|-----------------------------------------------------------|---------------------------------------------|--|--|------------------------------------------------------------------------------------------------|--|
| 2477 | 0710102078032020/5 | ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED         | COMPANY PETITION (COMPANIES ACT)/94(ND)2020               | Sec. 241(1)                                 |  |  | Wrong Document                                                                                 |  |
| 2478 | 0710102081402020/1 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                     | INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020            | Sec 60(5)                                   |  |  | Wrong Main Case No.                                                                            |  |
| 2479 | 0710102081402020/2 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                     | INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020            | Sec 60(5)                                   |  |  | Wrong Main Case No. & No sign on Written Submission                                            |  |
| 2480 | 0710102081402020/3 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                     | INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020            | Sec 60(5)                                   |  |  | Wrong Main Case No. & no sign on Written Submission                                            |  |
| 2481 | 0710102082352020/1 | HEMANT KHANDLWAL Vs.                                               | COMPANY APPLICATION (COMPANIES ACT)/428(ND)2020           | Application under any other provisions      |  |  | page no 43,44,47 not clear                                                                     |  |
| 2482 | 0710102082352020/2 | HEMANT KHANDLWAL Vs.                                               | COMPANY APPLICATION (COMPANIES ACT)/428(ND)2020           | Application under any other provisions      |  |  | Page no. 43,47 not clear, no true copy                                                         |  |
| 2483 | 0710102082512020/2 | STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI               | INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020            | Sec 60(5)                                   |  |  | Documents not uploaded proper                                                                  |  |
| 2484 | 0710102143292019/4 | HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD                    | COMPANY APPLICATION (IBC)/2448(PB)2019                    | Sec 60(5)                                   |  |  | Wrong Document                                                                                 |  |
| 2485 | 0710102147452019/3 | AKUATE INTERNET SERVICES LTD. Vs.                                  | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/173(ND)2019 | Sec. 230-232, Sec 234                       |  |  | Document not uploaded proper                                                                   |  |
| 2486 | 0710102423182018/2 | STATE BANK OF INDIA Vs. M/S. METENERE LIMITED                      | COMPANY PETITION IB (IBC)/639(PB)2018                     | IBC under Sec 7                             |  |  | Advance Service Missed                                                                         |  |
| 2487 | 0710102423182018/4 | STATE BANK OF INDIA Vs. M/S. METENERE LIMITED                      | COMPANY PETITION IB (IBC)/639(PB)2018                     | IBC under Sec 7                             |  |  | Page no. 307 to 312 not clear, No sign in every page of petition                               |  |
| 2488 | 071020000622018/3  | RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD                 | COMPANY PETITION IB (IBC)/1388(ND)2018                    | IBC Under Sec 9                             |  |  | not sign in reply                                                                              |  |
| 2489 | 0710102019332020/1 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                  | COMPANY PETITION IB (IBC)/514(ND)2020                     | Section 95(1)                               |  |  | Wrong Document                                                                                 |  |
| 2490 | 0710102027262018/5 | JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROP CON PROJECTS PVT LTD     | COMPANY PETITION IB (IBC)/1756(PB)2018                    | IBC under Sec 7                             |  |  | No Index                                                                                       |  |
| 2491 | 0710102061222020/3 | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                    | COMPANY PETITION (COMPANIES ACT)/74(ND)2020               | Sec. 59, Sec. 241(1), Sec. 242(4)           |  |  | Proof of service not clear, No sign in reply                                                   |  |
| 2492 | 0710102066302020/2 | M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020            | Sec 60(2)                                   |  |  | no index                                                                                       |  |
| 2493 | 0710102067862020/2 | CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED                     | INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020            | Sec 66(1)                                   |  |  | No Index                                                                                       |  |
| 2494 | 0710102068442020/2 | CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED                     | INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020            | Sec 66(1)                                   |  |  | no index                                                                                       |  |
| 2495 | 0710102073762020/1 | VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)                             | INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020            | Sec 60(5)                                   |  |  | no sign in reply                                                                               |  |
| 2496 | 0710102076482020/3 | REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED     | INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020            | Sec 60(5)                                   |  |  | Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed |  |
| 2497 | 0710102076912020/1 | M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD                        | INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020            | Application under any other provisions- IBC |  |  | Wrong Document                                                                                 |  |
| 2498 | 0710102082512020/3 | STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI               | INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020            | Sec 60(5)                                   |  |  | no Sign in written submission                                                                  |  |
| 2499 | 0710102124112019/2 | AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/2321(ND)2019                    | IBC under Sec 7                             |  |  | page 95-99,101 not clear                                                                       |  |
| 2500 | 0710102162062019/4 | NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED    | COMPANY PETITION IB (IBC)/3385(ND)2019                    | IBC under Sec 7                             |  |  | true copy sign missed                                                                          |  |
| 2501 | 0710102165052019/4 | BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED               | COMPANY PETITION IB (IBC)/190(ND)2020                     | IBC under Sec 7                             |  |  | true copy sign missed                                                                          |  |

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|------|---------------------|-----------------------------------------------------------------------------------------------------------------|------------------------------------------------|---------------------------------------------|--|--|-----------------------------------------------------------------------------------------------------------------------------|--|
| 2502 | 0710102009892019/4  | OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI                                         | COMPANY APPEAL(COMPANIES ACT)/336(ND)2019      | Sec 252 (3)                                 |  |  | index missing                                                                                                               |  |
| 2503 | 0710102032072018/4  | ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/5(ND)2019            | IBC Under Sec 9                             |  |  | true copy sign missed                                                                                                       |  |
| 2504 | 0710102065952020/11 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.                                                                 | COMPANY PETITION (COMPANIES ACT)/77(ND)2020    | Sec. 241(1),Sec. 242(4)                     |  |  | Pg- 4 to 13 / 26 to 29 not clear                                                                                            |  |
| 2505 | 0710120012082018/37 | SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD                                                            | COMPANY PETITION IB (IBC)/1248(PB)2018         | IBC under Sec 7                             |  |  | true copy missed & Reply With Final Report Also Filed Wrong Filed                                                           |  |
| 2506 | 0710102134492019/1  | RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED                                                                         | COMPANY PETITION IB (IBC)/2952(ND)2019         | IBC Under Sec 9                             |  |  | wrong file application                                                                                                      |  |
| 2507 | 0710102173792019/3  | GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/424(ND)2020          | IBC Under Sec 9                             |  |  | Document Not Clear                                                                                                          |  |
| 2508 | 0710102014522020/1  | RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/482(ND)2020          | IBC Under Sec 9                             |  |  | Index Missing                                                                                                               |  |
| 2509 | 0710102016602020/2  | SUDHANSHU GUPTA Vs. ASHFAQ ALAM                                                                                 | COMPANY APPLICATION(IBC)/1093(ND)2020          | 19(2)                                       |  |  | wrong File                                                                                                                  |  |
| 2510 | 0710102023502018/12 | ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED                                            | COMPANY PETITION IB (IBC)/1644(PB)2018         | IBC under Sec 7                             |  |  | Annexes Not Clear (Bank Statement Cut in Light Side )                                                                       |  |
| 2511 | 0710102126262019/11 | VINDAL STEEL Vs. FLEXO FOAM PVT.LTD                                                                             | COMPANY PETITION IB (IBC)/2440(ND)2019         | IBC Under Sec 9                             |  |  | Index Missing                                                                                                               |  |
| 2512 | 0710102161032019/3  | VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.                | COMPANY PETITION IB (IBC)/162(ND)2020          | IBC Under Sec 9                             |  |  | Incomplete Document                                                                                                         |  |
| 2513 | 0710102004722019/22 | ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED                                            | COMPANY PETITION IB (IBC)/479(ND)2019          | IBC under Sec 7                             |  |  | wrong File                                                                                                                  |  |
| 2514 | 0710102168862019/3  | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                  | COMPANY APPEAL(COMPANIES ACT)/118(ND)2019      | Sec 252 (1)                                 |  |  | PG NUMBERING MISSED                                                                                                         |  |
| 2515 | 0710102007952020/2  | SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED                                                 | COMPANY APPLICATION(IBC)/574(ND)2020           | Rule 11 of NCLT, 2016                       |  |  | wrong file                                                                                                                  |  |
| 2516 | 0710102139062019/2  | ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED                                                          | COMPANY PETITION IB (IBC)/2739(ND)2019         | IBC Under Sec 9                             |  |  | APPLICATION FILED IN ADDITIONAL wrong File                                                                                  |  |
| 2517 | 0710102173552019/3  | BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED                                                       | COMPANY APPLICATION(IBC)/115(ND)2020           | Rule 11 of NCLT, 2016                       |  |  | Pagination Missing In Index                                                                                                 |  |
| 2518 | 0710102071502019/3  | BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                     | COMPANY APPEAL(COMPANIES ACT)/300(ND)2019      | Sec 252 (1)                                 |  |  | Page No 1 Not Clear & Income Tax Service Missing                                                                            |  |
| 2519 | 0710102172562019/4  | ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA                                                                       | COMPANY PETITION IB (IBC)/207(ND)2020          | IBC under Sec 7                             |  |  | hard and soft amount cut 93-96 97-109 110-122                                                                               |  |
| 2520 | 0710102115252019/6  | M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.                                                       | COMPANY PETITION IB (IBC)/2028(ND)2019         | IBC Under Sec 9                             |  |  | PAGE NUMBERING MISSED AND 2PAGES ARE CUT                                                                                    |  |
| 2521 | 0710102147942019/6  | ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD. | COMPANY APPLICATION(IBC)/856(ND)2019           | Sec 30                                      |  |  | Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy |  |
| 2522 | 0710102130352019/3  | MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE                                                            | COMPANY APPLICATION(IBC)/1289(ND)2019          | Sec 60(5)                                   |  |  | wrong efilng                                                                                                                |  |
| 2523 | 0710120011462018/2  | VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS                                                         | COMPANY APPLICATION(COMPANIES ACT)/18(ND)2015  | Application under any other provisions      |  |  | wrong filing                                                                                                                |  |
| 2524 | 0710102030122020/1  | PANKAJ BATRA Vs. MR. ADITYA AGARWAL                                                                             | INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020 | Application under any other provisions- IBC |  |  | wrong efilng                                                                                                                |  |
| 2525 | 0710102030122020/2  | PANKAJ BATRA Vs. MR. ADITYA AGARWAL                                                                             | INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020 | Application under any other provisions- IBC |  |  | wrong efilng                                                                                                                |  |
| 2526 | 0710102149972019/3  | MOHD NAZIM KHAN Vs. GUNEET BHASIN                                                                               | COMPANY APPLICATION(IBC)/872(ND)2019           | Sec. 45 (1)                                 |  |  | wrong file                                                                                                                  |  |

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|------|---------------------|----------------------------------------------------------------------------------------|----------------------------------------------------------|---------------------------------------------|--|--|---------------------------------------------|--|
| 2527 | 0710102170342019/2  | VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI                                             | COMPANY APPEAL(COMPANIES ACT)/42(ND)2020                 | Sec 252 (3)                                 |  |  | wrong e filing                              |  |
| 2528 | 0710102119722019/1  | CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED                                          | INTERLOCATORY APPLICATION (IBC)/1147(ND)2019             | Sec 60(5)                                   |  |  | wrong e filing                              |  |
| 2529 | 0710102119722019/2  | CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED                                          | INTERLOCATORY APPLICATION (IBC)/1147(ND)2019             | Sec 60(5)                                   |  |  | wrong e filing                              |  |
| 2530 | 0710102119722019/3  | CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED                                          | INTERLOCATORY APPLICATION (IBC)/1147(ND)2019             | Sec 60(5)                                   |  |  | wrong e filing                              |  |
| 2531 | 0710102021392020/1  | JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED                 | COMPANY APPLICATION(IBC)/1328(PB)2020                    | Sec 60(5)                                   |  |  | wrong e filing                              |  |
| 2532 | 0710200412522017/19 | P K SALES COMPANY PVT. LTD. Vs.                                                        | COMPANY PETITION IB (IBC)/417(ND)2017                    | IBC Under Sec 10                            |  |  | wrong index,file not according to index.    |  |
| 2533 | 0710102168612019/3  | MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                     | COMPANY APPEAL(COMPANIES ACT)/44(ND)2020                 | Sec 252 (1)                                 |  |  | wrong file                                  |  |
| 2534 | 0710200411352018/29 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD                              | COMPANY PETITION IB (IBC)/846(ND)2018                    | IBC Under Sec 9                             |  |  | wrong file application                      |  |
| 2535 | 0710102031562020/1  | RAKESH KUMAR JAIN Vs.                                                                  | INTERLOCUTORY APPLICATION (I.B.C)/1919(I)2020            | Application under any other provisions- IBC |  |  | wrong file application                      |  |
| 2536 | 0710102158172019/4  | FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED                                           | COMPANY PETITION IB (IBC)/3386(ND)2019                   | IBC under Sec 7                             |  |  | wrong documnet                              |  |
| 2537 | 0710102415722018/30 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.                       | COMPANY PETITION IB (IBC)/37(PB)2018                     | IBC under Sec 7                             |  |  | Wrong file                                  |  |
| 2538 | 0710102115902019/5  | AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL                                            | COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019          | Rule 11 of NCLT                             |  |  | wrong file                                  |  |
| 2539 | 0710102000042020/1  | SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD                                            | COMPANY APPLICATION(IBC)/109(PB)2020                     | Application under any other provisions- IBC |  |  | STATUS REPORT FILLED IN ADDITIONAL          |  |
| 2540 | 0710120004072018/81 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/934(PB)2018                    | IBC under Sec 7                             |  |  | Index Missing and Pagination Missing        |  |
| 2541 | 0710102003492020/1  | GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                            | COMPANY APPEAL(COMPANIES ACT)/122(ND)2020                | Sec 252 (1)                                 |  |  | page 6,7 cut                                |  |
| 2542 | 0710102097112019/18 | GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED                  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019 | Sec. 230-232 - Second Motion                |  |  | PROOF OF SERVICE MISSED                     |  |
| 2543 | 0710120001682018/7  | BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/461(PB)2017                    | IBC under Sec 7                             |  |  | wrong file                                  |  |
| 2544 | 0710102096652019/5  | GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE LIMITED                | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019  | Sub-section (I) of section 230              |  |  | WRONG FILE IA                               |  |
| 2545 | 0710102010492020/1  | HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED | COMPANY PETITION IB (IBC)/473(ND)2020                    | IBC Under Sec 9                             |  |  | INDEX MISSING                               |  |
| 2546 | 0710102013372020/4  | MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/414(PB)2020                    | IBC Under Sec 9                             |  |  | 138,139,146,147,172,180,183,187 NOT VISIBLE |  |
| 2547 | 0710102024812020/3  | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED                     | COMPANY PETITION IB (IBC)/610(PB)2020                    | IBC under Sec 7                             |  |  | index missing                               |  |
| 2548 | 0710102109702019/9  | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED       | COMPANY PETITION IB (IBC)/1894(ND)2019                   | IBC under Sec 7                             |  |  | WRONG FILE                                  |  |
| 2549 | 0710200400962016/58 | SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATELS PVT. LTD.                              | COMPANY PETITION (COMPANIES ACT)/103(ND)2016             | Application under any other provisions      |  |  | WRONG DOC                                   |  |
| 2550 | 0710200401412016/57 | SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATELS PVT. LTD.                              | COMPANY PETITION (COMPANIES ACT)/102(ND)2016             | Application under any other provisions      |  |  | WRONG DOC                                   |  |
| 2551 | 0710200401412016/58 | SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATELS PVT. LTD.                              | COMPANY PETITION (COMPANIES ACT)/102(ND)2016             | Application under any other provisions      |  |  | WRONG DOC                                   |  |
| 2552 | 0710200401412016/59 | SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATELS PVT. LTD.                              | COMPANY PETITION (COMPANIES ACT)/102(ND)2016             | Application under any other provisions      |  |  | WRONG DOC                                   |  |

|      |                     |                                                                                                                                  |                                                          |                                        |  |  |                                                                             |  |
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| 2553 | 0710200401442016/58 | SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED                                                                   | COMPANY PETITION (COMPANIES ACT)/104(ND)2016             | Application under any other provisions |  |  | wrong doc                                                                   |  |
| 2554 | 0710200401442016/59 | SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED                                                                   | COMPANY PETITION (COMPANIES ACT)/104(ND)2016             | Application under any other provisions |  |  | wrong doc                                                                   |  |
| 2555 | 0710102000902020/1  | AMIT AGRAWAL Vs. SURINDER VASUDEVA                                                                                               | COMPANY APPLICATION(IBC)/183(PB)2020                     | 19(2)                                  |  |  | INDEX MISSING                                                               |  |
| 2556 | 0710102014352020/1  | DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                                        | COMPANY APPEAL(COMPANIES ACT)/171(ND)2020                | Sec 252 (1)                            |  |  | 2,3,4 NOT CLEAR AND PAGE NUMBERING MISS                                     |  |
| 2557 | 0710102028142020/1  | DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI                                                          | COMPANY APPEAL(COMPANIES ACT)/222(ND)2020                | Sec 252 (1)                            |  |  | 1,2 PAGE CUT AND PAGE NUMBERING MISSING                                     |  |
| 2558 | 0710102013802020/2  | SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES                                                                           | COMPANY APPEAL(COMPANIES ACT)/169(ND)2020                | Sec 252 (1)                            |  |  | ALL PAGES CUT                                                               |  |
| 2559 | 0710102013932020/1  | DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.                                                    | COMPANY APPEAL(COMPANIES ACT)/220(ND)2020                | Sec 252 (3)                            |  |  | ALL PAGES CUT                                                               |  |
| 2560 | 0710102015812020/1  | SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.                                                                                        | COMPANY APPEAL(COMPANIES ACT)/213(ND)2020                | Sec 252 (1)                            |  |  | ALL PAGES CUT                                                               |  |
| 2561 | 0710102016762020/1  | LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                                   | COMPANY APPEAL(COMPANIES ACT)/199(ND)2020                | Sec 252 (1)                            |  |  | ALL PAGES CUT                                                               |  |
| 2562 | 0710102024912020/1  | PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                                    | COMPANY APPEAL(COMPANIES ACT)/223(ND)2020                | Sec 252 (3)                            |  |  | TRUE COPY, PAGINATION AND PAGES CUT                                         |  |
| 2563 | 0710102025062020/1  | FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                 | COMPANY APPEAL(COMPANIES ACT)/214(ND)2020                | Sec 252 (3)                            |  |  | PAGINATION NOT MENTION, TRUE COPY MISSED                                    |  |
| 2564 | 0710120003722018/7  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                                                                  | COMPANY PETITION IB (IBC)/939(PB)2018                    | IBC under Sec 7                        |  |  | TRUE COPY MISSED                                                            |  |
| 2565 | 0710102066492020/3  | DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH                                                                                   | COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020           | Sec. 213                               |  |  | document incomplete                                                         |  |
| 2566 | 0710102091932019/2  | GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED                                                                          | COMPANY APPLICATION(IBC)/39(ND)2019                      | Sec 60(5)                              |  |  | page number missing document not proper                                     |  |
| 2567 | 0710102120822019/7  | VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY                                                                                            | COMPANY APPLICATION(IBC)/1756(PB)2019                    | Sec 43(1) r/w Sec 44 (1)               |  |  | Wrong E-Filing                                                              |  |
| 2568 | 0710102064702020/5  | ARUNAV PANKAJ Vs.                                                                                                                | INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020           | Sec 60(5)                              |  |  | 91-94 135-144 158-163 207-209 not clear page true copy missed               |  |
| 2569 | 0710102016512020/1  | KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                                   | COMPANY APPEAL(COMPANIES ACT)/204(ND)2020                | Sec 252 (3)                            |  |  | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service   |  |
| 2570 | 0710102066472020/1  | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                        | COMPANY APPEAL(COMPANIES ACT)/268(ND)2020                | Sec 252 (3)                            |  |  | wrong e-filing                                                              |  |
| 2571 | 0710102133712019/6  | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                                                                                          | COMPANY APPLICATION(IBC)/2184(PB)2019                    | Sec 66(1)                              |  |  | 65-B Certificate missed and all respondents service missed                  |  |
| 2572 | 0710102016052019/11 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED                                                                | COMPANY PETITION IB (IBC)/659(ND)2019                    | IBC under Sec 7                        |  |  | 19-34,37,46,65-83,102-104 not clear page                                    |  |
| 2573 | 0710102722332018/12 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED                                   | COMPANY PETITION IB (IBC)/1665(PB)2018                   | IBC under Sec 7                        |  |  | Supporting affidavit missed with the documents and proof of service missed. |  |
| 2574 | 0710102074682020/1  | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                                                       | COMPANY APPEAL(COMPANIES ACT)/289(ND)2020                | Sec 252 (3)                            |  |  | Wrong document                                                              |  |
| 2575 | 0710102064662020/2  | ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                | COMPANY APPEAL(COMPANIES ACT)/251(ND)2020                | Sec 252 (3)                            |  |  | e-stamp paper uttar pradesh 100 rupees                                      |  |
| 2576 | 0710102016052019/12 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED                                                                | COMPANY PETITION IB (IBC)/659(ND)2019                    | IBC under Sec 7                        |  |  | pg-30,31,34,54,57,65,67,68,69,76,77, 78, not clear                          |  |
| 2577 | 0710102019032020/2  | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020 | Sec. 230-232 - Second Motion           |  |  | Page 125 to 128 not clear                                                   |  |

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| 2578 | 0710102062212020/1  | CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED                                                         | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2020  | Sec. 230-232, Sec 234                       |  |  | index missing and document properly upload          |  |
| 2579 | 0710102035962020/2  | APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED                                                         | COMPANY PETITION (COMPANIES ACT)/68(PB)2020              | Sec 241 (2)                                 |  |  | SIGN MISSED                                         |  |
| 2580 | 0710102062852020/2  | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED                                                                             | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020           | Sec 60(5)                                   |  |  | SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR |  |
| 2581 | 0710102151312019/24 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                                                                  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019             | Sec. 241(1)                                 |  |  | PG 19-20 NOT CLEAR                                  |  |
| 2582 | 0710200410462018/21 | M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.                                                                 | COMPANY PETITION IB (IBC)/330(ND)2018                    | IBC Under Sec 9                             |  |  | Wrong Documents                                     |  |
| 2583 | 0710102075952020/1  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                                                                                      | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020           | Sec 66(1)                                   |  |  | Documents not uploaded proper                       |  |
| 2584 | 0710102076972020/1  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                                                                                      | INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020           | Sec. 45 (1)                                 |  |  | Document not uploaded proper                        |  |
| 2585 | 0710102105962019/9  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED                                                                             | COMPANY PETITION (COMPANIES ACT)/110(PB)2019             | Sec. 241(1),Sec. 244(1)                     |  |  | Document not uploaded proper                        |  |
| 2586 | 0710102142612019/3  | AVINEESH MATTA Vs. KRISHAN BANSAL                                                                                            | COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019           | Sec 30                                      |  |  | Wrong Documents                                     |  |
| 2587 | 0710102035762020/2  | SUMIT BANSAL Vs. MOHINDER JAIN                                                                                               | INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020           | Sec 60(5)                                   |  |  | Wrong Document                                      |  |
| 2588 | 0710102076912020/1  | M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD                                                                                  | INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020           | Application under any other provisions- IBC |  |  | Wrong Documents                                     |  |
| 2589 | 0710102082512020/3  | STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI                                                                         | INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020           | Sec 60(5)                                   |  |  | no Sign in Written Submission                       |  |
| 2590 | 0710102143292019/5  | HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD                                                                              | COMPANY APPLICATION(IBC)/2448(PB)2019                    | Sec 60(5)                                   |  |  | Supporting Affidavit Missed                         |  |
| 2591 | 0710102067482020/2  | RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED                                                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020           | Sec 60(5)                                   |  |  | affidavit and index is missing                      |  |
| 2592 | 0710102081362020/1  | ALD INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                                           | COMPANY APPEAL(COMPANIES ACT)/298(J)2020                 | Sec 252 (1)                                 |  |  | index is missing                                    |  |
| 2593 | 0710102001722020/5  | SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED                                                                                   | COMPANY PETITION (COMPANIES ACT)/36(PB)2020              | Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)    |  |  | True copy sign missed                               |  |
| 2594 | 0710102005122020/4  | UTPAL KANT Vs. SUPERTECH LIMITED                                                                                             | COMPANY PETITION IB (IBC)/377(ND)2020                    | IBC Under Sec 9                             |  |  | Wrong filing                                        |  |
| 2595 | 0710102019032020/2  | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & CTS. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020 | Sec. 230-232 - Second Motion                |  |  | Pag 125 to 128 not clear                            |  |
| 2596 | 0710102030212020/1  | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.                                                                       | INTERLOCUTORY APPLICATION (I.B.C)/1899(J)2020            | Application under any other provisions- IBC |  |  | Only one page wrong document                        |  |
| 2597 | 0710102030212020/2  | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.                                                                       | INTERLOCUTORY APPLICATION (I.B.C)/1899(J)2020            | Application under any other provisions- IBC |  |  | Only one page wrong document                        |  |
| 2598 | 0710102135052019/2  | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED                                         | COMPANY PETITION IB (IBC)/2617(ND)2019                   | IBC Under Sec 9                             |  |  | Wrong file application                              |  |
| 2599 | 0710102009742020/2  | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.                                     | COMPANY PETITION IB (IBC)/128(ND)2020                    | IBC Under Sec 9                             |  |  | Wrong file application                              |  |
| 2600 | 0710102009742020/3  | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.                                     | COMPANY PETITION IB (IBC)/128(ND)2020                    | IBC Under Sec 9                             |  |  | sign on reply,proof of service not clear            |  |
| 2601 | 0710102061192020/1  | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED                                                                         | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020           | Sec 60(5)                                   |  |  | PAGE 40,58 NOT CLEAR                                |  |

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| 2602 | 0710102061192020/2  | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED                                               | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020           | Sec 60(5)                                                      |  |  | PAGE 40,58 NOT CLEAR                                |  |
| 2603 | 0710102146102019/5  | GMS AHMED SYED Vs. EICHER LTD                                                                      | COMPANY PETITION (COMPANIES ACT)/853(ND)2019             | Sec. 58(3)                                                     |  |  | INCOMPLETE DOC                                      |  |
| 2604 | 0710102077362020/1  | BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED                                          | INTERLOCUTORY APPLICATION (I.B.C)/3736(J)2020            | Application under any other provisions- IBC                    |  |  | INDEX MISSED                                        |  |
| 2605 | 0710102076912020/1  | M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD                                                        | INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020           | Application under any other provisions- IBC                    |  |  | wrong efile                                         |  |
| 2606 | 0710102008172020/1  | ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY                      | COMPANY APPLICATION(IBC)/601(ND)2020                     | Sec 60(5)                                                      |  |  | progress report wrong efile                         |  |
| 2607 | 0710102076922020/1  | KUNAL SINGH Vs. AMEREX PRIVATE LIMITED                                                             | INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020           | Rule 11 of NCLT, 2016                                          |  |  | index missed incomplete doc                         |  |
| 2608 | 0710102001172020/3  | SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/188(ND)2020                    | IBC Under Sec 9                                                |  |  | index missed                                        |  |
| 2609 | 0710102001212020/9  | SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED                                | COMPANY APPLICATION(IBC)/207(PB)2020                     | Sec 60(5)                                                      |  |  | sign missed with true copy                          |  |
| 2610 | 0710102008612020/1  | INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                          | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020  | Sec. 230-232, Sec 234                                          |  |  | index missed                                        |  |
| 2611 | 0710102022662020/4  | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD                                                  | COMPANY PETITION (COMPANIES ACT)/49(PB)2020              | Sec. 241(1)                                                    |  |  | true copy sign                                      |  |
| 2612 | 0710102024812020/2  | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED                                 | COMPANY PETITION IB (IBC)/610(PB)2020                    | IBC under Sec 7                                                |  |  | wrong e fill                                        |  |
| 2613 | 0710102025252020/2  | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD                                                  | COMPANY APPLICATION(COMPANIES ACT)/192(PB)2020           | Application under any other provisions                         |  |  | wrong e fill                                        |  |
| 2614 | 0710102083112019/11 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.                                          | COMPANY PETITION IB (IBC)/1164(ND)2019                   | IBC Under Sec 9                                                |  |  | WRONG E FILL                                        |  |
| 2615 | 0710102137862019/4  | CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.) | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019 | Sec. 230-232, Sec 234                                          |  |  | DOC NOT PROPER INDEX                                |  |
| 2616 | 0710102139162019/6  | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                                      | COMPANY PETITION (COMPANIES ACT)/157(ND)2019             | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | TRUE COPY SIGN MISSED                               |  |
| 2617 | 0710200412652017/3  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                                             | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9                                                |  |  | Progress Report-wrong efilling                      |  |
| 2618 | 0710200412652017/4  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                                             | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9                                                |  |  | Progress Report-wrong efilling                      |  |
| 2619 | 0710200412652017/5  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                                             | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9                                                |  |  | progress report -wrong e-filing                     |  |
| 2620 | 0710102002242020/10 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED                                | COMPANY APPLICATION(IBC)/274(PB)2020                     | Sec 60(5)                                                      |  |  | Brief facts of written submission index is missing  |  |
| 2621 | 0710102002242020/9  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED                                | COMPANY APPLICATION(IBC)/274(PB)2020                     | Sec 60(5)                                                      |  |  | Sign is missing on every page of written submission |  |
| 2622 | 0710102002622019/15 | ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD                                         | COMPANY PETITION IB (IBC)/248(ND)2019                    | IBC Under Sec 9                                                |  |  | pagination is missing                               |  |
| 2623 | 0710102009432019/8  | STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED                         | COMPANY PETITION IB (IBC)/324(ND)2019                    | IBC under Sec 7                                                |  |  | Index is missing                                    |  |
| 2624 | 0710102021292020/2  | SUNGIL INDIA PVT LTD Vs.                                                                           | INTERLOCUTORY APPLICATION (IBC)/15(ND)2020               | Application under any other provisions- IBC                    |  |  | Valuation Report have to file as IA, Wrong e-filing |  |
| 2625 | 0710102027802020/3  | AJEET KUMAR SAXENA Vs. ANAND SONBHADRA                                                             | INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020           | Rule 11 of NCLT, 2016                                          |  |  | True copy and signature is missing                  |  |
| 2626 | 0710102033412020/1  | RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED                                                     | INTERLOCUTORY APPLICATION (I.B.C)/2021(J)2020            | Application under any other provisions- IBC                    |  |  | Report have to file as IA, Wrong e-filing           |  |
| 2627 | 0710102066012020/1  | DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED                                    | INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020           | Application under any other provisions- IBC                    |  |  | wrong e-filing                                      |  |
| 2628 | 0710102078142019/17 | SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED                                                 | COMPANY APPLICATION(IBC)/703(PB)2019                     | 19(2)                                                          |  |  | Doc not showing                                     |  |

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| 2629 | 0710102079052019/3  | ATS SERVICES PVT. LTD. Vs. N.A                                                                                                      | COMPANY PETITION (COMPANIES ACT)/69(ND)2019     | Application under any other provisions |  |  | Page 3 not clear                                                               |  |
| 2630 | 0710102080182020/1  | ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED                                                                           | COMPANY APPLICATION (COMPANIES ACT)/399(I)2020  | Rule 11 of NCLT                        |  |  | Uncomplete doc                                                                 |  |
| 2631 | 0710102133212019/5  | CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.                                                                        | COMPANY PETITION IB (IBC)/2552(ND)2019          | IBC Under Sec 9                        |  |  | Wrong filing                                                                   |  |
| 2632 | 0710102009192020/3  | TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                            | COMPANY APPEAL (COMPANIES ACT)/149(ND)2020      | Sec 252 (3)                            |  |  | Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear |  |
| 2633 | 0710102018082020/1  | ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES                                                                                          | COMPANY APPEAL (COMPANIES ACT)/228(ND)2020      | Sec 252 (3)                            |  |  | Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear |  |
| 2634 | 0710102035812020/2  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                                                                      | COMPANY PETITION (COMPANIES ACT)/70(PB)2020     | Sec. 213, Sec. 241(1)                  |  |  | Page 81,82,84 Cut                                                              |  |
| 2635 | 0710102035812020/3  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                                                                      | COMPANY PETITION (COMPANIES ACT)/70(PB)2020     | Sec. 213, Sec. 241(1)                  |  |  | Document not uploaded proper                                                   |  |
| 2636 | 0710102035812020/4  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                                                                      | COMPANY PETITION (COMPANIES ACT)/70(PB)2020     | Sec. 213, Sec. 241(1)                  |  |  | Document not uploaded proper                                                   |  |
| 2637 | 0710102035812020/5  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                                                                      | COMPANY PETITION (COMPANIES ACT)/70(PB)2020     | Sec. 213, Sec. 241(1)                  |  |  | Document not uploaded proper                                                   |  |
| 2638 | 0710102063842020/10 | TARUN BATRA Vs. RAMBHAI JAIN                                                                                                        | INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020  | Sec 60(5)                              |  |  | no Sign in written submission                                                  |  |
| 2639 | 0710102065212020/2  | ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS                                                                                          | INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020  | Sec 60(5)                              |  |  | Page No 83,84,92,93,96,97,98,99 not Clear                                      |  |
| 2640 | 0710102067942020/5  | M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN                                                                            | INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020  | Sec 60(5)                              |  |  | File not uploaded proper                                                       |  |
| 2641 | 0710102068972020/4  | SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR                                                                   | INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020  | Sec 60(5)                              |  |  | File not uploaded proper                                                       |  |
| 2642 | 0710102069912020/1  | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD                                                                                        | INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020  | Sec 60(5)                              |  |  | Page No. 32,34,36,38,40 in Hindi                                               |  |
| 2643 | 0710102071362020/1  | STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA                           | COMPANY APPEAL (COMPANIES ACT)/279(ND)2020      | Sec 252 (3)                            |  |  | File not upload proper                                                         |  |
| 2644 | 0710102071762020/1  | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED                                                                                      | INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020  | Sec 60(5)                              |  |  | Supporting Affidavit Missed                                                    |  |
| 2645 | 0710102083112019/12 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.                                                                           | COMPANY PETITION IB (IBC)/1164(ND)2019          | IBC Under Sec 9                        |  |  | Document not upload proper                                                     |  |
| 2646 | 0710102083192020/1  | REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD                                                                            | INTERLOCUTORY APPLICATION (I.B.C)/3545(I)2020   | 19(2)                                  |  |  | Wrong Document                                                                 |  |
| 2647 | 0710102129312019/10 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ                                                                                          | COMPANY APPLICATION (COMPANIES ACT)/380(ND)2019 | Rule 11 of NCLT                        |  |  | No sign in annexures                                                           |  |
| 2648 | 0710102070182020/1  | ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES                                                                             | COMPANY APPEAL (COMPANIES ACT)/274(ND)2020      | Sec 252 (1)                            |  |  | TRUE COPY SING MISSED                                                          |  |
| 2649 | 0710102070532020/2  | AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA                                                                                              | INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020  | Sec 60(5)                              |  |  | INDEX MISSED UPLOAD PROPERLY                                                   |  |
| 2650 | 0710102073502020/3  | KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES | INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020  | Sec 60(5)                              |  |  | TRUE COPY SING MISSED                                                          |  |
| 2651 | 0710102076942020/1  | UJJAWAL GARMENTS PRIVATE LIMITED Vs.                                                                                                | COMPANY APPEAL (COMPANIES ACT)/282(ND)2020      | Sec 252 (3)                            |  |  | TRUE COPY SING MISSED                                                          |  |

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| 2652 | 0710102091032019/8  | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1404(ND)2019                   | IBC under Sec 7                             |  | INDEX MISSED                          |            |
| 2653 | 0710102112472019/10 | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2013(ND)2019                   | IBC Under Sec 9                             |  | PG 20,21,22,24,25 NOT CLEAR           |            |
| 2654 | 0710102112472019/9  | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2013(ND)2019                   | IBC Under Sec 9                             |  | PG 20,21,22,24,25 NOT CLEAR           |            |
| 2655 | 0710102129312019/11 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ                                                   | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019           | Rule 11 of NCLT                             |  | TRUE COPY MISSED & VOLUME BREAK       |            |
| 2656 | 0710120005252018/15 | GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.                                                       | COMPANY PETITION IB (IBC)/560(ND)2018                    | Application under any other provisions      |  | ALPPPLICATION FILE IN ADDESTIONAL     |            |
| 2657 | 0710102071962020/1  | MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED                     | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020 | Sec. 230-232 - Second Motion                |  | true copy sign missed                 |            |
| 2658 | 0710102083202020/1  | SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.                            | COMPANY PETITION (COMPANIES ACT)/107(I)2020              | Sec. 213                                    |  | wrong file                            |            |
| 2659 | 0710102135052019/3  | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED         | COMPANY PETITION IB (IBC)/2617(ND)2019                   | IBC Under Sec 9                             |  | wrong file                            |            |
| 2660 | 0710102171192019/9  | SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.                                                   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020  | Sec. 230-232 - Second Motion                |  | different document wrong file         |            |
| 2661 | 0710200404622018/6  | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.                       | COMPANY PETITION IB (IBC)/589(PB)2018                    | IBC under Sec 7                             |  | wrong file                            |            |
| 2662 | 0710102407942018/18 | S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/755(PB)2018                    | IBC under Sec 7                             |  | no doc                                | 14-09-2020 |
| 2663 | 0710102015092018/7  | MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/1383(PB)2018                   | IBC under Sec 7                             |  | Sign is missing on written submission | 15-09-2020 |
| 2664 | 0710102132562019/7  | VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA                 | COMPANY PETITION (COMPANIES ACT)/765(ND)2019             | Sec 252 (1)                                 |  | All pages are not clear               | 15-09-2020 |
| 2665 | 0710200412652017/6  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                                       | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9                             |  | Wrong e-filing                        | 12-09-2020 |
| 2666 | 0710102002242020/10 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED                          | COMPANY APPLICATION(IBC)/274(PB)2020                     | Sec 60(5)                                   |  | Index is missing                      | 11-09-2020 |
| 2667 | 0710102002242020/7  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED                          | COMPANY APPLICATION(IBC)/274(PB)2020                     | Sec 60(5)                                   |  | True copy is missing on annexures     | 03-09-2020 |
| 2668 | 0710102008172020/1  | ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY                | COMPANY APPLICATION(IBC)/601(ND)2020                     | Sec 60(5)                                   |  | Wrong e-filing                        | 12-09-2020 |
| 2669 | 0710102014352020/2  | DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                    | COMPANY APPEAL(COMPANIES ACT)/171(ND)2020                | Sec 252 (1)                                 |  | wrong e-filing                        | 15-09-2020 |
| 2670 | 0710102015752019/2  | SURINDER KUMAR Vs.                                                                           | COMPANY APPLICATION(IBC)/148(ND)2019                     | Application under any other provisions- IBC |  | True copy is missing on annexures     | 15-09-2020 |
| 2671 | 0710102031562020/1  | RAKESH KUMAR JAIN Vs.                                                                        |                                                          | Application under any other provisions- IBC |  | File report as an IA, wrong e-filing  | 10-09-2020 |
| 2672 | 0710102065512020/2  | SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED                                           | INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020           | Sec 60(5)                                   |  | True Copy is missing                  | 15-09-2020 |
| 2673 | 0710102066382020/2  | CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD                                           | COMPANY PETITION IB (IBC)/857(PB)2020                    | IBC under Sec 7                             |  | Pagination is missing on index        | 15-09-2020 |
| 2674 | 0710102066382020/3  | CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD                                           | COMPANY PETITION IB (IBC)/857(PB)2020                    | IBC under Sec 7                             |  | Pagination is missing on index        | 15-09-2020 |
| 2675 | 0710102068972020/4  | SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR                            | INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020           | Sec 60(5)                                   |  | Index is missing                      | 12-09-2020 |
| 2676 | 0710102069912020/1  | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD                                                 | INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020           | Sec 60(5)                                   |  | NOT FOUND                             | 12-09-2020 |

|      |                     |                                                                                                                                     |                                                |                                             |  |  |                                                                          |            |
|------|---------------------|-------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|---------------------------------------------|--|--|--------------------------------------------------------------------------|------------|
| 2677 | 0710102072952020/1  | ANKITA MITHAL Vs. CHD DEVELOPERS                                                                                                    | COMPANY PETITION (COMPANIES ACT)/100(ND)2020   | Sec. 73(4)                                  |  |  | Index is missing                                                         | 15-09-2020 |
| 2678 | 0710102076382020/1  | ATUL MITTAL Vs. SANJAY JAIN                                                                                                         | INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020 | 19(2)                                       |  |  | Application -wrong e-filing                                              | 15-09-2020 |
| 2679 | 0710102078592020/2  | HDFC BANK LTD. Vs. MR. ASHOK CHOPRA                                                                                                 | INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020 | Sec 60(5)                                   |  |  | Sign on every page of Reply                                              | 15-09-2020 |
| 2680 | 0710102078592020/3  | HDFC BANK LTD. Vs. MR. ASHOK CHOPRA                                                                                                 | INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020 | Sec 60(5)                                   |  |  | Sign is missing on every page of reply                                   | 15-09-2020 |
| 2681 | 0710102109492019/3  | KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED                                                                           | COMPANY APPLICATION(IBC)/992(ND)2019           | Sec 60(5)                                   |  |  | PG-22-28 NOT CLEAR                                                       | 15-09-2020 |
| 2682 | 0710102141832019/5  | MANISH GUPTA Vs. TURTLE BOOKS PVT LTD                                                                                               | INTERLOCUTORY APPLICATION (IBC)/2605(PB)2019   | Sec 30                                      |  |  | true copy sing                                                           | 15-09-2020 |
| 2683 | 0710102423182018/6  | STATE BANK OF INDIA Vs. M/S. METENERE LIMITED                                                                                       | COMPANY PETITION IB (IBC)/639(PB)2018          | IBC under Sec 7                             |  |  | index missed sing missed client and adv                                  | 15-09-2020 |
| 2684 | 0710200408562018/10 | VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED                                                                       | COMPANY PETITION (COMPANIES ACT)/1(ND)2018     | Sec. 241(1),Sec. 242(4)                     |  |  | pg 117 not clear                                                         | 15-09-2020 |
| 2685 | 0710102065212020/2  | ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS                                                                                          | INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020 | Sec 60(5)                                   |  |  | pg -134-148 cut                                                          | 12-09-2020 |
| 2686 | 0710102073502020/3  | KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES | INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020 | Sec 60(5)                                   |  |  | proof of service missed & vol break                                      | 12-09-2020 |
| 2687 | 0710102075132020/2  | JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.                                                                    | INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020 | Sec 60(5)                                   |  |  | application file in addestional wrong filing                             | 15-09-2020 |
| 2688 | 0710102076232020/4  | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED                                  | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020 | Sec 60(5)                                   |  |  | PG-17 ,62,124, NOT CLEAR 352 CUT ,                                       | 15-09-2020 |
| 2689 | 0710102078142019/17 | SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED                                                                                  | COMPANY APPLICATION(IBC)/703(PB)2019           | 19(2)                                       |  |  | TRUE COPY SING MISSED                                                    | 11-09-2020 |
| 2690 | 0710102080082020/1  | AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                                             | COMPANY APPEAL(COMPANIES ACT)/296(ND)2020      | Sec 252 (3)                                 |  |  | PG- 6,8,10,14,16,18,20,22,24,26,28,30, 32,34 NOT CLEAR , WRONG AFFIDAVIT | 15-09-2020 |
| 2691 | 0710102092162019/11 | MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD                                                                         | COMPANY PETITION IB (IBC)/1696(ND)2019         | Sec. 58(3),Sec. 59                          |  |  | TRUE COPY SING MISSED                                                    | 15-09-2020 |
| 2692 | 0710102163082019/2  | NITIN SRIVASTAVA Vs. MANISH GUPTA                                                                                                   | COMPANY APPLICATION(IBC)/2773(PB)2019          | Sec 60(2)                                   |  |  | TRUE COPY SING MISSED                                                    | 15-09-2020 |
| 2693 | 0710200000062017/10 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED                                                                    | COMPANY PETITION IB (IBC)/495(ND)2017          | Application under any other provisions      |  |  | wrong e-filing                                                           | 16-09-2020 |
| 2694 | 710102019112020     | SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD                                                                           | COMPANY PETITION IB (IBC)/528(ND)2020          | IBC Under Sec 9                             |  |  | wrong filing                                                             | 21-09-2020 |
| 2695 | 0710102078242020/1  | ORATOR MARKETING PVT .LTD Vs. SAMITEX DESINZ PVT LTD                                                                                | COMPANY PETITION IB (IBC)/908(ND)2020          | IBC under Sec 7                             |  |  | TRUE COPY SING EVERY PAGE & DEPONENT SING MISSED AFFEDAVIT NOT VERIFY    | 17-09-2020 |
| 2696 | 0710102079492020/1  | CHANDRA PRAKASH Vs. RAVINDER KUMAR                                                                                                  | INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020 | Sec 66(1)                                   |  |  | TRUE COPY SING EVERY PAGE                                                | 17-09-2020 |
| 2697 | 0710102163202019/4  | M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED                                                                             | COMPANY PETITION IB (IBC)/3433(ND)2019         | IBC Under Sec 9                             |  |  | PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER                    | 17-09-2020 |
| 2698 | 0710102163342019/3  | BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED                                                                               | COMPANY PETITION IB (IBC)/3430(ND)2019         | IBC Under Sec 9                             |  |  | PG 51 NOT CLEAR                                                          | 17-09-2020 |
| 2699 | 0710102149722019/5  | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES                                                                                 | INTERLOCUTORY APPLICATION (IBC)/85(ND)2019     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |  |  | INDEX MISSED                                                             | 18-09-2020 |
| 2700 | 0710102023592020/1  | ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED                                                                               | COMPANY APPLICATION(IBC)/1502(ND)2020          | Application under any other provisions- IBC |  |  | WRONG EFILE                                                              | 21-09-2020 |
| 2701 | 0710102061532020/2  | VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                      | COMPANY APPEAL(COMPANIES ACT)/246(ND)2020      | Sec 252 (3)                                 |  |  | INDEX MISSED                                                             | 21-09-2020 |

|      |                     |                                                                                                          |                                                         |                                                                |  |  |                                              |            |
|------|---------------------|----------------------------------------------------------------------------------------------------------|---------------------------------------------------------|----------------------------------------------------------------|--|--|----------------------------------------------|------------|
| 2702 | 0710102068862020/1  | PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH                                                               | INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020          | Sec 60(5)                                                      |  |  | VOL-2 BREAK                                  | 21-09-2020 |
| 2703 | 0710102079132020/3  | YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED                                                        | INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020          | Sec 60(5)                                                      |  |  | wrong e-filing                               | 21-09-2020 |
| 2704 | 0710102068752020/2  | MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020          | Sec 60(5)                                                      |  |  | sign miss0710102068752020/2                  | 21-09-2020 |
| 2705 | 0710102117932019/2  | ANAND SAHOO Vs. SUPERTech LIMITED                                                                        | COMPANY PETITION IB (IBC)/2186(ND)2019                  | IBC under Sec 7                                                |  |  | SIGN MISSED                                  | 21-09-2020 |
| 2706 | 0710200409952018/6  | SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED                                                          | COMPANY PETITION IB (IBC)/55(ND)2018                    | IBC Under Sec 9                                                |  |  | index missed                                 | 21-09-2020 |
| 2707 | 0710200409952018/7  | SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED                                                          | COMPANY PETITION IB (IBC)/55(ND)2018                    | IBC Under Sec 9                                                |  |  | index missed                                 | 21-09-2020 |
| 2708 | 0710102030412020/1  | CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHADELWAL                                                         | INTERLOCUTORY APPLICATION (I.B.C)/1848(J)2020           | Sec 60(5)                                                      |  |  | Page end signature missing                   | 22-09-2020 |
| 2709 | 710102079052019     | ATS SERVICES PVT. LTD. Vs. N.A                                                                           | COMPANY PETITION (COMPANIES ACT)/69(ND)2019             | Application under any other provisions                         |  |  | Wrong e-filing                               | 22-09-2020 |
| 2710 | 0710102093852019/1  | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS                          | COMPANY PETITION (COMPANIES ACT)/94(PB)2019             | Sec. 213,Sec. 241(1),Sec. 242(4)                               |  |  | PAGE NUMBERING MISSED TRUE COPY SING MISSED  | 22-09-2020 |
| 2711 | 0710102128122019/7  | TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/2417(ND)2019                  | IBC Under Sec 9                                                |  |  | APPLICATION FILE IN ADDEITIONAL WRONG FILING | 22-09-2020 |
| 2712 | 0710102139162019/10 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                                            | COMPANY PETITION (COMPANIES ACT)/157(ND)2019            | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | INDEX MISSED                                 | 22-09-2020 |
| 2713 | 0710102139162019/9  | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                                            | COMPANY PETITION (COMPANIES ACT)/157(ND)2019            | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | PG-45,47-50 NOT CLEAR                        | 16-09-2020 |
| 2714 | 0710102146482019/5  | TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/2968(ND)2019                  | IBC Under Sec 9                                                |  |  | APPLICATION FILE IN ADDEITIONAL WRONG FILING | 22-09-2020 |
| 2715 | 0710102151312019/33 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                                              | COMPANY PETITION (COMPANIES ACT)/173(PB)2019            | Sec. 241(1)                                                    |  |  | AFFIDAVIT VERIFIED DATE MISSED               | 22-09-2020 |
| 2716 | 0710102166692019/4  | UMESH GARG Vs. BANK OF BARODA                                                                            | COMPANY APPLICATION(IBC)/2861(PB)2019                   | Sec 60(5)                                                      |  |  | AFFIDAVIT VERIFIED DATE MISSED               | 22-09-2020 |
| 2717 | 0710102007572019/9  | ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.                                                 | COMPANY PETITION IB (IBC)/449(PB)2019                   | IBC under Sec 7                                                |  |  | INDEX MISSED                                 | 22-09-2020 |
| 2718 | 0710102007612020/3  | FOCUS BUILDWELL PRIVATE LIMITED Vs.                                                                      | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2020 | Sec. 230-232, Sec 234                                          |  |  | TRUE COPY SING MISSED                        | 22-09-2020 |
| 2719 | 0710102011862020/2  | MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA                    | COMPANY APPEAL(COMPANIES ACT)/157(ND)2020               | Sec 252 (1)                                                    |  |  | FILE AS A APPLICATION                        | 22-09-2020 |
| 2720 | 0710102018582020/2  | AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED                                       | COMPANY PETITION IB (IBC)/497(ND)2020                   | IBC Under Sec 9                                                |  |  | INDEX MISSED SERVICE MISSED                  | 22-09-2020 |
| 2721 | 0710102028842020/1  | SHAIENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.                                         | INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020          | Sec 60(5)                                                      |  |  | NOT UPLOAD PROPERLY                          | 22-09-2020 |
| 2722 | 0710102079132020/4  | YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED                                                        | INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020          | Sec 60(5)                                                      |  |  | wrong e-fill                                 | 22-09-2020 |
| 2723 | 0710102409572018/4  | USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.                                                              | COMPANY PETITION IB (IBC)/486(PB)2018                   | IBC under Sec 7                                                |  |  | pg 14-18 not clear                           | 22-09-2020 |
| 2724 | 0710102033072020/1  | RELIGARE FINVEST LIMITED Vs. PARSNATH DEVELOPERS LIMITED                                                 | COMPANY PETITION IB (IBC)/959(ND)2020                   | IBC under Sec 7                                                |  |  | Wrong e-file Document (Application Filed)    | 24-09-2020 |
| 2725 | 0710102068392020/5  | HEMANT KHADELWAL Vs. NIHO CONSTRUCTION                                                                   | COMPANY PETITION (COMPANIES ACT)/89(ND)2020             | Sec. 241(1)                                                    |  |  | No index, true copy sign missed              | 24-09-2020 |
| 2726 | 0710102082882020/1  | AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.                                                             | INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020          | Sec. 12A                                                       |  |  | NO Index , NO Pagination                     | 24-09-2020 |

|      |                     |                                                                                               |                                                 |                                        |  |                                                                                                      |            |
|------|---------------------|-----------------------------------------------------------------------------------------------|-------------------------------------------------|----------------------------------------|--|------------------------------------------------------------------------------------------------------|------------|
| 2727 | 0710102107652019/7  | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/1808(ND)2019          | IBC under Sec 7                        |  | No documents uploaded                                                                                | 24-09-2020 |
| 2728 | 0710102160992019/5  | IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/3(ND)2020             | IBC under Sec 7                        |  | True copy sign missed                                                                                | 24-09-2020 |
| 2729 | 0710102009832019/5  | M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.                          | COMPANY PETITION IB (IBC)/364(ND)2019           | IBC Under Sec 9                        |  | NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign           | 24-09-2020 |
| 2730 | 0710102025572018/6  | FLEXITUFF VENTURES INTERNATIONAL LIMITED Vs. TREND FLOORING PRIVATE LIMITED                   | COMPANY PETITION IB (IBC)/1694(ND)2018          | IBC Under Sec 9                        |  | page no. 16 to 35 page cut                                                                           | 24-09-2020 |
| 2731 | 0710102032752018/8  | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/144(ND)2016    | Section 420                            |  | True Copy Sign is missing in whole documents                                                         | 24-09-2020 |
| 2732 | 0710102033472020/2  | GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED                                       | COMPANY PETITION IB (IBC)/795(ND)2020           | IBC Under Sec 9                        |  | True copy sign missing                                                                               | 24-09-2020 |
| 2733 | 0710102036082020/1  | PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED                            | COMPANY PETITION IB (IBC)/899(ND)2020           | IBC under Sec 7                        |  | True copy sign missed on annexure                                                                    | 24-09-2020 |
| 2734 | 0710102063872020/2  | CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED                  | COMPANY PETITION IB (IBC)/834(PB)2020           | IBC under Sec 7                        |  | True Copy sign missing                                                                               | 24-09-2020 |
| 2735 | 0710102068392020/6  | HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION                                                        | COMPANY PETITION (COMPANIES ACT)/89(ND)2020     | Sec. 241(1)                            |  | Index is missing, True copy sign is missing in whole document                                        | 24-09-2020 |
| 2736 | 0710102068942020/4  | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED                                        | COMPANY PETITION (COMPANIES ACT)/86(ND)2020     | Sec. 213,Sec. 241(1),Sec. 242(4)       |  | Wrong e-filing                                                                                       | 24-09-2020 |
| 2737 | 0710102075952020/2  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                                                       | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020  | Sec 66(1)                              |  | page no. 25 to 42 small fonts and data is not cleared                                                | 24-09-2020 |
| 2738 | 0710102079052019/3  | ATS SERVICES PVT. LTD. Vs. N.A                                                                | COMPANY PETITION (COMPANIES ACT)/69(ND)2019     | Application under any other provisions |  | Wrong application filed , small fonts and unreadable data                                            | 24-09-2020 |
| 2739 | 0710102081722020/1  | KHOOSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES                                         | COMPANY APPLICATION (COMPANIES ACT)/422(ND)2020 | Rule 11 of NCLT                        |  | cument not properly upload                                                                           | 24-09-2020 |
| 2740 | 0710102100492019/3  | HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                    | COMPANY APPEAL (COMPANIES ACT)/605(ND)2019      | Sec 252 (3)                            |  | page no. 18 to 20 translate missing                                                                  | 24-09-2020 |
| 2741 | 0710102103352019/17 | MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/1731(ND)2019          | IBC under Sec 7                        |  | page no. 25 to 42, small fonts and uncleared data.                                                   | 24-09-2020 |
| 2742 | 0710102108652019/10 | ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED                    | COMPANY PETITION IB (IBC)/1874(ND)2019          | IBC Under Sec 9                        |  | Wrong filed application, true copy sign missing                                                      | 24-09-2020 |
| 2743 | 710102123382019     | KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL (COMPANIES ACT)/666(ND)2019      | Sec 252 (3)                            |  | Wrong filed                                                                                          | 24-09-2020 |
| 2744 | 0710102161722019/6  | SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.                                        | COMPANY PETITION IB (IBC)/3372(ND)2019          | IBC under Sec 7                        |  | page no. 13 unreadable data, page no. 16 tickets are not cleared                                     | 24-09-2020 |
| 2745 | 0710120003722018/10 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                               | COMPANY PETITION IB (IBC)/939(PB)2018           | IBC under Sec 7                        |  | page no. 30, 31, 35, 41, 48, 53, 55, 56, 57, 58, 59, 60 to 65, 90, 99, 116, 124 data is not cleared, | 03-09-2020 |
| 2746 | 0710120003722018/7  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                               | COMPANY PETITION IB (IBC)/939(PB)2018           | IBC under Sec 7                        |  | True Copy Sign Missing                                                                               | 10-09-2020 |
| 2747 | 0710120003722018/8  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                               | COMPANY PETITION IB (IBC)/939(PB)2018           | IBC under Sec 7                        |  | page no. 116 is not clear.                                                                           | 03-09-2020 |
| 2748 | 0710120003722018/9  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                               | COMPANY PETITION IB (IBC)/939(PB)2018           | IBC under Sec 7                        |  | True Copy Sign missing in whole documents                                                            | 03-09-2020 |
| 2749 | 0710200404622018/6  | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.                        | COMPANY PETITION IB (IBC)/589(PB)2018           | IBC under Sec 7                        |  | Wrong filed application                                                                              | 12-09-2020 |
| 2750 | 0710200420362018/51 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.                               | COMPANY PETITION IB (IBC)/456(ND)2018           | IBC under Sec 7                        |  | Page no. 3, 4, 5 are missing                                                                         | 01-09-2020 |
| 2751 | 710102007222019     | Punjab National Bank V/s. General Power Company Pvt. Ltd.                                     | IB/637/PB/2018                                  | Dhir & Dhir Associates                 |  | [Hard+Soft]-Advance Service / Application Not Signed                                                 | 30-Jan-19  |
| 2752 | 710102009802019     | APPL Industries Ltd. V/s. Auto Décor Pvt. Limited                                             | IB/530/ND/2018                                  | M.P SAHAY                              |  | [Hard+Soft]-Advance Service                                                                          | 08-Feb-19  |
| 2753 | 710102004572019     | Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited                               | Section-9                                       | Subhash Mahangare                      |  | E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare                    | 23-Jan-19  |

|      |                    |                                                                                      |                            |                      |  |  |                                                                                                                                             |           |
|------|--------------------|--------------------------------------------------------------------------------------|----------------------------|----------------------|--|--|---------------------------------------------------------------------------------------------------------------------------------------------|-----------|
| 2754 | 710102013072019    | Standard Chartered Bank V/s. Woolways (India) Limited                                | IB/29/ND/2018              | Yogesh Goyal         |  |  | [Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break                                  | 19-Feb-19 |
| 2755 | 0710102024652018/4 | MADHUMEET KAUAR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD                           | APPLICATION                | CHHANDA DAS          |  |  | OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10,4 NOT CLEAR                                                                                | 06-Mar-19 |
| 2756 | 710102012332019/1  | Mohit Kalkhade V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited | IB/461/2019                | Amit Srivastava      |  |  | [Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date                                                                                      | 11-Mar-19 |
| 2757 | 710102062032019    | Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.                                    | IB/137/ND/2018             | Sunder Khatri        |  |  | [Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper                                                 | 15-Mar-19 |
| 2758 | 710102060902019/1  | Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.               | CP. No.44/2005             | Mahesh Agarwal       |  |  | [Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit                                                           | 28-Mar-19 |
| 2759 | 710102078082019    | Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited                    | IB/456/ND/2018             | Himanshu Kapoor      |  |  | [Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62                                                                                        | 12-Apr-19 |
| 2760 | 710102078102019    | Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited                    | IB/456/ND/2018             | Himanshu Kapoor      |  |  | [Hard+Soft] Missing Pg-114 / Repeated Pg-120                                                                                                | 12-Apr-19 |
| 2761 | 710102078092019    | Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited                    | IB/456/ND/2018             | Himanshu Kapoor      |  |  | [Hard+Soft]-Translate Pg-48,65,69                                                                                                           | 12-Apr-19 |
| 2762 | 710102006732019    | Technologies Plus India Pvt. Ltd. V/s. ROC                                           | Section-252                | Nitika Goel          |  |  | Two Volumes Missing                                                                                                                         | 29-Jan-19 |
| 2763 | 710102093752019    | SICOM Ltd. V/s. Udayraj Patwardhan                                                   | IB/1083/PB/2018            | Rajpal Singh         |  |  | Document Not Upload                                                                                                                         | 04-Jun-19 |
| 2764 | 710102097202019    | GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.               | IB/1792/ND/18              | Rohit Sharma         |  |  | [Soft]-Index Not Properly / Document Not Uploaded                                                                                           | 20-Jun-19 |
| 2765 | 710102076632019    | Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.                                | Section-245/242/447        | Mani Bhushan Sinha   |  |  | [Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500                                                                 | 16-Jul-19 |
| 2766 | 710102104172019    | Aditi Engineering V/s. Tecpro Engineers Ltd.                                         | IB/300/PB/17               | S.K Sharma           |  |  | Document Not Upload                                                                                                                         | 17-Jul-19 |
| 2767 | 710102092532019/1  | BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.                                | IB/401/ND/17               | Rakesh Kumar         |  |  | [Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / / [Soft]-Whitner Pg-12-28                                                     | 31-Jul-19 |
| 2768 | 710102107992019    | Great India Creative Pvt Ltd                                                         | 1st Motion Section-230-232 | Ashish Middha        |  |  | [Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231                                                      | 07-Aug-19 |
| 2769 | 710102079912019/4  | JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.                       | IB/1049/ND/19              | Adarsh Kumar Tiwari  |  |  | [Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399, 404,409,414,471,477,484,493,502, 506,513,516 / Wrong Arrange-380 etc....          | 29-Aug-19 |
| 2770 | 710102096432019/2  | Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.                                  | IB/786/PB/18               | Ranjana Roy Gawai    |  |  | [Hard]-Missing-48                                                                                                                           | 30-Aug-19 |
| 2771 | 710102119962019    | Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.                                    | Section-9                  | Suwarn Rajan Chauhan |  |  | [Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-203,205,312,313, / Pg Cut-171-172                                             | 05-Sep-19 |
| 2772 | 710102003222019    | Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.                 | Section-9                  | Ayush Sharma         |  |  | Case Withdrawl By Advocate                                                                                                                  | 16-Jan-19 |
| 2773 | 710102122362019    | Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.                                       | Section-9                  | Dr. Sarvam Khare     |  |  | Jurisdiction Gurugram                                                                                                                       | 12-Sep-19 |
| 2774 | 710102116962019    | Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.                       | IB/288/ND/19               | Raj Kamal            |  |  | [Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document                                                                         | 16-Sep-19 |
| 2775 | 710102124182019    | Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.           | Section-9                  | Siddharth Mittal     |  |  | Registered Office Gujarat                                                                                                                   | 16-Sep-19 |
| 2776 | 710102124252019    | Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.                                         | Section-7                  | PSP Legal            |  |  | [Hard+Soft]-Pg Not Clear-94,107-111,86-96                                                                                                   | 17-Sep-19 |
| 2777 | 710102119512019    | Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.                                      | Section-9                  | NIL                  |  |  | [Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94                                                                                      | 17-Sep-19 |
| 2778 | 710102112152019/2  | Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.                            | IB/1958/PB/19              | Ranjana Roy Gawai    |  |  | [Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing                                                                             | 18-Sep-19 |
| 2779 | 710102081982019/1  | Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.                  | IB1055/PB/19               | Ranjana Roy Gawai    |  |  | [Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing                                                                          | 18-Sep-19 |
| 2780 | 710102074022019/1  | Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.                                    | IB/818/PB/19               | Mayank Sharma        |  |  | [Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filling / A4 Size Pgs-21-45 | 19-Sep-19 |
| 2781 | 710102125032019    | Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.                                      | IB/451/PB/18               | Nalini               |  |  | [Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161                                                                           | 18-Sep-19 |
| 2782 | 710102118182019    | Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.                                  | Section-9                  | Manish Kumar         |  |  | Jurisdiction West Bengal                                                                                                                    | 19-Sep-19 |
| 2783 | 710102090922019/4  | Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.                    | IB/1361/2019               | Ranjana Roy Gawai    |  |  | [Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-60,78,94                                                                      | 23-Sep-19 |
| 2784 | 710102085372019/6  | Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.                   | CAA/60/PB/18               | Pankaj Jain          |  |  | Wrong Document                                                                                                                              | 24-Sep-19 |
| 2785 | 710102128072019    | Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited                    | IB/76/PB/2018              | Videh Vaish          |  |  | [Hard+Soft]-Original Order                                                                                                                  | 24-Sep-19 |

|      |                    |                                                                                                               |                           |                                  |  |  |                                                                                                                                                                                                                |           |
|------|--------------------|---------------------------------------------------------------------------------------------------------------|---------------------------|----------------------------------|--|--|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|
| 2786 | 710102106552019/6  | Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.                                          | IB/1811/ND/19             | Sudeep Singh                     |  |  | [Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign                                                                                                                       | 25-Sep-19 |
| 2787 | 710102097842019/3  | State Bank Of India V/s. JKM Infra Projects Ltd.                                                              | IB/1693/ND/19             | UKCA & Partners                  |  |  | [Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822,823-831,483,488-491,533-536,859,860,868,871,893,895,897,904,867 etc.... | 27-Sep-19 |
| 2788 | 710102131102019    | Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.                                                                     | IB/547/PB/2018            | Priyaranjan Dubey                |  |  | Document Not Upload                                                                                                                                                                                            | 01-Oct-19 |
| 2789 | 710102075872019/2  | Pawan V/s. Supertech Township Project Ltd.                                                                    | IB/904/ND/2019            | Rishi Kapoor                     |  |  | [Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21                                                                                                                                                   | 03-Oct-19 |
| 2790 | 710102106642019/3  | Ashish Bankar V/s. NU Tek India Ltd.                                                                          | IB/1226/ND/19             | Arun Jain                        |  |  | Document Not Upload                                                                                                                                                                                            | 09-Oct-19 |
| 2791 | 710102133022019    | R.I Buildtech V/s. Kindle Developers Pvt. Ltd.                                                                | IB/470/ND/2017            | Naveen Bhardwaj                  |  |  | [Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing                                                                      | 14-Oct-19 |
| 2792 | 710102087572019/1  | Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.                                                             | CP.No.365/ND/19           | Pratibha Sinha                   |  |  | Document Not Upload / Pg Not Clear-68,83,138                                                                                                                                                                   | 15-Oct-19 |
| 2793 | 710102090682019/3  | Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.                               | IB/1405/2019              | Rachit Aggarwal                  |  |  | [Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..                                                                                                               | 03-Oct-19 |
| 2794 | 710102139382019    | Income Tax V/s. Omni Commotrade Pvt Ltd Ors                                                                   | Section-252               | Laxmi guring                     |  |  | Registered Office Haryana                                                                                                                                                                                      | 21-Oct-19 |
| 2795 | 0710102126262019/2 | Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd                                                                      | IB/2440/ND/ 2019          | Rakesh Kumar                     |  |  | [Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft                                                                                                                 | 21-Oct-19 |
| 2796 | 710102033012018/8  | Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.                                           | CP.No.217/ND/17           | Sarevesh Kashyap                 |  |  | [Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87                                                                                                                                               | 22-Oct-19 |
| 2797 | 710102139632019    | Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.                                                                     | IB/452/ND/2017            | Debashis Nanda                   |  |  | [Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22                                                                                                                                                        | 22-Oct-19 |
| 2798 | 710102125922019/1  | Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.                                                             | IB/2347/2019              | PSP Legal                        |  |  | [Hard]-Original Affidavit & E-Stamp Paper                                                                                                                                                                      | 22-Oct-19 |
| 2799 | 710102002702019/6  | Sanjay Kapoor V/s. TDI Infrastructure Ltd.                                                                    | IB/134/ND/2019            | Rajnish Singh                    |  |  | Document Not Properly Uploaded                                                                                                                                                                                 | 23-Oct-19 |
| 2800 | 710102135492019    | Suresh Kumar Arora V/s. BPTP Ltd.                                                                             | Section-7                 | Pawan Kumar Ray                  |  |  | Registered Office Haryana                                                                                                                                                                                      | 24-Oct-19 |
| 2801 | 710102134642019    | Toolika Bhargava & Ors. V/s. BPTP Ltd                                                                         | Section-7                 | Pawan Kumar Ray                  |  |  | Registered Office Haryana                                                                                                                                                                                      | 24-Oct-19 |
| 2802 | 710102140552019    | Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.                                                           | IB/329/ND/2019            | Rajendra K. Salecha              |  |  | [Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87                                                                                                                                               | 23-Oct-19 |
| 2803 | 710200415812018/1  | Uttarakhand Projects Pvt. Ltd. V/s. ROC                                                                       | CA.No.288/252/ND/2018     | M. Yadunihushana Rao             |  |  | Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign                                                                                                                                                    | 31-Oct-19 |
| 2804 | 710102142672019    | Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.                                               | IB/1751/ND/2019           | Kapoor & Company                 |  |  | [Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187-191                                                                                                                           | 31-Oct-19 |
| 2805 | 0710102119002019/1 | Deepak Khurana V/s. Earth Infrastructure Ltd.                                                                 | CP No. (IB) 401 (ND) 2017 | Anurag Bhatt/Ishita Srivastava   |  |  | [Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof of service                                                                                                                                                       | 05-Nov-19 |
| 2806 | 710102143942019    | Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.                                               | Section 252               | Vibhooti Malhotra                |  |  | [Hard]-All Respondents Services / ROC                                                                                                                                                                          | 05-Nov-19 |
| 2807 | 710102118802019/5  | Ghan Shyam Sharma V/s. Anurag Kumar Sinha                                                                     | IB/2218/ND/2019           | Vishal Mishra                    |  |  | [Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload                                                                                                                                                    | 06-Nov-19 |
| 2808 | 710102143022019    | Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.                                                             | Section-9                 | Kamlesh Mahajan                  |  |  | [Hard]-Sec-7 Wrong Format                                                                                                                                                                                      | 05-Nov-19 |
| 2809 | 710102017202019/5  | Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.                                             | IB/588/ND/2019            | Ranjana Roy Gawai                |  |  | [Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc....                                                                                                                                                    | 07-Nov-19 |
| 2810 | 710102136622019    | Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda                                                            | IB/559/ND/2017            | Pankaj Bhagat                    |  |  | [Hard+Soft]-Translate-60 / True Copy Sign                                                                                                                                                                      | 06-Nov-19 |
| 2811 | 710102135612019/1  | Gwallior Bypass Project Ltd. V/s. National Highway Authority Of India                                         | IB/1140/ND/2018           | Madhu Singhania                  |  |  | [Hard+Soft]-True Copy Sign / Translate-109                                                                                                                                                                     | 13-Nov-19 |
| 2812 | 710102148252019    | Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.                                                             | IB/2297/ND/2019           | Singh & Associates               |  |  | Document Not Upload                                                                                                                                                                                            | 14-Nov-19 |
| 2813 | 710102143642019    | Aggcon Equipments International Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.                        | Section-9                 | Gautam Singh                     |  |  | Document Not Upload                                                                                                                                                                                            | 14-Nov-19 |
| 2814 | 710102149412019    | Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.                                                             | IB/470/ND/2017            | Kashi Viswanathan Sivaraman      |  |  | Wrong Document                                                                                                                                                                                                 | 18-Nov-19 |
| 2815 | 710102148902019    | Mayukh Hazarika & Anr. V/s. BPTP Ltd.                                                                         | Section-7                 | Ananyaa Mazumdar                 |  |  | Jurisdiction Chandigarh                                                                                                                                                                                        | 15-Nov-19 |
| 2816 | 710102150332019    | JMD Ollis Pvt. Ltd. V/s. Sandeep Kumar Gupta                                                                  | IB/373/PB/2018            | Sandeep Kumar Gupta              |  |  | [Soft]-Uncomplete Document / [Hard]-Pagination Not Mention                                                                                                                                                     | 18-Nov-19 |
| 2817 | 710102149622019    | Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors | Section-9                 | Ashish Chauhan & Kushagra Bansal |  |  | [Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65,66 Etc.                                                                                                                      | 18-Nov-19 |
| 2818 | 710102002812019/2  | Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.                                                            | IB/165/ND/2019            | Vijay Nair                       |  |  | [Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169                                                                                                                                                    | 20-Nov-19 |
| 2819 | 710102150492019    | Hemant Khatri Ors V/s. Raheja Developers Ltd                                                                  | Section 7                 | Adesh Tandon                     |  |  | [Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237                                                                                                                          | 20-Nov-19 |

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|------|--------------------|------------------------------------------------------------------------------|-----------------------------------|---------------------------------|--|--|---------------------------------------------------------------------------------------------------------|-----------|
| 2820 | 710102156562019    | Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd                 | Section-9                         | Abhay Raj Verma                 |  |  | [Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc                              | 29-Nov-19 |
| 2821 | 710102155952019    | Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd. | IB/1374/ND/2018                   | Vikas Chhabra                   |  |  | Document Not Upload                                                                                     | 02-Dec-19 |
| 2822 | 710102142392019/4  | Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.                   | IB/2845/ND/2019                   | Sudhir Sinha                    |  |  | [Hard+Soft]-Pg Not Clear-33-40                                                                          | 02-Dec-19 |
| 2823 | 710102156732019    | Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.               | Section-9                         | Sohaib Alam                     |  |  | [Hard+Soft]-Demand Notice Not In Legal Format                                                           | 29-Nov-19 |
| 2824 | 710102102082019/3  | Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.                   | IB/2148/ND/2019                   | CS Gupta                        |  |  | [Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135          | 02-Dec-19 |
| 2825 | 710102158432019    | Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.                          | IB/2405/ND/2019                   | NIL                             |  |  | Document Not Upload                                                                                     | 03-Dec-19 |
| 2826 | 710102158572019    | Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.           | IB/1803/ND/2018                   | NIL                             |  |  | Document Not Upload                                                                                     | 03-Dec-19 |
| 2827 | 710102138592019/1  | SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.                                    | IB/112/ND/2018                    | Anurag Nirbhaya                 |  |  | [Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16                                                 | 03-Dec-19 |
| 2828 | 710102159122019    | Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors                 | IB/932/PB/2019                    | Pardeep Dhingra & Praveen Kumar |  |  | [Hard+Soft]-Soft Not Upload Etc                                                                         | 04-Dec-19 |
| 2829 | 0710102009132019/3 | Amit Bhasin V/s. Parsvnath Developers Pvt Ltd                                | IB/349/ND/2019                    | KNM & Partners Law Offices      |  |  | [Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251,Etc                   | 04-Dec-19 |
| 2830 | 710102156122019    | SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.                   | Section Motion (CAA/167/ND/2018 ) | Anjani Kumar                    |  |  | [Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc... | 05-Dec-19 |
| 2831 | 710102162592019    | Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.                          | IB/1248/PB/2018                   | Nitin Mishra                    |  |  | [Hard+Soft]-Translate-9                                                                                 | 09-Dec-19 |
| 2832 | 710102077912019/1  | S.Kapoor V/s. Unitech Ltd.                                                   | CP.No.94/73(4)/ND/2019            | NIL                             |  |  | Uncomplete Document                                                                                     | 06-Dec-19 |
| 2833 | 710102124272019/2  | Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.                      | IB/2317/PB/2019                   | Ranjana Roy Gawai               |  |  | [Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25                                                        | 11-Dec-19 |
| 2834 | 710102142362019/2  | Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.                              | IB/2842/2019                      | Ranjana Roy Gawai               |  |  | [Hard+Soft]-Pg Not Clear-33-80 / Missing-18                                                             | 11-Dec-19 |
| 2835 | 710102411582017/28 | Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.                          | IB/22/ND/2018                     | Pranav Verma                    |  |  | [Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312                                   | 11-Dec-19 |
| 2836 | 710102165102019    | Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.                  | CA/CAA/146/PB/2018 2nd Motion     | Ravinder Sharma                 |  |  | [Hard+Soft]-Cover Pg Format / Accounting Treatment Certificate-133 / Pg Not Clear-132-133               | 11-Dec-19 |
| 2837 | 710102165452019    | Shri Tek Chand V/s. Premia Projects Ltd.                                     | IB/104/PB/2018                    | Jitender Arora                  |  |  | [Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign                  | 12-Dec-19 |
| 2838 | 710102152862019/1  | RQS Engineering Pvt. Ltd. V/s., Reliable Insupacks Pvt. Ltd.                 | CA No.1117/2018                   | Abhishek Garg                   |  |  | [Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95                                            | 12-Dec-19 |
| 2839 | 7710102161562010   | Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.                            | Section-9                         | Abhijeet Gupta                  |  |  | [Hard+Soft]-Pg Not Clear-26-43                                                                          | 12-Dec-19 |
| 2840 | 710102142642019/1  | Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.           | IB/2886/ND/2019                   | KNM & Partners Law Offices      |  |  | Original File Missing                                                                                   | 12-Dec-19 |
| 2841 | 710102165462019    | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.                              | IB/601/2019                       | Avinash Bhati                   |  |  | Document Not Upload / Missing-19                                                                        | 13-Dec-19 |
| 2842 | 710102165662019    | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.                              | IB/601/2019                       | Avinash Bhati                   |  |  | [Hard+Soft]-Missing-53-56,65                                                                            | 13-Dec-19 |
| 2843 | 710102165652019    | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.                              | IB/601/2019                       | Avinash Bhati                   |  |  | [Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare                                               | 13-Dec-19 |
| 2844 | 710102109082019/2  | Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.         | IB/1059/ND/2018                   | hossain                         |  |  | [Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply                                                    | 13-Dec-19 |
| 2845 | 710102157862019    | Bajrang Traders V/s. Raipur Power & Steel                                    | Section-9                         | Tanmay Mishra                   |  |  | [Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana                       | 13-Dec-19 |
| 2846 | 710102008742019/3  | Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.                           | IB/315/ND/2019                    | KNM & Partners Law Offices      |  |  | [Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign         | 16-Dec-19 |
| 2847 | 710102145992019/2  | JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.                  | IB/565/ND/2019                    | KNM & Partners Law Offices      |  |  | [Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303                    | 16-Dec-19 |
| 2848 | 710102166772019    | Shri Amit Kumar Malik v/s Kindle Developer pvt ltd                           | IB/470/ND/2017                    | Kashi Viswanathan Sivaraman     |  |  | Soft Copy Not Properly                                                                                  | 16-Dec-19 |
| 2849 | 710102114242019/3  | Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel                           | IB/2015/ND/2019                   | Mukesh Kumar Gupta              |  |  | Document Not Upload                                                                                     | 16-Dec-19 |
| 2850 | 710102128932019/3  | Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.                  | IB/2573/ND/2019                   | Akshat Kumar                    |  |  | [Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102                                            | 17-Dec-19 |
| 2851 | 710102060262019/1  | Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.                                   | IB/137/ND/2018                    | Sanjay Gupta                    |  |  | [Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filling                                                        | 18-Dec-19 |
| 2852 | 710102168242019    | Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.                         | Section-7                         | Anup Kumar D Sayare             |  |  | [Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc...                    | 18-Dec-19 |
| 2853 | 710102169032019    | Dr. P.L. Agrawal V/s. Unitech Ltd.                                           | CP.No.54/73(4)/ND/2019            | Amit Agarwal                    |  |  | Document Not Upload                                                                                     | 24-Dec-19 |
| 2854 | 710102169002019    | Usha Agarwal V/s. Unitech Pvt Ltd                                            | CP/53/73(4)/2019                  | Amit Aggarwal                   |  |  | [Hard+Soft]-Index Wroong / Soft Not Upload Etc                                                          | 24-Dec-19 |
| 2855 | 710102172702019    | Income Tax Officer V/s. Pal Logistics Pvt. Ltd.                              | Section-252                       | Zoheb Hossain                   |  |  | Registered Office Haryana                                                                               | 27-Dec-19 |

|      |                     |                                                                                                   |                      |                            |  |                                                                                                         |           |
|------|---------------------|---------------------------------------------------------------------------------------------------|----------------------|----------------------------|--|---------------------------------------------------------------------------------------------------------|-----------|
| 2856 | 710102172352019     | Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.                                                | Section-252          | Zoheb Hossain              |  | [Hard+Soft]-STK-7 Missing                                                                               | 27-Dec-19 |
| 2857 | 710102166002019/1   | SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.                                           | IB/967/PB/2018       | Preetika Mishra            |  | Soft Copy Wrong                                                                                         | 31-Dec-19 |
| 2858 | 710102169322019     | Income Tax Officer V/s. Banana Marketing Pvt. Ltd.                                                | Section-252          | Ajit Sharma                |  | [Hard]-Flueding Index / Original Proof Of Service / Court Fees                                          | 30-Dec-19 |
| 2859 | 710102173732019     | Standard Chartered Bank V/s. Woolways (India) Limited                                             | IB/29/ND/2018        | Sajeve Bhushan Deora       |  | [Hard+Soft]-Pg Not Clear-126-131,137-139                                                                | 31-Dec-19 |
| 2860 | 710102173572019     | Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.                                  | IB/241/2019          | Vikas Garg                 |  | Document Not Upload                                                                                     | 31-Dec-19 |
| 2861 | 710102172742019     | Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.                           | IB/866/PB/2018       | Rajender Kumar Girdhar     |  | [Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc....                                               | 27-Dec-19 |
| 2862 | 710102141602019/2   | Deepak Khanna V/s. Earth Infrastructures Ltd.                                                     | IB/401/ND/2017       | Ishita Srivastava          |  | [Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..                                             | 03-Jan-20 |
| 2863 | 710200410462018/18  | Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.                                               | IB/330/2018          | GP Madaan                  |  | [Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc....                                                         | 02-Jan-20 |
| 2864 | 710102143442019/2   | Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.                                                       | IB/3171/ND/2019      | Mayuri Nayyar              |  | [Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc.... | 06-Jan-20 |
| 2865 | 710102002632020     | Preeti Jain V/s. Unitech Ltd.                                                                     | Section-73           | Kunal Soni                 |  | Wrong E-Filling                                                                                         | 08-Jan-20 |
| 2866 | 710102002682020     | Preeti Jain V/s. Unitech Ltd.                                                                     | Section-73           | Kunal Soni                 |  | Wrong E-Filling                                                                                         | 08-Jan-20 |
| 2867 | 710102002692020     | Preeti Jain V/s. Unitech Ltd.                                                                     | Section-73           | Kunal Soni                 |  | Wrong E-Filling                                                                                         | 08-Jan-20 |
| 2868 | 710102002662020     | Preeti Jain V/s. Unitech Ltd.                                                                     | Section-73           | Kunal Soni                 |  | Wrong E-Filling                                                                                         | 08-Jan-20 |
| 2869 | 710102170932019     | Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.                              | IB/1083/PB/2018      | Udayraj Patwardhan         |  | [Hard]-Duplicate Set Missing                                                                            | 03-Jan-20 |
| 2870 | 710102002572020     | Veekay Polycoats Ltd. V/s. Harayan State Industrial & Infrastructure Development Corporation Ltd. | IB/1291/PB/2018      | Vivek Raheja               |  | [Hard+Soft]-Pg Not Clear-75-80 / Translate-17-21,66-71,81-88                                            | 08-Jan-20 |
| 2871 | 710102001482020     | Balls And Cylpebs Ltd. V/s. BHP Infrastructure Pvt. Ltd.                                          | Section-9            | Kr. Mukesh Kumar           |  | [Hard+Soft]-Missing-21,22,24,26,27-36,37                                                                | 08-Jan-20 |
| 2872 | 710102000982020     | Lakshmi Float Glass Ltd. V/s. Durable Façade Services Pvt. Ltd.                                   | IB/902/ND/2019       | Ashutosh Jain              |  | [Hard+Soft]-Pg Not Clear-17,20                                                                          | 09-Jan-20 |
| 2873 | 710102426702018/7   | Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.                                               | IB/475/ND/2018       | M Yadubhushan Rao          |  | Wrong Document                                                                                          | 09-Jan-20 |
| 2874 | 710102002672020     | Income Tax Officer V/s. RSA Estate Pvt. Ltd.                                                      | Section-252          | Zoheb Hossain              |  | [Hard+Soft]-Pg Not Clear-25,35,47                                                                       | 09-Jan-20 |
| 2875 | 710102088232019/9   | RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.                                                            | IB/1316/ND/2019      | NIL                        |  | [Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary                   | 10-Jan-20 |
| 2876 | 710102003772020     | Prem Chand Chandra & Ors. V/s. Parsvnath Developers Ltd.                                          | IB/76/ND/2020        | KNM & Partners Law Offices |  | Document Not Upload                                                                                     | 10-Jan-20 |
| 2877 | 710102003602020     | Anurag Sachdeva V/s. Kashi Viswanathan Sivaraman                                                  | IB/470/ND/2017       | Sanyam Goel                |  | [Hard+Soft]-Pg Not Clear-38-41,44,46,48,49                                                              | 09-Jan-20 |
| 2878 | 710102004182020     | Daulatram Agarwal V/s. Monnet Ecomaster Enviro Pvt. Ltd.                                          | Section-9            | Sanjay Sahi                |  | [Hard+Soft]-Pg Not Clear-24,26-29,36-56 etc....                                                         | 10-Jan-20 |
| 2879 | 710102125712019/6   | AP Trading Company V/s. Kanodia Technoplast Ltd.                                                  | IB/2353/ND/2019      | Vineet Arora               |  | Document Not Upload                                                                                     | 10-Jan-20 |
| 2880 | 710102003262020     | L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.                                             | IB/694/PB/2018       | Harish Taneja              |  | [Soft]-Pg Numbering Not Mention                                                                         | 10-Jan-20 |
| 2881 | 0710102026712018/5  | Sanjay Goel Anr V/s. Puri Contruction Pvt Ltd                                                     | IB/1662/PB/2018      | Pravin Bahadur             |  | [Hard+Soft]- 1 To 3 & 5 Not Uploaded                                                                    | 13-Jan-20 |
| 2882 | 0710102128572019/2  | Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd                             | IB/2408/ND2019       | Ayush Negi                 |  | [Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc                        | 14-Jan-20 |
| 2883 | 0710102125112019/5  | Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd                                         | IB/2349/PB/2019      | M Sruthi P.S Sridhar Raj   |  | [Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc           | 13-Jan-20 |
| 2884 | 0710102082042019/24 | Ritu Tandon V/s. Rain Automotive India Pvt Ltd                                                    | IB/1095/ND/2019      | J L J Law Offices          |  | [Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69                                                              | 14-Jan-20 |
| 2885 | 0710102130722019/1  | SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd                                    | CA(CAA)110 (ND) 2019 | B Mishra                   |  | [Hard+Soft]- Wrong Document                                                                             | 15-Jan-20 |
| 2886 | 710102007332020     | Ram Dev International Ltd.                                                                        | IB/178/PB/2017       | Prabhjit Singh Soni        |  | [Hard+Soft]-Translate-23-27                                                                             | 16-Jan-20 |
| 2887 | 710102153652019/6   | Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.                                               | IB/73/PB/2017        | Harsh Sinha                |  | Document Not Upload                                                                                     | 16-Jan-20 |
| 2888 | 710102008222020     | Tathagata Bhattacharya vs World consulting & Research Corporation                                 | IB/1081/2016         | Kanti Mohan                |  | (Hard+ Soft-) P,20 MISSED 30-33 NOT CLEAR                                                               | 17-Jan-20 |
| 2889 | 710102151012019     | Chandrabhushan vs Gaursons Realtech Pvt. Ltd                                                      | IB/3045/ND/2019      | Sidharth Joshi             |  | (Soft)- Uncomplete Document                                                                             | 17-Jan-20 |
| 2890 | 0710102131982019/4  | Hyatt Petrochemical Pvt Ltd V/s. Roc                                                              | CA/557/252/2019      | Raghvendra k Singh         |  | [Hard+Soft]-Wrong E File                                                                                | 16-Jan-20 |
| 2891 | 710200412992017/6   | Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.                                        | IB/625/ND/2017       | Anurag Ojha                |  | [Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc....                    | 20-Jan-20 |
| 2892 | 710102008742020     | Dish Tv India Ltd V/s. Macro Commerce Pvt Ltd Ors                                                 | IB/398/PB/2017       | knm&Partners               |  | [Hard+Soft]-Pg Not Clear-33-, 41,54, / No Pagination , Last 5 Pages Are Wrong Arrange                   | 20-Jan-20 |
| 2893 | 710102090252019/3   | Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.                                                 | IB/1292/ND/2019      | Rajnish Singh              |  | (Soft)-Pagination Not Mention / Not Properly Document                                                   | 23-Oct-19 |
| 2894 | 710102005562020     | Goyal Industries V/s. Oliver Engineering Pvt. Ltd.                                                | Section-9            | Vidhi Agrawal              |  | Soft Copy Not match With Hard File / [Hard+Soft]-Pg Not Clear-61-64                                     | 21-Jan-20 |
| 2895 | 710102009532020     | Translite Scaffolding Ltd. V/s. DSC Ltd.                                                          | Section-9            | Gursat Singh               |  | [Hard+Soft]-Pg Not Clear-151,89,40-47,72-78,105-179,181,272                                             | 21-Jan-20 |

|      |                     |                                                                       |                                |                                  |  |  |                                                                                                                                 |           |
|------|---------------------|-----------------------------------------------------------------------|--------------------------------|----------------------------------|--|--|---------------------------------------------------------------------------------------------------------------------------------|-----------|
| 2896 | 0710102023802018/6  | Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd                           | IB/1600/ND/2018                | Vikky                            |  |  | [Hard+Soft]- Soft Not Matching With Hard Copy                                                                                   | 23-Jan-20 |
| 2897 | 710102010192020     | American Express Banking Corp V/s. Jambu Knits Pvt. Ltd.              | IB/509/PB/2017                 | Reetesh Kumar Aggarwal           |  |  | [Hard+Soft]- Pg Not Clear 1-6, 65-69,72,73,43,62,64,82                                                                          | 23-Jan-20 |
| 2898 | 710102010542020     | Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd                | IB/272/PB/2019                 | Shobhit Chaudhary                |  |  | [Hard+Soft]-Document Not Upload                                                                                                 | 23-Jan-20 |
| 2899 | 710102010612020     | Bhanu Ram Ors V/s. HBN Dairies And Allied Ltd                         | IB/547/PB/2018                 | Rohit Sehgal                     |  |  | [Hard+Soft]-Pg Not Clear-231,232,242,243,254,259,262,265, Etc...                                                                | 23-Jan-20 |
| 2900 | 710102108632019/3   | Chakarvoty Enterpsries V/s. Supercity Developers Pvt Ltd Ors          | IB/1983/PB/2019                | Ashish Chauhan & Kushagra Bansal |  |  | [Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange                                                            | 23-Jan-20 |
| 2901 | 710102009892020     | Prism Johnson Ltd V/s. Compt Construction Pvt Ltd Ors                 | Section-9                      | Abhijeet Gupta Assocaites        |  |  | [Hard+Soft]-Pg Not Clear-20,25,40,42,43,,44 TO 52, 66,75,86 TO 118, 47-51,55-57,59,63,67,77,173,176,88,97 Etc ...               | 24-Jan-20 |
| 2902 | 710102010532020     | Punjab National Bank V/s. Rathi Ispat Pvt Ltd Ors                     | IB/558/ND/2019                 | Raj Kumar Gupta                  |  |  | [Hard+Soft]-Pg Not Clear-3,5,24-26 Soft Not Clear & Pagination Not Mention Etc ...                                              | 24-Jan-20 |
| 2903 | 710102011092020     | Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd                        | Section-9                      | Abhijeet Gupta & Assocaites      |  |  | [Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..                                                          | 27-Jan-20 |
| 2904 | 710102013032019     | Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited | IB/127/NCLT/AHM/2017           | NIL                              |  |  | To Be Returned                                                                                                                  | 19-Feb-19 |
| 2905 | 710102000812019     | State Bank of India V/s. Bhushan Steel Pvt Ltd                        | IB/201/PB/2017                 | Tushar Thareja                   |  |  | [Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..                          | 15-Feb-19 |
| 2906 | 0710102138332019/8  | Metenere Ltd V/s. Baddi Foils Pvt Ltd                                 | IB/2680/2019                   | Shalini Kapoor                   |  |  | [Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,511,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc ...                 | 28-Jan-20 |
| 2907 | 710102103012019     | BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd         | IB/89/ND/2019                  | Mangaljit Mukherjee              |  |  | [Hard+Soft]-Wrong Document Upolad                                                                                               | 26-Aug-19 |
| 2908 | 0710102061182019/14 | Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd                  | IB/777/PB/2018                 | Shankari Mishra                  |  |  | [Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc                                                                              | 28-Jan-20 |
| 2909 | 710102138542019     | Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors          | CP /116/241/242/19             | Sanya Lamba                      |  |  | [Hard+Soft]-Original Order Copy Etc                                                                                             | 21-Oct-19 |
| 2910 | 0710102143622019/2  | Accelerated IT Solutions Pvt Ltd                                      | IB/2912/ND/2019                | Avdresh Bairwa                   |  |  | [Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc                                                                                | 29-Jan-20 |
| 2911 | 710102013132020     | Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd                           | IB/137/ND/2018                 | Sanjay Gupta                     |  |  | [Hard+Soft]-Pg Not Clear-68-77 Etc                                                                                              | 29-Jan-20 |
| 2912 | 710102132752019/5   | Pradeep Kumar & 454 Ors V/s. Alchemist Townships Pvt Ltd Ors          | IB/3086/PB/2019                | Legal Options                    |  |  | [Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc ..                                                                     | 30-Jan-20 |
| 2913 | 710102014242020     | Shruti Sud V/s. Jalesh Kumar Grover                                   | IB/55/ND/2018                  | Achal Gupta / Annie Rais         |  |  | [Hard+Soft]-Document Not Upload                                                                                                 | 03-Feb-20 |
| 2914 | 710102007252020     | Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd                  | CP(CAA)181/ND/2019 2ND Motion  | Sanwara Barter                   |  |  | [Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc ..                                                            | 04-Feb-20 |
| 2915 | 710102014832020     | Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd                | IB/569/ND/2019                 | Rajiv Malik                      |  |  | [Hard+Soft]-Document Not Upload Etc ..                                                                                          | 04-Feb-20 |
| 2916 | 710102014822020     | Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd                | IB/569/ND/2019                 | Rajiv Malik                      |  |  | [Hard+Soft]-Document Not Upload Etc ..                                                                                          | 04-Feb-20 |
| 2917 | 710102014802020     | Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd                | IB/569/ND/2019                 | Rajiv Malik                      |  |  | [Hard+Soft]-Document Not Upload Etc ..                                                                                          | 04-Feb-20 |
| 2918 | 0710102144702019/1  | Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd                 | IB/330/ND/2018                 | Tandon Law Assocaites            |  |  | [Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..                                                                           | 06-Feb-20 |
| 2919 | 0710102414062017/12 | India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd                 | IB/455/PB/2017                 | Karan Gandhi                     |  |  | [Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc...                               | 07-Feb-20 |
| 2920 | 710102008512020     | Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc                        | Section-252 CA(CAA)138(ND)2019 | Nitesh Aggarwal                  |  |  | [Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy                                                     | 07-Feb-20 |
| 2921 | 0710102132892019/3  | HCL Eagle Ltd                                                         | IB/478/PB/2017                 | Vaish Assocaites                 |  |  | [Hard+Soft]-Original File Missing Etc ..                                                                                        | 21-Nov-19 |
| 2922 | 0710102156602019/8  | Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd              | CA(CAA)164/PB/2019             | Sunil Agarwal                    |  |  | [Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..                                                                         | 10-Feb-20 |
| 2923 | 710102017522020     | IFCI V/s. Hi Piont Investment Finance Pvt Ltd                         | IB/478/PB/2017                 | Megha Choubey                    |  |  | [Hard+Soft]-Case Type Wrong Etc ..                                                                                              | 10-Feb-20 |
| 2924 | 0710200000102017/9  | IDBI Bank Ltd V/s. Jaypee Infratech Ltd                               | IB/77/PB/2017                  | Kesar Dass B And Assocaites      |  |  | [Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc ..                                                                        | 11-Feb-20 |
| 2925 | 710102017802020     | J .H Jewels Pvt Ltd And Shivshakti Commercial Pvt Ltd                 | Section-230-232 1st Motion     | Arani Guha                       |  |  | [Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241 Wrong Arrange Etc .... | 11-Feb-20 |
| 2926 | 710102018222020     | S.P Builders V/s. Adore Realtech Pvt Ltd                              | IB/2731/ND/2019                | Rohan Gupta                      |  |  | [Hard+Soft]-Pg No 6-14 Not Upload Etc ..                                                                                        | 11-Feb-20 |
| 2927 | 710102017622020     | Union If India V/s. Sunart Hotels Ltd SHL Ors                         | Section-241                    | G.L Meena                        |  |  | [Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc ....                                               | 13-Feb-20 |
| 2928 | 0710102014472020/3  | Riyal Packers V/s. Benlon India Ltd                                   | IB/1612/ND/2018                | Ankur Mittal                     |  |  | [Hard+Soft]-Main Have Objection                                                                                                 | 07-Feb-20 |
| 2929 | 0710102092602019/9  | Arun Goel SPG Buildcon Pvt Ltd Ors                                    | CP/91/241/242/2019             | Prashant Jain                    |  |  | [Hard+Soft]-Pg Not Clear-182,354,355,/ Pg No 317-352 Etc ..                                                                     | 13-Feb-20 |

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|------|---------------------|------------------------------------------------------------------------------|---------------------|-----------------------|--|--|---------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|
| 2930 | 710102019802020     | Union Of India V/s. Loil Oversea Foods Ltd                                   | Section-272         | Munish Garg           |  |  | [Hard+Soft]-Pg Not Clear-27,201-202,242,243,570,/ esTAMP Paer With Affidavit Date Mismatched Etc ..                                                     | 13-Feb-20 |
| 2931 | 0710102034372018/6  | Bank Of India V/s. Brys Agro Procurement Pvt Ltd                             | IB/238/ND/2019      | Edge Law Partners     |  |  | [Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..                                                                                        | 13-Feb-20 |
| 2932 | 0710102034372018/6  | Bank Of India V/s. Brys Agro Procurement Pvt Ltd                             | IB/238/ND/2019      | Edge Law Partners     |  |  | [Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..                                                                                              | 13-Feb-20 |
| 2933 | 710102118132019     | Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd                       | IB/2185/ND/2019     | Pawan Kumar Choudhary |  |  | [Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc                                                         | 17-Feb-20 |
| 2934 | 0710102152932019/5  | UPI Polymers Pvt Ltd V/s. SPML Infra Ltd                                     | IB/3210/ND/2019     | Pradeep Gupta         |  |  | [Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106, 109,128,131,134,146,147, 159-179,181,184,187,213,216,220,223, 226,229,232,234 / Wrong Document Etc .. | 17-Feb-20 |
| 2935 | 710102020982020     | Dynamic Security V/s. Ajit Automotive Services Pvt Ltd                       | IB/1525/ND/2019     | Nipun Gautam          |  |  | [Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189, 190,191                                                        | 17-Feb-20 |
| 2936 | 0710200408532018/1  | Choice Clothing Company Pvt Ltd Ors V/s. Roc                                 | CP/07/441/ND/2019   | Alishan Naqvee        |  |  | [Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc ..                              | 17-Feb-20 |
| 2937 | 710102021442020     | Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd                 | Section-9           | Nilesh Deep           |  |  | [Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc ..                                                                          | 18-Feb-20 |
| 2938 | 710102022002020     | Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd                     | Section-9           | Rakesh Kumar          |  |  | [Hard+Soft]-Pg No 22 Missed / Sole Proprietor                                                                                                           | 18-Feb-20 |
| 2939 | 0710102128072019/2  | OBC V/s Pellet Energy System Pvt Ltd                                         | IB/76/PB/2018       | Videsh Vaish          |  |  | [Hard+Soft]-Wrong E File                                                                                                                                | 18-Feb-20 |
| 2940 | 071020000002002/12  | Manjeet Singh Bast Ors V/s. Continetal Constructions Ors                     | CP/44/2002          | Ashim Vachher         |  |  | [Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ..                                                                                                     | 19-Feb-20 |
| 2941 | 0710102133062019/1  | Sameeksha Infratecl Pvt Ltd                                                  | CP/722/252/2019     | Rohit Sharma          |  |  | [Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc ..                                                                    | 19-Feb-20 |
| 2942 | 710102020372020     | Dikshit Aqua Pvt Ltd V/s. Roc                                                | Section-252         | Ajai Kumar Assocaites |  |  | [Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..                                                                                              | 19-Feb-20 |
| 2943 | 710102023542020     | Rajeev Srivasta V/s. Pratibha Impex Pvt Ltd Ors                              | Section-59          | M.K Pandey            |  |  | [Hard+Soft]- Sign On Petition / Welfare Missed / Proof of Service Etc ..                                                                                | 21-Feb-20 |
| 2944 | 710102023482020     | Pashupati Jewellers V/s. Marigold Overseas Ltd                               | IB/1458/PB/2019     | Sanyan Jain           |  |  | [Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc ..                                                                                                        | 21-Feb-20 |
| 2945 | 0710102092692019/5  | Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd                          | IB/1662/ND/2019     | Anchit Sharma         |  |  | [Hard+Soft]-Wrong Doucment Etc ..                                                                                                                       | 20-Feb-20 |
| 2946 | 0710200410172018/12 | Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd                  | IB/607/ND/2018      | Arvind Kumar          |  |  | [Hard+Soft]-Estamp Paper Not Show in Soft Etc ..                                                                                                        | 24-Feb-20 |
| 2947 | 0710102016972020/1  | Gleam Finance Pvt Ltd V/s. Overnite Express Ltd                              | IB/475/OF/2020      | Sandeep Bajaj         |  |  | [Hard+Soft]-Wrong Document                                                                                                                              | 24-Feb-20 |
| 2948 | 0710102105272019/2  | Avni Securities Pvt Ltd                                                      | CA/CAA/97/ND/2019   | Saurabh Kalia         |  |  | [Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc ..                                                             | 24-Feb-20 |
| 2949 | 710102024152020     | Nikhil Rai V/s. V CARE Technologies Pvt Ltd                                  | CP/157/241/242/2019 | Hrishikesh Baruh      |  |  | [Hard+Soft]-Pg Not Clear-7-12                                                                                                                           | 24-Feb-20 |
| 2950 | 710102023912020     | Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd               | Section-7           | GS Law Attorney       |  |  | [Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc ..                                                               | 24-Feb-20 |
| 2951 | 0710102088682019/3  | K N Sampark Pvt Ltd V/s. Roc                                                 | CA/677/252/2019     | Kripa Nan Prasad      |  |  | [Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc ..                                                                          | 25-Feb-20 |
| 2952 | 710102024732020     | Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd                          | IB/1718/PB/2018     | Tannya Baranwal Gupta |  |  | [Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..                                                                                    | 25-Feb-20 |
| 2953 | 071010243822019/5   | Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd            | CA(CAA)151/ND/2019  | Deepak Anand          |  |  | [Hard+Soft]-Estamp Paper Etc ..                                                                                                                         | 25-Feb-20 |
| 2954 | 0710102158732019/3  | Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors                  | CP/175/ND/2019      | UKCA & Partners       |  |  | [Hard+Soft]-Pg Not Clear-33-83 Etc ..                                                                                                                   | 26-Feb-20 |
| 2955 | 7.10102E+14         | Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd                  | Section-9           | Ravinder Kumar        |  |  | [Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc ..                                                                                            | 26-Feb-20 |
| 2956 | 710102024772020     | Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd                                | Section-7           | Psp Legal             |  |  | [Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-804,807,808,813,832,849-850,853-856, Etc ...                   | 25-Feb-20 |
| 2957 | 710102023902020     | Cloud 9 Projects Pvt Ltd Ors                                                 | Section-7           | GS Law Attorney       |  |  | [Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc ..                                                               | 24-Feb-20 |
| 2958 | 710102025362020     | Arcee Trading Corporation V/s. Dev Landon Pvt Ltd                            | IB/1238/ND/2019     | Vinay Kumar Jairath   |  |  | [Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..                                                                                                  | 27-Feb-20 |
| 2959 | 710102025812020     | Sameta Metal Pvt Ltd Ors V/s. Win Holt India Pvt Ltd                         | IB/1782/ND/2019     | Pravin P Navandar     |  |  | [Hard+Soft]-PgNo 4 Missed / Soft Copy Document Not Match With Hard Copy Etc ..                                                                          | 28-Feb-20 |
| 2960 | 710102016102020     | Sherwin Williams Coating India Pvt Ltd V/s. Harsh Speciality Coating Pvt Ltd | IB/462/ND/2020      | Mayank KSHIRSAGAR     |  |  | [Hard+Soft]-Pg Not Clear-2,14,12,16,23 Etc ..                                                                                                           | 24-Feb-20 |
| 2961 | 071010200592020/1   | Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd                  | Section-9           | Vishal Ranjan         |  |  | [Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..                                                                                  | 28-Feb-20 |

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| 2962 | 0710102016362020/1  | Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc            | CA/180/252/2020      | Ankit Sharama            |  | [Hard+Soft]-Wrong E Filing Etc ..                                                                                                        | 21-Feb-20 |
| 2963 | 710102026372020     | Janki Parshad Company V/s. Sunder Agromills Pvt Ltd                | IB/1175/ND/2019      | Parateek Kushwaha        |  | [Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc ..                                                                                             | 28-Feb-20 |
| 2964 | 710102026432020     | Truform Engineers V/s. Technofab Engineering Ltd                   | Section-9            | Arun S Agarwal           |  | [Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc ..                                        | 28-Feb-20 |
| 2965 | 710102027242020     | Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors       | IB/116/2019          | Brijesh Kumar Tandon     |  | [Hard+Soft]-Pg Not Clear-24,27,36,54,65,70,85,86,103,111,118,121,128-130 Etc ..                                                          | 02-Mar-20 |
| 2966 | 710102025722020     | Usha Devi V/s. Praveer Constructions Pvt Ltd                       | IB/486/PB.2019       | Alok Kashik              |  | [Hard+Soft]-Case Type Wrong Etc ..                                                                                                       | 27-Feb-20 |
| 2967 | 710102026082020     | AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd        | IB/519/PB/2017       | Mohd Nizam Khan          |  | [Hard+Soft]-Pg Not Clear-65,77,83,85,86/ Pg No 96 Missed Etc ..                                                                          | 28-Feb-20 |
| 2968 | 710102027992020     | Deepak Walia Ors V/s Amil Matta                                    | IB/995/ND/2018       | Animseh Rastogi          |  | [Hard+Soft]-Soft Not Uploadded Etc ...                                                                                                   | 03-Mar-20 |
| 2969 | 710102019932020     | Manishruti Consultants Pvt Ltd V/s. Roc                            | Section-252          | Dharmendra Sharma        |  | [Hard+Soft]-Pg No Numbering Not Mention in Soft & Page Missing Etc ..                                                                    | 02-Mar-20 |
| 2970 | 710102026232020     | Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors   | CP/255/241/242/2 018 | Rakesh Kumar             |  | [Hard+Soft]-All Respondent Service Missed Etc ..                                                                                         | 02-Mar-20 |
| 2971 | 710102027572020     | India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd                  | Section-9            | Siddharth Nath           |  | [+Soft]-59-62,63,81-85,89-102,144-157,158-174,178-180 Etc ..                                                                             | 02-Mar-20 |
| 2972 | 0710102139832019/1  | Income Tax Officer V/s. Mukim Infotech Pvt Ltd                     | CA/798/252/ND/20 19  | Laxmi gurung             |  | [Hard+Soft]-Proof of Service Etc ..                                                                                                      | 02-Mar-20 |
| 2973 | 710102023182020     | Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors   | CP/252/241/242/2 018 | Rakesh Kumar             |  | [Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..                                                        | 02-Mar-20 |
| 2974 | 710102149522019     | Gupta Sales Corporation V/s. ARM Tech India Ltd                    | Section-9            | Deepesh Gupta            |  | [Hard+Soft]-Pg Not Clear-31-32 / Proof of Service Missed Etc ..                                                                          | 02-Mar-20 |
| 2975 | 710102023402020     | Sh Bhagwan Projects Pvt Ltd V/s. IREO Pvt Ltd                      | Section-9            | Mohan Lal Gupta          |  | [Hard+Soft]-Pg Not Clear-125-127,179,191,192,199,200,220,203-206,209-211,216,219,221,232,231,237-262,265-276,281,283,285,342,348 Etc ... | 03-Mar-20 |
| 2976 | 0710102007572020/2  | Rajnikant Nanubhai Kapadi                                          | IB/286/ND/2020       | Aniruddha Deshmukh       |  | [Hard+Soft]- Proof of Service Etc ..                                                                                                     | 03-Mar-20 |
| 2977 | 7.10102E+14         | Endless Services Pvt Ltd V/s. SLR Conctruction Pvt Ltd             | Section-7            | Nikshubha Sethi          |  | [Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..                                                 | 04-Mar-20 |
| 2978 | 0710102136702019/2  | Maxwell V/s ASP Sealing Products Ltd                               | IB/296/ND/2019       | Aditya Nayyar            |  | [Hard+Soft]- Wrong Document Etc ..                                                                                                       | 03-Mar-20 |
| 2979 | 0710102137702019/5  | SCSL Buildwell Pvt Ltd V/s. Pal Infrastrture Developers Pvt Ltd    | IB/755/PB/2018       | NA                       |  | [Hard+Soft]Document Not Upload                                                                                                           | 04-Mar-20 |
| 2980 | 0710102163592019/1  | Attika Gupta V/s. Supertech Ltd                                    | IB/2934/ND/2019      | Mareesh Pravir Sahay     |  | [Hard+Soft]-Document Not Upload                                                                                                          | 03-Mar-20 |
| 2981 | 0710102146712019/1  | Kishor Shriram Ghar Ors V/s. Roc Himalyan Packagings Pvt Ltd Ors   | CA/127252/2019       | Harish Damani Associates |  | [Hard+Soft]-Pg No 3 Missed Etc ..                                                                                                        | 04-Mar-20 |
| 2982 | 071010213652019/3   | V/s. Lexus India Ltd                                               | IB/2776/PB/2019      | Praveen Kumar Singh      |  | [Hard+Soft]-Pg No 1 To 3 Missed Etc ..                                                                                                   | 04-Mar-20 |
| 2983 | 0710102017412020/1  | DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd | IB/486/ND/2020       | Ashish                   |  | [Hard+Soft]-E Stamp Paper Missed Etc ..                                                                                                  | 04-Mar-20 |
| 2984 | 0710200433122018/1  | Exel Media Pvt Ltd Ors V/s. Roc                                    | CP/727/252/2018      | Yadubhushan Rao          |  | [Hard+Soft]-Proof of Service                                                                                                             | 04-Mar-20 |
| 2985 | 710102026292020     | Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd   | IB/936/PB/2018       | Yogesh Kumar             |  | [Hard+Soft]-Pg Not Clear- 168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-326,343-349, Etc                               | 04-Mar-20 |
| 2986 | 710102028852020     | Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd       | IB/413/OF/2019       | Ritesh Aggarwal          |  | [Hard+Soft]-Pg Not Clear- 24-31,35-44,46,53,54,55,56,57,61 Etc ..                                                                        | 05-Mar-20 |
| 2987 | 0710102149872019/4  | Syndicate Bank V/s. Supreme Alloys Ltd                             | IB/3059/ND/2019      | Manohar Malik            |  | [Hard+Soft]-Document Not Upload Etc ..                                                                                                   | 05-Mar-20 |
| 2988 | 0710102013492020/3  | Navair International Pvt Ltd V/s Entrainment City Ltd              | IB/490/PB/2020       | Ocean Law Firm           |  | [Hard+Soft]-Soft Not Upload Etc ..                                                                                                       | 06-Mar-20 |
| 2989 | 0710102408922018/47 | State Bank Of India V/s. Asian Colour oated Ispat Ltd              | IB/50/PB/2018        | Vikas Mishra             |  | [Hard+Soft]-Soft Not Upload Etc ..                                                                                                       | 06-Mar-20 |
| 2990 | 0710102072752019/4  | Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd   | IB/1589/ND/2019      | Gaurav Choudhary         |  | [Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..                                                                         | 06-Mar-20 |
| 2991 | 710102027272020     | Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd                 | Section-9            | Dharmik Barot            |  | [Hard+Soft]-Pg Not Clear-30-3g, 20-26,                                                                                                   | 06-Mar-20 |
| 2992 | 710102029022020     | L&T Finance Ltd V/s. Neeraj Singhal                                | Section-7            | Trimph Legal             |  | [Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc ..                                 | 05-Mar-20 |
| 2993 | 710102027262020     | New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd            | Section-9            | Dharmik Barot            |  | [Hard+Soft]-Pg Not Clear-39-50                                                                                                           | 06-Mar-20 |
| 2994 | 710102029672020     | Punjab National Bank V/s. Radico Trading Ltd                       | Section-7            | Jitendra Sharma          |  | [Hard+Soft]-Pg Not Clear-38-42,76,79-86,90-128,135,150 Etc                                                                               | 06-Mar-20 |
| 2995 | 710102027292020     | Infoedge Solutions Pvt Ltd V/s. Roc                                | Section-252          | Ashutosh Senger          |  | [Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-135 / Pg No 41 Translate Etc                                                           | 05-Mar-20 |
| 2996 | 0710102023192020/3  | Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd     | IB/600/ND/2020       | Ocean Law Firm           |  | [Hard+Soft]-Soft Not Upload Etc ..                                                                                                       | 06-Mar-20 |

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| 2997 | 710102029762020     | Rajeev Kumar V/s. Kee Projects Ltd                                | Section-9                  | Manish Raghav               |  | [Hard+Soft]-Uncomplete Document in Soft Etc ..                                                                                                          | 11-Mar-20 |
| 2998 | 0710102166692019/1  | OBC V/s Piyush Colonisers Ltd                                     | IB/449/PB/2019             | Ankit Raj                   |  | [Hard+Soft]-Wrong Document Etc ..                                                                                                                       | 11-Mar-20 |
| 2999 | 0710102173792019/3  | Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd | IB/424/2020                | Sachit Kumar Sahijpal       |  | [Hard+Soft]-Soft Not Upload Etc ..                                                                                                                      | 05-Mar-20 |
| 3000 | 710102027142020     | Elkem South Asia Pvt Ltd V/s. DCM Engineering Products            | Section-9                  | Gautam Badani               |  | [Hard+Soft]-Soft Not Upload Etc ..                                                                                                                      | 05-Mar-20 |
| 3001 | 710102029192020     | Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors  | IB/452/ND/2018             | Nipun Gautam                |  | [Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-191 Etc                                                                                     | 06-Mar-20 |
| 3002 | 710102031302020     | Tejas Mahesh Doshi V/s. Imeco Mcachines Pvt Ltd Ors               | Section-9                  | Tejas Mohan Doshi           |  | [Hard+Soft]-Soft Not Upload Etc ..                                                                                                                      | 12-Mar-20 |
| 3003 | 710102029642020     | Agarwal Marketing And Services Energy Pvt Ltd                     | IB/48/PB/2017              | Anil Kohil                  |  | [Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/ Pg No 491 Missing Etc ...                                               | 06-Mar-20 |
| 3004 | 710102028972020     | Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd             | Section-9                  | Ravi Bansal                 |  | [Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc                                                                        | 12-Mar-20 |
| 3005 | 710102018292020     | Sprint Consys Pvt Ltd V/s. Akona Engineering Pvt Ltd              | Section-9                  | Santosh Pandey              |  | [Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,86,91,152                                                                            | 11-Mar-20 |
| 3006 | 0710102107562019/3  | Veronica Fashions Pvt Ltd Ors                                     | CA/554/252/2020            | Ajit Sharama                |  | [Hard+Soft]-Soft Copy Not Match With Hard File Etc                                                                                                      | 05-Mar-20 |
| 3007 | 710102031042020     | ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd                      | Section-7                  | Sanjeev Kumar               |  | [Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc ..                                                                                        | 12-Mar-20 |
| 3008 | 710102028662020     | Lalit Grover V/s. CVC Opticals OPC Pvt Ltd                        | Section-9                  | Mimansa Law                 |  | [Hard+Soft]-Document Not Upload Etc ..                                                                                                                  | 12-Mar-20 |
| 3009 | 0710102019142020/3  | Yogesh Sharama V/s. Al Dua Food Processing Pvt Ltd                | IB/519/2020                | R Sundar Ramanathan         |  | [Hard+Soft]-Pg NoT Clear-94-103,304                                                                                                                     | 12-Mar-20 |
| 3010 | 0710102082052019/7  | IHC Shops Owners Association V/s. Narender Kumar Sharma Anr       | IB/1397/PB/2019            | Kanti Mohan Rustagi         |  | [Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ..                                                                | 12-Mar-20 |
| 3011 | 710102030502020     | Tuf Metallurgical P Ltd V/s. Albus India Ltd                      | IB/1089/ND/2018            | Sandeep Kumar Bhatt         |  | [Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-158,160-164 Etc                           | 12-Mar-20 |
| 3012 | 710102032392020     | Venessa Metals And Alloys Pvt Ltd v/s. Terence Alloys Pvt Ltd     | IB/2262/ND2019             | Nitesh Kumar Sinha          |  | [Hard+Soft]-Case Type Wrong Etc ..                                                                                                                      | 13-Mar-20 |
| 3013 | 710102032292020     | Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors           | IB/543/PB/2018             | Niti Arora Sachar           |  | [Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..                                                                                           | 13-Mar-20 |
| 3014 | 0710102025972020/1  | Edelwess Asset Reconstruction Company Ltd V/s. Tecpro Systems Ltd | IB/197/PB/2017             | India Law LLP               |  | [Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc                                                                                | 13-Mar-20 |
| 3015 | 0710102017082020/2  | Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd               | IB/654/PB/2019             | Abhishek Anand              |  | [Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc ..                                                                                         | 13-Mar-20 |
| 3016 | 0710102020542018/25 | Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd    | IB/1493/PB/2018            | Law Intellect Harish Katyal |  | [Hard+Soft]-Pg Not Clear-193,142-144,165-169, 201,204,210,278,279 Etc                                                                                   | 16-Mar-20 |
| 3017 | 710102031482020     | Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors         | IB/456/2018                | Swapnil Gupta               |  | [Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc ....                                        | 12-Mar-20 |
| 3018 | 710102032262020     | Dinesh Kumar Goel V/s. Nice Projects Ltd                          | Section-9                  | Kartickay Mathur            |  | [Hard+Soft]-Pg No-30-33,46 Etc ..                                                                                                                       | 13-Mar-20 |
| 3019 | 710102030972020     | Welfare Association Garwa V/s. IREO Pvt Ltd                       | Section-9                  | KSA Law Offices             |  | [Hard+Soft]-Pg Not Clear-232,523-524/ Pg No 162-163,289,483 Etc ..                                                                                      | 13-Mar-20 |
| 3020 | 710102030942020     | A.G Assocaites V/s. Trading Intenational Ltd                      | Section-9                  | A.G Assocaites              |  | [Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc                                                                                     | 13-Mar-20 |
| 3021 | 710102030952020     | Piyush Engineering PSL Engineering Pvt Ltd                        | Section-9                  | A.G Assocaites              |  | [Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc                                                                                     | 13-Mar-20 |
| 3022 | 710102030452020     | Double Stra Buildwers Pvt Ltd V/s. Roc                            | Section-252                | Laxmi gurun                 |  | [Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed                                                                                                           | 16-Mar-20 |
| 3023 | 710102030992020     | Grand Arch Resident Welfare Association Garwa V/s. IREO Vt Ltd    | Section-9                  | KSA Law Offices             |  | [Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation Etc ..                                                                                   | 13-Mar-20 |
| 3024 | 710102031792020     | Shivam Enterprises V/s. GRV Kreations Pvt Ltd                     | Section-9                  | Tushar Parashar             |  | [Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign Miised Etc ..                                             | 13-Mar-20 |
| 3025 | 710102030432020     | Viprender Aggarwal Ors V/s. Shreejee Metapa Ltd                   | Section-7                  | Sharma                      |  | [Hard+Soft]-Pg Not Clear-94-100 Etc                                                                                                                     | 13-Mar-20 |
| 3026 | 710102031412020     | Bharat Jatropa Garden Estates Pvt Ltd Ors V/s. Roc                | Section-252                | Chetana Law Solutions       |  | [Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..                                                                             | 16-Mar-20 |
| 3027 | 710102033062020     | CTA Apparels Pvt Ltd V/s. Overview Technologies Pvt Ltd           | Section-7                  | Triumph Legal               |  | [Hard+Soft]-Pg Not Clear-14-21,33-49,49-58,66-73/ Pg No 90 Missed Etc ..                                                                                | 16-Mar-20 |
| 3028 | 710102032552020     | APIS Natural Products Pvt Ltd and APIS India Ltd                  | Section-230-232 1st Motion | Sameer Gupta                |  | [Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266,272,273,274,275,281, Etc... | 16-Mar-20 |
| 3029 | 0710102030982020/1  | Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.                       | IB/3171/2020               | Aniruddha Deshmukh          |  | [Hard+Soft]-Pg No 148,150,172 Translation etc ..                                                                                                        | 16-Mar-20 |

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| 3030 | 0710102161722019/5 | Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS                 | IB/3372/OF/2019            | Tarun Singhal          |  |  | [Hard+Soft]-Soft Copy Incomplete Etc ..                                                     | 16-Mar-20  |
| 3031 | 0710102007042020/6 | Abhishek Gupta V/s. Filtjee Ltd                                           | IB/332/OF/2020             | Govind Rishi           |  |  | [Hard+Soft]-Soft Copy Incomplete Etc ..                                                     | 17-Mar-20  |
| 3032 | 710102031982020    | Workspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd                            | CP /408/ND/2018            | Zeba Khair             |  |  | [Hard+Soft]-Soft Copy Incomplete Etc ..                                                     | 13-Mar-20  |
| 3033 | 0710102012472020/2 | Clarion Township Pvt Ltd                                                  | IB/410/2020                | Dhruv Mathur           |  |  | [Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..                               | 16-Mar-20  |
| 3034 | 710102031422020    | Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd                      | IB/2082/ND/2019            | Sunil Kumar Agarwal    |  |  | [Hard+Soft]-Wrong Document Etc ..                                                           | 16-Mar-20  |
| 3035 | 710102031432020    | Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors                  | IB/1443/ND/2019            | Sunil Kumar Agarwal    |  |  | [Hard+Soft]-Wrong Document Etc ..                                                           | 16-Mar-20  |
| 3036 | 710102032822020    | Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd                      | IB/654/PB/2018             | u n Singh              |  |  | [Hard+Soft]-Pg No 40-62 Not Upload Etc ..                                                   | 16-Mar-20  |
| 3037 | 0710102007572020/2 | Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd                         | IB/283/2020                | Aniruddha Deshmukh     |  |  | [Hard+Soft]-document Not Upload Etc ..                                                      | 05-Mar-20  |
| 3038 | 710102031802020    | Edelweiss Asset Reconstruction Company V/s. Adel Lankmarks Pvt Ltd Ors    | IB/1083/ND/2018            | Deepak Agarwal         |  |  | [Hard+Soft]-document Not Upload Etc ..                                                      | 16-Mar-20  |
| 3039 | 710102033152020    | Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd                    | Section-7                  | Khaitan & Khaitan      |  |  | [Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,                          | 16-Mar-20  |
| 3040 | 710102033102020    | Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr | Section-7                  | ASA Legal Services LLP |  |  | [Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc .. | 16-Mar-20  |
| 3041 | 710102033352020    | Win Holt India Pvt Ltd                                                    | IB/1782/ND/2019            | Rafia Nazir            |  |  | [Hard+Soft]-document Not Upload Etc ..                                                      | 17-Mar-20  |
| 3042 | 710102033572020    | SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.            | Section-9                  | Pardeep                |  |  | [Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload     | 17-03-2020 |
| 3043 | 710102033482020    | Rupinder Singh Khurana V/s. ICICI Bank Ltd.                               | Section-9                  | Narinder Singh Azad    |  |  | [Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc...                  | 17-03-2020 |
| 3044 | 710102033012020    | JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.      | Section-9                  | Shantam                |  |  | [Hard+Soft]-Pg No Clear-396                                                                 | 17-03-2020 |
| 3045 | 710102033652020    | Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.                  | Section-7                  | Gayatri Verma          |  |  | [Soft]-Pg Not Clear-88-103                                                                  | 17-03-2020 |
| 3046 | 710102024782020/4  | Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.        | IB/616/ND/2020             | Nikhil Singhvi         |  |  | [Soft]-document Not Upload Etc ..                                                           | 17-03-2020 |
| 3047 | 710102032702020    | State Bank Of India V/s. Shri Ambica International Food Company Pvt. Ltd. | IB/1342/ND/2018            | Ashok Kumar Juneja     |  |  | [Hard+Soft]-Translate-102                                                                   | 16-03-2020 |
| 3048 | 710102033682020    | SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.                         | Section-9                  | Harshal Kumar          |  |  | [Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc ..           | 17-03-2020 |
| 3049 | 710102032352020    | ERA Infrastructure India Ltd. V/s. ROC                                    | Section-441                | Nakul Bharana          |  |  | [Hard+Soft]-Translate-95,97,96-99                                                           | 17-03-2020 |
| 3050 | 710102033762020    | Victorian Buildwell Pvt. Ltd. V/s. ROC                                    | Section-252                | Shashi Bala            |  |  | [Hard]-Translate-121,122,127 / Soft Copy Not Match etc...                                   | 17-03-2020 |
| 3051 | 710102026142020/1  | Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.                               | IB/3171/2019               | Aniruddha Deshmukh     |  |  | [Hard+Soft]-Translate-150,152,174 / Sign On Reply                                           | 16-03-2020 |
| 3052 | 710102032872020    | Dapel Investments LLP V/s. Grandeur Travels And Tours LLP                 | Section-60                 | KNM Partners           |  |  | [Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong                                   | 16-03-2020 |
| 3053 | 710102033202020    | Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.       | Section-9                  | Nishi Chaudhary        |  |  | [Soft]-document Not Upload Etc ..                                                           | 18-03-2020 |
| 3054 | 710102034072020    | Hulas Rahul Gupta V/s. Union Bank Of India                                | Section-7                  | Abhishek Anand         |  |  | [Hard+Soft]-Missing-25-27                                                                   | 18-03-2020 |
| 3055 | 710102024562020/1  | T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.                   | IB/615/ND/2020             | Pankaj Katia           |  |  | [Hard+Soft]-Pg Numbering Format Wrong                                                       | 16-03-2020 |
| 3056 | 710102030512020    | Amit Mehta V/s. Franchise India Brands Ltd.                               | IB/3029/ND/2019            | Devvart Rana           |  |  | [Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper                                       | 17-03-2020 |
| 3057 | 710102034082020    | Climax Enterprises Pvt. Ltd. V/s. Super AAYS Pvt. Ltd.                    | Section-9                  | Charu Sachdev          |  |  | Soft Copy Not Match                                                                         | 18-03-2020 |
| 3058 | 710102033912020    | Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.             | Section-9                  | Arvind Kumar Shukla    |  |  | Soft Copy Not Match                                                                         | 18-03-2020 |
| 3059 | 710102034302020    | ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.                             | Section-230-232 1st Motion | Suman Kumar Jha        |  |  | [Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217, 218,365,84,85,87                   | 18-03-2020 |
| 3060 | 710102165652019/1  | SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.             | IB/1432/ND/2019            | Ajit Yadav             |  |  | Wrong E-Filling                                                                             | 10-02-2020 |
| 3061 | 710102032442020    | Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.                    | Section-9                  | Ahsan Ahmad            |  |  | [Soft]-Vakalatnama Missing                                                                  | 18-03-2020 |
| 3062 | 710102034042020    | SS Group Pvt. Ltd. V/s. Shiva Asphaltic Products Pvt. Ltd.                | Section-9                  | Charu Sachdev          |  |  | Soft Copy Not Match                                                                         | 19-03-2020 |
| 3063 | 710102034412020    | Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.         | Section-425                | Swarup                 |  |  | Wrong Document                                                                              | 19-03-2020 |
| 3064 | 71010203442020     | Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.         | Section-425                | Swarup                 |  |  | Wrong Document                                                                              | 19-03-2020 |
| 3065 | 710102158652019/1  | Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.                       | IB/1718/2018               | R.K Gupta              |  |  | Wrong E-Filling                                                                             | 18-03-2020 |
| 3066 | 710102148852019/1  | Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.          | CP.No.398/ND/2019          | Ankur Aggarwal         |  |  | Wrong E-Filling / [Hard]-Original Advance Service / True Copy Sign                          | 06-03-2020 |

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| 3067 | 710102171082019/3 | Catalyst Wealth Advisors Pvt.<br>Ltd. V/s. Sir John Bakeries India<br>Pvt. Ltd. | IB/2689/ND/2019 | Nishant Awana |  |  | Wrong E-Filing | 14-02-2020 |
| 3068 | 710102171082019/2 | Catalyst Wealth Advisors Pvt.<br>Ltd. V/s. Sir John Bakeries India<br>Pvt. Ltd. | IB/2689/ND/2019 | Nishant Awana |  |  | Wrong E-Filing | 14-02-2020 |